

**LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF May 2026**

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	SEC-34	OMP COMM-38/2026	02.05.2026	TONY JOSE VS AAKASH EDUCATIONAL SERVICES LTD.	ABHISHEK KUMAR SINGH	7668880705	LEGALAID.ABHISHEK@GMAIL.COM	30.04.2026
301, Extension Block, Tis Hazari Courts, Delhi			151	Misc. DJ-298/2026	02.05.2026	M/S. AHUJA BOOK COMPANY PVT. LTD. VS M/S. RVS INSTITUTE OF MEDICAL SCIENCE & HOSPITAL	YOGENDER GAUTAM	9810668042	YOGENDERGAUTAM.LEGAL@GMAIL.COM	30.04.2026	
301, Extension Block, Tis Hazari Courts, Delhi			EX	EX. COMM-231/2026	07.05.2026	CIVILMANTRA CONSAI LTD. VS S. RAME SONS AND CO.	DEEKSHA THAKUR	9628545469	LEGAL@CIVILMANTRA.COM	06.05.2026	
301, Extension Block, Tis Hazari Courts, Delhi			151	Misc. DJ- 318/2026	08.05.2026	M/s. DHANUKA AGRITECH VS HANSABEN KISHORBHAI TIMBADIYA	KAPIL YADAV	9650508945	ADVDK.YADAV79@GMAIL.COM	07.05.2026	
301, Extension Block, Tis Hazari Courts, Delhi			Sec-9	OMP (I) COMM-469/2026	11.05.2026	DCB BANK LTD. VS ASHISH CHAUHAN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	08.05.2026	
301, Extension Block, Tis Hazari Courts, Delhi			Recovery	CS COMM-555/2026	16.05.2026	STATE BANK OF INDIA VS GAJENDER KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	15.05.2026	
301, Extension Block, Tis Hazari Courts, Delhi			TRADEMARK	CS COMM-567/2026	18.05.2026	G.S. LIGHTS VS GLITZ LIGHT GALLERY	HARSH DHINGRA	8860844961	LEGONOMICS2017@GMAIL.COM	16.05.226	
301, Extension Block, Tis Hazari Courts, Delhi			Recovery	CS COMM-568/2026	18.05.2026	SUPER NETS AND FABRICS VS ASHWANI KUMA ARORA	ROHIT JAIN	9450183268	CORPCOUNSEL@CORPCOUNSEL.IN	16.05.226	
301, Extension Block, Tis Hazari Courts, Delhi			Sec-29A	OMP MISC COMM-5/2026	20.05.2026	PANKAJ MITTAL VS UNION OF INDIA	BHUPESH NARULA	9810260240	INFO@ICONOFHUMANITY.COM	19.05.2026	
301, Extension Block, Tis Hazari Courts, Delhi	Sec-34	OMP COMM-44/2026	21.05.2026	TINA RAMI VS SBI CARDS & PAYMENT SERVICES LTD.	MADHAV GAWRI	8700568976	MADHAV@RKGCO.COM	20.05.2026			

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-592/2026	23.05.2026	M/S. YORKER HOLIDAYS SERVIVES PVT. LTD. VS JOHAR TRAVELS AND ORS.	AMJAD KHAN	8920952108	LAWYER.DHC@GMAIL.COM	22.05.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-490/2026	23.05.2026	ASHISH CHAUDHARY VS JMDR PROJECTS PVT.. LTD.	SARTHAK MITTAL	9582678877	SARTHAKMITTAL@LAWCITORLEGAL.COM	22.05.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-34	OMP COMM-48/2026	23.05.2026	CHANDER BHAN VS M/S. JUNEJA FINANCE COMPANY & ORS.	RAJEEV BANSAL	8377998989	ACQUITYLAWASSOCIATES@GMAIL.COM	22.05.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-598/2026	25.05.2026	BALAR MARKETING PVT. LTD. VS LAKHARAM SHARMA & ORS.	SHRAVAN BANSAL	6201970125	unitedmark@unitedandunited.com	23.05.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-599/2026	25.05.2026	M/S. MANOHAR SALES AGENCY VS STATE BANK OF INDIA & ANR.	RAJEEV JAIN	9810736621	RAJIV1178@GMAIL.COM	23.05.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-501/2026	26.05.2026	TATA CAPITAL LTD. VS AAKASH KAMAL SHARMA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	25.05.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX	EX. COMM-250/2026	26.05.2026	SUNIL KUMAR LADHA VS DHARMENDRA KUMAR REDH	ANIL KUMAR	9313579493	ADV.ANILSIRFGH88@GMAIL.COM	25.05.2026
			301, Extension Block, Tis Hazari Courts, Delhi	151	Misc. DJ-361/2026	29.05.2026	M/S. PREM NATH RAM SARUPAN (EXPORTS) PVT. LTD. VS GAJENDRA SINGH RATHORE	ANKIT SHARMA	9953538322	ANKITSHARMA99@GMAIL.COM	28.05.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-519/2026	30.05.2026	TATA CAPITAL LTD. VS PAWAN KUMAR BANSAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	29.05.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-520/2026	30.05.2026	TATA CAPITAL LTD. VS MURLIWALA STONE INDUSTRY LTD.	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	29.05.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	151 NOT E FILED	Misc. DJ-369/2026	30.05.2026	GOYAL ENTERPRISES	MOHINI SHARMA	--	--	29.05.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	OMP (COMM)	OMP (COMM)/39/2026	04.05.2026	GNCTD Vs M/S BHAGIRATH RAM	SUSHIL KUMAR	9718669547	NA	01.05.2026
			306	OMP (COMM)	OMP (COMM)/40/2026	04.05.2026	GNCTD Vs M/S BHAGIRATH RAM	SUSHIL KUMAR	9718669547	NA	01.05.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/459/2026	05.05.2026	TATA CAPITAL LTD Vs DINESH KUMAR	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	02.05.2026
			306	CS (COMM)	CS (COMM)/523/2026	06.05.2026	NIKHIL SACHDEVA Vs PARAS WADHWA	IRA GUPTA	9818976099	iragupta27@gmail.com	02.05.2026
			306	CS (COMM)	CS (COMM)/532/2026	11.05.2026	ANISH JAIN Vs JAGURO SPORTS INDIA PVT LTD AND ORS	AVNEET SINGH JUNEJA	9899565511	avneetjuneja86@gmail.com	07.05.2026
			306	M Ex	M Ex/532/2026	11.05.2026	AIS HOLIDAYS PVT LTD Vs YORKER HOLIDAYS SERVICES PVT LTD	AMJAD KHAN	8920952108	corporatelawyer.dhc@gmail.com	04.05.2026
			306	CS (COMM)	CS (COMM)/537/2026	11-05-2026	SUNIL JUNEJA Vs ICICI LOMBARD GENERAL INSURANCE CO LTD	Amit Kumar Maihan(P),	9871897844	savlawassociate@gmail.com	06.05.2026
			306	Execution (Comm)	Execution (Comm)/238/2026	19-05-2026	AYUSH BANSAL Vs KAVITHA KANWAR	Virender kumar Puri(P),	9911569395	puries_1@yahoo.co.in	16.05.2026

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			306	OMP (E) (COMM)	OMP (E) (COMM)/1/2026	20-05-2026	M/S BEAUTEX ADVERTISING MEDIA PVT LTD Vs M/S VAISHALI KALEEM(P), PUBLICITY PVT LTD	AKBAR	9818416099	NA	18.05.2026
			306	CS (COMM)	CS (COMM)/594/2026	23-05-2026	DEEPU JINDAL Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	20.05.2026
			306	Execution (Comm)	Execution (Comm)/244/2026	23-05-2026	M/S GWALEC ELECTRICALS PVT LTD Vs M/S MONA GENERATOR SERVICES PVT LTD	TROHIT KUMAR MODI(P),	9810243904	rkm_modi@rediffmail.com	20.05.2026
			306	Counter Claim	Counter Claim/25/2026	23-05-2026	SPG CONSUMER PRODUCTS PVT. LTD. Vs JAI VAISHNO OIL MILLS	AMIT SAGAR	9886688109	bikram.singh1924@gmail.com	22.05.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/491/2026	25-05-2026	TATA CAPITAL LTD Vs KALANTRI ENGINEERING AND ELECTRIC	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	20.05.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/491/2026	25-05-2026	TATA CAPITAL LTD Vs KALANTRI ENGINEERING AND ELECTRIC	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	20.05.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/494/2026	26-05-2026	TATA CAPITAL LIMITED Vs KRISHNA KUMAR	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	22.05.2026
			306	M EX	M Ex/474/2026	26-05-2026	K K SEHGAL HUF Vs M/S AUREUS CAPITAL	AMIT KUMAR	7011591256	advocateamit51@gmail.com	25.05.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/496/2026	26-05-2026	TATA CAPITAL LIMITED Vs MAHBOOB ALI TAK	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	23.05.2026

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			306	OMP (I) (COMM)	OMP (I) (COMM)/497/2026	26-05-2026	TATA CAPITAL LIMITED Vs LAXMI CRANE SERVICES	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	23.05.2026
			306	OMP (COMM)	OMP (COMM)/49/2026	29-05-2026	Fermium Constructions LLP Vs Bajaj Finance Ltd	VISHAL SHARMA	9555893614	contactsharmaandassociates@gmail.com	25.05.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/510/2026	30-05-2026	TATA CAPITAL LTD Vs UNIQUE CRANE SERVICES	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	27.05.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/511/2026	30-05-2026	TATA CAPITAL LTD Vs AMIT KANT TYAGI	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	27.05.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/508/2026	30-05-2026	TATA CAPITAL LTD Vs AVISH PANWAR	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	27.05.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/509/2026	30-05-2026	TATA CAPITAL LTD Vs YOGENDRA KUMAR AGNIHOTRI	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	27.05.2026
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 286456	04.05.2026	TATA CAPITAL LTD. VS DAYA KISHAN	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	30.04.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 457/2026	04.05.2026	TATA CAPITAL LTD. VS MANGLA AMIT BUILDERS PVT. LTD.	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	30.04.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 514/2026 RECOVERY OF RS. 38,99,488/-	04.05.2026	TRISQUARE SWITCHGEARS PVT.LTD. VS EARTH EPC PROJECTS PVT. LTD.	SR PARTNERS	&9871008489	enquiry@srandpartnersllp.com	01.05.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ/ 319/2026	08.05.2026	AGRICO ORGANICS LTD. VS ASIAN AGRO INDUSTRIES	AMANDEEP SINGH	9873967070	amandeep@adsandcom pany.com	06.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 467/2026	11.05.2026	DCB BANK LTD. VS AMIT	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	07.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK & PERMANENT INJUNCTION	CS/COMM/ RECOVERY OF RS. 534/2026 10,00,400/-	11.05.2026	SPINKS INDIA PVT. LTD. VS SPINKS INDIA PAD PRINTING PVT. LTD.	NATWAR RAI	9818906064	NATWARRAI@GMAIL.COM	07.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ/ 324/2026	12.05.2026	M/S A TO Z CHEMICALS VS M/S CONTINUOUS DYEING & PRINTING MILLS & ANR.	LOVEKESH & AGGARWAL	9873300964	lovekesh27@gmail.com	08.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 470/2026	12.05.2026	TATA CAPITAL LTD. VS RLS LOGISTICS AND WAREHOUSING PVT. LTD.	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	08.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ RECOVERY OF RS. 538/2026 27,13,384/-	12.05.2026	SEAMAX GLOBAL FORWARDING PVT. LTD. VS SATPAL SINGH CHAWLA	SHIVAM SHARMA	9654545855	legal@shivamsharma.in	08.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ/ 333/2026	15.05.2026	VANSH ELECTROMECHANICAL DEVICES PVT. LTD. VS FLUXLITE NIMS PVT. LTD.	ARPIT SHARMA	9811006742	Annisharma13@gmail.com	13.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 479/2026	16.05.2026	AXIS BANK LTD. VS RIZWANA	SHOBHA GUPTA	98911192158	SRSHOBHAGUPTA@GMAIL.COM	15.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK & PERMANENT INJUNCTION	CS/COMM/ RECOVERY OF RS. 557/2026 25,01,700/-	16.05.2026	THE SUPREME INDUSTRIES LIMITED VS HIGHMAST AND OCTAGONAL POLE	SHRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	15.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 488/2026	23.05.2026	TATA CAPITAL LTD. VS KALANTRI EQUIPMENTS PRIVATE LIMITED	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	21.05.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ RECOVERY OF RS. 597/2026 55,58,879/-	25.05.2026	SHRI RIKAB CHAND MUNOT VS KONNECT INFRA TECH PVT. LTD.	YASH MITTAL	9582551234	ymittal808@gmail.com	19.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX. COMM. AWARD BY ARB. COMM. /71/2026	26.05.2026	KOTAK MAHINDRA PRIME LIMITED VS DEEPAK SAROJ	AJAY UPPAL	9811740125	VIRTUOUS.PEOPLE@GMAIL.COM	23.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery u/s 37	CS/COMM/ RECOVERY OF RS. 608/2026 3,14,783/-	26.05.2026	SUKH STEELS PRIVATE LIMITED VS ITALIA MANUFACTURERS AND TRADING	MOHD. WASEEM KHAN	9910763929	ADV.MWK1986@GMAIL.COM	23.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ RECOVERY OF RS. 612/2026 5,76,919/-	29.05.2026	REEMA SHINH VS PREETI SHARMA	MAN MOHAL GOEL	9811063950	adv.jasdeepanand@gmail.com	26.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery u/s 37	CS/COMM/ RECOVERY OF RS. 613/2026 16,19,200/-	29.05.2026	KAPIL MALHOTRA VS MEENAKSHI GILL	RAHUL MALHOTRA	9899218215	rahulssmalhotra@gmail.com	22.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 505/2026	30.05.2026	TATA CAPITAL LTD. VS SAMAR PAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 506/2026	30.05.2026	TATA CAPITAL LTD. VS BRAJESH KUMARPAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 507/2026	30.05.2026	TATA CAPITAL LTD. VS RAHUL KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.05.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ RECOVERY OF RS. 614/2026 24,37,412/-	30.05.2026	R.K. GOEL ABHEY KUMAR JAINA VS MCD	A.K. TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	27.05.2026
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)/518/2026	05-05-2026	ISHAN SNACKS AND NAMKIN PVT LTD Vs SHREE SHYAM FOODS AND ANR	Ashok Goel(P),	98738-15146	IP@ASHOKLAW.COM	04.05.2026
			304	RECOVERY	CS (COMM)/531/2026	11-05-2026	CANARA BANK Vs SHREE GANESH INNOVATIVE PVT LTD	AJAY KUMAR SAINI(P),	88824-49168	SK.LAWRENCE@GMAIL.COM	04.05.2026

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			304	RECOVERY	CS (COMM)/563/2026	18-05-2026	DALJEET SINGH JUNEJA SOLE PROPRIETOR MS JUNEJA ELECTRONICS Vs MS T C COMPONENTS INDIA PVT LTD	Naveen Kumar(P),	9711375609	ADV.NKBANSAL@GMAIL.COM	14.05.2026
			304	RECOVERY	CS (COMM)/562/2026	18-05-2026	JAMNA DASS AND SONS TRADERS PVT LTD Vs ANON FOOD AND BEVERAGES PRIVATE LIMITED	Seema Gupta(P),	9212412289	gseemagupta1968@gmail.com	13.05.2026
			304	RECOVERY	CS (COMM)/572/2026	19-05-2026	MS HIND CARES GLOBAL LIMITED Vs M/S SUPER MARCHÉ 37 TRADE LLP	Shubhankar Sehgal(P),	999147160	SHUBHANKARSEHGAL@GMAIL.COM	07.05.2026
			304	RECOVERY	CS (COMM)/596/2026	21-05-2026	Rajneesh Verma Sole Proprietor of Ms Indo Tex Vs HIMALAYA OVERSEAS AND ANR	Sahil Ahuja(P),	85880-57040	NAYATILEGAL@GMAIL.COM	15.05.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	EXECUTION	ExCOMM - Award by Arb Comm/66/2026	13-05-2026	KOTAK MAHINDERA BANK LIMITED Vs SUMIT KUMAR	RITESH(P),	9999495500	mohitmongaadvocate mail.com	06.04.2026
			305	RECOVERY	CS (COMM)/516/2026	04-05-2026	Smt Alpna Vs Three-N-Products Pvt Ltd	HEMANT GUPTA(P),	9891265248	HEMANT.LEGAL@GMAIL.COM	29.04.2026
			305	RECOVERY	CS (COMM)/517/2026	04-05-2026	UNION BANK OF INDIA Vs ARUN KUMAR PURI	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	30.04.2026
			305	RECOVERY	CS (COMM)/520/2026	05-05-2026	Bank of Baroda Vs Krishna Devi	Geetanjali Sharma(P),	8447833470	advocate.134@gmail.com	04.05.2026
			305	RECOVERY	CS (COMM)/583/2026	20-05-2026	Harsh Goel Vs Ravi Organics Ltd	AJAY JASRA(P),	9810184546	ASRAAJAY@GMAIL.COM	07.05.2026
			305	ARBITRATION	OMP (I) (COMM)/475/2026	12-05-2026	DCB BANK LTD Vs ASHISH CHAUHAN	ANISH BHOLA(P),	9811452022	Anish bhola17@yahoo.com	08.05.2026
			305	EXECUTION	Execution (Comm)/236/2026	12-05-2026	ARPIT KEYAL Vs JOGINDER SINGH PROPRIETOR OF M/SGUPTA PRINT CENTER	ANKIT GUPTA(P),	8860363372	advocatnknlti990Qgmail.com	11.05.2026
			305	ARBITRATION	OMP (I) (COMM)/477/2026	13-05-2026	VERTEX CRANES HOISTS INDIA PVT LTD Vs CENTRAL ORGANISATION FOR MODERNIZATION OF WORKSHOPS AND ORS	AMANDEEP SINGH(P),	654861675	advmandeepsingh@yahoo.com	12.05.2026

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			305	RECOVERY	CS (COMM)/579/2026	19-05-2026	M/S BANWARI LAL ARORA AND SONS Vs M K ENTERPRISES THROUGH ITS PARTNERS	RISHABH GUPTA(P),	858683465	rishabhgu:RtaJawvenc@gmail.com,	14.05.2026
			305	RECOVERY	CS (COMM)/577/2026	19-05-2026	MILAWA RAM Vs MOHAMMAD KASHIF	UDAY BHATIA	9999880465	UdabhhatiaOriB.amail.com	16.05.2026
			305	RECOVERY	CS (COMM)/576/2026	19-05-2026	M/S B R AGROTECH LTD Vs M/S GROWERO TECHNOLOGIES PVT LTD	Deepak Yadav(P),	9999980081	DeepakVadavAdv@Cat @ G MAIL	18.05.2026
			305	EXECUTION	ExCOMM - Award by Arb Comm/73/2026	26-05-2026	CIVILMANTRA CONSAI LIMITED Vs M/S WISER TIRUPATI CITY LIMITED	Deeksha Thakur(P),	8708990732	legal@civilmantra.com	20.05.2026
			305	EXECUTION	Execution (Comm)/255/2026	22-05-2026	SUNIL AGGARWAL Vs M/S N RNA FABTECH PVT LTD		NA	NA	NA
			305	EXECUTION	Execution (Comm)/246/2026	23-05-2026	NEERAJ AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI	ANANT RAO(P),	9811070396	PankaJkotrao34@gmail.com	22.05.2026
			305	RECOVERY	CS (COMM)/595/2026	23-05-2026	KHABAR BHARAT 360 BROADCASTING PVT LTD Vs M/S SHARPLINE BROADCAST LTD AND OTHERS	Anil Kumar Mishra(P),	9650732474	advocateakmishra@yahoo.com	22.05.2026
			305	ARBITRATION	OMP (I) (COMM)/502/2026	26-05-2026	TATA CPITAL LIMITED Vs IMDAD HUSSAIN	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	23.05.2026
			305	MISC. APPLICATION	Misc DJ/360/2026	26-05-2026	Bindal Marketing Co Vs Megma Print -O- Pack Pvt ltd	Sachin Kumar Jain(P),	9136136336	advskjain@gmail.com	26.05.2026
			305	MISC. APPLICATION	Misc DJ/359/2026	26-05-2026	BINDAL MARKETING CO Vs MEGMA PRINT -O- PACK PVT LTD and Ors	Sachin Kumar Jain(P),	9136136336	advskjain@gmail.com	26.05.2026
			305	ARBITRATION	OMP (I) (COMM)/515/2026	30-05-2026	TATA CPITAL LIMITED Vs MURLIWALA STONE INDUSTRY LIMITED 4939	ANISH BHOLA(P),	9811452022	Anishbho1a17(a)yahoo.com	29.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			305	ARBITRATION	OMP (I) (COMM)/514/2026	30-05-2026	TATA CPITAL LIMITED Vs MANISH YADAV	ANISH BHOLA(P),	9811452022	Anishbho1a17(a)yahoo.com	29.05.2026
			305	RECOVERY	CS (COMM)/615/2026	30-05-2026	ASHOK KUMAR RANA MUNICIPAL CORPORATION OF DELHI AND ANR	Vs satyendra kumar singh(P),	9811161525	sksinghl6@gmail.com	18.04.2026
			305	ARBITRATION	OMP (I) (COMM)/503/2026	26-05-2026	TATA CPITAL LIMITED Vs DEEN DAYAL VYAS	Sunil sehrawat(P),	9212190624	Delhilawyers76(algmail.com)	13.05.2026
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP (I) (COMM)/464/2026	OMP (I) (COMM)/464/2026	06-05-2026	TATA CAPITAL LTD Vs MEHBOOB MEHBOOB	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	02-05-2026
			410	Execution (Comm)/230/2026	Execution (Comm)/230/2026	07-05-2026	AXIS BANK LTD Vs NADEEM AHMAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-04-2026
			410	CS (COMM)/545/2026	CS (COMM)/545/2026	13-05-2026	M/S RRM TRADING INTERNATIONAL PVT LTD Vs M/S VOHRA(P), SIMAAYA PACKAGING	MUNISH	9811427955	munishlaw.vohra@gmail.com	04-05-2026
			410	OMP (I) (COMM)/476/2026	OMP (I) (COMM)/476/2026	13-05-2026	DCB BANK LTD Vs SHIV KUMAR	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	07-05-2026
			410	CS (COMM)/553/2026	CS (COMM)/553/2026	16-05-2026	M/S TISHA FOODS AND PACKAGING PVT LTD Vs SH MUKESH GURJAR	ANKIT GOEL	9999903426	ankitgoeladv88@gmail.com	11-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	CS (COMM)/571/2026	CS (COMM)/571/2026	19-05-2026	SAROJ BALA Vs MUNICIPAL CORPORATION OF DELHI	Satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	12-05-2026
			410	CS (COMM)/570/2026	CS (COMM)/570/2026	19-05-2026	LAXMI PUBLICATIONS PVT LTD Vs ABDUL NAEEM	GAURAV KOCHHAR(P),	958295960	Rakeshk1987@yahoo.com	10-05-2026
			410	OMP (COMM)/487/2026	OMP (I) (COMM)/487/2026	21-05-2026	M/S TATA CAPITAL LTD Vs BHANU PRATAP SINGH	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	14-05-2026
			410	CS (COMM)/584/2026	CS (COMM)/584/2026	21-05-2026	SHRI RAJENDER KUMAR MALHOTRA Vs MR JAFAR ALI	Nitin Arora(P),	9818189667	nitin.arora465@gmail.com	08-05-2026
			410	CS (COMM)/610/2026	CS (COMM)/610/2026	29-05-2026	MR AMIT GUPTA Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi(P),	9810104312	aktrivedilawoffices@gmail.com	23-05-2026
			410	Misc DJ/299/2026	Misc DJ/299/2026	02-05-2026	MANOJ GUPTA Vs ANKIT POLYMERS THROUGH ITS REPRESENTATIVE MR O P YADAV	SHEEZAN HASHMI	9811053811	nashmisheezan.adv@gmail.com	29-04-2026
			410	CS (COMM)/512/2026	CS (COMM)/512/2026	04-05-2026	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD PUBLIC CHARITABLE AND WELFARE TRUST	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmec.com	27-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
7	MS. REKHA, DISTRICT JUDGE, CENTRAL COMMERCIAL COURT-07	CENTRAL	COURT ROOM											
			302	CIVIL SUIT	CS(COMM) 533/2026	11.05.2026	STATE BANK OF INDIA VS VEDPRAKASH	SUCHITA DIXIT		8896932839	agnihotrisuchita@gmail.com	08.05.2026		
			COURT ROOM											
			302	CIVIL SUIT	CS(COMM) 550/2026	15.05.2026	CANARA BANK VS SHREEHARDIK GANESH CARBON INDUSTRIES	HARDIK AGGARWAL		7859984398	advocatehardikaggarwal@gmail.com	08.05.2026		
			COURT ROOM											
			302	CIVIL SUIT	CS(COMM) 549/2026	15.05.2026	VIJAY LAXMI VS RAVI AGGARWAL	SAURABH KUSHWAHA		8882449168	sk.lawnexus@gmail.com	11.05.2026		
			COURT ROOM											
			302	CIVIL SUIT	CS(COMM) 554/2026	16.05.2026	MANTHAN CREATION VS GHANSHYAM	SHASHANK SHARMA		9560417636	shashanksharma.advocate@gmail.com	13.05.2026		
			COURT ROOM											
			302	CIVIL SUIT	CS(COMM) 559/2026	16.05.2026	SHALABH GUPTA VS MCD & ANR	SATYENDRA KUMAR SINGH		9811161525	sksingh116@gmail.com	15.05.2026		
			COURT ROOM											
302	CIVIL SUIT	CS(COMM) 569/2026	18.05.2026	M/S LIFE STYLE VS NANDINI GOYAL	HEEBA ANSARI		7701958747	heeba.ansari1729@gmail.com	16.05.2026					
COURT ROOM														
302	CIVIL SUIT	OMP(I) (COMM) 483/2026	19.05.2026	TATA CAPITAL LTD VS SHRWAN	SUNIL SEHRAWAT		9212190624	delhilawyers76@gmail.com	18.05.2026					
COURT ROOM														
302	CIVIL SUIT	CS(COMM) 585/2026	21.05.2026	M/S GOEL SALES CORPORATION VS M/S KANHIYA STEEL	AAANCHAL BINDAL		8850936506	prakashdwivedisocis@gmail.com	20.05.2026					
COURT ROOM														
302	CIVIL SUIT	CS (COMM) 591/2026	23.05.2026	SANGEETA DEVI JAIN VS M/S ALLIA FABRICS & ORS.	SANANT BHUSHAN		8010070705	bhushan_anant@causajure.com	22.05.2026					

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 302	CIVIL SUIT	OMP (COMM) 747/2026	23.05.2026	M/S VERTEX THE LAM STUDIO AND ANR. VS GODREJ FINANCE LTD.	ANUP LAHOTI	9890170373	lahoti.anup009@gmail.com	22.05.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 498/2026	26.05.2026	TATA CAPITAL LTD VS SANDEEP KUMAR	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	25.05.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 499/2026	26.05.2026	TATA CAPITAL LTD VS VISHAL YATI	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	23.05.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 616/2026	30.05.2026	SANT NIRANKARI MANDAL VS SPIRITUAL INDIA AND ORS.	K K SELOPAL	8588836808	karunachhatwal@yahoo.com	26.05.2026
			COURT ROOM 302	CIVIL SUIT	EX. COMM / 254/2026	29.05.2026	RAJESH KUMAR VS MCD	VIDYA SAGAR SHARMA	8279971561	advocatevidyasagar94@gmail.com	26.05.2026
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		Possession and Recovery of Rent/Damages/ Mesne profit:151	CS (COMM)508/2026	02-05-2026	Naresh Kumar SabharwalVsRajukumar	PAWAN KUMAR AGGARWAL	9810020362	pawan@idiwanchand.com	30-04-2026
			308	RECOVERY	CS (COMM)511/2026	02-05-2026	R.R.M TRADINGINTERNATIONAL PVT. LTD.VsM/s. CREATIVE INDUSTRIESTHROUGH ITS PARTNERS	MUUNISH VORA	9811427955 9643434456	munishlaw.vohra@gmail.com	30-04-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)455/2026	04-05-2026	TATA CAPITAL LTDVsRAHBAR HUSSAIN KHAN	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	02-05-2026
			308	EXECUTION	Ex.COMM -Award byArb. Comm.62/2026	04-05-2026	ANITA NIGAMVsMANISH RATHORE	Gracey Sachdeva	9811650761	SACHDEVAGRACEY@GMAIL.COM	02-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			308	RECOVERY	CS (COMM)519/2026	05-05-2026	PRAVEEN KUMAR AHUJAVsSHEKHAR THAKUR	Vikram Dua	9810080638, 9212080638	mailvikramdua@gmail.com	04-05-2026
			308	MISC.	OMP MISC.(COMM.)4/2026	05-05-2026	M/S SAVELIFE INSTITUTE OFMEDICAL SCIENCES PVT LTDVsM/S ANH TECHNOLOGIES PVT LTD	Parveen KumarAggarwal	9873935534	aggarwal_parveenkumar@yahoo.co.in	04-05-2026
			308	EXECUTION	Execution(Comm.)226/2026	05-05-2026	M/S VASTRAM INDIA PVT LTDVsM/S MANVIK GARMENTS	AMIT GARG	9350018343, 9811377679	advamitgarg10502019@gmail.com	04-05-2026
			308	EXECUTION	Execution(Comm.)227/2026	05-05-2026	MADHU BANSALVsRAM CHANDRA RATHI	AVNEET SINGHSIKKA	9871588055 9871547417	sksharma@candidlex.com avneet@candidlex.com	04-05-2026
			308	M-EXE.	M Ex433/2026	06-05-2026	SHEELA DEVI AND ORSVsMS AMBUJ HOTEL AND REALESTATE PVT LTD	Parmeet SinghBhalla	9810082422, 6309090962	NA	05-05-2026
			308	RECOVERY	CS (COMM)528/2026	07-05-2026	Modern Paper Mart Pvt LtdVsADHUNIK PACKAGERS PVT LTD	Karan Jain	9810367549	advocatekj@gmail.com	06-05-2026
			308	EXECUTION	Execution(Comm.)234/2026	11-05-2026	DIVYESH BHAGATVsSURESH KUMAR MITTAL	DIXIT MEHTA	NA	NA	08-05-2026
			308	RECOVERY	CS (COMM)539/2026	12-05-2026	ASHWANI KUMAR GUPTAVsTINKU MIGLANI	Nishant Gupta	9999966244	nishantgupta.adv@gmail.com	11-05-2026
			308	RECOVERY	CS (COMM)540/2026	12-05-2026	PRADEEP KUMAR JAINVsUnited worldwide couriers pvtltd	SANJAY SHARMA	9873580987	DEEPAKJOSHIAOR@GMAIL.COM	11-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
308				U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)471/2026	12-05-2026	TATA CAPITAL LTDVsNITESH KUMAR SHARMA		Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	11-05-2026
308				RECOVERY	CS (COMM)546/2026	13-05-2026	Nikhil SachdevaVsSatish Kumar		Ira Gupta	9818916099	IRAGUPTA27@GMAIL.COM	12-05-2026
308				RECOVERY	CS (COMM)548/2026	14-05-2026	Radhey krishan KumarVsAbhinandan Jha Prop of MinaTraders		sudhir kumar	9136582045	Advsudhirk@d@gmail	13-05-2026
308				RECOVERY	CS (COMM)556/2026	16-05-2026	State Bank of IndiaVsHemant Kumar		Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	15-05-2026
308				U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)478/2026	16-05-2026	DCB BANK LTDVsMANOJ KUMAR		ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	15-05-2026
308				U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)481/2026	19-05-2026	TATA CAPITAL LTDVsMOHIT KUMAR DAGUR		Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	18-04-2026
308				EXECUTION	Ex.COMM -Award byArb. Comm.67/2026	20-05-2026	JARI SAREE CENTRE INDIA PVTLTDVsPAYAL CHEMEXIM PVT LTD		NAVEEN JAIN	9711793507	NA	19-05-2026
308				EXECUTION	Ex.COMM -Award byArb. Comm.68/2026	22-05-2026	CANARA BANKVsRajesh Kumar		MAMATA PAL	9873270654	MAMTAPAL.01@GMAIL.COM	21-05-2026
308				U/S 34 OF ARBITRATION ACT	OMP(COMM.)45/2026	23-05-2026	RAJVI ENTERPRISESVsGODREJ FINANCE LTD		Salima ZahirSiddiqui	9890170373	Jahoti.anup009@gmail.com	22-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
9	SH. ANIL ANTI, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	109		Execution (Comm)/224/2026	04-05-2026	Polylam Printers Pvt Ltd Vs Rachna Overseas Pvt Ltd	Shreshth Jain(P),	9871206484	SHRESHTH@LAWKINS.IN	02.05.2026
			109		OMP (COMM)/41/2026	05-05-2026	Binod Kumar Chaharia Vs Toyota Financial Services India Ltd	Rajiv Ranjan Prasad(P),	8586087906	advocaterajivranjan@gmail.com	04.05.2026
			109		OMP (I) (COMM)/468/2026	11-05-2026	DCB BANK LTD Vs AZAD	ANISH BHOLA(P),	9811452022		08.05.2026
			109		CS (COMM)/536/2026	11-05-2026	M/S M H POLYMERS PRIVATE LIMITED Vs M/S BALAJI TRADERS	Feroz Khan(P),	9818416099		08.05.2026
			109		CS (COMM)/535/2026	11-05-2026	RENOVISION SERVICES PVT LTD Vs MS SHINE EVENTS AND PRINTING SOLUTIONS	Ashish Sharma(P),	9650398837	ashishadvocate07@gmail.com	11.05.2026
			109		CS (COMM)/543/2026	12-05-2026	ROSEFEEL IMPEX PVT LTD Vs ARMAN ENTERPRISES	Rahul kumar(P),	9997083039	advrahul93@gmail.com	12.05.2026
			109		CS (COMM)/558/2026	16-05-2026	RITU ARORA Vs SUKUMARAN PUSHPARANI PRAVEEN	BINOD KUMAR AGRAWAL(P),	9810287596	bka.advocate@gmail.com	16.05.2026
			109		CS (COMM)/564/2026	18-05-2026	Bank of Baroda Vs SANGEETA GUPTA	QUAISAR ALI ADVOCATE	9999802592	aliquaisar110@gmail.com	16.05.2026
			109		OMP (I) (COMM)/485/2026	19-05-2026	TATA CAPITAL LTD Vs NAND KISHORE	Sunil sehrawat(P),	9212190624	DeHilawvers76@gmail.com	19.05.2026

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			109		CS (COMM)/573/2026	19-05-2026	IDBI BANK LTD	Vs NAVEEN BHARDWAJ		Vivek Kumar(P)	9811867703	kumarvivekad@gmail.com	19.05.2026
			109		ExCOMM - Award by Arb Comm/69/2026	23-05-2026	Axis Bank Ltd	Vs RONIT TRADING CO		MAYANK MAHAJAN(P)	9873347330	ayank_mahajan05@yahoo.com	22.05.2026
			109		OMP (I) (COMM)/489/2026	23-05-2026	TATA CAPITAL LTD	Vs RKSUNIL ROADLINES		Sunil sehrawat(P)	9212190624	Delhilawvcrs76(tilgma.com)	22.05.2026
			109		OMP (COMM)/46/2026	23-05-2026	MOON BOSE Vs SBI CARDS AND	PAYMENT SERVICE LTD		JAY KISHAN DEV(P)	9717449671	Jaykirshnadevad@gmail.com	22.05.2026
			109		OMP (I) (COMM)/492/2026	25-05-2026	TATA CAPITAL LTD	Vs NARENDRA KUMAR ASIWAL		Sunil sehrawat(P)	9212190624	DeIhilawvcrs76@gmail.com	23.05.2026
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	Execution (Comm)/232/2026	07-05-2026	Axis Bank Ltd	Vs DHAN HANG SUBBA		MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	29-04-2026
			307	Civil	CS (COMM)/529/2026	07-05-2026	M/s Globus Agrofoods Pvt Ltd	Vs Sandeep Kumar Singh (Prop of SK Trading)		Sunil Dahiya	9555650325	Advsunildahiya1979@gmail.com	30-04-2026
			307	Civil	OMP (I) (COMM)/466/2026	07-05-2026	TATA CAPITAL LTD	Vs ABADUL ABID MODI		Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	04-05-2026
			307	Civil	OMP (I) (COMM)/465/2026	07-05-2026	TATA CAPITAL LTD	Vs AKRAM MAHBUB HASAN		Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	08-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	CS (COMM)/551/2026	15-05-2026	RENU GUPTA (Prop M/s Ram Narain Laxmi Narain) Vs M/s VARDHMAN INDUSTRIES AND ORS	Anand Kumar Singh	9818227749	office@prakantlawoffices.com	08-05-2026
			307	Civil	CS (COMM)/544/2026	12-05-2026	GHANSHYAM DASS Vs PUNJAB AND SIND BANK	Anmol Mehta	9643866104	anmol_mehta@sngpartners.in	08-05-2026
			307	Civil	CS (COMM)/547/2026	13-05-2026	M/s MARUTI OVERSEAS (Prop Ashok Kumar) Vs M/s RAUNAK TRADING CO AND ORS	BIMAL KUMAR	9605460591	bimal_advocate01@yahoo.com	12-05-2026
			307	Civil	OMP (I) (COMM)/480/2026	16-05-2026	ADITYA BIRLA CAPITAL LTD Vs M/S FINE GUJRANWALA JEWELLERS	Ajay Uppal	9811740125	N.A.	09-05-2026
			307	Civil	CS (COMM)/581/2026	19-05-2026	M/S ROSEFEEL IMPEX PVT LTD Vs EMENZA PLASTOFAB INDIA PVT LTD	Rahul kumar	9997083039	advrahul93@gmail.com	15-05-2026
			307	Civil	CS (COMM)/578/2026	19-05-2026	IDBI BANK LTD Vs RAHUL	Vivek Kumar	9811867703	kumarvivekadvgmail.com	16-05-2026
			307	Civil	CS (COMM)/580/2026	19-05-2026	M/S CLEAR VISION OUTDOOR ADVERTISERS Vs M/S RAMPRASTHA PROMOTERS AND DEVELOPERS PVT LTD	PRADEEP ASWAL	9899350360	manish.dua.advocate@gmail.com	16-05-2026
			307	Civil	Misc DJ/342/2026	19-05-2026	HERO INVESTCORP PVT LTD AND ANR Vs MAYANK JAIN	Aastha Sharma	9810481016	mail@thelegist.com	19-05-2026
			307	Civil	ARB A (COMM)/8/2026	20-05-2026	M/S BEAUTEX ADVERTISING MEDIA Vs M/S VAISHALI AKBAR PUBLICITY PRIVATE LIMITED	KALEEM	9818416099	N.A.	18-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			307	Civil	CS (COMM)/588/2026	21-05-2026	NARESH KUMAR BABBAR Vs NITIN (Prop of M/s HIT FIT GYM AND FITNESS STUDIO)	Tusharr Mawkin	9810980834	areness@arenesslaw.com	19-05-2026
			307	Civil	CS (COMM)/589/2026	21-05-2026	ASHOK KANODIA (PROP M/s METAL INDIA) Vs SARTHAK AGGARWAL (PROP M/s SARTHAK INDUSTRIES)	ROHIT KUMAR	9818408033	m.s.dedha@gmail.com	20-05-2026
			307	Civil	CS (COMM)/593/2026	23-05-2026	Delhi Finvest Solution LLP Vs R9 Wealth India Private Limited	Madhav Kumar	9560366379	advmadhavkumar@gmail.com	22-05-2026
			307	Civil	CS (COMM)/604/2026	25-05-2026	The Supreme Industries Ltd Vs Ashok Kumar and Anr	SHRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	22-05-2026
			307	Civil	CS (COMM)/603/2026	25-05-2026	The Supreme Industries Ltd Vs XXXX	SHRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	22-05-2026
			307	Civil	OMP (I) (COMM)/504/2026	26-05-2026	M/S TATA CAPITAL LTD Vs HANSRAJ HANSRAJ	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	22-05-2026
			307	Civil	Execution (Comm)/252/2026	26-05-2026	M/S SIMPLY LOGISTICS PVT LTD Vs UNIGLOBAL DISTRIBUTORS PVT LTD	ASHWINI MISHRA	9811514844	ashwani.mishra1@yahoo.co.in	23-05-2026
			307	Civil	CS (COMM)/619/2026	30-05-2026	THE SUPREME INDUSTRIES LIMITED Vs ASHOK KUMAR AND ORS	SHRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	28-05-2026
			307	Civil	Execution (Comm)/256/2026	30-05-2026	SHIKHA GOYAL Vs DHEERAJ ARORA	RAVIKANT PANDEY	9711899678	r.lawyer.p@gmail.com	27-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	OMP (I) (COMM)/524/2026	30-05-2026	TATA CAPITAL LTD Vs ASS MOHAMMAD		ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	27-05-2026
			307	Civil	OMP (I) (COMM)/523/2026	30-05-2026	TATA CAPITAL LTD Vs VARUN BISHT		ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	27-05-2026
11	SH. MUKESH KUMAR, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	COURT ROOM 309	EX COMM – AWARD BY ARB. COMM	Ex.COMM - Award by Arb. Comm./61/2026	04-05-2026	M/S AAR KAY FINLEASE PVT. LTD Vs SMT PRIYANKA AND ORS		Vikas Deepak	7838963403	lawvikas99@gmail.com	24.04.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/223/2026	04-05-2026	MADAN LAL Vs CHANDER BEHERA PRAKASH		Nitin Gupta	8860057314	ica.gupta@gmail.com	22.04.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/513/2026	04-05-2026	STATE BANK OF INDIA Vs AJIT KAUR		Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	29.04.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/515/2026	04-05-2026	UNION BANK OF INDIA Vs TAJINDER BAJAJ		Alok Kumar	9911000126	alok.adv2001@gmail.com	29.04.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/463/2026	05-05-2026	TATA CAPITAL LTD Vs INFINITY CONSTRUCTIONS		Sunil Sehrawat	9212190624	-	02.05.2026
			COURT ROOM 310	EX COMM – AWARD BY ARB. COMM	Ex.COMM - Award by Arb. Comm./64/2026	06-05-2026	KOTAK MAHINDRA BANK LTD Vs SHUBHAM BHARDWAJ		Mohit Monga	9999495500	mongahk@yahoo.com	03.04.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/524/2026	06-05-2026	CENTRAL BANK OF INDIA Vs M/S KARAN ENTERPRISES		Shadab Khan	9999699489	khanshadabadvocate@gmail.com	04.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 309	CS (COMM)	CS (COMM)/525/2026	06-05-2026	R S Salaria Vs Khanna Book Publishing Co Pvt Ltd and Ors		Kunal Anand	8447226339	office@marklegal.co.in	04.05.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/526/2026	07-05-2026	TEK CHAND ENTERPRISES Vs GANESH CHANDER JOSHI (PROPRIETOR OF LAXMI TRADERS)		Kushagra Bansal	9999448797	kushagrabansal@akassociates.org.in	28.04.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/472/2026	12-05-2026	TATA CAPITAL LTD Vs RAJU MOTORS		Sunil Sehrawat	9212190624	Delhilawyers76@gmail.com	08.05.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/542/2026	12-05-2026	THE SUPREME INDUSTRIES LIMITED Vs ASHOK KUMAR		Gautam Bhasin	9999306881	eludication.legal@outlook.com	09.05.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/552/2026	16-05-2026	YOGESH AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI		Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	12.05.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/561/2026	16-05-2026	ISHAN SNACKS AND NAMKIN PVT. LTD Vs UNICORN SNACKS PVT. LTD AND ANR.		A K Goel	9873815146	ip@ashokalaw.com	09.05.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/482/2026	19-05-2026	TATA CAPITAL LTD. Vs JAGROOP SINGH		Sunil Sehrawat	9212190624	Delhilawyers76@gmail.com	16.05.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/574/2026	19-05-2026	IDBI BANK LTD Vs SIMRANDEV SINGH		Vivek Kumar	9811867703	kumarvivekadvgmail.com	16.05.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/241/2026	20-05-2026	ARUN BANSAL Vs BAROT MANISHBHAI PRAVIN CHANDRA		Ghanshyam Mishra	9899794006	legal_gm1968@yahoo.co.in	12.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 309	CS (COMM)	CS (COMM)/587/2026	21-05-2026	CHITRANJAN DASS KAKKAD Vs MANOHAR LAL BAJAJ through LRs	Rakesh Srivastava	9911116314	-	19.05.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/590/2026	22-05-2026	SPONTANEOUS COMMUNICATION PVT. LTD Vs VINITA GUPTA	Piyush Gupta	9818020868	guptapiyush@live.com	19.05.2026
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/245/2026	23-05-2026	AVEC AMOR Enterprises LLP Vs Go Click E Commerce Pvt Ltd	Yash Pratap Singh	7827215064	yashsingh272@gmail.com	07.05.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/247/2026	25-05-2026	M/S TAURUS APPARELS PVT LTD Vs SANTOSH YADAV	Feroze Ahmed	9810016199	ferozehmd@gmail.com	20.05.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/609/2026	29-05-2026	MS SHREE VAISHNO TRADING CO Vs MS NITISH CLOTH HOUSE	Praveen Kumar	-	-	20.05.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/521/2026	30-05-2026	TATA CAPITAL LIMITED Vs SANJAY SINGH	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	27.05.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/522/2026	30-05-2026	TATA CAPITAL LIMITED Vs VAISHNAVI CONSTRUCTION	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	27.05.2026
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP (I) (COMM.)	454/2026	02-05-2026	DMI FINANCE PVT LTD Vs UMESH	PARVEEN			29-04-2026
			401	OMP (I) (COMM.)	458/2026	04-05-2026	M/S TATA CAP. LTD. Vs SATISH KUMAR	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	30-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	Execution (Comm.)	228/2026	05-05-2026	Harlal gupta Vs Sampax india	MUKHLIS Rehman			02-05-2026
			401	OMP (I) (COMM.)	461/2026	05-05-2026	M/S TATA CAPITAL LTD. Vs GD INFRA SOLUTION	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	02-05-2026
			401	OMP (I) (COMM.)	462/2026	05-05-2026	M/S TATA CAPITAL LTD. Vs MUKESH SUTHAR	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	02-05-2026
			401	CS (COMM)	522/2026	05-05-2026	S K TRADING COMPANY Vs SHATABADI EXPORTS	ANUJ KUMAR SHARMA			17-04-2026
			401	Ex.COMM - Award by Arb. Comm.	63/2026	06-05-2026	KOTAK MAHINDRA BANK LIMITED Vs VINOD SAHU	RITESH			03-04-2026
			401	Execution (Comm.)	235/2026	11-05-2026	Prachi India Pvt Ltd Vs Arjun Singh Proprietor New Vidya Mandir	RAHUL VERMA			07-05-2026
			401	CS (COMM)	541/2026	12-05-2026	STATE BANK OF INDIA	Suchita Dixit			08-05-2026
			401	CS (COMM)	566/2026	18-05-2026	ANIL DHAWAN Vs SATKIRTI INFOTAINMENT	NAVIN PRAKASH			15-05-2026
			401	: OMP (I) (COMM.)	484/2026	19-05-2026	TATA CAPITAL LTD Vs GAVDAN	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	16-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	OMP (I) (COMM.)	486/2026	19-05-2026	TATA CAPITAL LTD Vs VINOD	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	16-05-2026
			401	Execution (Comm.)	239/2026	19-05-2026	M/S SUNIL KUMAR ARUN KUMAR and SONS	MISBAHUDDIN SIDIQQUI	9871133146	siddiquimisbahuddin786@gmail.com	16-05-2026
			401	OMP (COMM.)	43/2026	20-05-2026	M/S AAROKA FASHION PVT LTD ORS Vs M/S GODREJ FINANCE LIMITED	AKANSHI JAIN	9958385162	advocateakanshijain@gmail.com	18-05-2026
			401	Execution (Comm.)	248/2026	25-05-2026	M/S LOREAL SA Vs KATSON INTERNATIONAL				23-05-2026
			401	Execution (Comm.)	249/2026	25-05-2026	MS ADROIT TRADING NUT PVT LTD Vs M/S SEWA NAND RAVINDER KUMAR AND COMPANY AND OTHERS	HARINDRASINGH	9717822673		19-05-2026
			401	OMP (I) (COMM.)	493/2026	26-05-2026	TATA CAPITAL LTD. VS RAM PRASAD SAINI	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	22-05-2026
			401	CS (COMM)	606/2026	26-05-2026	CANARA BANK VS UMA GARG	ANUJ AGARWAL	9999490798	advocateanujagarwal@yahoo.com	21-05-2026
			401	CS (COMM)	611/2026	29-05-2026	Viva Books Private Limited Vs Mayank Adlakha	NARENDR VASHISHTA	9811140704	nvashishta@gmail.com	20-05-2026
			401	OMP(I) COMM.	516/26	30-05-2026	TATA CAPITAL VS UNIQUE CRANE SERVICES	ANISH BHOLA	9811452022	Anishbhola17@yahoo.com	27-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	: CS (COMM)	617/2026	23-05-2026	SUMIT GUPTA	vs	ATUL JAIN	RAJESH BHATIA	9811331125	rbhatia_advocate@yahoo.co.in	30-05-2026
			401	Execution (Comm.)	253/26	26-05-2026	DAGA FASHION CENTRE THROUGH ITS PAWAN KUMAR DAGA	Vs	DEVI ENTERPRISES THROUGH ITS PROP MAHESH VIRUMAL TEJWANI				
13	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	COURT ROOM	CIVIL SUIT	CS (COMM)/510/2026	02-05-2026	SOLEIL INTERNATIONAL	Vs	BHAGWATI DRUG HOUSE	SH/MSSHIVAN SH SRIVASTAV	8896273708	Shivansh@rrassociates.net.in	
			COURT ROOM	CIVIL SUIT	Execution (Comm.)/225/2026	04-05-2026	VAIBHAV AGGARWAL	Vs	SHRI GAUTAM MOUR	AK JAIN	8920260088	advocateakjain.associates@gmail.com	
			COURT ROOM	CIVIL SUIT	OMP (I) (COMM.)/460/2026	05-05-2026	TATA CAPITALM LTD	Vs	ALIM KHAN	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	
			COURT ROOM	CIVIL SUIT	CS (COMM)/521/2026	05-05-2026	Delta Enterprises its Prop Samar Shakeel	Vs	M K Textile	GM AKHTAR	9999443216		
			COURT ROOM	CIVIL SUIT	CS (COMM)/527/2026	07-05-2026	NANYA RISE PRIVATE LIMITED	Vs	M/S HOTAGE INDIA, THROUGH ITS PARTNERS	MAYANK GOEL	9999340256	Mnglawoffice@gmail.com	
			COURT ROOM	CIVIL SUIT	OMP (I) (COMM.)/474/2026	12-05-2026	DCB BANK LTD	Vs	KHUSHNOOD MAHMOOD	Anish bhola	9811452022	Anishbhola17@yahoo.com	
			COURT ROOM	CIVIL SUIT	CS (COMM)/560/2026	16-05-2026	Dr Nidhi Aggarwal	Vs	Shri Sachin Sharma	Raghav garg	9717371860		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/565/2026	18-05-2026	GIRISH AGGARWAL Vs HIMANSHU RASTOGI	Jayadity gupta	8383906434	Gupta.jayaditya@gmail.com	
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/575/2026	19-05-2026	UCO BANK Vs M/S MATHUR PEN CO AND ANR	Manoj kumar	9211938138	manojkumaradv81@gmail.com	
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/42/2026	20-05-2026	JINRAJ PAPER UDYOG PRIVATE LIMITED Vs SUNNY STATIONERS	Samtak jain	9990413737	info@lexjenlawgroup.com	
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/240/2026	20-05-2026	MANSHU BANSAL Vs ELGIN ELECTRONICS PVT LTD	Paripooran singh	9810220436	adv.paripooransingh@gmail.com	
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/582/2026	20-05-2026	VERMA TRAVELS Vs MUNICIPAL CORPORATION OF DELHI	Sunil chauhan	9810213040	sunilchauhan@svalegal.co.in	
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/586/2026	21-05-2026	MS GOEL SALES CORPORATION Vs M/S AGGARWAL STEEL INDUSTRIES	Aanchal bindal	8850936506	prakashdiwediscis@gmail.com	
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/600/2026	25-05-2026	AMIT MITTAL PROP OF MS VAISHNAVI SALES CORPORATIONS Vs ASLAM SAYYED PROP OF M/S K WELD CORPORATION	Jagriti Jain	8527506427	Lawfirm@unsolvedlegal.com	
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/602/2026	25-05-2026	Shree Radhy Shyam Enterprises Vs ASB Film Village Sales PVT LTD	Shikha goel	8287634805	officeofadvshikhagoel@gmail.com	
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/495/2026	26-05-2026	TATA CAPITAL LTD Vs VINAY BHARDWAJ	Sunil sehrawart	8212190624	Delhilawyers76@gmail.com	

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			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/500/2026	26-05-2026	TATA CAPITAL LTD	Vs NAYAN KUMAR TELI		Sunil sehrawart	8212190624	Delhilawyers76@gmail.com	
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/607/2026	26-05-2026	MOHAN KUMAR JHA	Vs MUNICIPAL CORPORATION OF DELHI		Sanjay kumar	9968010672	lawyer.sanjay@gmail.com	
			COURT ROOM 402	CIVIL SUIT	Ex.COMM - Award by Arb. Comm./72/2026	30-05-2026	KOTAK MAHINDRA BANK LTD	Vs NARENDER KUMAR		HK MONGA	9999495500		
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/512/2026	30-05-2026	TATA CAPITAL LTD	Vs UNIQUE CRANE SERVICES 7147		Anish bhola	9811452022	Anishbhola17@yahoo.com	
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/513/2026	30-05-2026	TATA CAPITAL LTD	Vs AMAN SINGH		Anish bhola	9811452022	Anishbhola17@yahoo.com	
14	SH. ASHUTOSH KUMAR, JUDGE (COMMERCIAL COURT)	WEST DISTRICT	201	CS	CS (COMM)/434/2026	02-05-2026	M/S SIRCA PAINTS INDIA LTD	Vs U P PAINTS		Parth Sharma(P),	9810866704	officeofparthsharma@gmail.com	30-04-2026
				CS	CS (COMM)/433/2026	02-05-2026	PEPSICO INDIA HOLDINGS PRIVATE LIMITED	Vs M/S CHINTAMANI TRADERS AND ORS		Sonu Vivek(P),	9999023790	advocaterajneeshkumar@gmail.com	29-04-2026
				CS	CS (COMM)/436/2026	04-05-2026	Aditya Jain Proprietor of M/s JAI SHREE RADHEY SHYAM ENTERPRISES	Vs Renu Sharma Proprietor of M/s YANKIT TECHNO		Vibhu Jain(P),	9729615170	admin@vjlawoffie.in	01-05-2026
				CS	CS (COMM)/441/2026	04-05-2026	M/S ALUTECH INDUSTRIES	Vs SANDEEP SRIVASTAVA PROP OF M/S R S ALUMINIUM AND HARDWARE		Nancy Jain(P),	9660729214	ADV.NANCYJ@GMAIL.COM	01-05-2026
				CS	CS (COMM)/442/2026	04-05-2026	MAKE MY LAGAN LLP	Vs SHREYANSH SINGH DEEP MAHAJAN AND ANR		ANSH SINGH LUTHRA(P),	9999068681	chambers@anshsinghluthra.com	01-05-2026
				CS	CS (COMM)/443/2026	04-05-2026	M/s Kohinoor Factory Private Limited	Vs Upventa Knocepts Pvt Ltd		Arvind Gupta(P),	9811317311	advocatearvindgupta@gmail.com	02-05-2026

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				MISC	Misc DJ/489/2026	05-05-2026	HS MEHTA INFRA PRIVATE LIMITED Vs SHAKTI ENTERPRISES	Sanjeev Sharma(P),	9811378900	contactsanjeevs@gmail.com	02-05-2026
				OMP (I)	OMP (I) (COMM)/896/2026	05-05-2026	Yes Bank Ltd Vs GAURAV SHARMA	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	04-05-2026
				OMP (I)	OMP (I) (COMM)/898/2026	05-05-2026	IDFC FIRST BANK LIMITED Vs JHARANA JENA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	15-05-2026
				CS	CS (COMM)/448/2026	05-05-2026	Levikas Enterprises Pvt Ltd Vs Bikramjeet Singh Prop of Link Chemists	Ankit Kumar(P),	9015505737	adv.aankitarya@gmail.com	02-05-2026
				CS	CS (COMM)/455/2026	06-05-2026	Manpreet Singh Proprietor of OPTIONS UNLIMITED Vs Vikram Sharma and another	Vishwendra Verma(P),	9871704611	verma.vishwendra@yahoo.co.in	04-05-2026
				CS	CS (COMM)/454/2026	06-05-2026	CANARA BANK Vs ASHUTOSH PROP - M/S DAILY NEEDS	CHITRA MALHOTRA(P),	9212888057	not mentioned	04-05-2026
				CS	CS (COMM)/453/2026	06-05-2026	M/S MITARTH INDIA PVT LTD Vs RAFIQ AHMED GANAIE PROP OF M/S PIPE HOUSE	JAGRITI JAIN(P),	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	04-05-2026
				CS	CS (COMM)/456/2026	07-05-2026	PARVEEN KUMAR GARG (Proprietor of GSV PRODUCTS) Vs M/S ASHIANA ISPAT LIMITED AND ORS	DEEPAK KUMAR BANSAL(P),	9899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	05-05-2026
				CS	CS (COMM)/468/2026	08-05-2026	UNION BANK OF INDIA Vs FARUK SARKAR	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	07-05-2026
				CS	CS (COMM)/467/2026	08-05-2026	Kansal Metal Private Limited Vs Manish Industries through its proprietor Chander Prabha	AKASH GUPTA(P),	9999906303	AU.ADV@OUTLOOK.COM	06-05-2026
				OMP (I)	OMP (I) (COMM)/922/2026	12-05-2026	AXIS BANK LTD Vs KHEMRAJ GIRI	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	11-05-2026
				OMP (I)	OMP (I) (COMM)/925/2026	12-05-2026	AXIS BANK LTD Vs PRAVEEN KUMAR	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	11-05-2026
				OMP (I)	OMP (I) (COMM)/926/2026	12-05-2026	PIRAMAL FINANCE LIMITED Vs SATYA PRAKASH	MANOJ KUMAR SINGH(P),	9910076176	sambhav@sdjainlaw.com	08-05-2026
				OMP (I)	OMP (I) (COMM)/923/2026	12-05-2026	AXIS BANK LTD Vs NASIR KHAN	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	11-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I)	OMP (I) (COMM)/944/2026	13-05-2026	HDFC BANK LTD Vs NAVNEET GUPTA	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	12-05-2026
				CS	CS (COMM)/478/2026	13-05-2026	ALEX JOSEPH PROPRIETOR OF MYSPACE ARCHITECTS Vs Ricardo Elevators Private Limited	Alex joseph(P),	9899120689	advalexjosephadv@outlook.com	08-05-2026
				CS	CS (COMM)/479/2026	13-05-2026	M/S TIRUPATI KRAFT PAPER THROUGH ITS SOLE PROPRIETOR PARUL GUPTA Vs M/S WISE PARTNERS AB	DEV PRAKASH PACHAURI(P),	9811113445	aaradhyaashukla205@gmail.com	12-05-2026
				MISC	Misc DJ/520/2026	13-05-2026	GSI ENTERPRISES PRIVATE LIMITED Vs KAMLADITYYA CONSTRUCTION PRIVATE LIMITED	Bhaskar Vali(P),	9910358225	office@vali.co.in	12-05-2026
				OMP (I)	OMP (I) (COMM)/897/2026	05-05-2026	Yes Bank Ltd Vs AJAY KUMAR YADAV	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	04-05-2026
				CS	CS (COMM)/486/2026	15-05-2026	A and S LABELS PVT LTD Vs AISHWARYA LIFESCIENCES	ADITI TUTEJA(P),	9999630431	aditituteja15@gmail.com	14-05-2026
				CS	CS (COMM)/488/2026	16-05-2026	SINGHANIA OVERSEAS PRIVATE LIMITED Vs DSS SALES AND SERVICES AND ORS	AMIT SANDUJA(P),	9810954389	AMITSANDUJA99@GMAIL.COM	14-05-2026
				CS	CS (COMM)/492/2026	18-05-2026	MUKESH SANGHI Vs M/S KEYS EVENTSS	SANJEEV KUMAR CHAUHAN(P),	9810232810	sanjeevkpaila@gmail.com	14-05-2026
				CS	CS (COMM)/494/2026	18-05-2026	DALJEET SABHARWAL Vs M/DIVYA FABRICS AND FURNISHING THROUGH ITS PROP ANAMIKA AGGARWAL	Puneet bajaj(P),	9213187809	advocate.puneet31@gmail.com	15-05-2026
				CS	CS (COMM)/493/2026	18-05-2026	RAM PAL SINGH Vs SUNIL SHARMA AND ANR	Manish Tanwar(P),	9818010102	manishadvo@gmail.com	15-05-2026
				OMP (I)	OMP (I) (COMM)/976/2026	19-05-2026	IDFC FIRST BANK LIMITED Vs BHUPENDER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17-05-2026
				CS	CS (COMM)/502/2026	20-05-2026	M/S AREO EDGE INDUSTRIES PVT LTD Vs M/S DECOZY HOMETECH INDIA PVT LTD	MUKESH KUMAR(P),	9810682372	shekhawatilgal@yahoo.in	18-05-2026
				OMP (I)	OMP (I) (COMM)/988/2026	20-05-2026	YES BANK LTD Vs MOTOWISE LOGISTICS INDIA PVT LTD	KARTIK KUMAR(P),	9731424935	kartikevashanna1409@gmail.com	18-05-2026
				OMP (I)	OMP (I) (COMM)/987/2026	20-05-2026	IDFC FIRST BANK LIMITED Vs VARUN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17-05-2026

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				CS	CS (COMM)/501/2026	20-05-2026	M/S SWASTIK POLYMERS Vs M/S TRUSOURCE TECHNOLOGY PVT LTD	Gaurav Tyagi(P),	9811407050	tygarlaw@gmail.com	18-05-2026
				OMP (I)	OMP (I) (COMM)/989/2026	21-05-2026	YES BANK LTD Vs DINESH SACHDEVA	KARTIK KUMAR(P),	9731424935	kartikevashanna1409@gmail.com	20-05-2026
				OMP (I)	OMP (I) (COMM)/992/2026	21-05-2026	YES BANK LTD Vs SUSHMA RANI	KARTIK KUMAR(P),	9731424935	kartikevashanna1409@gmail.com	20-05-2026
				OMP (I)	OMP (I) (COMM)/991/2026	21-05-2026	YES BANK LTD Vs DEEPAK KUMAR	KARTIK KUMAR(P),	9731424935	kartikevashanna1409@gmail.com	20-05-2026
				OMP (I)	OMP (I) (COMM)/990/2026	21-05-2026	YES BANK LTD Vs PARTHA DE	KARTIK KUMAR(P),	9731424935	kartikevashanna1409@gmail.com	20-05-2026
				CS	CS (COMM)/513/2026	23-05-2026	FOOTWEAR (KLICK) INDIA PVT LTD Vs Khurshed Alam Proprietor M/s Bihar Agency	Shram Vats(P),	9818365011	vatsadvocate1978@gmail.com	21-05-2026
				OMP (I)	OMP (I) (COMM)/1012/2026	25-05-2026	Yes Bank Ltd Vs PARVEEN KUMAR	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	23-05-2026
				CS	CS (COMM)/519/2026	25-05-2026	M/S ATS Wood Products Private Limited Vs M/S Exim Contracts Private Limited	Jatin Aggarwal(P),	9953283177	jka.legal@gmail.com	20-05-2026
				OMP (I)	OMP (I) (COMM)/1013/2026	25-05-2026	Yes Bank Ltd Vs AMIT KUMAR	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	23-05-2026
				CS	CS (COMM)/531/2026	26-05-2026	Saraogi Super Sales Pvt Ltd Vs Jitendra Kumar Prop Sonali Vastralay	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	25-05-2026
				CS	CS (COMM)/530/2026	26-05-2026	M/S GIPSKARTON INDIA PRIVATE LTD Vs SHRI HARENDRA BECHOOPAL PROP OF M/S RUDRA AGENCIES	KRISHNA PAL(P),	910397977	Subhashgarg.advocate@mall.com	22-05-2026
				CS	CS (COMM)/532/2026	29-05-2026	RADIANT TRS AND GROUPS Vs ASTER HOMES	Pratishtha Verhwani(P),	8744002114	advpratishtha18@gmail.com	25-05-2026
				OMP (I)	OMP (I) (COMM)/1028/2026	29-05-2026	Yes Bank Ltd Vs SEEMA NAGAR	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	26-05-2026
				OMP (I)	OMP (I) (COMM)/1027/2026	29-05-2026	Yes Bank Ltd Vs KM KAVITA	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	26-05-2026

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				OMP (I)	OMP (I) (COMM)/1025/2026	29-05-2026	Yes Bank Ltd	Vs VIRESH RAJENDER SINGH		ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	26-05-2026
				CS	CS (COMM)/538/2026	30-05-2026	State Bank of India Anr	Vs Latika and		SHALINI UPADHYAY(P),	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	27-05-2026
				OMP (I)	OMP (I) (COMM)/1049/2026	30-05-2026	Shriram Finance Ltd	Vs PRAMOD SHAH		Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	27-05-2026
				OMP (I)	OMP (I) (COMM)/1050/2026	30-05-2026	Shriram Finance Ltd	Vs SANDEEP RANJOT SINGH		Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	27-05-2026
				OMP (I)	OMP (I) (COMM)/1051/2026	30-05-2026	AXIS BANK LTD	Vs VIPIN KUMAR SINGH		ADV DHEERAJ(P),	9210585331	INDOLEXLAW@GMAIL.COM	29-05-2026
				OMP (I)	OMP (I) (COMM)/1053/2026	30-05-2026	PIRAMAL FINANCE LTD	Vs DINESH KUMAR		Sambhav Jain(P),	9910076176	sambhav@sdjainlaw.com	26-05-2026
				CS	CS (COMM)/540/2026	30-05-2026	M/S CONTINENTAL CONCEPTS	Vs M/S DAILY HYGIENE		Narendra Kalra(P),	9811403864	not mentioned	28-05-2026
				CS	CS (COMM)/539/2026	30-05-2026	Rajeev aggarwal Proprietor of M/s Rajnish INC	Vs Jovian Creations Ltd		SNITIN GOEL(P),	9999340256	mnglawoffice@gmail.com	26-05-2026
				OMP (I)	OMP (I) (COMM)/1048/2026	30-05-2026	Shriram Finance Ltd	Vs RAJESH KUMAR		Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	27-05-2026
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209	CS(COMM)	445/2026	05.05.2026	CANARA BANK VS. SUNON RAJ KONWAR			CHITRA MALHOTRA	9212888057	chitramalhotrasobti@gmail.com	05.05.2026
				OMP(I)/COMM	885/2026	05.05.2026	IDFC FIRST BANK LTD VS. ANIL KUMAR AGGRWAL			SANJEEV PATHAK	9717028845	litigation@srclegal.com	05.05.2026
				OMP(I)/COMM	886/2026	05.05.2026	IDFC FIRST BANK LTD VS. GIRWAR SINGH			SANJEEV PATHAK	9717028845	litigation@srclegal.com	05.05.2026
				OMP(I)/COMM	887/2026	05.05.2026	YES BANK VS. GAURAV SINHA			LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	05.05.2026
				CS(COMM)	452/2026	06.05.2026	CHAUDHARY INDUSTRIES VS. RINA DEVI KANAKKUMAR TOLIA			JASPREET SINGH	9899641617	jaspreet.law@gmail.com	06.05.2026

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				CS(COMM)	912/2026	11.05.2026	DEEPALI BHERA VS. M/S SHIVAM HOSIERY	MANISH	7838014247	legalinstinctllp@gmail.com	11.05.2026
				CS(COMM)	476/2026	12.05.2026	BEC CONDUTIS PVT LTD VS. KKANITA SINGH VENTURE		8800592373	advocate.anitasingh@outlook.com	12.05.2026
				OMP(I)/COMM	934/2026	12.05.2026	AXIS BANK VS. RIMPY KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	12.05.2026
				OMP(I)/COMM	935/2026	12.05.2026	AXIS BANK VS. MANOJ RASTOGI	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	12.05.2026
				OMP(I)/COMM	936/2026	12.05.2026	AXIS BANK VS. BANKE LAL	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	12.05.2026
				OMP(I)/COMM	937/2026	12.05.2026	AXIS BANK VS. GURSEWAK SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	12.05.2026
				OMP(I)/COMM	938/2026	12.05.2026	AXIS BANK VS. SATYAVEER SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	12.05.2026
				OMP(I)/COMM	939/2026	12.05.2026	AXIS BANK VS. SURESH	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	12.05.2026
				OMP(I)/COMM	958/2026	13.05.2026	HDFC BANK VS. VIBHA SHARMA	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	13.05.2026
				OMP(I)/COMM	959/2026	13.05.2026	HDFC BANK VS. AKASH KAPOOR	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	13.05.2026
				OMP(I)/COMM	963/2026	14.05.2026	HDFC BANK VS. MOHD. SALIM	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	14.05.2026
				OMP(I)/COMM	970/2026	18.05.2026	AXIS BANK VS. JUNNU RAIN	SANJEEV PATHAK	9717028845	litigation@srclegal.com	18.05.2026
				OMP(I)/COMM	971/2026	18.05.2026	YES BANK VS. GUNJAN EARTH MOVERS	ANANJAY SINGH	7455023130	asap.legalandadvocates@gmail.com	18.05.2026
				CS(COMM)	490/2026	18.05.2026	DALJEET SABHARWAL VS. TANISHKA ENTERPRISES	PUNEET BAJAJ	9213187809	advocate.puneet@gmail.com	18.05.2026

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				CS(COMM)	491/2026	18.05.2026	M/S SGM PAPER PRODUCTS VS. AMBITIOUS PENS PVT LTD	AAYUSH KUCHHAL	8527274542	admin@rvslegal.in	18.05.2026
				CS(COMM)	496/2026	19.05.2026	BANK OF BARODA VS. M/S V.K. CONSTRUCTION	PRATYUSH PARIMAL	9971444643	sumeetanand.adv@gmail.com	19.05.2026
				CS(COMM)	497/2026	19.05.2026	MEENU GUPTA VS. SUSHIL SHARMA	O.P. GUPTA	9868005927	sanjeev.kumar@knowlex.in	19.05.2026
				OMP(I)(COMM)	977/2026	19.05.2026	IDFC FIRST BANK LTD VS. HEMLATA KULDEEP	SANJEEV PATHAK	9717028845	litigation@srclegal.com	19.05.2026
				OMP(I)(COMM)	978/2026	19.05.2026	IDFC FIRST BANK LTD VS. NIKU KARMVIR	SANJEEV PATHAK	9717028845	litigation@srclegal.com	19.05.2026
				OMP(I)(COMM)	979/2026	19.05.2026	IDFC FIRST BANK LTD VS. JASMEET KAUR	SANJEEV PATHAK	9717028845	litigation@srclegal.com	19.05.2026
				OMP(I)(COMM)	980/2026	19.05.2026	IDFC FIRST BANK LTD VS. GANESH PRASAD GUPTA	SANJEEV PATHAK	9717028845	litigation@srclegal.com	19.05.2026
				CS(COMM)	505/2026	21.05.2026	PUNJAB NATIONAL BANK VS. KAMLESH GOEL	AMBRISH	9971790507	ambrish22@gmail.com	21.05.2026
				OMP(I)(COMM)	993/2026	21.05.2026	YES BANK VS. SAMAYAK JAIN	SACHIN KATYAL	011-26211488	legal@katyalassociates.com	21.05.2026
				OMP(I)(COMM)	994/2026	21.05.2026	YES BANK VS. AKHIL TEJPAL GOYAL	SACHIN KATYAL	011-26211488	legal@katyalassociates.com	21.05.2026
				OMP(I)(COMM)	995/2026	21.05.2026	YES BANK VS. AMIT CHHIKARA	SACHIN KATYAL	011-26211488	legal@katyalassociates.com	21.05.2026
				OMP(I)(COMM)	996/2026	21.05.2026	YES BANK VS. ASHISH KUMAR	SACHIN KATYAL	011-26211488	legal@katyalassociates.com	21.05.2026
				CS(COMM)	517/2026	23.05.2026	BIGJOS GLOBAL CORPORATION VS. SANYA GARG	SHUBHAM SINGHAL	8279850249	vshadvocates@gmail.com	23.05.2026
				CS(COMM)	518/2026	23.05.2026	SMART ENTERPIRSES VS. ATHARVA METAL CRAFT	KARAN ATRI	8851547492	advocates@lexpractica.com	23.05.2026

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				OMP(I)(COMM)	1015/2026	25.05.2026	YES BANK VS. ANUJ CHAUHAN	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	25.05.2026
				MISC.DJ	573/2026	26.05.2026	KAILASH KUMAR VS. HDFC BANK	ABHISHEK SHARMA	9650331195	advaskks@gmail.com	26.05.2026
				CS(COMM)	526/2026	26.05.2026	STATE BANK OF INDIA VS. ISTAK	ADAITA KUMAR	9999132159	akroutadvocate@gmail.com	26.05.2026
				CS(COMM)	527/2026	26.05.2026	EURO FOODS PVT LTD VS. NAVNATH GULAB PAWLE	MANOHAR LAL	9971014581	chaitanyarohilla9@gmail.com	26.05.2026
				OMP(I)(COMM)	1023/2026	26.05.2026	HDFC BANK VS. SRI SAI STEEL IMPEX	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	25.05.2026
				OMP(I)(COMM)	1030/2026	29.05.2026	YES BANK VS. VIPIN GUPTA	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	29.05.2026
16	SH. RAGHUBIR SINGH, JUDGE (COMMERCIAL COURT)-03	WEST DISTRICT			CS (COMM)/439/2026	04-05-2026	Ms Shaswat Fashion P Ltd Vs Avit Couture P Ltd	TANISHA VERMA(P),	9810283700	tverma2508@gmail.com	02-05-2026
					CS (COMM)/440/2026	04-05-2026	Shyam Gopal Charitable Trust Vs Bajj Nath Sharma	Anr Sahil Sharma(P),	Not Mentioned	Not Mentioned	02-05-2026
					CS (COMM)/438/2026	04-05-2026	ORIENT MICRO ABRASIVES LIMITED Vs SHYAM GLASSES	Nipun Gupta(P),	989995100	legal.nkpartners@gmail.com	02-05-2026
					M-Ex/178/2026	04-05-2026	Dharmen M Shah Vs KRF LTD	RANJAN DOSHI(P),			02-05-2026
					CS (COMM)/446/2026	05-05-2026	BTB MARKETING PRIVATE LIMITED Vs Sanjeev Kumar	Raghav Sethi(P),	9717253648	nitin@tandriawoffices.com	04-05-2026
					OMP (I) (COMM)/899/2026	06-05-2026	Yes Bank Ltd Vs GAGANMEET KAUR BHATIA	ADV. LALIT PANDEY(P),			05-05-2026
					CS (COMM)/450/2026	06-05-2026	BTB Marketing Private Limited Vs QUICK INTERNATIONAL SERVICES	Nitin (P),	9717253648	nitin@tandriawoffices.com	05-05-2026
					CS (COMM)/464/2026	08-05-2026	ZIRCON EXPORTS PVT LTD Vs ARV BUILDWELL PVT LTD	PRATYARK VATSA(P),	7503710142	shreydodheech@gamil.com	07-05-2026

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					OMP (I) (COMM)/904/2026	08-05-2026	MITUSHI CREDIT AND HOLDING PVT LTD Vs UMAR DARAJ	ADV. LALIT PANDEY(P),			07-05-2026
					CS (COMM)/469/2026	11-05-2026	SIDHARTH SINGH Vs VIVEK MEHTA	AJEET KUMAR(P),	8130126004	advajeetkumar22@gamil.com	08-05-2026
					OMP (I) (COMM)/930/2026	12-05-2026	AXIS BANK LTD Vs ARNAV	ADV. LALIT PANDEY(P),			11-05-2026
					OMP (I) (COMM)/929/2026	12-05-2026	AXIS BANK LTD Vs DHANANJAY MISHRA	ADV. LALIT PANDEY(P),			11-05-2026
					CS (COMM)/472/2026	12-05-2026	Ms ALLEGIANCE PETROLEUM Through its Partner Vs M/ASHIANA ISPAT LIMITED Through its Directors	DEEPAK SKUMAR BANSAL(P),	9899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	11-05-2026
					OMP (I) (COMM)/928/2026	12-05-2026	AXIS BANK LTD Vs KRISHNA NAND JAISWAL	ADV. LALIT PANDEY(P),			11-05-2026
					OMP (I) (COMM)/927/2026	12-05-2026	AXIS BANK LTD Vs POOJA GARG	ADV. LALIT PANDEY(P),			11-05-2026
					OMP (I) (COMM)/948/2026	13-05-2026	HDFC BANK LTD Vs ANUPAMA MAHAJAN	ADV. LALIT PANDEY(P),			12-05-2026
					CS (COMM)/481/2026	14-05-2026	SUSHIL JINDAL PROP RIDHI SIDHI POLYMERS Vs DIKSHA GOEL PROP VEDANSH OVERSEAS ,	KALPANA HINGORANI(P)	9211033533	advocate_kalpana@yahoo.com	13-05-2026
					ExCOMM - Award by Arbitration Comm/77/2026	14-05-2026	Axis Bank Ltd Vs AMARJEETKUMAR GUPTA	MAYANK MAHAJAN(P),			13-05-2026
					CS (COMM)/484/2026	15-05-2026	BANK OF BARODA Vs INDERJEET SINGH	GIRISH VERMA(P),	9811135305	legal.gva@gamil.com	14-05-2026
					CS (COMM)/483/2026	15-05-2026	SANDEEP KUMAR Vs HARISH KALRA	SHAKEEL AHMED KHAN(P),	9899855215	Not Mentioned	14-05-2026
					Misc DJ/533/2026	16-05-2026	Zion International Food Ingredients Private Limited Vs mohd Akhtar	NIKITA GUPTA(P),			15-05-2026
					ExCOMM - Award by Arbitration Comm/78/2026	16-05-2026	Axis Bank Ltd Vs ACHIN BATRA	MAYANK MAHAJAN(P),			15-05-2026

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					Execution (Comm)/192/2026	16-05-2026	Centurion Packaging pvt ltd Vs Nine Plus Shoes Pvt Ltd	Chakit Singhal(P),			15-05-2026
					OMP (I) (COMM)/968/2026	18-05-2026	YES BANK LIMITED Vs PARSHANT TRADING COMPANY	ANANJAY SINGH(P),			16-05-2026
					OMP (I) (COMM)/969/2026	18-05-2026	IDFC FIRST BANK LIMITED Vs ABHA LOGISTIC	SANJEEV PATHAK(P),			16-05-2026
					Execution (Comm)/195/2026	18-05-2026	GSI ENTERPRISES PRIVATE LIMITED Vs PRAVESH GUPTA	Bhaskar Vali(P),			16-05-2026
					CS (COMM)/489/2026	18-05-2026	Orient micro abrasives ltd Vs RITAJ CHAUHAN PROP OF M/S SHREE KAILA ENTERPRISES	Nipun Gupta(P),	989995100	legal.nkpartners@gmail.com	16-05-2026
					Execution (Comm)/194/2026	18-05-2026	ULTRATECH CEMENT LIMITED Vs ACROSS NETWORK PRIVATE LIMITED	ASHKRIT TIWARI(P),			16-05-2026
					Misc DJ/539/2026	19-05-2026	RAJ BALA TANWAR Vs DHRUV KUMAR SINHA	Sauraj Yadav(P),			18-05-2026
					OMP (I) (COMM)/974/2026	19-05-2026	IDFC FIRST BANK LIMITED Vs SANDEEP SEHGAL	SANJEEV PATHAK(P),			18-05-2026
					Misc DJ/547/2026	20-05-2026	PUNEET GUPTA Vs SANJEEV KUMAR NOW DECEASED THROUGH HIS L R	Sanjeev(P),			19-05-2026
					OMP (I) (COMM)/984/2026	20-05-2026	YES BANK LTD Vs MOTOWISE LOGISTICS INDIA PVT LTD	KARTIK KUMAR(P),			19-05-2026
					OMP (I) (COMM)/985/2026	20-05-2026	YES BANK LTD Vs MOTOWISE LOGISTICS INDIA PVT LTD	KARTIK KUMAR(P),			19-05-2026
					Misc DJ/554/2026	21-05-2026	MS AGRICO ORGANICS LTD Vs MS BARODA AGRO CHEMICALS LIMITED	Aviral Garg(P),			20-05-2026
					OMP (I) (COMM)/998/2026	21-05-2026	YES BANK LTD Vs KARAN SHARMA	KARTIK KUMAR(P),			20-05-2026
					OMP (I) (COMM)/999/2026	21-05-2026	YES BANK LTD Vs KHUSHI VERMA	KARTIK KUMAR(P),			20-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM)/997/2026	21-05-2026	YES BANK LTD Vs SURENDRA PATEL	KARTIK KUMAR(P),			20-05-2026
					CS (COMM)/506/2026	21-05-2026	B E C CONDUTIS PRIVATE LIMITED Vs Prakriti Energy Resources Private Limited	Ram Naresh(P),	8800592373	Not Mentioned	20-05-2026
					Misc DJ/560/2026	22-05-2026	ANIL ARORA Vs ACHAL SHARMA	Pankaj Tomer(P),			21-05-2026
					CS (COMM)/509/2026	22-05-2026	Integral International Vs Symcon Industries Private Limited	RAVINDER KUMAR(P),	9999502875	rkoffice.adv@gamil.com	21-05-2026
					CS (COMM)/512/2026	23-05-2026	FOOTWEAR KLINK INDIA PVT LTD Vs SH PRAKASH NAIK B N	Shram Vats(P),	9818365011	vatsadvocate1978@gmail.com	22-05-2026
					OMP (I) (COMM)/1017/2026	25-05-2026	Yes Bank Ltd Vs SURAJ KUMAR	ADV. LALIT PANDEY(P),			23-05-2026
					OMP (I) (COMM)/1020/2026	25-05-2026	Yes Bank Ltd Vs SULTAN KHAN	ADV. LALIT PANDEY(P),			23-05-2026
					CS (COMM)/529/2026	26-05-2026	PUNJAB NATIONAL BANK Vs DIVYANSH TALWAR	PARAS AGGARWAL(P),			05-05-2026
					CS (COMM)/528/2026	26-05-2026	Saraogi Super Sales Pvt Ltd Vs Ajay Verma	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	25-05-2026
					OMP (I) (COMM)/1029/2026	29-05-2026	Yes Bank Ltd Vs PRADEEP OMVEER	ADV. LALIT PANDEY(P),			25-05-2026
					OMP (I) (COMM)/1026/2026	29-05-2026	Yes Bank Ltd Vs ROHIT KHANDUJA	ADV. LALIT PANDEY(P),			28-05-2026
					OMP (I) (COMM)/1024/2026	29-05-2026	Yes Bank Ltd Vs RAMPAL RAMNARAYAN	ADV. LALIT PANDEY(P),			28-05-2026
					OMP (I) (COMM)/1037/2026	30-05-2026	Shriram Finance Ltd Vs GUFARAN	Manoj Kumar(P),			29-05-2026
					OMP (I) (COMM)/1036/2026	30-05-2026	AXIS BANK LTD Vs INDRESH KUMAR	ADV DHEERAJ(P),			9

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM)/1035/2026	30-05-2026	PIRAMAL FINANCE LTD Vs JAYSUKHBHAI SANGANI	Sambhav Jain(P),			29-05-2026
					OMP (I) (COMM)/895/2026	05-05-2026	IDFC FIRST BANK LIMITED Vs MOHAN LAL BARSIWAL	SANJEEV PATHAK(P),			04-05-2026
					OMP (I) (COMM)/894/2026	05-05-2026	Yes Bank Ltd Vs ARUN KUMAR	ADV. LALIT PANDEY(P),			04-05-2026
					OMP (I) (COMM)/893/2026	05-05-2026	Yes Bank Ltd Vs AKSHAY KUMAR	ADV. LALIT PANDEY(P),			04-05-2026
					Misc DJ/493/2026	06-05-2026	Indian Bank Vs Advika Urban Packaging	Vinita Raghav(P),			05-05-2026
					OMP (I) (COMM)/909/2026	11-05-2026	Shriram Finance Ltd Vs MAHAJAFI	Manoj Kumar(P),			08-05-2026
					Misc DJ/505/2026	11-05-2026	State Bank Of India Vs Mangi Lal Bheel	Siddharth(P),			08-05-2026
					OMP (I) (COMM)/964/2026	14-05-2026	IDFC FIRST BANK LIMITED Vs RISHI KUMAR	SANJEEV PATHAK(P),			13-05-2026
					OMP (I) (COMM)/975/2026	19-05-2026	TSC FINSERV PRIVATE LIMITED Vs GILL MOTORS	ADV. LALIT PANDEY(P),			18-05-2026
					OMP (I) (COMM)/1018/2026	25-05-2026	Yes Bank Ltd Vs DINESH KUMAR	ADV. LALIT PANDEY(P),			23-05-2026
					OMP (I) (COMM)/1019/2026	25-05-2026	Yes Bank Ltd Vs DEEN MOH	ADV. LALIT PANDEY(P),			23-05-2026
					OMP (I) (COMM)/1016/2026	25-05-2026	Yes Bank Ltd Vs RAJEEV KUMAR PANDEY	ADV. LALIT PANDEY(P),			23-05-2026
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST		CS (COMM)	CS (COMM)/437/2026	04-05-2026	ALUTIX INSULATIONS Vs NRIS STEEL STRUCTURES PVT LTD	PALLAV GUPTA	9910186086	advpallavgupta@gmail.com	04.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/879/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs POOJA AGGARWAL	SANJEEV PATHAK	9717028845	litigation@srsclegal.com	04.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM)	OMP (I) (COMM.)/880/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs AAKASH KUMAR	SANJEEV PATHAK	9717028845	litigation@srslegal.com	04.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/881/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs PANKAJ AGGARWAL	SANJEEV PATHAK	9717028845	litigation@srslegal.com	04.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/882/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs MANOJ KUMAR	SANJEEV PATHAK	9717028845	litigation@srslegal.com	04.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/883/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs KARTAR SINGH	SANJEEV PATHAK	9717028845	litigation@srslegal.com	04.05.2026
				CS (COMM)	CS (COMM)/444/2026	05-05-2026	NORMA ISPAT LLP Vs SHRI SAICHIN MITTAL	ACHIN MITTAL	9811112729	mittaloffice@gmail.com	02.05.2026
				CS (COMM)	CS (COMM)/447/2026	05-05-2026	INDIAN BANK ENTERPRISES Vs M/s S PSWEETY SOOD	SWEETY SOOD	9811786067	msssoodadvocate@gmail.com	14.04.2026
				CS (COMM)	CS (COMM)/449/2026	05-05-2026	DILIP KUMAR TANEJA Vs SHUBRA JYOTI	I.A. HASHMI	800726786	iftikharalhashmi784@gmail.com	05.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/884/2026	05-05-2026	TSC FINSERV PRIVATE LIMITED Vs CAR CAR O BAR SERVICES PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/890/2026	05-05-2026	Yes Bank Ltd Vs AISHWARYA SAGAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/891/2026	05-05-2026	Yes Bank Ltd Vs JAIDEEP RANA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/892/2026	05-05-2026	Yes Bank Ltd Vs SANTOSH SANTOSH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05.05.2026
				CS (COMM)	CS (COMM)/451/2026	06-05-2026	DHARMENDER SAINI Vs SHIVAM CONSTRUCTION THROUGH ITS PROPRIETOR VIPIN KUMAR	MS SUMIT RANA	9818621098	ADVSUMITRANA@GMAIL.COM	13.04.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/900/2026	06-05-2026	IDFC FIRST BANK LIMITED Vs ANJAL MASIH	SANJEEV PATHAK	9717028845	litigation@srslegal.com	06.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/901/2026	06-05-2026	IDFC FIRST BANK LIMITED Vs ANIL KUMAR SHARMA	SANJEEV PATHAK	9717028845	litigation@srslegal.com	06.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM)	OMP (I) (COMM.)/902/2026	06-05-2026	IDFC FIRST BANK LIMITED Vs MEENU SUNDER	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/903/2026	06-05-2026	IDFC FIRST BANK LIMITED Vs GAJE SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06.05.2026
				CS (COMM)	CS (COMM)/458/2026	07-05-2026	GSI ENTERPRISES PRIVATE LIMITED Vs ASHUTOSH KUMAR	VALI & CO.	9910358225	OFFICE@ VALI.CO.IN	10.04.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/910/2026	11-05-2026	Shriram Finance Ltd Vs ANKIT TYAGI	RAHUL KASHYAP	9891009515	LEXPACIFICQ3@GMAIL.COM	11.04.2026
				CS (COMM)	CS (COMM)/477/2026	12-05-2026	ISHAN HIRING COMPANY Vs BADRI RAI AND COMPANY	Amarendra Kumar Dubey	9599800118	globalvisionlawoffice@gmail.com	11.04.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/914/2026	12-05-2026	YES BANK LTD Vs KRISHAN SUDAMA TRANSPORT CARRIER	MANOJ KUMAR	9811565635	MANOJKUMAR.ADV@YAHOO.COM	13.04.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/940/2026	12-05-2026	AXIS BANK LTD Vs SARWAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/941/2026	12-05-2026	AXIS BANK LTD Vs KAMALESH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/942/2026	12-05-2026	AXIS BANK LTD Vs MANINDERAL SINGH DHAMI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/943/2026	12-05-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/949/2026	13-05-2026	IDFC FIRST BANK LIMITED Vs SANJAY KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	13.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/950/2026	13-05-2026	IDFC FIRST BANK LIMITED Vs YOGESH SADWAL	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	13.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/951/2026	13-05-2026	AXIS BANK LTD Vs SUNNY GILL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/953/2026	13-05-2026	AXIS BANK LTD Vs SUNNY KALYAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM)	OMP (I) (COMM.)/956/2026	13-05-2026	AXIS BANK LTD Vs SATYA JEET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.05.2026
				CS (COMM)	CS (COMM)/482/2026	15-05-2026	MS Naira Fruits Vs DSY Fruit company	DEVRESH DUDEJA	9899568564	SRADVOCATE@GMAIL.COM	24.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/965/2026	15-05-2026	AXIS BANK LTD Vs Jyoti Pandey	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/966/2026	15-05-2026	HDFC BANK LTD Vs ANIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/967/2026	15-05-2026	HDFC BANK LTD Vs AANANT DUGAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/972/2026	18-05-2026	Shriram Finance Ltd Vs SUMIT	MANOJ KUMAR	9811133644	MANOJKUMAR.ADV@YAHOO.COM	18.05.2026
				OMP (COMM)	OMP (COMM.)/10/2026	20-05-2026	RAJESH KUMAR Vs AMARDEEP SINGH	GURMEET SINGH HANS	9896696965	GURMEETSINGH@GMAIL.COM	15.05.2026
				CS (COMM)	CS (COMM)/504/2026	21-05-2026	Canara Bank Vs DRISHTI JAISWAL	SUMIT VIRMANI	9073245547	VIRmanilawco@email.com	18.05.2026
				CS (COMM)	CS (COMM)/507/2026	21-05-2026	M/S TECHNOCRAFT FINANCIAL SERVICES PRIVATE LIMITED Vs THE PUNJAB NATIONAL BANK	LMUKESH GOYAL	9810910312	OFFICEOFRGLAWZ@GMAIL.COM	19.05.2026
				OMP (I) (COMM)	OMP (COMM.)/1006/2026	(I) 21-05-2026	YES BANK LTD Vs MANDEEP SINGH DAGAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.05.2026
				CS (COMM)	CS (COMM)/508/2026	22-05-2026	MIS King Milk Product Vs Vijaykanti Dairy And Food Products Ltd	JEEVESH MEHTA	9811617186	jeevesh@mavenlegal.net	17.05.2026
				OMP (I) (COMM)	OMP (COMM.)/1009/2026	(I) 22-05-2026	IDFC FIRST BANK LIMITED Vs SANJEEV SHARMA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	22.05.2026
				CS (COMM)	CS (COMM)/515/2026	23-05-2026	STATE BANK OF INDIA Vs ASHISH KUMAR	TIRATH YADAV	9643228307	ADVOCATTIRATH@GMAIL.COM	21.05.2026
				OMP (I) (COMM)	OMP (I) (COMM.)/1011/2026	23-05-2026	Yes Bank Ltd Vs RAJESH KUMAR MARWAHA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM)	OMP (COMM.)/1022/2026	(I)25-05-2026	Yes Bank Ltd Vs ANANDYADAV		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21.05.2026
				OMP (COMM)	OMP (COMM.)/11/2026	30-05-2026	Amandeep Singh Vs Aar Kay Finance Pvt Ltd Through its Authorized Representative Mr Ram Niwas Dahiya		VINEET JAIN	9891055897	ADVOCATEVINEETJAIN@GMAIL.COM	25.05.2026
				CS (COMM)	CS (COMM)/541/2026	30-05-2026	MAKE MY LAGAN LLP Vs PARTH GANDHI		ANSH SINGH LUTIIRA	9999068681	chambers@anshsinghluhra.com	27.05.2026
				OMP (I) (COMM)	OMP (COMM.)/1045/2026	(I)30-05-2026	Yes Bank Ltd Vs HEENA BEGAM		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.05.2026
				OMP (I) (COMM)	OMP (COMM.)/1046/2026	(I)30-05-2026	Yes Bank Ltd Vs BABITA DEVI		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.05.2026
				OMP (I) (COMM)	OMP (COMM.)/1047/2026	(I)30-05-2026	Yes Bank Ltd Vs POOJA STORE		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.05.2026
				OMP (I) (COMM)	OMP (COMM.)/1052/2026	(I)30-05-2026	Yes Bank Ltd Vs MANSUI TRADING PRIVATE LIMITED		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.05.2026
				OMP (I) (COMM)	OMP (COMM.)/1054/2026	(I)30-05-2026	Yes Bank Ltd Vs BRAMJEET BRAMJEET		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.05.2026
				OMP (I) (COMM)	OMP (COMM.)/1056/2026	(I)30-05-2026	Shriram Finance Ltd Vs ANCHAL		MANOJ KUMAR	9811133644	MANOJKUMAR.ADV@YAHOO.COM	30.05.2026
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/432/2026	02-05-2026	PICKNPACK SOLUTIONS INDIA PVT LTD Vs KHULLAR APPEARLS		NITENDRA SHARMA	9350292404	dsaxena(cillegalprism .. co .in	02-05-2026
				Misc DJ	Misc DJ/473/2026	02-05-2026	SKAI Tubes Vs PSA Polymers		Kartik Jindal	807618960	office@veralex.in	02-05-2026
				Execution (Comm.)	Execution (Comm.)/173/2026	04-05-2026	SANTOSH KUMAR RANA Vs Manoj Kumar Birla and others		BHAVNEET SINGH	9810072011	advbhavneet@gmail.com	04-05-2026
				OMP (COMM.)	OMP (I) (COMM.)/872/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs FUEL WINGS INDIA PVT LTD ANDAK ANR		SANJEEVPATHAK	9717028845	litigation@srslegal.com	04-05-2026
				OMP (COMM.)	OMP (I) (COMM.)/873/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs RAM RAHEES		SANJEEVPATHAK	9717028845	litigation@srslegal.com	04-05-2026

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				OMP (I) (COMM.)/874/2026	OMP (I) (COMM.)/874/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs RUPAN SHARMA AND ANR	SANJEEVPATHAK	9717028845	litigation@srslegal.com	04-05-2026
				OMP (I) (COMM.)/875/2026	OMP (I) (COMM.)/875/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs CHETARAM HETRAM AND ANR	SANJEEVPATHAK	9717028845	litigation@srslegal.com	04-05-2026
				OMP (I) (COMM.)/876/2026	OMP (I) (COMM.)/876/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs NARAYAN KARKEE	SANJEEVPATHAK	9717028845	litigation@srslegal.com	04-05-2026
				OMP (I) (COMM.)/877/2026	OMP (I) (COMM.)/877/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs PARAS RAM KUMAR SINGH AND ANR	SANJEEVPATHAK	9717028845	litigation@srslegal.com	04-05-2026
				OMP (I) (COMM.)/878/2026	OMP (I) (COMM.)/878/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs RAJU AKHILESH AND ANR	SANJEEVPATHAK	9717028845	litigation@srslegal.com	04-05-2026
				OMP (I) (COMM.)/888/2026	OMP (I) (COMM.)/888/2026	05-05-2026	Yes Bank Ltd Vs AMIT GIRI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-05-2026
				OMP (I) (COMM.)/889/2026	OMP (I) (COMM.)/889/2026	05-05-2026	Yes Bank Ltd Vs SATPAL HANSA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-05-2026
				Execution (Comm.)/178/2026	Execution (Comm.)/178/2026	06-05-2026	RAHUL SINGLA SOLE PROPRIETOR OF DELHI POLYMER Vs NINEPLUS SHOES PVT LTD And ORs	kamakshi garg	9899838728	GARG.KAMAKSHI.KG@GMAIL.COM	06-05-2026
				CS (COMM)/459/2026	CS (COMM)/459/2026	07-05-2026	Calpro Specialities Pvt Ltd Vs Baniya Ki Dukan Pvt Ltd	Diwan Singh Chauhan	9810284088	abhi_chauhan1991@yahoo.in	07-05-2026
				CS (COMM)/460/2026	CS (COMM)/460/2026	07-05-2026	SUNRISE FOAM PRODUCTS PVT LTD Vs SURINDER KUMAR GOEL PROP OF MIS BHARAT FOAM INDUSTRIES	Taksh Suri	8588800181	Not Provided	07-05-2026
				CS (COMM)/462/2026	CS (COMM)/462/2026	08-05-2026	Inder Prabha Vs Bhansali Value Creations Private Limited AND ANR	SHAILENDRA BHARDWAJ	9811028868	shailybhardwaj@hotmail.com	08-05-2026
				CS (COMM)/475/2026	CS (COMM)/475/2026	12-05-2026	NEVA POLYMERS PVT LTD Vs M/HEMKUNT TRADERS AND ORS	Sawil gupta	9871255299	Not Provided	12-05-2026
				OMP (I) (COMM.)/913/2026	OMP (I) (COMM.)/913/2026	12-05-2026	YES BANK LTD Vs KRISHAN SUDAMA TRANSPORT CARRIER AND ANR	Ananjay Singh	7030378800	Not Provided	12-05-2026
				OMP (I) (COMM.)/924/2026	OMP (I) (COMM.)/924/2026	12-05-2026	Shriram Finance Ltd Vs AKASH YADAV	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	12-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)/931/2026	OMP (I) (COMM.)/931/2026	12-05-2026	AXIS BANK LTD Vs JAMSHED QURESHI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-05-2026
				OMP (I) (COMM.)/932/2026	OMP (I) (COMM.)/932/2026	12-05-2026	AXIS BANK LTD Vs SANKIT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-05-2026
				OMP (I) (COMM.)/933/2026	OMP (I) (COMM.)/933/2026	12-05-2026	AXIS BANK LTD Vs VIMLESH KUMAR UPADHAYAY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-05-2026
				Execution (Comm.)/188/2026	Execution (Comm.)/188/2026	13-05-2026	Ozone Overseas Pvt Ltd Vs Dezine Display Solutions P Ltd	Mahesh Katyayen	9810133604	tridentlaw@hotmail.com	13-05-2026
				Execution (Comm.)/190/2026	Execution (Comm.)/190/2026	13-05-2026	M/S MITTAL FOOTCARE THROUGH PROP DEEPAK MITTAL Vs Pawan Mittal Prop MS Tanisha Impex	ISHAN MITTAL	9016825900	mittalandcodelhi@gmail.com	13-05-2026
				OMP (I) (COMM.)/945/2026	OMP (I) (COMM.)/945/2026	13-05-2026	IDFC FIRST BANK LIMITED Vs HIMANSHU VERMA	SANJEEVPATHAK	9717028845	litigation@srcslegal.com	13-05-2026
				OMP (I) (COMM.)/946/2026	OMP (I) (COMM.)/946/2026	13-05-2026	IDFC FIRST BANK LIMITED Vs VISHWANATH SHARMA ANDAK ANR	SANJEEVPATHAK	9717028845	litigation@srcslegal.com	13-05-2026
				OMP (I) (COMM.)/947/2026	OMP (I) (COMM.)/947/2026	13-05-2026	IDFC FIRST BANK LIMITED Vs RANJEET SINGH	SANJEEVPATHAK	9717028845	litigation@srcslegal.com	13-05-2026
				OMP (I) (COMM.)/960/2026	OMP (I) (COMM.)/960/2026	13-05-2026	HDFC BANK LTD Vs SONU KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-05-2026
				OMP (I) (COMM.)/961/2026	OMP (I) (COMM.)/961/2026	13-05-2026	HDFC BANK LTD Vs ROHIT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-05-2026
				OMP (I) (COMM.)/962/2026	OMP (I) (COMM.)/962/2026	13-05-2026	HDFC BANK LTD Vs CHITRA SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-05-2026
				CS (COMM)/485/2026	CS (COMM)/485/2026	15-05-2026	Canara Bank Vs RISHI VERMA PROPRIETOR OF ALL STATE TECH SERVICE and anr	sumit virmani	9873245548	virmanilawco@zgmail.com	15-05-2026
				CS (COMM)/487/2026	CS (COMM)/487/2026	15-05-2026	BANK OF BARODA Vs Jamalludin	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-05-2026
				Execution (Comm.)/196/2026	Execution (Comm.)/196/2026	19-05-2026	BANK OF BARODA Vs MOHAMMAD KAMRAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)/495/2026	CS (COMM)/495/2026	19-05-2026	NEETU KAKKAR Vs NILANJAN BHARDWAJ	Ananjay Singh 7030378800	Not Provided	19-05-2026
				OMP (COMM.)/973/2026	OMP (I) (COMM.)/973/2026	19-05-2026	YES BANK LIMITED Vs MAZID RAFAKAT	Ananjay Singh 7030378800	Not Provided	19-05-2026
				Execution (Comm.)/199/2026	Execution (Comm.)/199/2026	20-05-2026	Om Logistiscs Ltd Vs Gupta Infotech And ANR	Ananjay Singh 7030378800	Not Provided	20-05-2026
				CS (COMM)/498/2026	CS (COMM)/498/2026	20-05-2026	PUNJAB NATIONAL BANK Vs SACHIN KUMAR SHARMA	SANCHEET SHARMA 9548667393	sssanchit09@gmail.enm	20-05-2026
				CS (COMM)/500/2026	CS (COMM)/500/2026	20-05-2026	Ashish Papers Pvt Ltd Vs Shimla Rani	Raghav Sethi 9650644055	advraghavseth@gmail.com	20-05-2026
				Misc DJ/546/2026	Misc DJ/546/2026	20-05-2026	Sardarani Ravinder Kaur Vs Shakeel Khan	Amit Goswami 9311091092	ASSOCIATEGOSWAMI@GMAIL.COM	20-05-2026
				CS (COMM)/503/2026	CS (COMM)/503/2026	21-05-2026	Daya Distribution Technologies Pvt Ltd Vs Naresh Kumar	Hemant Sharma 9999737322	HemantSharma40r@gmail.com	21-05-2026
				Execution (Comm.)/202/2026	Execution (Comm.)/202/2026	22-05-2026	GSI ENTERPRISES PRIVATE LIMITED Vs SHRI SIYA RAM	Bhaskar Vali 9910358225	office@vali.co.in	22-05-2026
				Misc DJ/561/2026	Misc DJ/561/2026	22-05-2026	SANJAY KUMAR AGGARWAL Vs AJAY	Jatin Sethi 8860070760	gs.lawattomey@gmail.com	22-05-2026
				OMP (COMM.)/1007/2026	OMP (I) (COMM.)/1007/2026	(I) 22-05-2026	IDFC FIRST BANK LIMITED Vs SHIV KUMAR	SANJEEVPATHAK 9717028845	litigation@srcslegal.com	22-05-2026
				OMP (COMM.)/1008/2026	OMP (I) (COMM.)/1008/2026	(I) 22-05-2026	IDFC FIRST BANK LIMITED Vs ASHISH MOHAN	SANJEEVPATHAK 9717028845	litigation@srcslegal.com	22-05-2026
				Ex.COMM - Award by Arb. Comm./80/2026	Ex.COMM - Award by Arb. Comm./80/2026	23-05-2026	KOTAK MAHINDRA BANK LIMITED Vs BHANU PANDEY	RITESH 9999495500	mohitmongaadvocate@gmail.com	23-05-2026
				CS (COMM)/514/2026	CS (COMM)/514/2026	23-05-2026	FOOTWEAR KLINK INDIA PVT LTD Vs Sh Dulal Kumar Das	Shram Vir Vats 9818365011	vatsadvocate1978@gmail.com	23-05-2026
				OMP (COMM.)/1010/2026	OMP (I) (COMM.)/1010/2026	(I) 23-05-2026	MITUSHI CREDIT AND HOLDING PVT LTD Vs RICHH PAL SHRMA AND ANR	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	23-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)/1021/2026	OMP (I) (COMM.)/1021/2026	25-05-2026	Yes Bank Ltd Vs MANJEET SUMER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25-05-2026
				OMP (I) (COMM.)/1031/2026	OMP (I) (COMM.)/1031/2026	29-05-2026	YES BANK LTD Vs MOTOWISE LOGISTICS INDIA PVT LTD	Sachin Katyal	011-26211488	legal@Katyalassociates.com	29-05-2026
				OMP (I) (COMM.)/1032/2026	OMP (I) (COMM.)/1032/2026	29-05-2026	YES BANK LTD Vs MOTOWISE LOGISTICS INDIA PVT LTD	Sachin Katyal	011-26211488	legal@Katyalassociates.com	29-05-2026
				OMP (I) (COMM.)/1034/2026	OMP (I) (COMM.)/1034/2026	29-05-2026	Yes Bank Ltd Vs MOHD SHAHZAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-05-2026
				CS (COMM)/534/2026	CS (COMM)/534/2026	30-05-2026	KAMAL GUPTA Vs RAVINDER KUMAR	ARPIT VERMA	999055878	adv.arpitverma@gmail.com	30-05-2026
				OMP (I) (COMM.)/1044/2026	OMP (I) (COMM.)/1044/2026	30-05-2026	SAVITA ANAND Vs TEJINDER SINGH	SUDHIR ANAND	9560322277	advocatesudhiranand@gmail.com	30-05-2026
				OMP (I) (COMM.)/1055/2026	OMP (I) (COMM.)/1055/2026	30-05-2026	Shriram Finance Ltd Vs MITHUN JHA	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	30-05-2026
19	SH. PRASHANT KUMAR, JUDGE (COMMERCIAL COURT)	WEST DISTRICT		Execution (Comm.)/174/2026	Execution (Comm.)/174/2026	04-05-2026	Deepika International Limited Vs Punjab Chemical Agency				
				CS (COMM)/435/2026	CS (COMM)/435/2026	04-05-2026	AMIT GUPTA Vs NASIR KHAN	DEEPAK YADAV	9999980081	deepak.yadav@icai.com	05.05.2026
				Execution (Comm.)/179/2026	Execution (Comm.)/179/2026	07-05-2026	MOHIT GAUR Vs HEMANT KUMAR VAID				
				CS (COMM)/457/2026	CS (COMM)/457/2026	07-05-2026	VS Construction Equipment Rental and Hiring Vs Shri Khaatu Shyam Enterprises	SHUDHANSU TIWARI	8285070338	shudhansu2@gmail.com	05.05.2026
				CS (COMM)/461/2026	CS (COMM)/461/2026	07-05-2026	Sunrise Foam Products Vs Mamta Aggarwal	TAKSH SURI	85888800181		05.05.2026
				CS (COMM)/465/2026	CS (COMM)/465/2026	08-05-2026	PARVEEN KUMAR GARG Proprietor of GSV PRODUCTS Vs M/S JRD INFRATECH	DEEPAK KUMAR BANSAL	9899951648	bansalassociateslawfirm@gmail.com	05.05.2026
				CS (COMM)/466/2026	CS (COMM)/466/2026	08-05-2026	KARAN GAMBHIR Proprietor of GNKK ENTERPRISES Vs SATPAL SINGH Proprietor of PREMIER	MANU SETH	9971919431	manugseth@gmail.com	06.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			OMP (I) (COMM.)/905/2026	OMP (I) (COMM.)/905/2026	08-05-2026	Yes Bank Ltd Vs AASIF AASIF	LALIT PANDEY		0120-4351287	lilipandeyadvocates@gmail.com	02.05.2026	
			OMP (I) (COMM.)/906/2026	OMP (I) (COMM.)/906/2026	08-05-2026	Yes Bank Ltd Vs FAYYAZ AHMED	LALIT PANDEY		0120-4351287	lilipandeyadvocates@gmail.com	02.05.2026	
			OMP (I) (COMM.)/907/2026	OMP (I) (COMM.)/907/2026	08-05-2026	IDFC FIRST BANK LIMITED Vs SUNEEL KUMAR PAL	SANJEEV PATHAK		9717028845	lilipandeyadvocates@gmail.com	02.05.2026	
			OMP (I) (COMM.)/908/2026	OMP (I) (COMM.)/908/2026	08-05-2026	IDFC FIRST BANK LIMITED Vs IMRANA MOHD	SANJEEV PATHAK		9717028845	lilipandeyadvocates@gmail.com	02.05.2026	
			CS (COMM.)/471/2026	CS (COMM.)/471/2026	11-05-2026	Wings Pharmaceuticals P Ltd Vs Brinton Pharmaceuticals Ltd	SANCHIT GUPTA		9811180270	lilipandeyadvocates@gmail.com	08.05.2026	
			OMP (I) (COMM.)/911/2026	OMP (I) (COMM.)/911/2026	11-05-2026	Shriram Finance Ltd Vs AKASH YADAV 2219	MANOJ KUMAR		9811133644	manojadv@gmail.com	11.05.2026	
			Execution (Comm.)/185/2026	Execution (Comm.)/185/2026	12-05-2026	neelkanth enterprises pvt ltd Vs vertex construction company and ors						
			CS (COMM.)/473/2026	CS (COMM.)/473/2026	12-05-2026	OJAS FOOTWEAR INDIA PVT LTD Vs MUKESH KUMAR	SHRAM VIR VATS		9818365011	shramadvocates@gmail.com	05.05.2026	
			CS (COMM.)/474/2026	CS (COMM.)/474/2026	12-05-2026	VS Construction Equipment Rental and Hiring Vs Shri Khatu Shyam Developers	SHUDHANSU TIWARI		8285070338	shudhansutewari2@gmail.com	07.05.2026	
			OMP (I) (COMM.)/915/2026	OMP (I) (COMM.)/915/2026	12-05-2026	AXIS BANK LTD Vs MANOJ DANGI	LALIT PANDEY		0120-4351287	lilipandeyadvocates@gmail.com	08.05.2026	
			OMP (I) (COMM.)/916/2026	OMP (I) (COMM.)/916/2026	12-05-2026	AXIS BANK LTD Vs RAJESH KUMAR YADAV	LALIT PANDEY		0120-4351287	lilipandeyadvocates@gmail.com	08.05.2026	
			OMP (I) (COMM.)/917/2026	OMP (I) (COMM.)/917/2026	12-05-2026	AXIS BANK LTD Vs WASEEM KHAN	LALIT PANDEY		0120-4351287	lilipandeyadvocates@gmail.com	08.05.2026	
			OMP (I) (COMM.)/918/2026	OMP (I) (COMM.)/918/2026	12-05-2026	AXIS BANK LTD Vs UPENDRA SINGH	LALIT PANDEY		0120-4351287	lilipandeyadvocates@gmail.com	08.05.2026	
			OMP (I) (COMM.)/919/2026	OMP (I) (COMM.)/919/2026	12-05-2026	AXIS BANK LTD Vs SUKHMEET KAUR	LALIT PANDEY		0120-4351287	lilipandeyadvocates@gmail.com	08.05.2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			OMP (I) (COMM.)/920/2026	OMP (I) (COMM.)/920/2026	12-05-2026	AXIS BANK LTD Vs HILAL AHMAD	LALIT PANDEY	0120-4351287	lilipandey@vivasociates@gmail.com	08.05.2026	
			OMP (I) (COMM.)/921/2026	OMP (I) (COMM.)/921/2026	12-05-2026	PIRAMAL FINANCE LIMITED Vs SATPAL SINGH	MANOJ KUMAR SINGH	9910076176	sambhav@gsdgmaw.com	08.05.2026	
			CS (COMM.)/480/2026	CS (COMM.)/480/2026	13-05-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs KULBHUSHAN SINGH	GAURAV MALHOTRA	9999797229	malhotragaurav1976@yahoo.co.in	12.05.2026	
			Misc DJ/524/2026	Misc DJ/524/2026	13-05-2026	Ms Shivani Leather Cloth Industries Vs INDERPREET SINGH	MADHU			12.05.2026	
			OMP (I) (COMM.)/952/2026	OMP (I) (COMM.)/952/2026	13-05-2026	HDFC BANK LTD Vs SAFIQ NANDU	LALIT PANDEY	0120-4351287	lilipandey@vivasociates@gmail.com	12.05.2026	
			OMP (I) (COMM.)/954/2026	OMP (I) (COMM.)/954/2026	13-05-2026	HDFC BANK LTD Vs RAMESH SINGH	LALIT PANDEY	0120-4351287	lilipandey@vivasociates@gmail.com	12.05.2026	
			OMP (I) (COMM.)/955/2026	OMP (I) (COMM.)/955/2026	13-05-2026	HDFC BANK LTD Vs ANKIT GULATI	LALIT PANDEY	0120-4351287	lilipandey@vivasociates@gmail.com	12.05.2026	
			OMP (I) (COMM.)/957/2026	OMP (I) (COMM.)/957/2026	13-05-2026	HDFC BANK LTD Vs DEEPAK KUMAR	LALIT PANDEY	0120-4351287	lilipandey@vivasociates@gmail.com	12.05.2026	
			Execution (Comm.)/197/2026	Execution (Comm.)/197/2026	19-05-2026	BANK OF INDIA Vs GURDIYAL SINGH					
			OMP (I) (COMM.)/981/2026	OMP (I) (COMM.)/981/2026	19-05-2026	IDFC FIRST BANK LIMITED Vs ANMOL SINGH BANKA	SANJEEV PATHAK	9717028845	spatkar@srcclegal.com	17.05.2026	
			OMP (I) (COMM.)/982/2026	OMP (I) (COMM.)/982/2026	19-05-2026	IDFC FIRST BANK LIMITED Vs SAJAL KUMAR RAY	SANJEEV PATHAK	9717028845	spatkar@srcclegal.com	17.05.2026	
			OMP (I) (COMM.)/983/2026	OMP (I) (COMM.)/983/2026	19-05-2026	IDFC FIRST BANK LIMITED Vs RAVINDRA SINGH RAWAT	SANJEEV PATHAK	9717028845	spatkar@srcclegal.com	17.05.2026	
			Execution (Comm.)/200/2026	Execution (Comm.)/200/2026	20-05-2026	KAVITA GARG Vs SANJAY TYAGI					
			CS (COMM.)/499/2026	CS (COMM.)/499/2026	20-05-2026	FOOTWEAR KLIKINDIA PVT LTD Vs Shri Nawal Kishor Prasad	SHRAM VIR VATS	9818365011	shasivocals@gmail.com	15.05.2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			OMP (I) (COMM.)/986/2026	OMP (I) (COMM.)/986/2026	20-05-2026	IDFC FIRST BANK LIMITED Vs SATYA PARKASH	SANJEEV PATHAK		9717028845	9717028845	9717028845@gmail.com	17.05.2026
			OMP (I) (COMM.)/1000/2026	OMP (I) (COMM.)/1000/2026	21-05-2026	YES BANK LTD Vs PRAVESH GUR	KARTIK KUMAR		9811250543	9811250543		20.05.2026
			OMP (I) (COMM.)/1001/2026	OMP (I) (COMM.)/1001/2026	21-05-2026	YES BANK LTD Vs SANTOSH KUMARI GAUTAM	KARTIK KUMAR		9811250543	9811250543		20.05.2026
			OMP (I) (COMM.)/1002/2026	OMP (I) (COMM.)/1002/2026	21-05-2026	YES BANK LTD Vs DEEPAK AGARWAL	KARTIK KUMAR		9811250543	9811250543		20.05.2026
			OMP (I) (COMM.)/1003/2026	OMP (I) (COMM.)/1003/2026	21-05-2026	YES BANK LTD Vs BALJIT PATHAK	KARTIK KUMAR		9811250543	9811250543		20.05.2026
			OMP (I) (COMM.)/1004/2026	OMP (I) (COMM.)/1004/2026	21-05-2026	YES BANK LTD Vs DIPU KUMAR SONI	KARTIK KUMAR		9811250543	9811250543		20.05.2026
			OMP (I) (COMM.)/1005/2026	OMP (I) (COMM.)/1005/2026	21-05-2026	YES BANK LTD Vs SURENDER KARAN SINGH	KARTIK KUMAR		9811250543	9811250543		20.05.2026
			CS (COMM.)/510/2026	CS (COMM.)/510/2026	22-05-2026	Booming Bulls Academy Pvt Ltd Vs John Doe	BHAVYA KOHLI		7838837246	7838837246	bhavya.kohli@gmail.com	19.05.2026
			CS (COMM.)/511/2026	CS (COMM.)/511/2026	22-05-2026	Ms Hukam Chand Gupta Fabrics Pvt Ltd Vs Miatela Etail Private Limited	ASHISH UPADHAYAY		9811215280	9811215280	ashishupadhyay@gmail.com	20.05.2026
			CS (COMM.)/516/2026	CS (COMM.)/516/2026	23-05-2026	State Bank Of India Vs Harinder	SWEETY SOOD		9811786067	9811786067	sweetysood@gmail.com	21.05.2026
			M-Ex/221/2026	M-Ex/221/2026	25-05-2026	Metropol India Pvt Ltd Vs Sixteen Directions Homecare Pvt Ltd						
			CS (COMM.)/520/2026	CS (COMM.)/520/2026	25-05-2026	FOOTWEAR KLIK INDIA PVT LTD Vs Mr Vinod Kumar Sahu	SHRAM VIR VATS		9818365011	9818365011	shramvirvats@gmail.com	21.05.2026
			OMP (I) (COMM.)/1014/2026	OMP (I) (COMM.)/1014/2026	25-05-2026	Yes Bank Ltd Vs PRADEEP OMVEER	LALIT PANDEY		0120-4351287	0120-4351287	lalitpandeyhassocates@gmail.com	22.05.2026
			Execution (Comm.)/204/2026	Execution (Comm.)/204/2026	26-05-2026	SEMICONIC DEVICES PVT LTD Vs SANDEEP YADAV						

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			CS (COMM)/521/2026	CS (COMM)/521/2026	26-05-2026	02.05.2026	OM LOGISTICS LIMITED Vs ARVIND METALS AND MINERALS PRIVATE	ARUN AGGARWAL	9810163624	arunaggarwal@gmail.com	24.05.2026
			CS (COMM)/522/2026	CS (COMM)/522/2026	26-05-2026		Saraogi Super Sales Pvt Ltd Vs Sandeep Kumar	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	25.05.2026
			CS (COMM)/523/2026	CS (COMM)/523/2026	26-05-2026		Saraogi Super Sales Pvt Ltd Vs Rahul Singh	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	25.05.2026
			CS (COMM)/524/2026	CS (COMM)/524/2026	26-05-2026		Saraogi Super Sales Pvt Ltd Vs Anil Kumar Choudhary	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	25.05.2026
			CS (COMM)/525/2026	CS (COMM)/525/2026	26-05-2026		Alok Prakash Vs Anumit Swani	ANURAG PARASHAR	9871077171	anuragparashar@gmail.com	23.05.2026
			Ex.COMM - Award by Arb. Comm./82/2026	Ex.COMM - Award by Arb. Comm./82/2026	29-05-2026		MONEYWISE FINANCIAL SERVICES PVT LTD Vs BANSAL STEELS				
			CS (COMM)/533/2026	CS (COMM)/533/2026	29-05-2026		STATE BANK OF INDIA Vs RISHIPAL	MANOJ KUMAR	9654371856	manojkumar@gmail.com	26.05.2026
			OMP (COMM.)/1033/2026	OMP (COMM.)/1033/2026	29-05-2026		Yes Bank Ltd Vs MANJU YADAV	LALIT PANDEY	0120-4351287	lalitpandeyassociates@gmail.com	29.05.2026
			Ex.COMM - Award by Arb. Comm./83/2026	Ex.COMM - Award by Arb. Comm./83/2026	30-05-2026		Tata Capital Limited Vs ANOOP ABBOT				
			Execution (Comm.)/208/2026	Execution (Comm.)/208/2026	30-05-2026		State Bank Of India Vs SH GANESH PRASAD PROP OF MS GANESH INDUSTRIES				
			CS (COMM)/536/2026	CS (COMM)/536/2026	30-05-2026		POOJA SONI Vs Kiran Garg	DILEEP KUMAR GUPTA	9868906439	dileepkumargupta@gmail.com	26.05.2026
			CS (COMM)/537/2026	CS (COMM)/537/2026	30-05-2026		BANDMA INDIA PVT LTD Vs ALM FOOD PRODUCTS LTD	RAHUL SINGH LATWAL	9313233329	latwal@gmail.com	26.05.2026
			OMP (COMM.)/1043/2026	OMP (COMM.)/1043/2026	30-05-2026		Shriram Finance Ltd Vs INSHAD ALI	MANOJ KUMAR	9811133644	manojk@gmail.com	30.05.2026
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL	NEW DELHI DISTRICT		CS (COMM.)	313/2026	02.05.2026	M/S VALVOLINE CUMMINS PVT. LTD. V/S SMT RINKU KUMARI	RAKESH WADHWA SAHIL SHARMA &	8860030068, 9811072845, 9999117818	wlawlegal@gmail.com	28.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
	<b>COURT-01</b>		1	CS (COMM.)	312/2026	02.05.2026	MOHD JAVED V/S M/S NKG INFRASTRCTURE LTD & ORS.	AKSHAY BHATIA	9899098093	NA	27.04.2026
			1	OMP (I) COMM.	77/2026	02.05.2026	PRADEEP KUMAR V/S KOTAK MAHINDRA PVT. LTD.	NEERAJ KUMAR	9999690775	1396Neeraj@gmail.com	30.04.2026
			1	OMP (MISC.) COMM.	26/2026	04.05.2026	BUDHIRAJA ELECTRICALS V/S UNION OF INDIA	BHAVYA SETHI/ KARTHIK K.R.	9811389644, 8375047081	sethibhavya@gmail.com	29.04.2026
			1	EXE. (COMM.)	66/2026	04.05.2026	AMIT JAIN V/S BVG INDIA LIMITED	RAVI DRALL & ASSOCIATES	9999500503, 9999560502	advocateravindrall@gmail.com	02.05.2026
			1	MISC. (DJ).	785/2026	05.05.2026	RSPL HEALTH PVT. LTD. V/S SANJEET & SONS CHEMICAL PRODUCTS	PRABHAKAR PANDEY & PRIYANKA RAI	9953396643	NA	30.03.2026
			1	EX.(COMM) AWARD BY ARBITRAL COMM.	87/2026	05.05.2026	BESTECH ADVISORS PRIVATE LIMITED V/S ORIEL FINANCIAL SOLUTIONS PRIVATE LIMITED	RAGHVENDRA MOHAN BAJAJ	9810048083	off.rmb@gmail.com	30.04.2026
			1	EX. (COMM.)	72/2026	05.05.2026	M/S SHREE BALAJI COLOUR PRINTER V/S RISHABHDWIVEDI SAKLECHA	ARCHANA DWIVEDI	8081973476	advarchanadwivedi@gmail.com	27.04.2026
			1	OMP(E)(COMM)	9/2026	06.05.2026	FAMILY HEALTH CARE HOSPITAL PVT LTD VS ANSHUL JAIN	SIDDHARTH ARORA	9839211111	SIDDHARTHARORA@LIVE.COM	02.05.2026
			1	CS (COMM.)	324/2026	08.05.2026	RETURNABLE LOGISTICS SOLUTIONS PVT. LTD. V/S B9 BEVERAGES LIMITED	KOHLI & SOBTI	9910040471	kohlisobti@gmail.com	02.05.2026
			1	MISC. (DJ).	799/2026	11.05.2026	SANJAY MARWAH V/S RPS LASERTECH PVT. LTD.	SHRIKANT LAKHERA	9911108825	sladvocate00@gmail.com	05.05.2026
			1	MISC. (DJ).	800/2026	11.05.2026	FARMART SERVICE PVT. LTD. V/S DANBRO FOOD SOLUTIONS PRIVATE LTD.	SONDHI AND PARTNERS	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	27.04.2026
			1	CS (COMM.)	334/2026	12.05.2026	WORKIN BUSINESS PRIVATE LIMITED AND ANR. V/S VEER SINGH MALIK AND ORS.	POOJA SINGH	9667951673	advpoojasingh7@gmail.com	18.11.2025
			1	MISC. (DJ).	808/2026	13.05.2026	M/S CALPRO SPECIALITIES PVT.S.C. LTD. V/S LV DAIRY PATAS AND ORS.	SRIVASTAVA, HARSH GOYAL, JYOTI SINGH	7836833437, 8178232426	vaishnavilaw.associates2011@gmail.com	06.05.2026
			1	CS (COMM.)	339/2026	13.05.2026	HAMDARD NATIONAL FOUNDATION (INDIA) V/S NARENDER YADAV AND ORS.	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmeco.com	07.05.2026

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1			1	OMP(E)(COMM)	10/2026	13.05.2026	RAMKALA SINGH AND ANR. V/S M/S INTERNATIONAL SOCIETY FOR SMALL AND MEDIUM ENTERPRISES (ISSME)	SGURPREET SINGH SACHDEVA, RUKBAN	9953858877	NA	08.05.2026
1			1	CS (COMM.)	338/2026	13.05.2026	MR. MANOJ DHINGRA (PROP. OF M/S PEECO PLASTICS) V/S MR. AKSHIT YADAV (PROP. OF M/S LAXMI PLASTIC UDYOG)	JAGRITI JAIN AND SPARTHESH BHARDWAJ	8527506427, 7042312792	lawfirm@unsolvedlegal.com	08.05.2026
1			1	OMP COMM.	82/2026	14.05.2026	UNION OF INDIA V/S M/S SATISH CHAND RAJESH KUMAR PVT. LTD.	SANDEEP CHANDNA	9811338691	chandnasandeep@hotmail.com	12.05.2026
1			1	CS (COMM.)	342/2026	14.05.2026	M/S RARE BUILDWELL PRIVATE LIMITED V/S M/S KASHVI ENTERPRISES AND ORS.	ADITYA GAURI, YATHARTH ROHILA, AMAR	9899772062, 8083973969	ag@aeddhaaslegal.com, amarvivek@aeddhaaslegal.com	11.05.2026
1			1	CS (COMM.)	341/2026	14.05.2026	M/S BUILDER SMART PUBLIC COMPANY LTD. AND ORS. V/S M/S WORKSPACE SOLUTIONS AND ORS.	PRAN KRISHNA JANA AND SAURABH	9811294972	advprankrishna@gmail.com	11.05.2026
1			1	MISC. (DJ).	842/2026	15.05.2026	M/S BHRAMAPUTRA INFRASTRUCTURE LTD. V/S M/S PUSHPA SALES PVT. LTD.	DEEPAK CHAUDHARY AND ASSOCIATES	9355007966	dclegal19@gmail.com	12.05.2026
1			1	MISC. (DJ).	841/2026	15.05.2026	M/S VAYUDOOT MULTI SERVICES V/S ALLIANCE AIR AVIATION LIMITED	PURUSHOTTA M KUMAR JHA	9971291939	pkjha85@gmail.com	12.05.2026
1			1	MISC. (DJ).	840/2026	15.05.2026	GAIL GAS LIMITED V/S NAYARAN ENERGI LIMITED	N.L. GANPATHI	9810935911	ganpathi.nl@ppartners.in	12.05.2026
1			1	EX. (COMM.)	76/2026	16.05.2026	MOVIN EXPRESS PRIVATE LIMITED V/S MS RATHINATHANGAM	JEEVESH AMEHTA	9811617186	jeevesh@mavenlegal.net	11.05.2026
1			1	MISC. (DJ).	850/2026	16.05.2026	SHAILESH KUMAR SINGH V/S YOGESH SIKKA	VISHAL RANJAN	8447789392	adv.ranjanvishal@gmail.com	13.05.2026
1			1	OMP COMM.	86/2026	16.05.2026	VEERAPPA MANDA AGRO EXPORTS AND ANR V/S SMALL FARMERS AGRIBUSINESS CONSORTIUM AND ANR.	K.K. AGGARWAL AND GAYATRI AGGARWAL	9810006579, 9818977682	NA	13.05.2026
1			1	OMP COMM.	87/2026	16.05.2026	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED AND ANR. V/S P. SIVA PRASAD	IMTIYAZ	9999288564	adv.kumarabhishek@gmail.com	06.05.2026
1			1	MISC. (DJ).	854/2026	18.05.2026	NAMREET AUTOWORKS LLP. V/S INTERGLOBE AVIATION LTD.	PURUSHOTTA M KUMAR JHA	9971291939	pkjha85@gmail.com	14.05.2026
1			1	CS (COMM.)	359/2026	18.05.2026	HIPPOSTORES TECHNOLOGY PRIVATE LIMITED V/S BIGMA PROJECTS PRIVATE LIMITED	HARISH MALIK	7838855710	malik.harish01@gmail.com	13.05.2026

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1			1	OMP COMM.	90/2026	18.05.2026	MADAN CHAUDHARY V/S AAKASH EDUCATIONAL SERVICES	KUMAR PRASHANT	9611936968	Prashant.adv@hotmail.com	15.05.2026
1			1	CS (COMM.)	358/2026	18.05.2026	CANARA BANK V/S KUNAL KUMAR AND ORS.	DINESH SHARMA	9811575138	KKUNALASHHARMALAW@GMAIL.COM	14.05.2026
1			1	CS (COMM.)	366/2026	19.05.2026	CANARA BANK V/S SH. SRAVESH KUMAR	HITESH CHOPRA	8178800668	advocatehiteshchopra@gmail.com	15.05.2026
1			1	CS (COMM.)	365/2026	19.05.2026	HAH Intl shipping Pvt. Ltd. V/S Deepak Anand HUF through its Karta Mr. Deepak Anand	MS.Y.P. SINGH AND ASSOCIATES	9811434477, 9811166299	adv.ypsingh@gmail.com	15.05.2026
1			1	OMP (MISC.) COMM.	31/2026	19.05.2026	ONE97 COMMUNICATIONS LIMITED V/S NIGHTSTAY TRAVELS PRIVATE LIMITED	NAKUL MEHTA, AYUSH KASHYAP AND	9810896389	office@nmlegal.in	15.05.2026
1			1	OMP COMM.	91/2026	19.05.2026	ANKUR KUMAR AND ANR. V/S KOTAK MAHINDRA PRIME LTD.	SHUBHAM SINGH	9818531901, 9870516269	advsingh.shubham@gmail.com	12.05.2026
1			1	CS (COMM.)	364/2026	19.05.2026	BANK OF BARODA V/S RENUKA SINGH	SUMEET ANAND, PRATYUSH PARIMAL	9953154353, 9971444643	suprapartnerslegal@gmail.com	15.05.2026
1			1	CS (COMM.)	369/2026	20.05.2026	FARMAT SERVICE PVT. LTD. V/S SRI SIDDHI VINAYAK FLOUR	SONDHI AND PARTNERS	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	08.05.2026
1			1	CS (COMM.)	372/2026	20.05.2026	UCO BANK V/S MANJU AND ORS.	NIHARIKA RAJ AND TSERING ANGMO	981184579	adv.niharikarai1109@gmail.com	13.05.2026
1			1	OMP COMM.	92/2026	20.05.2026	M/S ARUSH INFRA PROMOTERS PVT. LTD. V/S VINOD KRISHNA	JASPREET SINGH NANDINI SINGH	9899641617	OFFICE@JSBASSOCIATES.IN	16.05.2026
1			1	CS (COMM.)	368/2026	20.05.2026	STATE BANK OF INIDA V/S DIGANTA BORAH	SITENDER KUMAR MISHRA	9310232373	advjmishra@outlook.com	16.05.2026
1			1	OMP(MISC) COMM.	32/2026	21.05.2026	M/S ALTRUST CUSTOMER MANAGEMENT INDIA PVT. LTD. V/S M/S O2 SPA SALON PVT. LTD.	VISHAL SHARMA AND SAGAR	9953229926	vishallegal371@gmail.com	18.05.2026
1			1	OMP COMM.	94/2026	22.05.2026	M/S KIRAN CONSTRUCTION COMPANY V/S UNION OF INDIA AND ANR.	SAURAV SINGH YADAV	8954377855	sauravyadavri@gmail.com	19.11.2025
1			1	CS (COMM.)	379/2026	22.05.2026	GOLDMEDAL ELECTRICALS PVT. LTD. V/S VIKRAN SINGH RAJPUROHIT, PROPRIETOR OF SANTOSH ELECTRICALS AND	SHRAVAN KUMAR BANSAL	8447887541	UNITEDMARK@UNITEDANDUNITED.COM	19.05.2026

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			1	OMP (I) COMM.	149/2026	22.05.2026	PERNOD RICARD INDIA PVT. LTD. V/S SOMAN KUMAR SONKAR	ANKUR SINGHAL, SATISH SOLANKI,	98-11-126091	ankursinghaladvocate@gmail.com	19.05.2026
			1	OMP (MISC.) COMM.	34/2026	22.05.2026	M/S SHIVALAY ENTERPRISES V/S GOVT. OF NCT OF DELHI	KANIKA SINGH	6954847544	KANIKASINGH@KSRC HAMBERS.COM	14.05.2026
			1	OMP (MISC.) COMM.	35/2026	22.05.2026	M/S TRAINGLE SYSCOM SERVICES THROUGH ITS PROPRIETOR MR. JAIN KANWAL V/S CENTRAL ELECTRONICS	RASHMI MALHOTRA, SHAILINDER SAINI AND	9818539397, 011-44784256	rasmimalhotra@gmail.com, lawofficeofrashmimalhotra@gmail.com	11.05.2026
			1	MISC. (DJ).	882/2026	23.05.2026	M/S A.ROT GALLERY V/S M/S KAPIL SEASON SHOP	KAUSHAL	9810196274	adv.kaushalagrawal@gmail.com	20.05.2026
			1	OMP COMM.	95/2026	23.05.2026	GLT INFRASTRUCTURE LTD. V/S PUJA SHARMA	NAKUL GANDHI	9873485820	nakul.gandhi@nglawchambers.com	10.04.2026
			1	CS (COMM.)	382/2026	23.05.2026	MANOJ KUMAR V/S SYNCOSIS PVT. LTD.	SAURABH UPADHYAY	9559467333	loknyaya@gmail.com	20.05.2026
			1	CS (COMM.)	383/2026	23.05.2026	MANOJ KUMAR V/S M/S JAISHANSHU PVT. LTD.	SAURABH UPADHYAY	9559467333	loknyaya@gmail.com	20.05.2026
			1	CS (COMM.)	380/2026	23.05.2026	PARLE PRODUCTS PVT. LTD. AND ANR. V/S NISHANT VASWANI AND ORS.	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in, unitedip@unitedworld.co.in	20.05.2026
			1	CS (COMM.)	381/2026	23.05.2026	GUFIC BIOSCIENCES LTD. V/S SAHAJANAND LIFE SCIENCES PVT. LTD.	SABHISHEK CHANDRA MISHRA	9871161549	mail@lawofficeofabhishkekchandraramishra.com	19.05.2026
			1	CS (COMM.)	151/2026	23.05.2026	M/S BRANDS AND BRANCHES FRANCHISING V/S M/S SAIARL HOSPITALITY LLP AND ORS.	ANSH SINGH LUTHRA	9999068681	CHAMBERS@ANSHSINGHLUTHRA.COM	19.05.2026
			1	MISC. (DJ).	891/2026	26.05.2026	M/S BLINK FIX PRIVATE LIMITED V/S M/S VVSIN TECH PRIVATE LIMITED	ANAND SHANKAR JHA	9899617989	anand.jha@asjlegal.in	20.05.2026
			1	OMP (MISC.) COMM.	36/2026	26.05.2026	M/S LIVFAST BATTERIES PRIVATE LIMITED V/S SHREE DURGA ENTERPRISES AND ANR.	DIWAKAR SINGH	9817722035	DIWAKAR@EMPHSISLAW.COM	23.05.2026
			1	CS (COMM.)	385/2026	26.05.2026	CANARA BANK V/S MR. DURGA PRASAD MISHRA AND ANR.	KUNAL SHARMA	9811575138	KKUNALSHHARMALAW@GMAIL.COM	23.05.2026
			1	OMP (I) COMM.	155/2026	26.05.2026	GUPTA SHUTTERING HOUSE V/S M/S SWP INFRA	GURSAT SINGH/ PRANAM JAIN	9811105891	gursat@gsvlegal.com	22.05.2026

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			1	EXCOMM-AWARD BY ARB COMM	94/2026	29.05.2026	KASPER ENGINEER VSS SUPERWAVE COMMUNICATION AND INFRASOLUTION PVT LTD		9971089133/9899445060	SURENDERSINGH.AD V@GMAIL.COM	25.05.2026
			1	OMP COMM.	102/2026	29.05.2026	ELEVAR DIGITEL INFRASTRUCTURE PVT LTD VS SANCHETI RAJENDAR SINGH TANWAR	RIDDHI	9650722789	rs@trschambers.in	25.05.2026
			1	OMP(MISC) COMM.	38/2026	29.05.2026	CANON INDIA PRIVATE LIMITED VS SUMIT DIGITAL PRINTS	ANSHUL SEHGAL	9971160562	TEAMCANON@LUTHRA.COM	23.05.2026
			1	OMP COMM.	100/2026	29.05.2026	JAS ENTERPRISES MONEYWISE FINANCIAL SERVICES	VS BHARAT TYAGI	9911770721	ADVOCATEBHARATTYAGI@GMAIL.COM	23.05.2026
			1	CS (COMM.)	388/2026	29.05.2026	EASTERN HEALTHCARE VS M/S LV IMMUNOLOGICALS RESEARCH PVT LTD	SHIVANSH SRIVASTAVA	8896273708	SHIVANSH@RRASSOCIATES.NET.IN	16.05.2026
			1	OMP(COMM)	104/2026	30.05.2026	OMJAY EV LIMITED V/S AERIS COMMUNICATION INDIA PVT. LTD.	SHREYANS JAIN	9479517024	chambersofshreyansjain@gmail.com	26.05.2026
			1	EX. COMM-AWARD BY ARBITRATION COMM.-	95/2026	30.05.2026	M/S ODIN SYSTEM V/S M/S URVASHI POWER	SAKANSHA AHUJA AND ANURAG VASHISHTHA	9654883990, 8595458955	ahuja.akanksha.6@gmail.com	26.05.2026
			1	EX. COMM-AWARD BY ARBITRATION COMM.-	98/2026	30.05.2026	AXIS BANK V/S ANKIT KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	26.05.2026
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	OMP (COMM)	76/2026	02-05-2026	ENERGY EFFICIENCY SERVICES LIMITED Vs Kamal Kumar Proprietor Aastha Electricals	ASHISH KUMAR SHARMA(P),	9811585062, 01145085815	saindarshi.saniav@gmail.com	27.04.2026
			25	CS (COMM)	315/2026	04-05-2026	ANI Media Pvt Ltd Vs SA News	Sidhant Kumar(P),	+91 9964037586	SKUh4AR@UNUMLAW.IN	28.04.2026
			25	OMP (COMM) (MISC)	28/2026	04-05-2026	M/s Guruji Enterprises Vs Goldfair Industries Ltd	Rahat Bansal(P),	9899057063	advrahatbansal@gmail.com	25.04.2026
			25	CS (COMM)	319/2026	05-05-2026	BIKANER BHUJIA UDYOG SANGH Vs M/S KISHLAY FOODS PVT LTD AND ANR	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	30.04.2026
			25	CS (COMM)	320/2026	05-05-2026	BIKANER BHUJIA UDYOG SANGH Vs PARAS SHARMA AND ORS	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	30.04.2026
			25	CS (COMM)	322/2026	07-05-2026	M/S HIMALAYA COMMUNICATIONS PVT LTD Vs M/S THE ORIENTAL INSURANCE COMPANY LTD	Ashish Upadhayay(P),	not provided	not provided	27.04.2026

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			25	CS (COMM)	326/2026	08-05-2026	BANK OF BARODA Vs NITISH SHARMA	Vinay Kumar(P),	9811134771, 7982275426	Kumarvinay.65@gmail.com	01.05.2026
			25	CS (COMM)	327/2026	08-05-2026	M/S RJ TRADE WINGS PRIVATE LIMITED Vs M/S R J TAPHOUSE PRIVATE LIMITED	Arunmahajan(P),	9810348346	Arunmahajanadv@gmail.com	04.05.2026
			25	CS (COMM)	325/2026	08-05-2026	Zyduz Wellness Products Ltd Vs ISHAN VOHRA AND ORS	RAHUL BHUJBAL(P),	9811808373	litigation@gnataraj.com	07.05.2026
			25	OMP (COMM)	78/2026	08-05-2026	UNION OF INDIA Vs M s Allied Construction Company	Sandeep Chandna(P),	9811338691	chandnasandeep@hotmail.com,	06.05.2026
			25	CS (COMM)	328/2026	11-05-2026	STATE BANK OF INDIA Vs JONIV LEGAL HEIR OF MS SUDESHCHANDIOK (SINCE DECEASED)	VARUN CHANDIOK(P),	9818365119	not provided	04.05.2026
			25	CS (COMM)	329/2026	11-05-2026	GOLDMEDAL ELECTRICALS PVT LTD Vs ALANKAR MARKETING AND ANR	Shravan Bansal(P),	1204511311	unitedmark@unitedandunited.com	05.05.2026
			25	CS (COMM)	330/2026	11-05-2026	CANARA BANK Vs OMORENDRO SINGH (SOLE PROPRIETOR OF M/S ODS ELECTRONICS)	KUMAR VISHWJEET(P)	9718909886, 8882642450	adv.vishwjeet@gmail.com	06.05.2026
			25	OMP (COMM)	79/2026	12-05-2026	FIITJEE LTD Vs PRITHVIRAJ SWAMY	Mukesh Goyal(P),	9810910312	not provided	07.05.2026
			25	CS (COMM)	337/2026	13-05-2026	Valvoline Cummins Private Limited Vs SH SHRIJITH RAMESH SHETTY PROPRIETOR OF M/S SHIVAM CORPORATIONS	Sahil Sharma(P),	+919811072845,999117818	wlawlegal@gmail.com	04.05.2026
			25	CS (COMM)	343/2026	14-05-2026	Daga Trading Company Private Limited Vs ROHIT KUMAR AND ORS	SANJAY KUMAR(P),	9818336108	saniavk.advocate@gmail.com	08.05.2026
			25	OMP (COMM) (MISC)	29/2026	14-05-2026	M/s Axalta Coating Systems India Pvt Ltd Vs M/s Rajalakshmi Cars Pvt Ltd	DHRITIMAN BHATTACHARYA(P),	9810222509	Piyush.sharma@unitylegal.com	08.05.2026
			25	CS (COMM)	344/2026	14-05-2026	MASK MODELS AND CREATORS THROUGH NIKHIL CHAUDHARY (PROPRIETOR) Vs IDBI BANK	NIRVIKAR VERMA(P),	8799786887	Vermanirvi@gmail.com	10.05.2026
			25	CS (COMM)	345/2026	14-05-2026	MD ALAM ALI Vs DELHI METRO RAIL CORPORATION AND ANR	MANOJ KUMAR(P),	not provided	not provided	04.05.2026
			25	ExCOMM - Award by Arb Comm	88/2026	14-05-2026	SANJEEVANI AYURVEDA MEDICAL SUPERINTENDENT Vs THE DIRECTOR GENERAL DIRECTORATE GENERAL OF	Vishwendra Verma(P),	9871704611	verma.vishwendra@yahoo.co.in	08.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			25	OMP (I) (COMM)	140/2026	14-05-2026	M/S UNIFIQUE HOSPITALITY GLOBAL PVT LTD Vs M/S ADVANCE INDIA PROJECTS LTD	Shivam Bajaj(P),	9999660747	info@lexagelaw.com	08.05.2026
			25	OMP (COMM)	85/2026	15-05-2026	MYPREFERRED TRANSFORMATION AND HOSPITALITY PVT LTD Vs M/S SATIN NEO DIMENSIONS PVT LTD	Saket Agarwal(P),	not provided	not provided	08.05.2026
			25	CS (COMM)	348/2026	15-05-2026	STATE BANK OF INDIA Vs NARENDER SINGH	KM Monika(P),	9069091827	monika.thekmc@gmail.com	12.05.2026
			25	OMP (I) (COMM)	141/2026	15-05-2026	HOWDEN AIR AND GAS INDIA PRIVATE LIMITED Vs BEIJING SPC ENVIRONMENT PROTECTION TECH CO LTD AND ANR	Ankur Sangal(P),	not provided	wamika.trehan@khaitainco.com	14.05.2026
			25	Misc DJ	843/2026	15-05-2026	TCNS CLOTHING CO LTD Vs SUNIL KUMAR AND ANOTHER	RAVINDER AGGARWAL(P),	9899252020	lawoffices155@gmail.com	06.05.2026
			25	OMP (I) (COMM)	142/2026	16-05-2026	M/S CLIX CAPITAL SERVICES PVT LTD Vs R K SUNIL BABU	Ravi Shankar Garg(P),	9718182038, 9654121121	Associatesrsgarg1@gmail.com	08.05.2026
			25	CS (COMM)	355/2026	16-05-2026	Hippostores Technology Pvt Ltd Vs Mangla Amit Builders Pvt Ltd	Harish Malik(P),	838855710	rnalik.harish01@gmail.com	12.05.2026
			25	CS (COMM)	354/2026	16-05-2026	M/S DURGA SHAKTI RAJNI CONSTRUCTION PVT LTD Vs DELHI METRO RAIL CORPORATION LTD AND ANR	YADAV(P),	858856062,8700926126	Synergylega18o@gmail.com	06.05.2026
			25	CS (COMM)	353/2026	16-05-2026	M/S DURGA SHAKTI RAJNI CONSTRUCTION PVT LTD Vs DELHI METRO RAIL CORPORATION	YADAV(P),	858856062,8700926126	Synergylega18o@gmail.com	06.05.2026
			25	ExCOMM - Award by Arb Comm	91/2026	18-05-2026	M/S CASCADE THROUGH PROP ANIL PATHAK Vs M/S ELECTRO WORLD THROUGH PROP PARVESH SHARMA	PRASHANT KUMAR(P),	9811833026 & 9266101353	h.kaushik2009@gmail.com	07.05.2026
			25	CS (COMM)	361/2026	18-05-2026	DR ER RAJAINDEER JAINA Vs AMIT RAAJ RAJPUT	Rita Devi(P),	9810378327	Ritakumar89@gmail.com	13.05.2026
			25	CS (COMM)	360/2026	18-05-2026	HANS RAJ SAUNIRAM GARG AND VARS Vs ASCENT CERAMICA PVT LYTD	VARUN CHANDIOK(P),	9818365119	OFFICE.CHANDIOK@GMAIL.COM	12.05.2026
			25	OMP (I) (COMM)	146/2026	19-05-2026	L AND T FINANCE LIMITED Vs PINKY CREATION AND ORS	Arvind Jadon(P),	9818140844	arvind.jadon@arvindanddarvind.com	12.05.2026
			25	OMP (I) (COMM)	145/2026	19-05-2026	L AND T FINANCE LIMITED Vs ASHISH BHATIA AND ORS	Arvind Jadon(P),	9818140844	arvind.jadon@arvindanddarvind.com	12.05.2026

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			25	OMP (COMM)	93/2026	20-05-2026	CORE ENERGY SYSTEMS LIMITED Vs GAIL (INDIA) LIMITED	ANKEETA CODANDA(P),	9930191883	ankeetacodanda@gmail.com	14.05.2026
			25	CS (COMM)	370/2026	20-05-2026	STATE BANK OF INDIA Vs SABRIMOHIT TIWARI(S), SANKAR K	Mohit Tiwari(P),	9310232373	advjkmishra@outlook.com	15.05.2026
			25	CS (COMM)	371/2026	20-05-2026	MADHAV COTEX PVT LTD (THROUGH ITS AR SH VIKAS KUMAR JAIN) Vs UPMANYU SHARMA (PROPRIETOR OF B K	Neeraj Kumar(P),	9810061735, 9818396474	v4legalaid@gmail.com	14.05.2026
			25	ExCOMM - Award by Arb Comm	92/2026	21-05-2026	MRS SUNITA JAIN AND ANR Vs MANTU KUMAR	Sujeet Kumar(P),	011-43541402	not provided	13.05.2026
			25	CS (COMM)	376/2026	21-05-2026	M/S SKY BARGE FREIGHT PRIVATE LIMITED Vs M/S LIZMAGUPTA LOGISTICS PRIVATE LIMITED AND ORS	ABHAY GUPTA(P),	8860533829	svfassociates@gmail.com	17.05.2026
			25	OMP (I) (COMM)	148/2026	21-05-2026	M/S CLIX CAPITAL SERVICES PVT LTD Vs SRIKANTA UPADHYAY	Ravi Shankar Garg(P),	9718182038, 9654121121	associatesgarg1@gmail.com	18.05.2026
			25	CS (COMM)	378/2026	22-05-2026	COMPUTER JUNCTION PVT LTD Vs 31 PARALLEL IT AND BPO SOLUTIONS PVT LTD	Ajay Kumar Chopra(P),	9811104015	akchopra_adv@yahoo.in	28.04.2026
			25	CS (COMM)	377/2026	22-05-2026	M/S AK INSULATION WORKS Vs M/S UNIVERSAL MEP PROJECTS AND ENGINEERING SERVICES LIMITED AND ORS	Rohan Chawla(P),	9717123818	rohan@relaw.in	18.05.2026
			25	OMP (COMM)	96/2026	23-05-2026	SHRI RAJAGANAPATHI TRADING Vs NATTONAL SKILL DEVELOPMENT CORPORATTON	SACHIN(P),	8630330142	not provided	20.05.2026
			25	OMP (T) (COMM)	1/2026	25-05-2026	AJIT SINGH Vs SMALL FARMERS AGRI-BUSINESS CONSORTIUM (SFAC)	Navneet R(P),	9870259362	navneet@navneetr.in	21.05.2026
			25	CS (COMM)	384/2026	25-05-2026	M/S K2 FURNISHINGS THROUGH ITS PROP ANKIT KUMAR SEHRAWAT Vs BESPOKE INTERIORS LLP	ABHINAV(P),	not provided	not provided	15.05.2026
			25	OMP (I) (COMM)	153/2026	25-05-2026	FOCUS MEDIA INC Vs THE STATESMAN LIMITED	Praful Jindal(P),	9810440804	vivek.kapoor@live.com	09.05.2026
			25	OMP (I) (COMM)	154/2026	25-05-2026	AXIS FINANCE LIMITED Vs HIMANSHU SHARMA AND ORS	Ashish kumar singh(P),	+91 9971149676, +91 8447714021	aksingh@anslegal.in, aksingh@anslegal.in	20.05.2026
			25	OMP (COMM)	101/2026	29-05-2026	M/S DEVYANI INTERNATIONAL LTD Vs M/S SANVIK ENGINEERS INDIA PVT LTD	Aditya Ganju(P),	9871030125	not provided	21.05.2026

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25				CS (COMM)	389/2026	29-05-2026	ANCIENT GRAIN HOSPITALITY LLP Vs AMAN TALREJA AND ORS	Aviral Kapoor(P),	9721731372	team@aklawoffices.in	18.05.2026
25				CS (COMM)	387/2026	29-05-2026	LOTUS INTERNATIONALS FREIGHT EXPRESS PVT LTD Vs SHRASTHI JAIN	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.in	24.05.2026
25				CS (COMM)	390/2026	29-05-2026	MS SUNITA KAKKAR PROPRIETOR OF M/S CORE ENTERPRISES Vs M/S B9 BEVERAGES LIMITED AND ORS	Nipun Gupta(P),	9899995100	legal.nkpartners@gmail.com	18.05.2026
25				Execution (Comm)	68/2026	04-05-2026	Ms Masterblend Industries pvt Ltd Vs M/s Novasatum Foods Pvt Ltd	AKRAM KHAN(P),	9910683839	akramkhan@akramkhanoffice.com	27.04.2026
25				OMP (MISC) (COMM)	27/2026	04-05-2026	M/S GURU ENTERPRISES Vs PARALYMPIC COMMITTEE OF INDIA AND ORS	Naresh Kumar(P),	93 12838384	Youradvocatenares@gmail.com	28.04.2026
25				Execution (Comm)	74/2026	14-05-2026	TCI EXPRESS LIMITED Vs M/s Arihant Printers	Suman Jyoti Khaitan(P),	9968636993 / 9718077923	Suman@sumankhaitan.co.in	05.05.2026
25				Misc DJ	864/2026	19-05-2026	INDIAN OVERSEAS BANK Vs S K Industries	HITENDRA NATH RATH(P),	9990118668	hitenderarath@gmail.com	12.05.2026
25				Misc DJ	865/2026	19-05-2026	INDIAN OVERSEAS BANK Vs S K Industries	HITENDRA NATH RATH(P),	9990118668	hitenderarath@gmail.com	14.05.2026
25				OMP (MISC) (COMM)	30/2026	19-05-2026	Sunrise Embedded Solutions Pvt Ltd Vs M/S DESIGN GRAPHICS	Anupam Dwivedi(P),	9891629964	anupamadvsc@gmail.com	09.05.2026
25				Execution (Comm)	77/2026	20-05-2026	STATE BANK OF INDIA Vs AVED HUSSAIN PROPRIETOR M/S VENERABLE	Shiv Tyagi(P),	9811059032	not provided	14.05.2026
25				Execution (Comm)	78/2026	22-05-2026	H T MEDIA LTD Vs GULAM MUSTAFA ENTERPRISES PVT LTD	Abhinav Gupta(P),	9818999686	anurag@legalknights.in	14.05.2026
25				OMP (MISC) (COMM)	37/2026	29-05-2026	PALLAVI MOGHE AND ANR Vs FIITJEE LTD	Rajnish Kumar Jha(P),	9953541934	abhinav@ailawchamber.s.co.in	23.05.2026
25				ExCOMM - Award by Arb Comm	97/2026	30-05-2026	M/S HP SPINNING MILLS PVT LTD Vs UNITED INDIA INSURANCE COMPANY LIMITED	Sameer Nandwani(P),	9810528802	office@nandwani.co.in	18.05.2026
25				OMP (MISC) (COMM)	40/2026	30-05-2026	GAYATRI DEVI Vs GMTD BSNL	MUKESH KUMAR(P),	9810367698	mukeshkaj@gmail.com	25.05.2026

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			25	OMP (I) (COMM)	158/2026	30-05-2026	ANU MANGLANI PROPRIETOR MEENA BAZAAR Vs RUBI BAJPAI	SUSHIL KUMAR TEKRIWAL(P),	9811108123	tekadvo@gmail.com	27.05.2026
			25	CS (COMM)	397/2026	30-05-2026	M/S SERVESHWAR FOOD PRODUCT PVT LTD Vs KAMLESH DEVI	Shailen Bhatia(P),	9818558690	advocateshailenbhatia89@gmail.com	27.05.2026
			25	CS (COMM)	396/2026	30-05-2026	M/S SERVESHWAR FOOD PRODUCT PVT LTD Vs SHYAM SUNDER SARAF	Shailen Bhatia(P),	9818558690	advocateshailenbhatia89@gmail.com	27.05.2026
			25	OMP (COMM) (MISC)	29/2026	14-05-2026	M/s Axalta Coating Systems India Pvt Ltd Vs M/s Rajalakshmi Cars Pvt Ltd	DHRITIMAN BHATTACHARYA(P),	9810222509	E-mail: piyush.sharma@unitylegal.com	08.05.2026
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	20	SUIT RECOVERY FORCS	(COMM)/314/2026	02-05-2026	INDIAN BANK VS VIPIN KUMAR SHARMA AND ORS	SUBODH KUMAR SINGH(P),	9811375940	advsubodhkumarsingh@gmail.com	18-04-2026
			20	SUIT RECOVERY FORCS	(COMM)/317/2026	04-05-2026	MANOHAR ENTERPRISES VS YASH TEKWANI	DEVENDRA MEHTA(P),	NOT AVAILABLE	NOT AVAILABLE	27-04-2026
			20	SUIT RECOVERY FORCS	(COMM)/318/2026	04-05-2026	CANARA BANK VS SUPRIYA MISHRA	PRATAP CHANDRA RANA(P),	9990366723	prana25000@gmail.com	28-04-2026
			20	SUIT TRADEMARKS FORCS	(COMM)/316/2026	04-05-2026	MS SOM FRAGRANCES PVT LTD VS M/S DIFFERENT STROKES COLLECTIONS PRIVATE LIMITED	SHAILEN BHATIA(P),	9818558690	advocate.shailenbhatia89@gmail.com	28-04-2026
			20	EXECUTION PETITION	Execution (Comm)/71/2026	04-05-2026	REVEX INDUSTRIES PVT. LTD. VS. SUSHILA DEVI	BHARAT GUPTA	9013534938	bharat.gupta@outlook.in	29-04-2026
			20	SUIT RECOVERY FORCS	(COMM)/321/2026	05-05-2026	VIKRAM SINGH VS VISHAL SONI	AMARENDRA KUMAR DUBEY(P),	8802637088	Globalvisionlawoffice@gmail.com	17-07-2025

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			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/139/2026	06-05-2026	SURYADEV FOOD AND BEVERAGES PVT LTD VS IRCTC LTD	LALIT KUMAR(P),	9319708208	edezin.fabric@gmail.com	28-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/323/2026	07-05-2026	KAIZZEN PR SERVICES PVT LTD VS GOOD 2 GO GLOBAL LLP	SUNNY SHARMA(P),	9871462522	NOT AVAILABLE	15-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/331/2026	11-05-2026	NUTECH CONTRACTS PVT LTD VS KOTAK MAHINDRA BANK	ASHWANI KUMAR(P),	9212824112	k.ashwani2@yahoo.com	18-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/332/2026	11-05-2026	BANK OF BARODA VS DALIP SINGH	ANSHUMAN SRIVASTAVA(P),	NOT AVAILABLE	NOT AVAILABLE	20-04-2026
			20	SUIT RECOVERY	FORCS (COMM)/333/2026	11-05-2026	TIMES INTERNET LIMITED VS EPOWERX LEARNING TECHNOLOGIES PVT LTD	SRAJEEV AGARWAL(P),	9312248337	aggarwalrajeev79@gmail.com	05-05-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/80/2026	12-05-2026	DDA VS A S BUILDERS THROUGH AJIT KUMAR	HANISH DHINGRA(P),	9818266660	advdhingra@gmail.com	06-05-2026
			20	SUIT RECOVERY	FORCS (COMM)/336/2026	12-05-2026	GAURAV SINGH BHANDARI VS BHARAT HOTELS LTD THROUGH ESTATE MANAGER	SYOGENDER KUMAR(P),	9810155940	advyogendra01@gmail.com	07-05-2026
			20	SUIT RECOVERY	FORCS (COMM)/335/2026	12-05-2026	DEEPALI MITTAL VS VIVEK VIMAL VARIA	JITENDER CHAUDHARY(P),	9810494638	juris_consult@rediffmail.com	07-05-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/81/2026	13-05-2026	UNION OF INDIA VS NITYA NAND AND SONS CONTRACTORS PVT LTD	PRASHANTA VARMA(P),	9818076828	parsantv@yahoo.com	07-05-2026

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			20	SUIT FOR RECOVERY	FORCS (COMM)/340/2026	13-05-2026	AMAZING RESEARCH LABORATORIES LIMITED VS GOUTHAM CHAND	ISHAAN RSHARMA(P),	9555777622	advocateishaansharma@gmail.com	07-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/346/2026	14-05-2026	MEERA SAGAR VS INFRASTRUCTURE LIMITED	NKG MANNAT KOHLI(P),	9599248485	mannatkahaisingh@gmail.com	27-04-2026
			20	OBJECTION OF 34 ARBITRATION & CONCILIATION ACT	U/S OMP (COMM)/84/2026	14-05-2026	SPLENDOR BUILDWELL PVT LTD VS VIJAY MAHESHWARI	SARTHAK GUPTA(P),	8860189345	sarthakgupta.advocate@gmail.com	01-05-2026
			20	OBJECTION OF 34 ARBITRATION & CONCILIATION ACT	U/S OMP (COMM)/83/2026	14-05-2026	CENTRAL MEDICAL SERVICES SOCIETY VS REXSON PRODUCTS INDIA	AAKANKSHA SKAUL(P),	9818131566	aakankshakaul154@gmail.com	04-05-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/89/2026	14-05-2026	SKK AYURVEDA VS THE DIRECTOR GENERAL OF HEALTH SERVICES (GOVT OF NCT OF DELHI)	THE VISHWENDRA VERMA(P),	9871704611	verma.vishwendra@yahoo.co.in	08-05-2026
			20	EXECUTION PETITION	Execution (Comm)/75/2026	14-05-2026	DISHA ASSOCIATES VS INFRASTRUCTURE LIMITED	NKG ANKUR CHAWLA(P),	9654359090	NOT AVAILABLE	08-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/347/2026	14-05-2026	MOOL CHAND VS GOVERNMENT OF INDIA	SANA YUSUF(P),	NOT AVAILABLE	NOT AVAILABLE	08-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/352/2026	15-05-2026	STEMROBO TECHNOLOGIES PVT LTD VS M/S REES DISTRIBUTORS / REES52	ASHISH PANDEY(P),	8800442383	advocateashish02@gmail.com	08-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/349/2026	15-05-2026	STEMROBO TECHONOLOGIES PVT LTD VS ARDUINO S R L	ASHISH PANDEY(P),	8800442383	advocateashish02@gmail.com	11-05-2026

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			20	SUIT FOR RECOVERY	FORCS (COMM)/351/2026	15-05-2026	STATE BANK OF INDIA VS SUDHIR TOMAR	VSKM MONIKA(P),	9456087885	NOT AVAILABLE	11-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/350/2026	15-05-2026	STATE BANK OF INDIA VS KHUSHBOO AND ANR	VSKM MONIKA(P),	9456087885	NOT AVAILABLE	12-05-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/90/2026	15-05-2026	RONAK ASSOCIATES VS GOLDFAIR INDUSTRIES LTD AND ANR	VSRAHAT BANSAL(P),	9899057063	advrahatbansal@gmail.com	12-05-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/143/2026	16-05-2026	CLIX CAPITAL SERVICES PVT LTD VS PLUTUS HOSPITAL	RAVI SHANKAR GARG(P),	9899522038	ravishankargarg55@gmail.com	07-05-2026
			20	OBJECTION OF 34 ARBITRATION & CONCILIATION ACT	OMP (COMM)/89/2026	16-05-2026	IRCTC AND ANR VS P SIVAIMTIYAZ(P), PRASAD		NOT AVAILABLE	NOT AVAILABLE	12-05-2026
			20	OBJECTION OF 34 ARBITRATION & CONCILIATION ACT	OMP (COMM)/88/2026	16-05-2026	M/S KRISHI VIKAS EXPORTS VS SMALL FARMERS AGRI BUSINESS CONSORTIUM	DEV PRAKASH PACHAURI(P),	9599666946	devpachauri31@gmail.com	09-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/357/2026	16-05-2026	CANARA BANK VS RAJ KUMAR	ARUN DUGGAL(P),	9811024490	arunduggal@yahoo.in	08-05-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/356/2026	16-05-2026	M/S TEJ RAM DHARAM PAUL THROUGH ITS PARTNER NEERAJ KUMAR SINGLA VS CHINMAY M SHANBHOG	SHAILEN BHATIA(P),	9818558690	advocate.shailenbhatia89@gmail.com	09-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/362/2026	18-05-2026	CANARA BANK VS YASHVI UPPER	KAMAL MEHTA(P),	9810475712	kamal_smita_1997@yahoo.co.in	13-05-2026

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			20	SUIT FOR RECOVERY	FORCS (COMM)/363/2026	18-05-2026	RSPL HEALTH PVT LTD VS MACGRATH HEALTHCARE AND ANR	SHRAVAN BANSAL(P),	9810017859	skbansalipr@gmail.com	13-05-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/144/2026	18-05-2026	SMAS AUTO LEASING INDIA PRIVATE LIMITED VS T CHOWKTY LABS PRIVATE LIMITED	INDIARITWIK YAGI(P),	NOT AVAILABLE	NOT AVAILABLE	13-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/367/2026	19-05-2026	AAM EXIM PVT LTD VS M/SH DEEPAK ANAND HUF	HARSHVARDHAN SINGH SOAM(P),	9899169207	adv.harshsoam@gmail.com	09-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/373/2026	20-05-2026	UNION BANK OF INDIA VS. VIKAS YADAV	ALKA MISHRA	9015842892	NOT AVAILABLE	11-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/375/2026	20-05-2026	DHARMENDRA BHARDWAJ VS INFRASTRUCTURE LTD AND ORS	KUMARKARTIK NKG DABAS(P),	9868414528	advocatekartikdabas@gmail.com	30-04-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/147/2026	20-05-2026	ONNTIME SOLUTIONS SATVINDER SINGH JAKHAR	VSANSH SACHDEVA(P),	NOT AVAILABLE	NOT AVAILABLE	16-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/374/2026	20-05-2026	STATE BANK OF INDIA VS AMIT KUMAR	KM MONIKA(P),	9456087885	NOT AVAILABLE	15-05-2026
			20	PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/33/2026 (MISC.)	21-05-2026	CLIX CAPITAL SERVICES PVT. LTD. VS. RATANMANI SAHOO AND ANR.	RAVI SHANKAR GARG(P),	9899522038	ravishankargarg55@gmail.com	14-05-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/150/2026	22-05-2026	TATA CAPITAL HOUSING FINANCE LTD. VS. SATYVEER SINGH & ORS.	SHIMPY SHARMA	NOT AVAILABLE	NOT AVAILABLE	19-05-2026

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			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/93/2026	22-05-2026	ZENITH ELECTROTECH PVT LTD VS SHISHIR JAIPURIA	MANOJ KUMAR BHAGAT(P),	9868726388	manoj132488@gmail.com	16-05-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/885/2026	23-05-2026	CLIX CAPITAL SERVICES PVT LTD VS MEDOXLIFESCIENCES	RAVI SHANKAR GARG(P),	9899522038	ravishankargarg55@gmail.com	19-05-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/97/2026	23-05-2026	RAJEEV VIJ VS KAMAL SARAF AND ORS	HUMRAZ BIR SINGH(P),	9968625931	humraznijjar@gmail.com	18-05-2026
			20	EXECUTION PETITION	Execution (Comm)/79/2026	23-05-2026	SPACE4 BUSINESS SOLUTION PVT LTD VS DISTRICT ELECTION OFFICER (NEW DELHI) AND ORS	TANUSHKA KOHLI(P),	NOT AVAILABLE	NOT AVAILABLE	19-05-2026
			20	PETITION U/S 27 OF ARBITRATION & CONCILIATION ACT	OMP (E) (COMM.)/11/2026	23-05-2026	FAMILY HEALTH CARE HOSPITAL PVT. LTD. VS. ANSHUL JAIN	SIDDHARTH ARORA	9839211111	siddhartharora@live.com	19-05-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/152/2026	23-05-2026	AXIS FINANCE LTD VS SANJAY SHUKLA	ASHISH KUMAR SINGH(P),	9312402821	NOT AVAILABLE	19-05-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/99/2026	25-05-2026	UNION OF INDIA VS M/S SHREE ASSOCIATES	JAGJIT SINGH(P),	9811501433	JAGJITKHARBANDA@YAHOO.CO.IN	30-04-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/98/2026	25-05-2026	RAVI KUMAR VS TOYOTA FINANCIAL SERVICES INDIA LTD	SONU KUMARI(P),	9871147124	sonukumar58@rediffmail.com	19-05-2026
			20	EXECUTION PETITION	Execution (Comm)/80/2026	25-05-2026	STATE BANK OF INDIA VS KANTIRAM	SALEHA HAIDAR(P),	NOT AVAILABLE	NOT AVAILABLE	17-05-2026

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			20	PETITION U/S 14/15 OF ARBITRATION & CONCILIATION ACT	OMP (T) (COMM)/2/2026	25-05-2026	M/S GODWIN AGRO PRODUCTS VS SMALL FARMERS AGRIBUSINESS CONSORTIUM (SFAC)	NAVNEET R(P),	9717123666	navneetlaw33@gmail.com	25-05-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/156/2026	26-05-2026	GUPTA SHUTTERING HOUSE VS POOJA ENTERPRISES	GURSAT SINGH VACHHER(P),	9811105891	NOT AVAILABLE	15-05-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/893/2026	26-05-2026	UNION OF INDIA VS SWAGATMA ENTERPRISES	AVINASH KUMAR TRIVEDI(P),	9871441764	avinashtrivedi.legal@gmail.com	21-05-2026
			20	EXECUTION PETITION	Execution (Comm)/81/2026	26-05-2026	REVEK PLASTICISERS PVT. LTD. VS. HDM FASHIONS	BHARAT GUPTA	9013534938	bharat.gupta@outlook.in	13-05-2026
			20	SUIT RECOVERY	FORCS (COMM)/386/2026	26-05-2026	RAGHUNATHJI FUELS OPC PVT LTD VS SJC BIOMAINING PVTYADAV, LTD	PRAMOD KUMAR YADAV(P),	9958662828	NOT AVAILABLE	20-05-2026
			20	SUIT RECOVERY	FORCS (COMM)/393/2026	29-05-2026	SANJAY PARMAR VS RAJAN PILLAI	SUBODH KUMAR JHA(P),	9971817545	subodhjha.adv@gmail.com	14-05-2026
			20	SUIT RECOVERY	FORCS (COMM)/391/2026	29-05-2026	CENTRAL BANK OF INDIA VS JYOTI	RAJ SINGH RAWAT(P),	8860904146	rajpalsingh88582@gmail.com	20-05-2026
			20	SUIT RECOVERY	FORCS (COMM)/394/2026	29-05-2026	CENTRAL BANK OF INDIA VS ANSH JAGGIA	RAJ SINGH RAWAT(P),	8860904146	rajpalsingh88582@gmail.com	20-05-2026
			20	PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/39/2026 (MISC)	29-05-2026	CANON INDIA PVT LTD VS AMIT COLOR PRINTS	SAURABH KUMAR(P),	9873753702	saurav.khudania@gmail.com	21-05-2026

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			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/157/2026	29-05-2026	ADS CIVIL AND INTERIORS PRIVATE LIMITED VS RUVIK BUILDTECH PRIVATE LIMITED	RAJEEV SHRIVASTAVA(P),	9911792701	rajeevadv.shrivastava@gmail.com	22-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/395/2026	29-05-2026	POONAM JK CHOPRA VS PRATEEK NARANG	SNITIN MITTAL(P),	9891188839	mittal782004@yahoo.co.in	19-05-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/103/2026	29-05-2026	UNION OF INDIA VS GIRISH BABU GUPTA AND CO	ARVIND SARASWAT(P),	9810531258	NOT AVAILABLE	25-05-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/392/2026	29-05-2026	INTERNATIONAL AFFILIATES VS COSMETICS BV AND ANR	LAWKARAN HEROMEBAHMANI(P),	NOT AVAILABLE	NOT AVAILABLE	25-05-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/96/2026	30-05-2026	AXIS BANK LTD VS SHILPA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23-05-2026
23	SH. KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	NARESH SOUTH	12, New Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1697/2026	02/05/2026	Cnh Industrial Capital India Pvt Ltd Vs SANDEEP KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	01.05.2026
			12, New Block-I	Execution Petition	ExCOMM - Award by Arb Comm/60/2026	02/05/2026	SHRI SANJAY SHARMA Vs GTL INFRASTRUCTURE LIMITED	MADAN LAL SHARMA(P),	9810693008	madanlal.ml@gmail.com	01.05.2026
			12, New Block-I	Commercial Civil Suit	CS (COMM)/249/2026	05/05/2026	Global Medilife System Vs Akhilesh Pandey	RAJIV BAJAJ(P),	9310906078	adv.hansrajchauhan706@gmail.com	04.05.2026
			12, New Block-I	Commercial Civil Suit	CS (COMM)/255/2026	08/05/2026	Deepak MV Vs PSM Ventures and Ors	ANSHUMAN(P)	9911373783	info@markshield.in	07.05.2026
			12, New Block-I	Execution Petition	ExCOMM - Award by Arb Comm/62/2026	08/05/2026	PARIKSHIT CHITS PVT LTD Vs SUDHIR THAKUR	Sonu Vivek(P),	8377002210	advocate_hk@yahoo.co.in	07.05.2026
			12, New Block-I	Execution Petition	Execution (Comm)/79/2026	11/05/2026	SANJAY RELAN Vs COSMIC KITCHEN PVT LTD	Ritik Malik(P),	9910639360	lexnyayaoffice@gmail.com	09.05.2026

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			12, New Block-I	Court Arbitration & Conciliation Act	OMP (I) (COMM)/1739/2026	11/05/2026	Cnh Industrial Capital India Pvt Ltd Vs DEEPAK CONSTRUCTION COMPANY 88822	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	09.05.2026
			12, New Block-I	Court Commercial Civil Suit	CS (COMM)/258/2026	11/05/2026	Central Bank of India Vs Yogita Kashyap Proprietor of Makeover Beauty Salon and Fashion Accessories	Anand vijoy(P),	9873413937	advrenuanand@gmail.com	09.05.2026
			12, New Block-I	Court Commercial Civil Suit	CS (COMM)/257/2026	11/05/2026	MRS NAMITA SINGH Vs MR NIKHIL GUPTA	Milind Garg(P),	9560846436	info.prakashlegaladviser@gmail.com	09.05.2026
			12, New Block-I	Court Execution Petition	Execution (Comm)/81/2026	12/05/2026	DP World Rail Logistics Pvt Ltd Vs Orrionstars Inframart Pvt Ltd	Gautam Swarup(P),	9340028113	sakshi@msslawchambers.in	11.05.2026
			12, New Block-I	Court Execution Petition	ExCOMM - Award by Arb Comm/68/2026	15/05/2026	GARGI CONSTRUCTION CORPORATION Vs GOVERNMENT OF NCT OF DELHI	Megha Gupta(P),	9818345685	amitrivediadvocate73@gmail.com	14.05.2026
			12, New Block-I	Court Commercial Civil Suit	CS (COMM)/268/2026	15/05/2026	Ram Kumar Vs Satpal Yadav	Sakshi Arora(P),	7530950090	arorasakshio08@gmail.com	14.05.2026
			12, New Block-I	Court Arbitration & Conciliation Act	OMP (I) (COMM)/1759/2026	15/05/2026	PIRAMAL FINANCE LTD Vs SUJEESH NANNAMBRA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	14.05.2026
			12, New Block-I	Court Commercial Civil Suit	CS (COMM)/275/2026	18/05/2026	MANASH LIFESTYLE PRIVATE LIMITED Vs PURPLEHUT CONSULTAANTS LLP	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	16.05.2026
			12, New Block-I	Court Arbitration & Conciliation Act	OMP (I) (COMM)/1764/2026	18/05/2026	YES BANK LIMITED Vs SAKSHI SAKSHI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	16.05.2026
			12, New Block-I	Court Commercial Civil Suit	CS (COMM)/274/2026	18/05/2026	M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M S RAKSHA GINNING PRESSING COMPANY	Anmol Panwar(P),	9871717254	anmolpanwaroffice@gmail.com	16.05.2026
			12, New Block-I	Court Execution Petition	M-Ex/8/2026	18/05/2026	MS HONEY YARN Vs GD MANGLAM EXIM PVT LTD	HIMANSHU BUTTAN(P),	9910037222	himanshubuttan@gmail.com	16.05.2026
			12, New Block-I	Court Execution Petition	ExCOMM - Award by Arb Comm/69/2026	18/05/2026	HDB FINANCIAL SERVICES LIMITED Vs LAXMAN SOJAIN DALBIRSINGH	DINESH SOJAIN(P),	8376049807	amaranth_rbc@yahoo.com	16.05.2026
			12, New Block-I	Court Arbitration & Conciliation Act	OMP (I) (COMM)/1789/2026	20/05/2026	PIRAMAL FINANCE LIMITED Vs VIPIN KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	19.05.2026
			12, New Block-I	Court Arbitration & Conciliation Act	OMP (I) (COMM)/1788/2026	20/05/2026	PIRAMAL FINANCE LIMITED Vs ADIL NIZAMI SABRI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	19.05.2026

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			12, New Block-I	Court Arbitration Conciliation Act	&OMP (I) (COMM)/1791/2026	21/05/2026	PIRAMAL FINANCE LIMITED Vs MITHLESH DEVI	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	20.05.2026
			12, New Block-I	Court Arbitration Conciliation Act	&OMP (I) (COMM)/1790/2026	21/05/2026	PIRAMAL FINANCE LIMITED Vs ANOOP SINGH SIHAG	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	20.05.2026
			12, New Block-I	Court Execution Petition	Execution (Comm)/86/2026	22/05/2026	Deepak Yadav Vs Cospaces Optech Private Limited	Darshan Sejwal(P),	9899233360	darshansejwal@yahoo.in	21.05.2026
			12, New Block-I	Court Commercial Suit	Civil CS (COMM)/286/2026	22/05/2026	HETTICH INDIA PVT LTD Vs M/S KESHAV ENTERPRISES	RUPAM KUMARI(P),	9910721966	rka.advocates@gmail.com	21.05.2026
			12, New Block-I	Court Commercial Suit	Civil CS (COMM)/285/2026	22/05/2026	UNION BANK OF INDIA Vs LALIT KUMAR RAINA	Sunil Choudhary(P),	954000991	advlalitkumar5700@gmail.com	21.05.2026
			12, New Block-I	Court Arbitration Conciliation Act	&OMP (I) (COMM)/1805/2026	25/05/2026	AXIS BANK LTD Vs RAJINDER SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	23.05.2026
			12, New Block-I	Court Arbitration Conciliation Act	&OMP (I) (COMM)/1806/2026	25/05/2026	AXIS BANK LTD Vs CHOTI DEVI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	23.05.2026
			12, New Block-I	Court Arbitration Conciliation Act	&OMP (I) (COMM)/1807/2026	25/05/2026	Cnh Industrial Capital India Pvt Ltd Vs JAVAHAR SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	23.05.2026
			12, New Block-I	Court Arbitration Conciliation Act	&OMP (I) (COMM)/1808/2026	25/05/2026	Cnh Industrial Capital India Pvt Ltd Vs DHARMENDRA KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	23.05.2026
			12, New Block-I	Court Arbitration Conciliation Act	&OMP (I) (COMM)/1804/2026	25/05/2026	AXIS BANK LTD Vs SATNAM KAUR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	23.05.2026
			12, New Block-I	Court Arbitration Conciliation Act	&OMP (I) (COMM)/1803/2026	25/05/2026	Cnh Industrial Capital India Pvt Ltd Vs DEEPAK CONSTRUCTION COMPANY 78275	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	23.05.2026
			12, New Block-I	Court Arbitration Conciliation Act	&OMP (I) (COMM)/1802/2026	25/05/2026	ORIX CORPORATION INDIA LIMITED Vs GURVIR SINGH NAGI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	23.05.2026
			12, New Block-I	Court Commercial Suit	Civil CS (COMM)/293/2026	25/05/2026	Kanvar Corporation Vs Verba Foods and Beverages Pvt ltd	Alok Pandey(P),	9958495050	office@avantamlegal.com	23.05.2026
			12, New Block-I	Court Commercial Suit	Civil CS (COMM)/292/2026	25/05/2026	Small Farmers Agri Business Consortium Vs MS GREENTECH AGRO INDUSTRIES	JATIN JULKA(P),	9899818888	jatinjulka07@outlook.com	23.05.2026

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			12, New Block-I	Court Commercial Civil Suit	CS (COMM)/305/2026	26/05/2026	SUNIL CHOUDHARY Vs MUNISH TYAGI	Manoj kumar gahlaut(P),	9211324585	manoj28gahlaut@gmail.com	25.05.2026
			12, New Block-I	Court Execution Petition	Misc DJ/324/2026	30/05/2026	UCO BANK Vs Dilawar Singh Sangwan	PRIYA SHARMA(P),	9811400314	advarunsharma2009@gmail.com	29.05.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Block-I	Court Commercial	CS (COMM) 244/2026	02.05.2026	STATE BANK OF INDIA VS KUNWAR PAL	SHIV KUMAR TYAGI	9811059032	shivktyagi@gmail.com	28.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1704/2026	02.05.2026	IDFC BANK LTD VS GAURAV KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	28.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1705/2026	02.05.2026	IDFC BANK LTD VS SACHIN GAJRAJ	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	28.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1706/2026	02.05.2026	IDFC BANK LTD VS NAND LAL DHAWAN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	28.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1707/2026	02.05.2026	IDFC BANK LTD VS ANKUSH JAIN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	28.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1708/2026	02.05.2026	IDFC BANK LTD VS KAMAL BAGGA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	28.04.2026
			6, New Block-I	Court Commercial	EX. (COMM) 75/2026	04.05.2026	ANKUR TRADE LINKS VS PERVESH & ORS	VS B S RANA	9811539761	rana.digvijay1@gmail.com	21.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1717/2026	04.05.2026	YES BANK LTD VS BABLI BABLI	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	28.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1718/2026	04.05.2026	AXIS BANK LTD VS GAURAV DIVEDI	AVINASH KUMAR	1145596482	avinash.adv@gmail.com	14.02.2026
			6, New Block-I	Court Commercial	CS (COMM) 245/2026	04.05.2026	CANARA BANK VS M/S KHANDELWAL TRADERS & ORS	M/S NIHARIKA RAI	9811884579	adv.niharikarai1109@gmail.com	30.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1723/2026	05.05.2026	M/S PIRMAL FINANCE CAPITAL VS MANOJ SUNDER	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	30.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 251/2026	06.05.2026	GARG TRADING COMPANY VS MUSCLEGRID INDUSTRIES PVT LTD	VS ROHAN SANDAL	7827076060	legalrohan66@gmail.com	29.04.2026

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			6, New Block-I	Court Commercial	OMP (COMM) 14/2026	06.05.2026	GTL INFRASTRUCTURE LTD VS SANJAY SHARMA	NAKUL GANDHI	9873485820	nakul.gandhi@nglawchambers.com	05.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1740/2026	11.05.2026	YES BANK LTD VS SAVITA SURANA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	05.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1741/2026	11.05.2026	YES BANK LTD VS ZEESHAN KHAN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	05.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1742/2026	11.05.2026	YES BANK LTD VS WASEEM AKRAM SAIFI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	05.05.2026
			6, New Block-I	Court Commercial	EX. COMM AWARD BY ARB COMM 65/2026	12.05.2026	AXIS BANK LTD VS UTKARSH SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.05.2026
			6, New Block-I	Court Commercial	CS (COMM) 260/2026	12.05.2026	KAPOOR SONS & CO VS STATES BANK OF INDIA & ORS	GOEL	9810100554	s.goel6@yahoo.com	05.05.2026
			6, New Block-I	Court Commercial	CS (COMM) 263/2026	13.05.2026	CENTRAL BANK OF INDIA VS M/S ARIV ENTERPRISES & ORS	SUNIL KUMAR PANDEY	7599775566	cplslegal@gmail.com	02.05.2026
			6, New Block-I	Court Commercial	EX COMM AWARD BY ARB COMM 66/2026	13.05.2026	PIRAMAL FINANCE LTD VS SHREEDEV SINGH SOLANKI	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	30.04.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1749/2026	13.05.2026	PIRAMAL FINANCE LTD VS MADAN KUMARA THAKUR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	09.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1750/2026	13.05.2026	PIRAMAL FINANCE LTD VS LALJEE RAM MEENA	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	09.05.2026
			6, New Block-I	Court Commercial	EX COMM 82/2026	13.05.2026	ASHWANI KUMAR VS NINTH DIMENSION RESORTS	MANISH KUMAR	9211732975	adv.jatinkumar@gmail.com	27.04.2026
			6, New Block-I	Court Commercial	CS (COMM) 269/2026	15.05.2026	DEVKI DEVI FOUNDATION VS MD FIROZ KHAN & ANR	VINOD KUMAR	9999976632	VINOD411@GMAIL.COM	07.05.2026
			6, New Block-I	Court Commercial	CS (COMM) 270/2026	15.05.2026	AWFIS SPACE SOLUTIONS LTD VS COLLEGEDUNIA WEB PRIVATE LTD	AMBER QAMARUDDIN	9810066903	Aamber@qamaruddin.in	11.05.2026
			6, New Block-I	Court Commercial	CS (COMM) 271/2026	15.05.2026	ROYAL ENGINEERING CONSULTANCY PVT LTD VS ROYAL SHIELD TECHNOLOGIES INDIA PVT LTD	K.B UPADHYAY	9810655095	advocatiajudex@gmail.com	12.05.2026

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			6, New Block-I	Court Commercial	OMP (I) (COMM) 1761/2026	16.05.2026	PIRAMAL FINANCE LTD VS VISHAL SHARMA	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	14.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1762/2026	16.05.2026	PIRAMAL FINANCE LTD VS MOHD SHARIF	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	14.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1782/2026	20.05.2026	YES BANK LTD VS AMAN JOGINDER SINGH	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	15.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1783/2026	20.05.2026	YES BANK LTD VS ANURAG CHAUDHARY	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	15.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1784/2026	20.05.2026	YES BANK LTD VS AFROJ KHAN	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	15.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1785/2026	20.05.2026	YES BANK LTD VS ASHISH DALBIR SINGH	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	15.05.2026
			6, New Block-I	Court Commercial	CS (COMM) 281/2026	20.05.2026	PANKAJ GROVER VS M/S BLUE SAPPHIRE HEALTHCARE PVT LTD	ANKUR DAGGARWAL	987177769	ocean.laws@gmail.com	18.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1792/2026	21.05.2026	M/S VEER AUTOLINKS VS EICHER MOTORS & ORS	UTKARSH BHATT	7007162922	advutkarshbhatt@gmail.com	20.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1793/2026	22.05.2026	M/S PIRAMAL FINANCE LTD VS DUNGER SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	19.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1794/2026	22.05.2026	M/S PIRAMAL FINANCE LTD VS SEEMA KALSHAN	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	19.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1795/2026	22.05.2026	M/S PIRAMAL FINANCE LTD VS ABHISHEK ARORA	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	19.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1796/2026	22.05.2026	M/S PIRAMAL FINANCE LTD VS ANAMIKA SATYAPRAKASH PANDEY	SPRASHANT KUMAR	9999691983	psrlawfirm2020@gmail.com	19.05.2026
			6, New Block-I	Court Commercial	EX (COMM) 87/2026	22.05.2026	UNION BANK OF INDIA VS BAL GOPAL	JITENDER GARG	9810197621	jitendergargadv@gmail.com	12.05.2026
			6, New Block-I	Court Commercial	EX COMM AWARD BY ARB COMM 70/2026	23.05.2026	AXIS BANK LTD VS DHARMVEER SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	14.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I	Court Commercial	EX COMM AWARD BY ARB COMM 71/2026	23.05.2026	AXIS BANK LTD VS SARITA TUTEJA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12.05.2026
			6, New Block-I	Court Commercial	CS (COMM)291/026	23.05.2026	CANARA BANK VS RENUKA SINGH	ANIMESH KUMAR GABA	8585909400	legal.gabaanimesh@gmail.com	12.05.2026
			6, New Block-I	Court Commercial	OMP (COMM) 16/2026	25.05.2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS CANVAS INTEGRATED COLD CHAIN SERVICES	VED PRAKASH GAUR	9350170768	vedgauradv@gmail.com	19.05.2026
			6, New Block-I	Court Commercial	CS (COMM) 296/2025	25.05.2026	ASHANK GUPTA VS MANISH GAUR	SHUBHAM GUPTA	9953139325	shubhamguptaadvocate@gmail.com	21.05.2026
			6, New Block-I	Court Commercial	CS (COMM) 297/2026	25.05.2026	V K ENTERPRISES VS KAKA BAZAR PVT LTD	ARUN KUMAR ASSIJA	9650500827	advarunassija@gmail.com	20.05.2026
			6, New Block-I	Court Commercial	CS (COMM) 298/2026	25.05.2026	UNION BANK OF INDIA VS RAKESH KUMAR, PROP GOPAL SHAH SWEETS & FAST FOOD	LALIT KUMAR	9540009991	advlalitkumar5700@gmail.com	21.05.2026
			6, New Block-I	Court Commercial	CS (COMM) 303/2026	26.05.2026	ALETHIA INFOTEL PVT LTD VS MANISH PATLE	RAJAN MALHOTRA	9990666940	rajanmalhotraandassociate@gmail.com	20.05.2026
			6, New Block-I	Court Commercial	CS (COMM) 304/2026	26.05.2026	UNION BANK OF INDIA VS M/S NAITIK ENTERPRISES	JITENDER GARG	9810197621	jitendergargadv@gmail.com	22.05.2026
			6, New Block-I	Court Commercial	OMP (MISC) (COMM) 8/2026	26.05.2026	NOUS BRAND SOLUTIONS PVT LTD VS RAHEJA DEVELOPERS LTD	RAVINDRA NATH PRATEEK	9310804503	ravi5882@gmail.com	21.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1815/2026	26.05.2026	AXIS BANK LTD VS KAJAL RAI	SUNITA SINGH	9210585331	indolexlaw@gmail.com	22.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1816/2026	26.05.2026	AXIS BANK LTD VS ARVIND KUMAR	SUNITA SINGH	9210585331	indolexlaw@gmail.com	22.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1817/2026	26.05.2026	CNH INDUSTRIAL CAPITAL VS SADDAM HUSSAIN	RAJESH JANGRA	9958726491	Jangraadvocate@gmail.com	22.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1818/2026	26.05.2026	CNH INDUSTRIAL CAPITAL VS TASMINA KHATUN	RAJESH JANGRA	9958726491	Jangraadvocate@gmail.com	22.05.2026
			6, New Block-I	Court Commercial	OMP (I) (COMM) 1819/2026	26.05.2026	IIFL HOME FINANCE LTD VS TRUHOME FINANCE LTD	NIRAJ KUMAR	9811306559	NIRAJKUMAR1976@GMAIL.COM	25.05.2026

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25	SH. SANDEEP YADAV,	SOUTH	17, New Block-I	Court Commercial	OMP (I) (COMM.)/1719/2026	04-05-2026	Cnh Industrial Capital India Pvt Ltd Vs S R INFRA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1720/2026	(I) 04-05-2026	Cnh Industrial Capital India Pvt Ltd Vs RANDHIR KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/04/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1721/2026	04-05-2026	Cnh Industrial Capital India Pvt Ltd Vs NARAYAN SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/04/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1722/2026	04-05-2026	Cnh Industrial Capital India Pvt Ltd Vs BALBIR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/247/2026	05-05-2026	Punjab National Bank Vs Braham Singh	RAM NIWAS & ASSOCIATES	9560026079	adv.ramlegal@gmail.com	30/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/248/2026	05-05-2026	HETTICH INDIA PVT ITD Vs FINEMAKE TECHNOLOGIES PVT LTD	RUPAM KUMARI	9910721966	rka.advocates@gmail.com	21/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/252/2026	05-05-2026	NEERAJ CHAUDHARY Vs THANDIRAM MEENA	JYOTI	8447451189	jjyotitamber@gmail.com	04/05/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1724/2026	(I) 05-05-2026	IDFC FIRST BANK LTD Vs POOJARAM JATAN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	28/04/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1725/2026	05-05-2026	IDFC FIRST BANK LTD Vs PAWAN SRIVASTAVA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	28/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1726/2026	(I) 05-05-2026	IDFC FIRST BANK LTD Vs MOHIT LUTHRA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	28/04/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1727/2026	05-05-2026	IDFC FIRST BANK LTD Vs BALBIR SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	28/04/2026
			17, New Block-I	Court Commercial	Misc DJ/273/2026	06-05-2026	Borderfree Cuisines LLP Vs Azimuth Business on Wheels Private Limited	UDIT MEHRA	9460161348	udit.tslo@gmaol.com	05/05/2026
17, New Block-I	Court Commercial	OMP (I) (COMM.)/1733/2026	07-05-2026	YES BANK LIMITED Vs SVPS INDUSTRIES LIMITED	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	05/05/2026			
17, New Block-I	Court Commercial	OMP (COMM.)/1730/2026	(I) 07-05-2026	IDFC FIRST BANK LTD Vs HARJEET SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	28/04/2026			

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			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1731/2026	07-05-2026	IDFC FIRST BANK LTD Vs NEERAJ RAMESH KUMAR	SANJEEV PATHAK	9717028845	litigation@srslegal.com	28/04/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1732/2026	07-05-2026	IDFC FIRST BANK LTD Vs NAVEEN KUMAR	SANJEEV PATHAK	9717028845	litigation@srslegal.com	28/04/2026
			17, New Block-I	Court Commercial	CS (COMM)/254/2026	07-05-2026	M/S A K ENTERPRISES Vs M/HANUMAN BRICKS FIELD AND ANR	SR.V. SINGH	9212734209	rvsingh1968@gmail.com	05/05/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1738/2026	(I)08-05-2026	IFFCO KISAN FINANCE LTD Vs SHESHMANI RAJENDRA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.com	05/05/2026
			17, New Block-I	Court Commercial	Ex.COMM - Award by Arb. Comm./63/2026	08-05-2026	Air Works India Engineering Private Limited Vs Affordable Infrastructure and Housing Projects Pvt Ltd	ABHAY ACHITRAVANS HI	9625713325	communications@abinitolegal.in	05/05/2026
			17, New Block-I	Court Commercial	Misc DJ/280/2026	08-05-2026	VIRENDER KUMAR Vs SHANTI DEVELOPERS	P.Pankaj	9810024127	pankaj24127@yahoo.com	07/05/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1738/2026	(I)08-05-2026	IFFCO KISAN FINANCE LTD Vs SHESHMANI RAJENDRA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.com	05/05/2026
			17, New Block-I	Court Commercial	CS (COMM)/261/2026	12-05-2026	Agrim Wholesale Pvt ltd Vs Titan Infracon LLP	SAHIL AGARWAL	7417519996	sns.legalassociates@gmail.com	28/04/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1744/2026	(I)12-05-2026	Cnh Industrial Capital India Pvt Ltd Vs DEEPAK CONSTRUCTION COMPANY 86867	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	07/05/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1751/2026	13-05-2026	PIRAMAL FINANCE LIMITED Vs ANIL KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	09/05/2026
			17, New Block-I	Court Commercial	Misc DJ/289/2026	13-05-2026	BHHANU BHASKAR Vs ARUN RAJ CHAUDHARY	NAVEEN BADANA	9560940007	Kbhadana45@gmail.com	11/05/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/7/2026	MISC.15-05-2026	MS GAYTRI INTERNATIONAL Vs M/S BSNL (HISAR)	MUKESH KUMAR	9810346487	mukeshkaj@gmail.com	13/05/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1760/2026	(I)15-05-2026	PIRAMAL FINANCE LTD Vs ABDUL Qayyum	Ananjay Singh	7455023130	asaplegalandadvocates@gmail.com	14/05/2026
			17, New Block-I	Court Commercial	CS (COMM)/272/2026	15-05-2026	Small Farmers Agri Consortium Vs MAHALINGESHWAR	Jatin Julka	9899818888	jatinjulka07@outlook.com	11/05/2026

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			17, New Block-I	Court Commercial	Execution (Comm.)/84/2026	18-05-2026	OUTLOOK PUBLISHING INDIA PVT LTD Vs R R Solution Through its Proprietor Mukul Vashisht	Setu Niket	9873109672	mail@curaelegal.com	15/05/2026
			17, New Block-I	Court Commercial	CS (COMM)/279/2026	19-05-2026	Veerji Restaurant Private Limited Vs Heer Ji Malai Chaap Wale	Nihit Nagpal	9818202368	litigation@ssrana.com	15/05/2026
			17, New Block-I	Court Commercial	CS (COMM)/280/2026	19-05-2026	Hariom Metals Pvt Ltd Vs VRL Logistics Ltd	Mrityunjay Saraswat	9286598207	admin@lawgicalassociates.com	13/05/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1767/2026	19-05-2026	YES BANK LIMITED Vs MANOJ CHAND	Ananjay Singh	7455023130	asaplegalandadvocates@gmail.com	16/05/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1768/2026	(I) 19-05-2026	YES BANK LIMITED Vs ANIL JAIN	Ananjay Singh	7455023130	asaplegalandadvocates@gmail.com	15/05/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1769/2026	(I) 19-05-2026	YES BANK LIMITED Vs TEJESHWARI KAPOOR	Ananjay Singh	7455023130	asaplegalandadvocates@gmail.com	15/05/2026
			17, New Block-I	Court Commercial	Execution (Comm.)/85/2026	21-05-2026	M/S AMRITA TRAVELS Vs CENTRE FOR DEVELOPMENT OF TELEMATICS	Anil Dagar	9811570337	anildagaradv@gmail.com	16/05/2026
			17, New Block-I	Court Commercial	CS (COMM)/284/2026	21-05-2026	Union Bank of India Vs Aman Kumar	Jitendra Garg	9810197621	jitendergargadv@gmail.com	16/05/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/15/2026	22-05-2026	MS METRICS APPLICATIONS Vs SNAP ON TOOLS PRIVATE LIMITED	SHAHILRAO	999902581	sahllrao45S@gmail.com	18/05/2026
			17, New Block-I	Court Commercial	CS (COMM)/289/2026	22-05-2026	PACE CREATION Vs ANAYA POLYCOATERS	AMARENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@gmail.com	16/05/2026
			17, New Block-I	Court Commercial	CS (COMM)/290/2026	22-05-2026	PUNJAB NATIONAL BANK Vs YOGESH CHAND	M K Arora	9910337392	mkarora11@yahoo.com	16/05/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1800/2026	(I) 22-05-2026	IDFC FIRST BANK LTD Vs GAURAV KUMAR	SANJEEV PATHAK	9717028845	litigation@srslegal.com	21/05/2026
			17, New Block-I	Court Commercial	CS (COMM)/299/2026	25-05-2026	YOTECH INFOCOM PRIVATE LIMITED Vs ISLATE TECHNOLOGIES PRIVATE LIMITED	UDAY KUMAR	8882303942	advudaykumar@gmail.com	21/05/2026
			17, New Block-I	Court Commercial	CS (COMM)/300/2026	25-05-2026	Hemant Wadhwa Vs Deepa Rajpal	NARENDER KUMAR	9818983888	nkadvocate2003@gmail.com	21/05/2026

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			17, New Block-I	Court Commercial	CS (COMM)/301/2026	25-05-2026	Union Bank of India Vs Dhairya Pratap Singh			JITENDRA GARG	9810197621	jitendergargadv@gmail.com	18/05/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1821/2026	26-05-2026	Cnh Industrial Capital India Pvt Ltd Vs JAGTAR SINGH			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	22/05/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1830/2026	(1)30-05-2026	Cnh Industrial Capital India Pvt Ltd Vs DEEPAK CONSTRUCTION COMPANY 78276			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/05/2026
			17, New Block-I	Court Commercial	OMP (I) (COMM.)/1831/2026	30-05-2026	Cnh Industrial Capital India Pvt Ltd Vs ASHIF MUSTAKH			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/05/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1832/2026	(1)30-05-2026	Cnh Industrial Capital India Pvt Ltd Vs NIRMAL SINGH			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/05/2026
			17, New Block-I	Court Commercial	OMP (COMM.)/1833/2026	(1)30-05-2026	Cnh Industrial Capital India Pvt Ltd Vs RAKSHIT			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23/05/2026
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERICAL COURT)	SOUTH	29, New Block-II	Court Commercial	OMP (I) (COMM)/1699/2026	02/05/2026	YES BANK LTD Vs MAHESH CHAND			ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	28.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1702/2026	02/05/2026	YES BANK LTD Vs MOHD SHAHNAWAZ			ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	28.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1700/2026	02/05/2026	YES BANK LTD Vs SURENDRA SINGH			ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	28.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1703/2026	02/05/2026	YES BANK LTD Vs SURENDRA SINGH			ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	28.04.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1701/2026	02/05/2026	YES BANK LTD Vs USHA DEVI			ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	28.04.2026
			29, New Block-II	Court Commercial	CS (COMM)/243/2026	02/05/2026	SHANTI PRASAD Vs M/S BEING BARTER INDIA PVT LTD AND ORS			AYYUB AHMED	9212661342, 9811661342	ayyubahmad@gmail.com	30.04.2026
			29, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/61/2026	07/05/2026	KOTAK MAHINDRA PRIME LTD Vs GURDEEP SINGH			AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	05.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1734/2026	07/05/2026	YES BANK LTD Vs SURESH SHYAM LAL			SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	05.05.2026

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			29, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/64/2026	08/05/2026	M/S PARIKSHIT CHITS PVT LTD Vs SUDHIR THAKUR AND ORS	H. K. Tolani	8377002210	advocate_hk@yahoo.co.in	06.05.2026
			29, New Block-II	Court Commercial	Execution (Comm)/78/2026	08/05/2026	M/S DARSHANA AGRO Vs M/S SUN SPOT CAFE PVT LTD AND ORS	M/SANIS MOHAMMAD	9971412326, 7011889400	mohd.anish962@gmail.com	07.05.2026
			29, New Block-II	Court Commercial	CS (COMM)/259/2026	11/05/2026	EMU LINES PRIVATE LIMITED Vs SREERAMULU YALLABANDI (PROP OF R R ENTERPRISES)	Uday Kumar(P),	8882303942, 9810868162	advudaykumar@gmail.com	07.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1743/2026	12/05/2026	YES BANK LTD Vs YADAV GOODS CARRIER	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	11.05.2026
			29, New Block-II	Court Commercial	CS (COMM)/262/2026	13/05/2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs M/S SINGLA GAUR AND OIL MILL AND ORS	JATIN JULKA(P),	9899818888, 9997332040	jatinjulka07@outlook.com	11.05.2026
			29, New Block-II	Court Commercial	Execution (Comm)/83/2026	13/05/2026	IFFCO-MC CROP SCIENCE PVT LTD Vs SREE SURYA AGRO CHEMICALS	Shubham Saigal(P),	9407223688	shubhamsaigal@pinnacle.in	11.05.2026
			29, New Block-II	Court Commercial	CS (COMM)/266/2026	14/05/2026	MOHIT JINDAL Vs MAMTA DEVI	Manoj Kumar Jha(P),	955769993, 9350807852	advmanojjha@gmail.com	12.05.2026
			29, New Block-II	Court Commercial	CS (COMM)/265/2026	14/05/2026	LOYALTY SOLUTIONS AND RESEARCH PVT LTD Vs EXPEDIENT HEALTHCARE MARKETING PVT LTD	Siddharth Praveen Acharya	8080989023	advsiddharthacharya@gmail.com	13.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1755/2026	15/05/2026	PIRAMAL FINANCE LIMITED Vs Rishi Gupta	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	14.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1754/2026	15/05/2026	PIRAMAL FINANCE LIMITED Vs Shiril Kumar	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	14.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1753/2026	15/05/2026	PIRAMAL FINANCE LIMITED Vs KASIM	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	14.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1756/2026	15/05/2026	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs Pravinsinh Ghanshyamsinh Vaghela	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	14.05.2026
			29, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/67/2026	15/05/2026	AXIS BANK LTD Vs ABHISHEK PANDEY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	14.05.2026
			29, New Block-II	Court Commercial	CS (COMM)/276/2026	18/05/2026	PUNJAB NATIONAL BANK Vs OMPRAKASH (PROP OF M/S ALLIED METALS AND CABLES)	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	15.05.2026

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			29, New Block-II	Court Commercial	OMP (I) (COMM)/1770/2026	19/05/2026	AXIS BANK LTD Vs RAVI SHARMA	Shobha Gupta(P),	9711903733	srshobhagupta@gmail.com	18.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1787/2026	20/05/2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs NARINDER KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	18.05.2026
			29, New Block-II	Court Commercial	CS (COMM)/282/2026	20/05/2026	UNION BANK OF INDIA Vs YADAVENDRA RAI AND ANR	Jitendra Garg(P),	9810197621	jitendergargadv@gmail.com	18.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1781/2026	20/05/2026	M/S FINGROW CAPITAL PVT LTD Vs M/S ASHOK INDUSTRIES AND ORS	JITENDRA KUMAR SINGH(P),	9911354578	jkschauhan@rediffmail.com	18.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1786/2026	20/05/2026	M/S PIRAMAL FINANCE LIMITED Vs VIMLESH KUMAR GUPTA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.05.2026
			29, New Block-II	Court Commercial	ARB TN/557/2026	20/05/2026	M/S PIRAMAL FINANCE LIMITED Vs SHEETAL JOSHI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.05.2026
			29, New Block-II	Court Commercial	CS (COMM)/287/2026	22/05/2026	M/S NARAIN INFRATECH Vs VIKAS BANSAL (SOLE PROP OF M/S VIKAS BANSAL)	august kumar rai(P),	9582682915, 8146458551	raiaugust8@gmail.com	21.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1812/2026	25/05/2026	AXIS BANK LTD Vs DALEEP SINGH	Sunita Singh(P),	9871040589, 9210585331	indolexlaw@gmail.com	22.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1813/2026	25/05/2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs VIMAL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	22.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1811/2026	25/05/2026	AXIS BANK LTD Vs SHAHID	Sunita Singh(P),	9871040589, 9210585331	indolexlaw@gmail.com	22.05.2026
			29, New Block-II	Court Commercial	CS (COMM)/295/2026	25/05/2026	MOOL CHAND Vs ALL INDIA INSTITUTE OF MEDICAL SCIENCES AND ANR	Deepak Kumar	9898600506	deepakkumaro506@gmail.com	22.05.2026
			29, New Block-II	Court Commercial	OMP (I) (COMM)/1814/2026	26/05/2026	IDFC FIRST BANK LTD Vs SHWETA MALHOTRA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	24.05.2026
			29, New Block-II	Court Commercial	CS (COMM)/302/2026	26/05/2026	SUNIL CHOUDHARY Vs POONAM	manoj kumar gahlaut(P),	9211324585, 9717266278	manoj28gahlaut@gmail.com	24.05.2026
			29, New Block-II	Court Commercial	CS (COMM)/306/2026	29/05/2026	STATE BANK OF INDIA Vs IDRISH (DECEASED) THROUGH LRs	Shiv kumar Tyagi(P),	9811059032, 9643242952	shivktyagi1@gmail.com	25.05.2026

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Block-II	Court Commercial	Execution (Comm)/74/2026	02-05-2026	Kapoor Sons And Co Vs Delhi academy academy medical of science	Surinder Goel	9810100554	s.goel6@yahoo.com	30-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1698/2026	02-05-2026	KOLABA COFFEE ROASTERS Vs SUNITA TREHAN	Gaurav Puri(P),	9833947824	glsawoffices@gmail.com	29-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1709/2026	04-05-2026	Cnh Industrial Capital India Pvt Ltd Vs RAMCHANDRA SINGH RAJPUROHIT	RAJESH JANGRA(P),	9958726911	jangraadvocate@gmail.com	24-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1710/2026	04-05-2026	Cnh Industrial Capital India Pvt Ltd Vs ASHOK KUMAR	RAJESH JANGRA(P),	9958726911	jangraadvocate@gmail.com	24-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1711/2026	04-05-2026	Cnh Industrial Capital India Pvt Ltd Vs HARIOM	RAJESH JANGRA(P),	9958726911	jangraadvocate@gmail.com	24-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1712/2026	04-05-2026	Cnh Industrial Capital India Pvt Ltd Vs PRATAP SINGH	RAJESH JANGRA(P),	9958726911	jangraadvocate@gmail.com	24-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1713/2026	04-05-2026	YES BANK LIMITED Vs PREM BABU SHARMA	ANANJAY SINGH(P),	9455023130	asaplegalandadvocate@gmail.com	29-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1714/2026	04-05-2026	YES BANK LIMITED Vs USHA DEVI	ANANJAY SINGH(P),	9455023130	asaplegalandadvocate@gmail.com	29-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1715/2026	04-05-2026	Cnh Industrial Capital India Pvt Ltd Vs RAVINDER RAJBIR SINGH	RAJESH JANGRA(P),	9958726911	jangraadvocate@gmail.com	24-04-2026

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			40, New Block-II	Court Commercial	OMP (I) (COMM)/1716/2026	04-05-2026	AXIS BANK LTD Vs RIZWANA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	02-05-2026
			40, New Block-II	Court Commercial	CS (COMM)/246/2026	05-05-2026	HETTICH INDIA PVT LTD Vs MS RAWWOOD	RUPAM KUMARI(P),	9910721966	rkaadvocates@gmail.com	30-04-2026
			40, New Block-II	Court Commercial	CS (COMM)/250/2026	06-05-2026	POOJA ELECTRIC CO Vs DILIP KUMAR TRADING AS SANGAM ELECTRICALS	Vikas Khera(P),	7834897828	info@lexlos.com	02-05-2026
			40, New Block-II	Court Commercial	CS (COMM)/253/2026	07-05-2026	BRIJ KALRA Vs TARUN AGGARWAL	AAKASH KHATTAR(P),	8800996289	info@aspartnersco.in	30-04-2026
			40, New Block-II	Court Commercial	Execution (Comm)/76/2026	07-05-2026	Union Bank of India Vs. Karan	Jitendra Garg(P),	9810197621	jitendragargadv@gmail.com	28-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1735/2026	07-05-2026	YES BANK LIMITED Vs YOGENDRA KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	05-05-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1736/2026	07-05-2026	YES BANK LIMITED Vs VIVEK VIVEK	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	05-05-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1737/2026	07-05-2026	YES BANK LIMITED Vs SEEMA OM PRAKASH	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	05-05-2026
			40, New Block-II	Court Commercial	CS (COMM)/256/2026	08-05-2026	STATE BANK OF INDIA Vs AMARJEET	Rajeev Sagar(P),	9810021896	sagarandsagar@gmail.com	02-05-2026

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			40, New Block-II	Court Commercial	CS (COMM)/264/2026	13-05-2026	G M MODULAR PVT LTD Vs PARBAT SINGH	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	11-05-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1745/2026	13-05-2026	AXIS BANK LTD Vs MOHD SUAIB	avinash kumar(P),	1141513189	avinash/adv@gmail.com	30-01-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1746/2026	13-05-2026	AXIS BANK LTD Vs AAKASH KUMAR	avinash kumar(P),	1141513189	avinash/adv@gmail.com	30-01-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1747/2026	13-05-2026	AXIS BANK LTD Vs EKATA SINGH	avinash kumar(P),	1141513189	avinash/adv@gmail.com	30-01-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1748/2026	13-05-2026	AXIS BANK LTD Vs GAURAV KUMAR GUPTA	avinash kumar(P),	1141513189	avinash/adv@gmail.com	30-01-2026
			40, New Block-II	Court Commercial	CS (COMM)/267/2026	14-05-2026	EMU LINES PVT LTD Vs KMT INTERNATIONAL LOGISTIC AND ORS	Uday Kumar(P),	882303942	advudaykumar@gmail.com	08-05-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1752/2026	14-05-2026	PIRAMAL FINANCE LIMITED Vs MANISH KUMAR	RAJESH JANGRA(P),	9958726911	jangraadvocate@gmail.com	24-04-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1757/2026	15-05-2026	PIRAMAL FINANCE LTD Vs Rajeshbhai Jadavbhai Kalathiya	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate@gmail.com	14-05-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1758/2026	15-05-2026	PIRAMAL FINANCE LTD Vs Khushwant Bhonge	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate@gmail.com	14-05-2026

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			40, New Block-II	Commercial	CS (COMM)/273/2026	16-05-2026	ZYDUS WELLNESS PRODUCTS Vs VEDA BIOTECH PVT LTD	RAHUL BHUJBAL(P),	9811808313	litigation@gmail.com	15-05-2026
			40, New Block-II	Commercial	CS (COMM)/277/2026	19-05-2026	Small Farmers Agri Business Consortium Vs MS SHREE AARTI ENTERPRISE	JATIN JULKA(P),	9899818888	jatinjulka07@outlook.com	12-05-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1771/2026	19-05-2026	Axis Bank Ltd Vs NARESH MATTA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1772/2026	19-05-2026	Axis Bank Ltd Vs AMARPREET KAUR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1773/2026	19-05-2026	Axis Bank Ltd Vs POOJA GARG	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1774/2026	19-05-2026	Axis Bank Ltd Vs MOHD SUHAIL	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1775/2026	19-05-2026	Axis Bank Ltd Vs MANINDER SINGH SETHI	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1776/2026	19-05-2026	Axis Bank Ltd Vs PUNEET DEVGAN	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	19-02-2026
			40, New Block-II	Commercial	Contempt Petition/7/2026	20-05-2026	JAINEMO PVT LTD Vs UNLOCKED CODING	Digvijay Singh(P),	9810945207	mayankw.adv@gmail.com	19-05-2026

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			40, New Block-II	Commercial	OMP (I) (COMM)/1777/2026	20-05-2026	YES BANK LIMITED Vs PARESH KUMAR SAHU	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate@gmail.com	16-05-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1778/2026	20-05-2026	YES BANK LIMITED Vs SONU PAWAR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate@gmail.com	16-05-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1779/2026	20-05-2026	YES BANK LIMITED Vs AMIT KUMAR DUDI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate@gmail.com	16-05-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1780/2026	20-05-2026	YES BANK LIMITED Vs SUMIT KUMAR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocate@gmail.com	16-05-2026
			40, New Block-II	Commercial	CS (COMM)/283/2026	21-05-2026	HETIICH INDIA PVT LTD Vs M/SRUPAM SIDDHI VINAYAK SALES THROUGH MUKESH KUMAR AGARWAL	KUMARI(P),	9910721986	rka.advocates@gmail.com	12-05-2026
			40, New Block-II	Commercial	CS (COMM)/288/2026	22-05-2026	Union Bank of India Vs Shahin	Jitendra Garg(P),	9810197621	jitendragargadv@gmail.com	18-05-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1797/2026	22-05-2026	Cnh Industrial Capital India Pvt Ltd Vs SANDEEP KUMAR	RAJESH JANGRA(P),	9958726911	jangraadvocate@gmail.com	24-04-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1798/2026	22-05-2026	PIRAMAL FINANCE LIMITED Vs KARANBIR SINGH DHILLON	RAJESH JANGRA(P),	9958726911	jangraadvocate@gmail.com	24-04-2026
			40, New Block-II	Commercial	OMP (I) (COMM)/1799/2026	22-05-2026	PIRAMAL FINANCE LIMITED Vs CHANDRA SHEKHAR SHARMA	RAJESH JANGRA(P),	9958726911	jangraadvocate@gmail.com	24-04-2026

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			40, New Block-II	Court Commercial	M-Ex/9/2026	23-05-2026	Intec Capital Ltd Vs R N Gupta Technical Educational Society Through Devender Gupta	PRANAV GOYAL(P),	9871169411	legal.poojachaudhary@gmail.com	22-05-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1801/2026	23-05-2026	AXIS BANK LTD Vs SUNIL KUMAR	ADV DHEERAJ(P),	9870040589	indolexlaw@gmail.com	04-02-2026
			40, New Block-II	Court Commercial	CS (COMM)/294/2026	25-05-2026	UNION BANK OF INDIA Vs LALIT KUMAR RAINA	Lalit Kumar	9540009991	advlalitkumar5700@gmail.com	21-05-2026
			40, New Block-II	Court Commercial	ExCOMM - Award by Arb Comm/72/2026	25-05-2026	HDB FINANCIAL SERVICES LIMITED Vs NAVEEN SOJAIN(P), RAJVIRTANWAR	DINESH	8376049807	amarnathrbc@yahoo.com	16-05-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1809/2026	25-05-2026	PIRAMAL FINANCE LTD Vs DAYABEN HITESHBHAI KAKADIYA	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	20-05-2026
			40, New Block-II	Court Commercial	OMP (I) (COMM)/1810/2026	25-05-2026	PIRAMAL FINANCE LTD Vs YUNUSBHAI OSMANBHAI BELIM	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	20-05-2026
			40, New Block-II	Court Commercial	Execution (Comm)/88/2026	26-05-2026	BALA DEVI Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	Vikas Sharma(P),	9810566116	advocatevikassharma@gmail.com	21-05-2026
			40, New Block-II	Court Commercial	CS (COMM)/307/2026	29-05-2026	BAADSHAH BHAI LTD Vs NETRIKA CONSULTING INDIA LTD	Pradeep Rana	9811141234	advranapradeep@gmail.com	26-05-2026
			40, New Block-II	Court Commercial	Misc DJ/322/2026	29-05-2026	UMLESH SHARMA Vs CHONGPI MISAO	MS Ayush Gupta(P),	9818402326	ayush@guptaleal.in	25-05-2026

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			40, New Court Block-II	Commercial	Misc DJ/325/2026	30-05-2026	SUNDRAM FINANCE P LTD Vs Rohit D and Anr	RISHI KANT TRIPATHI(P),	9990020923	Not given	30-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1822/2026	30-05-2026	AXIS BANK LTD Vs SEEMA GUPTA	ADV DHEERAJ(P),	9870040589	indolexlaw@gmail.com	04-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1823/2026	30-05-2026	AXIS BANK LTD Vs ASMINA	ADV DHEERAJ(P),	9870040589	indolexlaw@gmail.com	04-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1824/2026	30-05-2026	Cnh Industrial Capital India Pvt Ltd Vs SAIFUL ISLAM	RAJESH JANGRA(P),	9958726911	janraadvocate@gmail.com	23-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1825/2026	30-05-2026	Cnh Industrial Capital India Pvt Ltd Vs RUPAK KUMAR	RAJESH JANGRA(P),	9958726911	janraadvocate@gmail.com	23-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1826/2026	30-05-2026	Cnh Industrial Capital India Pvt Ltd Vs RAHUL NAHAR SINGH	RAJESH JANGRA(P),	9958726911	janraadvocate@gmail.com	23-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1827/2026	30-05-2026	Cnh Industrial Capital India Pvt Ltd Vs MANJU	RAJESH JANGRA(P),	9958726911	janraadvocate@gmail.com	23-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1828/2026	30-05-2026	AXIS BANK LTD Vs BADSHAH	ADV DHEERAJ(P),	9870040589	indolexlaw@gmail.com	22-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1829/2026	30-05-2026	IDFC FIRST BANK LTD Vs SAURABH GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	25-05-2026
28	MS RAVINDER BEDI, JUDGE(COMMERCI AL COURT)	SOUTH-DISTRICT EAST	18 BLOCK 1 18 BLOCK 1	OMP MISC. (COMM.)	6/2026	04-05-2026	S S GRAPHICS VS HALDIRAM BHUJIWALA INC	ADV PRATYUSH ARORA	8826528051	PRATYUSH.ARORA@APJURIS.IN	27-04-2026

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				CS (COMM)	353/2026	04-05-2026	M/S UBS PUBLISHERS DISTRIBUTOR PVT LTD M/S JAWAHAR BOOK CENTRE DELHI	ADV BHAWNA	8800883110	APEXLEGALPARTNER S@GMAIL.COM	26-02-2026
				CS (COMM)	354/2026	04-05-2026	TRUSTLINE SECURITIES LTD VS MS ONEXTEL MEDIA PVT LTD	ADV HEMANT MANJANI & UDAY MATHUR	9818182925	HEMANTMANJANI@GMAIL.COM	24-04-2026
				CS (COMM)	362/2026	05-05-2026	UNION BANK OF INDIA VS VINAY KHURANA	ADV LALIT KUMAR	9540009991	ADVLALITKUMAR5700@GMAIL.COM	01-05-2026
				EX. COMM AWARD BY ARB. COMM	71/2026	06-05-2026	TATA CAPITAL LIMITED VS ARV DHYAN SINGH	ARV CHAMBERS OF LAW	9971680687	SUPPORT@ARVLAWCHAMBERS.CO.IN	28-03-2026
				EX. COMM AWARD BY ARB. COMM	72/2026	06-05-2026	KOTAK MAHINDRA PRIME LTD VS KAPIL S AND ANR	ADV KAUSHAL KUMAR	7009793548	Rishabh.eq.tditeleg_al@gmail.com	29-04-2026
				EXECUTION (COMM)	140/2026	06-05-2026	MS BIOROLES AUTOMATION SYSTEM PVT LTD VS MS SHREE BALAJI VISIONS	ADV ABHISHEK SUMAN	9650695090	theprimelawyer@gmail.com	06-05-2026
				CS(COMM)	372/2026	06-05-2026	HEMANT WALIA, SOLE PROPRIETOR M/S ACE SQUARE REALTY VS M/S OUTLOOK PUBLISHING INDIA	ADV GAURAV VIG	9953240238	GAURAV.VIG@AVSLE GAL.IN	25-04-2026
				EXECUTION (COMM)	142/2026	07-05-2026	KHUSHBOO KUMARI VS AJAY SINGH	ADV SANKET GUPTA	8447715266	sanket1983@gmail.com	06-05-2026
				EXECUTION (COMM)	143/2026	07-05-2026	MS INLAND WORLD LOGISTICS PVT LTD VS MS RATNAGIRI ADITYA CERAMICS PVT LTD AND ORS	NONE	NONE	NONE (transfer applicaion)	07-05-2026
				EX. COMM AWARD BY ARB. COMM	75/2026	15-05-2026	INTEC CAPITAL LIMITED vs A INDUSTRIES AND ORS	ADV PRANAV GOEL	9654854905	LEGAL.PRANAVGOEL@GMAIL.COM	07-05-2026
				OMP(I)(COMM)	101/2026	15-05-2026	MOHIT VIG VS ASHIMARA HOSING PVT. LTD	ADV ASHISH AGGARWAL	9810077771	aashishadvocate@gmail.com	14-05-2026
				CS(COMM)	396/2026	15-05-2026	UNION BANK OF INDIA VS MS SAIM TOURS AND TRAVELS	ADV AKHIL GUPTA	9811085046	GUPTA26A@YAHOO.CO.IN	08-05-2026
				CS(COMM)	397/2026	15-05-2026	M/s GOEL ROAD CARRIERS PRIVATE LIMITED VS MS SUPERTECH INDIA PRIVATE LIMITED	Kohli & sobti, advocates	9910040471	kohlisobti@gmail.com	11-05-2026
				OMP MISC(COMM)	8/2026	18-05-2026	CAPTAIN SUDHANSHU DHARDWAJ VS AIR INDIA LIMITED	ARSI MALIK AND ABINAV SHARMA	9871921015	avsimalik@virayalegal.com	16-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EX.COMM-AWARD BY ARB.COMM	78/2026	18-05-2026	AXIS BANK LTD VS ASISH VISHWANATH	ADV MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	15-05-2026
				CS (COMM)	409/2026	18-05-2026	MS FAIR DEAL CHEMICAL CORPORATION VS JINDAL AUTO INDUSTRIES	Adv Vikram Kumar	9958319099	vikramkumaro4@gmail.com	15-05-2026
				EX.COMM-AWARD BY ARB.COMM	84/2026	20-05-2026	UNION OF INDIA VS M/OCTAVIUS TEA AND INDUSTRIES LTD	ADV RAJESH KUMAR REXWAL	9999865757	rajeshkumarrexwal@gmail.com	14-05-2026
				CS(COMM)	416/2026	20-05-2026	GOPAL SINGH VS ETA ENGINEERING PVT LTD	ADV VISHAL PATEL	9873282248	lexlegalizer@gmail.com	18-05-2026
				CS (COMM)	417/2026	20-05-2026	SB PROTECH PVT LTD VS DHARMESH ENTERPRISES	ADV K C JOSHI	9810202014	MCLLAWOFFICES@GMAIL.COM	18-05-2026
				EXECUTION (COMM)	157/2026	22-05-2026	MUKAND SWARUP VS SUJAY GUPTA	Adv Harish Malik	7838855710	malik.harish01@gmail.com	19-05-2026
				CS (COMM)	425/2026	22-05-2026	SHYAM GINNING MILLS VS SHRIV SHIV BHAGWAN	ADV HARISH TRIKHA	9717656389	ADVHARSHTRIKHA@GMAIL.COM	18-05-2026
				MISC DJ	666/2026	22-05-2026	MS SYNERGIC TRAILER AND AUTO SOLUTIONS PRIVATE LIMITED VS MS C B CLOBAL SCIENTIFIC GROUP AND ANR	ADV SHIVAM SHARMA	8295196148	avocateshivamsharma11@gmail.com	18-05-2026
				CS (COMM)	431/2026	25-05-2026	GURUKUL PUBLICATIONS PVT LTD VS KRISHNA PUBLIC SCHOOL AND ANR	ADV RAMNISH KHANNA & ASSOCIATES	9891696900	RKA.LAWOFFICES@GMAIL.COM	12-05-2026
				CS (COMM)	435/2026	26-05-2026	M/s PARIJAT INDUSTRIES (INDIA) LTD Vs KAROONANANDAN	ADV MANISH MACGREGOR	9818638678	MANISHMACGREGOR1@GMAIL.COM	13-05-2026
				EXECUTION (COMM)	161/2026	29-05-2026	SAMEER WHIG Vs SHAGOON AGGARWAL	ADV JUGAL WADHWA	8171444449	WWLAWOFFICER@GMAIL.COM	26-05-2026
				EXECUTION (COMM)	162/2026	29-05-2026	M/S RISHABH ENTERPRISES Vs M/S ESSON FURNISHING PVT LTD	NONE	NONE	NONE (transfer-- applicaion)	
				CS (COMM)	443/2026	29-05-2026	NOBLE CO OPERATIVE BANK LTD Vs NAVITA MITTAL AND ANR.	ADV GOVIND BHARDWARJ	9971987624	GVLAWHOUSE@GMAIL.COM	21-05-2026
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT,	SOUTH-EAST	14	CS (COMM)/407/2026	18.05.2026	AKG PLASTICS PVT LTD Vs M/s GARG TRADING CO Through its Proprietor Sh Amit	ARPIT JAIN(P),	9990198569	VISHWAJEET.ADV	17.05.2026	03.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
	SAKET COURT, DELHI			EXECUTION (COMM)/137/2026	02.05.2026	GNV METAL INDUSTRIES PVT LTD Vs SAR Polycap	ANANT RAO(P),		N/A	N/A		01.05.2026	06.04.2026	
				CS (COMM)/383/2026	08.05.2026	Bank of Maharashtra Vs Shivram Gawale	PRASHANT KUMAR		9891399593	ADVOCATEPRASHANT		07.05.2026		08.04.2026
				CS (COMM)/384/2026	08.05.2026	Bank of Maharashtra Vs Rajendra Kumar Meena	PRASHANT KUMAR		9891399593	ADVOCATEPRASHANT		07.05.2026		08.04.2026
				ExCOMM . Award by Arb Comm/87/2026	22.05.2026	ALLEGIS SEREVICES INDIA PVT LTD Vs OLIVE TELECOMMUNICATIO	Aditya Sarin(P),		N/A	N/A		21.05.2026		09.04.2026
				CS (COMM)/356/2026	04.05.2026	PERFETTI VAN MELLE INDIA PVT LTD Vs M/S BHARAT OIL AND WASTE	Amit Kumar(P),		9911686165	AMITSINGH@SIN		03.05.2026		12.04.2026
				CS (COMM)/363/2026	05.05.2026	EXCEL PACK PVT LTD Vs CHIRRA POLYMERS AND ORS	Rishabh Kapur(P),		70422181838	MAIL@RISHABH		04.05.2026		16.04.2026
				CS (COMM)/365/2026	05.05.2026	Union Bank of India Vs Suraj Kumar	ALKA MISHRA(P),		9711343590	ADVOCATESHYAM		04.05.2026		16.04.2026
				CS (COMM)/373/2026	06.05.2026	STATE BANK OF INDIA Vs AZAD SINGH RATHORE	RANI BHARDWAJ(P),		9643680913	RBBHARDWAJAS		05.05.2026		22.04.2026
				CS (COMM)/379/2026	07.05.2026	ACQUAVIVA INDIA PVT LTD Vs KUMBHALGARH YATRI NIWAS PVT LTD	Shivam Batra(P),		9212103344	SHIVAMBATRA@		06.05.2026		22.04.2026
				CS (COMM)/395/2026	15.05.2026	RDPL DIGITAL VALUE ADDED SERVICES PRIVATE LIMITED Vs KIRTI SALES AND	RACHIT DEVGUN(P),		9810654154	RACHITDEVGUN		14.05.2026		23.04.2026
				CS (COMM)/394/2026	15.05.2026	M/S STERLING INFOWAYS P LTD Vs M/S NECHRA MARKETING PVT LTD	Maneesh Gumber(P),		9911315304	ASCENTLAWFIRM		14.05.2026		26.04.2026
				CS (COMM)/408/2026	18.05.2026	DREAMZ CONFERENCE MANAGEMENT PRIVATE LIMITED Vs	Manish Khurana(P),		7290911000	OFFICE@KLYTOS		17.05.2026		26.04.2026
				EXECUTION (COMM)/150/2026	16.05.2026	Jammu And Kashmir Bank Vs Yasmeen Riyaz And Ors	ANURAG SHARMA(P),		N/A	N/A		15.05.2026		28.04.2026
				OMP (I) (COMM)/100/2026	12.05.2026	SANASUNU HOSPITALITY PRIVATE LIMITED Vs DELHI METRO RAIL	SANJANA MISHRA(P),		9810259420	ABBOTSANJAY@C		11.05.2026		07.04.2026

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				Misc DJ/637/2026	15.05.2026		M/s Convergia Digital Education Pvt Ltd Vs Hans International School and Ors	RAJESH KUMAR(P),	N/A	N/A		14.05.2026	12.04.2026
				ExCOMM . Award by Arb Comm/83/2026	20.05.2026		M/s Sunehari Bagh Builders Pvt Ltd Vs Delhi Tourism And Transportation	Avinash Kumar Trivedi(P),	N/A	N/A		19.05.2026	16.04.2026
				CS (COMM)/423/2026	21.05.2026		Sanjeev Arora Prop of Raj Timber Traders Vs Ankit Jhingan Prop of Kaj Kreation	KAILASH CHANDRA(P),	9810675135		KAILASHADV@GM	20.05.2026	16.04.2026
				OMP MISC (COMM)/9/2026	18.05.2026		HERITAGE CONSERVATORS THROUGH PROPRIETOR MR	SANJAY BANSAL(P),	9810959432		MAIL2SANJAYBA	17.05.2026	24.04.2026
				CS (COMM)/422/2026	21.05.2026		REGENCY CYCLES PVT LTD Vs S T ENTERPRISES	Saurav Kumar(P),	9891535314		ADVOCATE.SAUR	20.05.2026	28.04.2026
				OMP (I) (COMM)/114/2026	29.05.2026		CARS 24 FINANCIAL SERVICES PVT LTD Vs PRIYANKA VERMA	RIT ARORA(P),	N/A		RITARORA91@GM	28.05.2026	07.04.2026
				ExCOMM . Award by Arb Comm/89/2026	23.05.2026		INDUSIND BANK LTD Vs RAHUL KUMAR	NAGENDER SINGH(P),	N/A	N/A		22.05.2026	21.04.2026
				Misc DJ/648/2026	19.05.2026		STATE BANK OF INDIA Vs DHARMENDRA SINGH	RANI BHARDWAJ(P),	N/A	N/A		18.05.2026	21.04.2026
				EXECUTION (COMM)/153/2026	20.05.2026		M L SAINI ELECTRIC LTD CO THROUGH ITS PROPRIETOR Vs S K ELECTRICAL	Vikash kumar(P),	N/A	N/A		19.05.2026	21.04.2026
				CS (COMM)/434/2026	26.05.2026		MANOJ KUMAR BHARTIYA Vs AKBAR KHAN	LOVEKESH AGGARWAL(P),	9891947575		LAVEKESH27@GM	25.05.2026	26.04.2026
				ARB (COMM)/2/2026	23.05.2026		JANGKHOLEN HAOKIP Vs EQS ANALYTICS PVT LTD	Ashu Rani(P),	9953645078		VERRALEGAL@G	22.05.2026	27.04.2026
				CS (COMM)/446/2026	30.05.2026		Elegance Services Pvt Ltd and Anr Vs Moka Brands Private Limited and Anr	ANSHUMAN(P),	9911373783		INFO@MARKSHI	29.05.2026	31.03.2026
				CS (COMM)/450/2026	29.05.2026		MINAL DESAI (COUNTER CLAIM) Vs KAWALJEET SINGH	N/A	N/A	N/A		28.05.2026	31.03.2026
				CS (COMM)/386/2026	11.05.2026		M/S AMBASY CONTRACTORS PVT LTD Vs BPTP Parkland Pride Limited	Urmila(P),	9810070449		ADVZUBAIR@GM	10.05.2026	31.03.2026

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				EXECUTION (COMM)/163/2026	30.05.2026		M/S KBC COMPUTECH PVT LTD Vs KUSUMA BABULAL JAIN	N/A	N/A	29.05.2026	31.03.2026
30	SH. KUMARI	VRINDA SOUTH-EAST	20	Commercial Suit	CS (COMM)/357/2026	04-05-2026	STATE BANK OF INDIA Vs OMPAL SINGH	RANI BHARDWAJ(P),	9643680913, 8010410831	rbhardwaiassociate@gmail.com	30.04.2026
					CS (COMM)/358/2026	04-05-2026	HEMA CONNOISSEUR COLLECTIONS (P) LTD Vs NEWKAPUR(P), SHOP CSTORE NETWORK PVT LTD	SIDHANT KAPUR(P),	9871092913, 8109586292	kaveri@kapurlaw.com; Sivan @kapurlaw.com;	30.04.2026
					CS (COMM)/364/2026	05-05-2026	STATE BANK OF INDIA Vs SAPTARSI ROY	RANI BHARDWAJ(P),	9643680913, 8010410831	rbhardwaiassociate@gmail.com	04.05.2026
					CS (COMM)/367/2026	06-05-2026	SOURABH GUPTA ADVOCATE Vs GO DIGIT GENERAL INSURANCE LIMITED	ABHAY RAJ VERMA(P),	9811581939	abhay@samayalaw.in	04.05.2026
					CS (COMM)/368/2026	06-05-2026	BHUSHAN DEALMARK PRIVATE LIMITED Vs MR UDAY RAJ SOLE PROPRIETOR AND OWNER OF M/S UDAY RAJ CONSTRUCTIONS	HIMANSHU GARG(P),	8750618722	sswaniassociates@gmail.com	05.05.2026
				EXECUTION (COMM)/147/2026		14-05-2026	INDOSPIRIT DISTRIBUTION LTD Vs KATYAL ENTERPRISES PRIVATE LIMITED	ANAND SHANKAR JHA(P),	9899617989	anand.jha@asjlegal.in	13.05.2026
					CS (COMM)/399/2026	15-05-2026	M/S SAVEX TECHNOLOGIES PVT LTD Vs M/S ELEGANT BUSINESS SOLUTIONS PVT LTD	Amit Sharma(P),	9810589859	AMIT506WW@GMAIL.COM	13.05.2026
					CS (COMM)/398/2026	15-05-2026	RAGHAV KANOJIA Vs MS HEENA PARVEEN	RANA RANJIT SINGH(P),	9810162881	ranaranjitsingh@gmail.com	13.05.2026
				EXECUTION (COMM)/148/2026		15-05-2026	M L SAINI ELECTRIC COMPANY Vs STAR INFRATECH PVT LTD	Vikash kumar(P),	9868378693	reemakhorana@rediffmail.com	13.05.2026
					CS (COMM)/412/2026	18-05-2026	NOBLE CO-OPERATIVE BANK LTD Vs SH KC MITTAL (DECEASED)	GOVIND BHARDWAJ(P),	8800677696	gvlawhouse@gmail.com	14.05.2026
					CS (COMM)/410/2026	18-05-2026	M/S FAIR DEAL CHEMICAL CORPORATION Vs R-UAV INDIAPVT LTD	NITESH KUMAR(P),	99583 19099	vikramkumar04@yahoo.co.in	15.05.2026
					OMP (I) (COMM)/104/2026	21-05-2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs NISHANDEEP SINGH	RIT ARORA(P),	7838737001	ritarora91@gmail.com	19.05.2026
					CS (COMM)/420/2026	21-05-2026	M/S PAHWA ENTERPRISES Vs PUSHGAR SINGH	Himanshu Rajput(P),	9811191401	groverandassociateslawfirm@gmail.com	19.05.2026

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					EXECUTION (COMM)/156/2026	21-05-2026	BIRENDRA RAWAT PROPRIETOR JYOTI ENTERPRISES Vs JAISWAL GARMENTS THR PROPRIETOR AMAN JAISWAL	Charan Jeet Singh(P), 9540197757	attorneyscjs@gmail.com	20.05.2026
					OMP (COMM)/32/2026	22-05-2026	IILM INSTITUTE FOR HIGHER EDUCATION Vs M/S OUTLINE DESIGN N INTERIORS INDIA PVT LTD	Srishty Kaul(P), 9717713067	VIERAT@CSKPARTNERS.IN	20.05.2026
					EXECUTION (COMM)/159/2026	26-05-2026	MURUGAN MOHANRAJ Vs SIDDHARTH CHHABRA	Aditya Jain(P), 8383953944, 6398892829	Jain.adityaraj@yahoo.com	23.05.2026
					CS (COMM)/462/2026	30-05-2026	NOBLE CO OPERATIVE BANK LTD Vs M/S SHIVKALA DEVELOPERS PVT LTD	GOVIND BHARDWAJ(P), 8800677696	gvlawhouse@gmail.com	26.05.2026
					CS (COMM)/461/2026	30-05-2026	M/S SINGINEE DANCE FOUNDATION Vs M/SGANGA INNOVATIVE PROJECT MANAGEMENT SERVICES PVT	AKHIL SGANGA(P), 9896406887	advocateakhilgana@gmail.com	28.05.2026
					CS (COMM)/460/2026	30-05-2026	NOBLE CO OPERATIVE BANK LTD Vs M/S SRS INFRATECH PVT LTD	GOVIND BHARDWAJ(P), 8800677696	gvlawhouse@gmail.com	26.05.2026
					CS (COMM)/459/2026	30-05-2026	NOBLE CO OPERATIVE BANK LTD Vs M/S SHIVKALA MOTION PICTURES	GOVIND BHARDWAJ(P), 8800677696	gvlawhouse@gmail.com	26.05.2026
					ExCOMM - Award by Arb Comm/91/2026	30-05-2026	KOTAK MAHINDRA PRIME LTD Vs SUVINDER S AND ORS	AMIT KUMAR SINHA(P), 9899617989	anand.jha@asjlegal.in	27.03.2026
					CS (COMM)/463/2026	30-05-2026	NOBLE CO OPERATIVE BANK LTD Vs M/S SIDHSTUTI HOTELS RESORTS PVT LTD	GOVIND BHARDWAJ(P), 8800677696	gvlawhouse@gmail.com	26.05.2026
					ExCOMM - Award by Arb Comm/92/2026	30-05-2026	AXIS BANK LIMITED Vs MUKTEYAR ALI	MAYANK MAHAJAN(P), 9899617989	anand.jha@asjlegal.in	27.03.2026
31	DR. RAKESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST		COMMERCIAL SUIT	CS (COMM)/359/2026	02-05-2026	SHRI NISHANT SURIPROPRIETOR OF M/S BASANT ENTERPRISES Vs SHRI BHAVESH KUMAR ARORA AND ANR	Ms. Pooja Shrivastava(P), 9871558892	pujakavisaxena@gmail.com	26.04.2026
				COMMERCIAL SUIT	CS (COMM)/360/2026	04-05-2026	Mr Jasmaal Sandhu Vs Harminder Singh Chadha	Rishi Awasthi(P), 9891920235	rishikawasthi@yahoo.co.in	30.04.2026
				COMMERCIAL SUIT	CS (COMM)/366/2026	05-05-2026	BEC CONDUITS PVT LTD Vs M/SSAAKAAR CK CONSTRUCTIONS INDIA PRIVATE LIMITED	SAAKAAR SARDANA(P), 9811600007	saakaar@saakaarsardana.com	02.05.2026
				EXECUTION PETITION	EXECUTION (COMM)/139/2026	06-05-2026	STATE BANK OF INDIA Vs SHAPREM DASS	Apurwa(P), 9810343732	ksingh1123@rediffmail.com	04.05.2026

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				EXECUTION PETITION	EXECUTION (COMM)/141/2026	06-05-2026	JASLEEN KAUR AND ANR Vs BA LOGICS PVT LTD AND ANR	JUJHAR SINGH(P),	9711968186	jujharsinghadvocate@gmail.com	05.05.2026
				COMMERCIAL SUIT	CS (COMM)/378/2026	07-05-2026	Harish Chand Sharma and Anr Vs Vandana Malhotra Proprietor M/s Siyaram Enterprise	Satish Choudhary(P),	9810404147	sanjaychhabra1@gmail.com	06.05.2026
				COMMERCIAL SUIT	CS (COMM)/382/2026	08-05-2026	M/S OKHLA ENTERPRENUERS ASSOCIATION REGD THROUGH ITS SECRETARY Vs MR SUNIL CHAUDHARY	KARAN ARORA(P),	9582802087	akgoelubel@gmail.com	05.05.2026
				COMMERCIAL SUIT	CS (COMM)/391/2026	13-05-2026	UCO BANK Vs Ms SAFIYA SIDDIQUI	BINAY KUMAR MISHRA(P),	9868113796	BKMDELHI@GMAIL.COM	12.05.2026
				COMMERCIAL SUIT	CS (COMM)/390/2026	13-05-2026	M/s E3 PANEL INDUSTRIES Vs M/s ATHRV PLYWOODS PRIVATE LIMITED (Through its Directors)	Nancy Jain(P),	7827867679	E3LEGAL@GMAIL.COM	28.04.2026
				EXECUTION PETITION	EXECUTION (COMM)/145/2026	13-05-2026	SAHIL GARG Vs M/S VOCATIONAL EDUCATION SOCIETY AND ANR	LANKIT GUPTA(P),	9718591657	manbhar.mittal@gravitaslegal.co.in	11.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/28/2026	13-05-2026	OMAXE LIMITED Vs AANCHAL JAIN AND ANR	Adv Wazid Hasan(P),	8826677580	anairoo89@gmail.com	16.05.2026
				COMMERCIAL SUIT	CS (COMM)/402/2026	14-05-2026	M/s United Glass Company Vs Shri Brahm Shakti Prince Beverages Private Limited	Rohan Rohatgi(P),	9811867909	rohanr@rslegal.in	09.05.2026
				MISC. APPLICATION	Misc DJ/645/2026	15-05-2026	M/S VIKASH PIPES INDUSTRIES Vs ANAND JYOTI INDUSTRIES	Sonu Vivek(P),	9891146454	mohdbabaradv@gmail.com	13.05.2026
				MISC. APPLICATION	Misc DJ/644/2026	15-05-2026	M/S GURU KIRPA HOME APPLIANCE Vs ANAND JYOTI INDUSTRIES	Sonu Vivek(P),	9891146454	mohdbabaradv@gmail.com	13.05.2026
				COMMERCIAL SUIT	CS (COMM)/403/2026	15-05-2026	MOHD TANVEER KHAN Vs M/s PROMEP QOTRAC PVT LTD AND ORS	S.K. Chaurasia(P),	9312131464	sanjaychaurasia.13@gmail.com	11.05.2026
				COMMERCIAL SUIT	CS (COMM)/404/2026	16-05-2026	M/S BHAGWATI EMBROIDERY HOUSE Vs MAGNOLIA MARTINIQUE CLOTHING PRIVATE LIMITED	Payal Oberoi(P),	9811510274	advocatepayaloberoi@gmail.com	06.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/102/2026	19-05-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs RABI CHAURASIA	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	08.05.2026
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/85/2026	20-05-2026	UNION OF INDIA Vs M/S OCTAVIUS TEA AND INDUSTRIES LTD	SRAJESH KUMAR REXWAL(P),	9999865757	rajeshkumarrexwal@gmail.com	13.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				COMMERCIAL SUIT	CS (COMM)/478/2026	21-05-2026	M/S MR WHITE HOSPITALITY SERVICES (THROUGH ITS PROPRIETOR) SH RAMNEET SINGH Vs M/S YASHAIL HOTEL	Gulshan Kumar(P),	8178710036	rsf.gulshangautam@gmail.com	18.05.2026
				COMMERCIAL SUIT	CS (COMM)/421/2026	21-05-2026	M/S RAINBOW DIGITAL SERVICES PVT LTD Vs SHRI ASHOK KUMAR GUPTA AND ORS	Sameer Dewan(P),	9810134864	sameerdewan123@rediffmail.com	08.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/11/2026	22-05-2026	M/S MOONDROP CHEMINEERS PRIVATE LIMITED Vs M/S CO-OPERATIVE COMPANY LIMITED	Jaspreet Singh(P),	9899641617	office@jsbassociates.in	20.05.2026
				COMMERCIAL SUIT	CS (COMM)/426/2026	22-05-2026	M/S ADVANCED SPORTS TECHNOLOGIES LLP Vs SH SAURAV MISHRA	MANAV KUMAR DIVYAKUMAR	9811554435	vkumar@kandkassociates.in	12.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/106/2026	23-05-2026	Mr Pranay Bahl and Ors Vs Mr Jawahar Sehgal and Ors	Anantika Singh(P),	9870563366	anantika@saraivadvocey.com	22.05.2026
				COMMERCIAL SUIT	CS (COMM)/441/2026	26-05-2026	BANK OF BARODA Vs MS PS MEDIA ENTERPRISES	Sumeet Anand(P),	9953154353	sumeetanand.adv@gmail.com	23.05.2026
				COMMERCIAL SUIT	CS (COMM)/442/2026	26-05-2026	MANMACHINE CAR CARE PVT LTD Vs MR MOHD MAHABOOB PASHA PROP M/S BABA ELECTRICAL AND CIVIL WORKS	Shweta Tiwari(P),	8368180177	shweta.tiwari@manmachinecare.com	22.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/109/2026	26-05-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs MOHD VASEEM	RIT ARORA(P),	7838737001	ritarora91@gmail.com	19.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/110/2026	26-05-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs KARANJIT SINGH	RIT ARORA(P),	7838737001	ritarora91@gmail.com	17.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/111/2026	26-05-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs Ayyub Khan	RIT ARORA(P),	7838737001	ritarora91@gmail.com	19.05.2026
				COMMERCIAL SUIT	CS (COMM)/444/2026	29-05-2026	M/S UNLINE ENERGY SYSTEM PVT LTD Vs SMT SIMRAN	SANCHIT GOYAL(P),	9999605495	ADVSANCHITGOYAL@GMAIL.COM	25.05.2026
				COMMERCIAL SUIT	CS (COMM)/458/2026	30-05-2026	Manmachine Car Care Pvt Ltd Vs Rohan Sadana and Anr Partners Rohche Automative LLP V	Shweta Tiwari(P),	8368180177	shweta.tiwari@manmachinecare.com	26.05.2026
				COMMERCIAL SUIT	CS (COMM)/457/2026	30-05-2026	MOHIT SHARMA Vs JYOTI NIRANJAN SRIVASTAV	Tirajendra yadav(P),	9312046733	yadavrazen@gmail.com	27.05.2026
				COMMERCIAL SUIT	CS (COMM)/449/2026	30-05-2026	PALLADIUM SAFETY SOLUTIONS PVT LTD Vs M/S JK EXIM PVT LTD (Through Directors)	Vineer Mudgal(P),	9871343259	VINEETMUDGAL@GMAIL.COM	22.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL SUIT	CS (COMM)/448/2026	30-05-2026	NOBLE CO OPERATIVE BANK LTD	Vs M/S VH ENGINEERS (Through its Proprietor Mr Abhilash Chandra Garg)		GOVIND BHARDWAJ(P),	9971987624	GVLAWHOUSE@GMAIL.COM	26.05.2026
				COMMERCIAL SUIT	CS (COMM)/447/2026	30-05-2026	NOBLE CO OPERATIVE BANK LTD	Vs M/S ANM INFRA PROJECTS PVT LTD		GOVIND BHARDWAJ(P),	9971987624	GVLAWHOUSE@GMAIL.COM	26.05.2026
32	MS. NEELAM SINGH	SOUTH-EAST	22	Commercial Suit	CS (COMM)/352/2026	02-05-2026	MS HUKAM CHAND GUPTA FABRICS PRIVATE LIMITED Vs MS MAHAVEER APPARELS			Ashish Upadhayay(P),	9811215280	updhaylawchambers@gmail.com	22-04-2026
				Commercial Suit	CS (COMM)/355/2026	04-05-2026	Canara Bank Vs Mamta Sinha			FAHAD KHAN(P),	9219701292	fahadmu1988@gmail.com	01-05-2026
				Commercial Suit	CS (COMM)/369/2026	06-05-2026	UNION BANK OF INDIA Vs Janak Singh			ALKA MISHRA(P),	9312872882	advocateshyamjha@gmail.com	02-05-2026
				Commercial Suit	CS (COMM)/380/2026	08-05-2026	BENTLEY SYSTEMS INDIA PVT LTD Vs RAKUL REMANAN ANDORS			PUNEET AHUJA(P),	9315892731	email@anandandanand.com	05-05-2026
				Commercial Suit	CS (COMM)/388/2026	13-05-2026	CBIK INDIA PRIVATE LIMITED Vs FLAKTGROUP INDIA PRIVATE LIMITED			Umesh Burnwal(P),	9911633057	globaljudexlawfirm@gmail.com	05-05-2026
				Commercial Suit	CS (COMM)/389/2026	13-05-2026	Bhawani Printers and Publishers Counterclaimant Vs Reena Sardana			ARYAN KALIA(P),	9953757826	aryankalia6@gmail.com	12-05-2026
				Commercial Suit	CS (COMM)/392/2026	14-05-2026	TRIO TREE TECHNOLOGIES PVT LTD Vs NOVENTIQ SERVICES INDIA PVT LTD			Sonu Vivek(P),	9718877012	ansarizainab610@gmail.com	07-05-2026
				Commercial Suit	CS (COMM)/401/2026	16-05-2026	BTB MARKETING PRIVATE LIMITED Vs CHIRMI RESTAURANT			Raghav Sethi(P),	9650644055	advraghavseth@gmail.com	05-05-2026
				Commercial Suit	CS (COMM)/413/2026	19-05-2026	Karina Fincap Ltd Vs Malvinder Singh			ANUJ ARORA(P),	9999238801	anujaroraadv@gmail.com	13-05-2026
				Commercial Suit	CS (COMM)/419/2026	21-05-2026	KNIGHT WATCH SECURITY PRIVATE LIMITED Vs GREEN EMOBILITY PRAIVATE LIMITED			ANKUR AGGARWAL(P),	987177769	ocean.laws@gmail.com	18-05-2026
				Execution Petition	ExCOMM - Award by Arb Comm/69/2026	05-05-2026	EQUITAS SMALL FINANCE BANK LTD Vs M/S RINKU TAMPOO SERVICE			Aakash Tyagi(P),	9599341240	--	27-04-2026
				Execution Petition	ExCOMM - Award by Arb Comm/70/2026	06-05-2026	KOTAK MAHINDRA PRIME LTD Vs MD MASOOD ALAM			Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	28-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution Petition	ExCOMM - Award by Arb Comm/86/2026	21-05-2026	SIDHARTH SAWHNEY Vs FRENCH BAKERY PRIVATE LIMITED AND ORS	JEETENDER GUPTA(P),	9810050748	guptajeetender@gmail.com	17-05-2026
				Execution Petition	ExCOMM - Award by Arb Comm/88/2026	23-05-2026	INDUSIND BANK LTD Vs LALU KUMAR	NAGENDER SINGH(P),	9990706205	advpankaj.associates@gmail.com	16-05-2026
				Execution Petition	EXECUTION (COMM)/138/2026	04-05-2026	STATE BANK OF INDIA Vs DUBEY ENTERPRISE	Apurwa(P),	9810343732	ksingh1123@rediffmail.com	01-05-2026
				Execution Petition	EXECUTION (COMM)/144/2026	11-05-2026	M/S KBC COMPUTECH PRIVATE LIMITED Vs MANTU MANDAL	GAURAV HARNAL(P),	9873377366	GAURAVHARNAL@HOTMAIL.COM	06-05-2026
				Execution Petition	EXECUTION (COMM)/155/2026	21-05-2026	M/s H DOHIL CONSTRUCTION CO PVT LTD Vs M/s TRUCARD INFO SOLUTIONS PVT LTD	Rajesh Manchanda(P),	9811010461	info@manchanda.com	19-05-2026
				Arbitraton Petition	OMP (COMM)/27/2026	05-05-2026	AVTAR SINGH AND ORS Vs KOTAK MAHINDRA PRIME LTD AND ORS	ritu gupta(P),	9811740125	virtuous.people@gmail.com	30-04-2026
				Arbitraton Petition	OMP (COMM)/29/2026	15-05-2026	INDIAN OIL CORPORATION LIMITED Vs WOODFUN	AMIT MEHARIA(P),	9830079467	delhi@mcolegals.co.in	13-05-2026
				Arbitraton Petition	OMP (COMM)/30/2026	15-05-2026	NEXTECH CONTROL Vs STEEL AUTHORITY OF INDIA AND ORS	Mohit Kaushik(P),	9911633626	helegumwisdom@gmail.com	13-05-2026
				Arbitraton Petition	OMP (COMM)/34/2026	26-05-2026	RAJESH KUMAR Vs AMARDEEP SINGH	Gurmit Singh Hans(P),	9810209575	legalask@gmail.com	22-05-2026
				Review Petition	RP/6/2026	07-05-2026	M/S VCONNECT SYSTEM AND SERVICES Vs M/S BRAINZTORM TECHNICAL EXCELLENCE AND ORS	NITESH KUMAR(P),	9350549030	ku331190gmail.com	04-05-2026
				Review Petition	RP/8/2026	25-05-2026	Ms ahluwalia Contracts india ltd Vs M/s Eventure Softsol Contracts Private Limited	Biswajit Patra(P),	9810230079	sunilmund@gmail.com	23-05-2026
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	Commercial Suit	Commercial Suit	CS (COMM)/414/2026	19.05.2026	SHEETAL DAWAR , PROPRIETOR , P L DAWAR FABRICS VS. FASHION AVANT GARDE DESIGNS PRIVATE LIMITED	SHRESHTH JAIN	9871206484	shreshth.law@gmail.com	15.05.2026
					CS (COMM)/361/2026	05.05.2026	SHREE BALAJI ENTERPRISES VS. NUTECH CONTRACTS PRIVATE LIMITED AND ORS.	NEELKANTH KUMAR	9911498167	neelkanth54@gmail.com	26.04.2026
					CS(COMM.)/374/2026	06.05.2026	BANK OF MAHARASHTRA VS. M/S DATEX ELECTRONICS PVT. LTD.	SPRASHANT KUMAR	9891399593, 9818930672	advocateprashant2009@gmail.com	23.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP MISC. (COMM.) 7/2026	13.05.2026	M/S MCM WORLDWIDE PRIVATE LIMITED VS. M/S CONSTRUCTION INDUSTRY DEVELOPMENT COUNCIL	SIDDHARTH SHANKAR	9990855623	nslawservices@gmail.com	11.05.2026
					CS (COMM)/415/2026	19.05.2026	MRS. VANDANA TYAGI VS. MANOJ GUPTA AND OTHERS	NISHA DHAKA	9811867500, 8172033412	legalconsultants369@gmail.com	12.02.2026
					CS (COMM)/424/2026	21.05.2026	V R GREEN PRIVATE LIMITED VS. SINGH R. K. ASSOCIATES & HOTELIERS	SURENDER SINGH	9582194481	finolegal.fbd@gmail.com	19.05.2026
					CS(COMM.)/ 433/2026	25.05.2026	STATE BANK OF INDIA VS. AZHARUDDIN AND ANR.	DHARMENDRA SINGH	8800784740	NA	21.05.2026
					CS (COMM.)/432/2026	25.05.2026	M/S TANYA ENTERPRISES VS. M/S GANNON DUNKERLEY & CO. LIMITED	SHRI BHAGWAN	9205494215	bhagwanshri65@gmail.com	21.05.2026
					OMP(I)(COMM.)/112/2026	26.05.2026	CARS 24 FINANCIAL SERVICES PVT. LTD. VS. MOHD. AMIR	ANURAG ARORA	7838737001	ritarora91@gmail.com	18.05.2026
					CS (COMM)/438/2026	26.05.2026	T.V. TODAY NETWORK LIMITED VS. M.R. SECURITECH THROUGH ITS PROPRIETOR	NIRMAL MISHRA	9311131978	office.nirmalmishra@gmail.com	22.05.2026
					CS (COMM)/439/2026	26.05.2026	M/S ARTESA LIVING PVT. LTD. VS. M/S GIGANTIC HUGE RESTAURANTS LLP AND ORS.	MUKESH KUMAR	97111694968	shekhawatilegal@yahoo.in	20.05.2026
					CS (COMM.)/440/2026	26.05.2026	M/S ARTESA LIVING PVT. LTD. VS. M/S SPRING HOUSE COWORKING PVT. LTD.	MUKESH KUMAR	97111694968	shekhawatilegal@yahoo.in	20.05.2026
					CS (COMM)/455/2026	30.05.2026	BANK OF INDIA VS. MITHUN	AMRENDRA NATH SHUKLA	9910717081	advamrendra22@gmail.com	23.05.2026
					CS(COMM.)/456/2026	30.05.2026	VIJAY RAUT VS. SANGAM TIWARI	RAJENDRA YADAV	9312046733, 8595228794	yadavrazen@gmail.com	27.05.2026
					EXECUTION (COMM.)/164/2026	30.05.2026	YOKOHAMA INDIA PRIVATE LIMITED Vs SN TYRES	Gautam Kumar	99990899799	support@legalknights.in	20-05-2026
						26.05.2026	SANDEEP SAXENA Vs GAURAV BAWA	Rohtash Kumar	9811207995	rohkan147@gmail.com	22-05-2026
						26.05.2026	PRADEEP GANDOTRA Vs Nature And Nurture Healthcare Pvt Ltd	MADHURESH CHAUDHARY	9868547959	N.MADHURESH@GMAIL.COM	22-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
						18.05.2026	AXIS BANK LTD	Vs AZRA ALI		Mayank Mahajan	9873347330	mayankmahajan05@yahoo.com	14-05-2026
						18.05.2026	AXIS BANK LTD	Vs SHAHINAPARWEEN		Mayank Mahajan	9873347330	mayankmahajan05@yahoo.com	14-05-2026
						12.05.2026	BENNETT COLEMAN COMPANY LTD	Vs MODE ADVERTISING PRIVATE LIMITED		KARANJOTSINGH MAINEE	9717413994	admin@ksmchambers.com	08-05-2026
34	SH. SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	TARUN SOUTH-EAST	39 Block I	Ex.COMM - Award by Arb. Comm./68/2026	Ex.COMM - Award by Arb. Comm./68/2026	05-05-2026	EQUITAS SMALL FINANCE BANK LTD	Vs RINKU TAMPOO SERVICES		RISHABH RAJAJAIN	9958737266	Rishab@rrjassociate.com	27.04.2026
				CS (COMM)/370/2026	CS (COMM)/370/2026	06-05-2026	Bank of Maharashtra	Vs Manoj Kumar		PRASHANT KUMAR	9891399593	Advocateprashant2009@gmail.com	23.04.2026
				CS (COMM)/371/2026	CS (COMM)/371/2026	06-05-2026	Bank of Maharashtra	Vs Naresh Kumar		PRASHANT KUMAR	9891399593	Advocateprashant2009@gmail.com	23.04.2026
				CS (COMM)/381/2026	CS (COMM)/381/2026	08-05-2026	M/S PERFMON CONSULTING PVT. LTD.	Vs M/S SMARTWORKS COWORKING SPACES PVT. LTD.		GANDHARV KUMAR JHA	9555890689	gandharvkumar@live.com	07.05.2026
				Ex.COMM - Award by Arb. Comm./73/2026	Ex.COMM - Award by Arb. Comm./73/2026	11-05-2026	Ms Root Project Engineering Consultancy Pvt Ltd	Vs Ms Simplex Infrastructure Ltd		ARNAB PAL	8130886324	arnabpal.adv@gmail.com	05.05.2026
				CS (COMM)/400/2026	CS (COMM)/400/2026	15-05-2026	M/S BALANI INFOTECH PVT. LTD.	Vs BANGALORE UNIVERSITY		PARVEZ BASHISTA	9818044644	parvezbadv@gmail.com	13.05.2026
				CS (COMM)/405/2026	CS (COMM)/405/2026	16-05-2026	JAGDISH PRASAD SHARMA	Vs M/s ECO WEAR PRIVATE LIMITED through its director Manish kalra		ARUN KUMAR VERMA	9899538156	ARUNVRM1985@GMAIL.COM	06.05.2026
				CS (COMM)/406/2026	CS (COMM)/406/2026	16-05-2026	Zydus Wellness Products Ltd			GURUSWAMY NATRAJ	9811808373	LITIGATION@GNATRAJ.COM	15.05.2026
				Ex.COMM - Award by Arb. Comm./77/2026	Ex.COMM - Award by Arb. Comm./77/2026	18-05-2026	CULTFIT HEALTHCARE PRIVATE LIMITED	Vs HARMEET SINGH AHLUWALIA		VIBHOR AGARWAL	9717488878	alchambers.gurugram@gmail.com	12.05.2026
				Ex.COMM - Award by Arb. Comm./79/2026	Ex.COMM - Award by Arb. Comm./79/2026	18-05-2026	Axis Bank Ltd	Vs AKBAR		MAYANK MAHAJAN	9873347330	mayankmahajan05@yahoo.com	14.05.2026
				CS (COMM)/411/2026	CS (COMM)/411/2026	18-05-2026	RAJVEER RONDELLA PRIVATE LTD	Vs CHEMICALS LAUNDROMAT PRIVATE LTD		RAUNAK KHATUN	9711186772	advocateraunak152@gmail.com	16.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Ex.COMM - Award by Arb. Comm./82/2026	Ex.COMM - Award by Arb. Comm./82/2026	19-05-2026	M/S OUTLINE DESIGN INTERIORS INDIA PVT. LTD. Vs IILM INSTITUTE FOR HIGHER EDUCATION AND ORS	NABHISHEK RITABH SHUKLA	9899382755	arshukla.law@gmail.com	08.05.2026
				EXECUTION (COMM.)/154/2026	EXECUTION (COMM.)/154/2026	20-05-2026	State Bank of India Vs Sushma	DHARMENDRA SINGH	8800784740	shubhi1673@gmail.com	15.05.2026
				CS (COMM)/429/2026	CS (COMM)/429/2026	22-05-2026	CANARA BANK Vs KATTAR FASHION STUDIO (PARTNERSHIP FIRM THROUGH ITS PARTNER)	KUMAR VISHWJEET	9718909886,8882642450	adv.vishwjeet@gmail.com	19.05.2026
				CS (COMM)/430/2026	CS (COMM)/430/2026	23-05-2026	State Bank of India Vs Partha Pratim Chakraborty	DHARMENDRA SINGH	8800784740	shubhi1673@gmail.com	21.05.2026
				OMP (COMM.)/107/2026	OMP (I) (COMM.)/107/2026	26-05-2026	CARS 24 FINANCIAL SERVICES PVT. LTD. Vs KAMAL MUDULI	RIT ARORA	7838737001	ritarora91@gmail.com	22.05.2026
				OMP (COMM.)/108/2026	OMP (I) (COMM.)/108/2026	26-05-2026	CARS 24 FINANCIAL SERVICES PVT. LTD. Vs DIPESH TANWAR	RIT ARORA	7838737001	ritarora91@gmail.com	19.05.2026
				OMP (COMM.)/113/2026	OMP (I) (COMM.)/113/2026	26-05-2026	CARS24 FINANCIAL SERVICES PRIAVTE LIMITED Vs MOHD ARIF	RIT ARORA	7838737001	ritarora91@gmail.com	18.05.2026
				CS (COMM)/436/2026	CS (COMM)/436/2026	26-05-2026	BHUSHAN DEALMARK PRIVATE LIMITED Vs JS CONSTRUCTION	SHAKEEL SARWAR WANI	8750618722	sswanassociates@gmail.com	05.05.2026
				CS (COMM)/437/2026	CS (COMM)/437/2026	26-05-2026	M/S S V COLLECTION Vs SANJAY KULSHRESHTHA AND ANR	RAJESH KUMAR	931119926	rajeshparewa02@gmail.com	22.05.2026
				Ex.COMM - Award by Arb. Comm./90/2026	Ex.COMM - Award by Arb. Comm./90/2026	30-05-2026	Axis Bank Ltd Vs RAKESH	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	08.05.2026
				CS (COMM)/445/2026	CS (COMM)/445/2026	30-05-2026	Ms IBA Crafts Pvt Ltd Vs M/s Rapid Finance and Anr	MUKESHWAR NATH DUBEY	9889888773	eminentjurists@gmail.com	21.05.2026
				CS (COMM)/453/2026	CS (COMM)/453/2026	30-05-2026	MS SG CONSTRUCTION Vs ENGINEERING PROJECTS (INDIA) LIMITED (EPIL)	RENUKA ARORA	9958307722/9999590009	advranasumit@smail.com	25.05.2026
				CS (COMM)/454/2026	CS (COMM)/454/2026	30-05-2026	MANMACHINE PVT.LTD. Vs AUTOMOTIVES ADITYA ENTERPRISES	SHWETA TIWARI	8368180177	Shweta.tiwari@manmachinecarcare.com	26.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39 Block I	Ex.COMM - Award by Arb. Comm./68/2026	Ex.COMM - Award by Arb. Comm./68/2026	05-05-2026	EQUITAS SMALL FINANCE BANK LTD Vs RINKU TAMPOOJAIN SERVICES	RISHABH RAJ	9958737266	Rishab@rrjassociate.com	27.04.2026
				CS (COMM)/370/2026	CS (COMM)/370/2026	06-05-2026	Bank of Maharashtra Vs Manoj Kumar	PRASHANT KUMAR	9891399593	Advocateprashant2009@gmail.com	23.04.2026
				CS (COMM)/371/2026	CS (COMM)/371/2026	06-05-2026	Bank of Maharashtra Vs Naresh Kumar	PRASHANT KUMAR	9891399593	Advocateprashant2009@gmail.com	23.04.2026
				CS (COMM)/381/2026	CS (COMM)/381/2026	08-05-2026	M/S PERFMON CONSULTING PVT. LTD. Vs M/S SMARTWORKS COWORKING SPACES PVT. LTD.	GANDHARV KUMAR JHA	9555890689	gandharvkumar@live.com	07.05.2026
				Ex.COMM - Award by Arb. Comm./73/2026	Ex.COMM - Award by Arb. Comm./73/2026	11-05-2026	Ms Root Project Engineering Consultancy Pvt Ltd Vs Ms Simplex Infrastructure Ltd	ARNAB PAL	8130886324	arnabpal.adv@gmail.com	05.05.2026
				CS (COMM)/400/2026	CS (COMM)/400/2026	15-05-2026	M/S BALANI INFOTECH PVT. LTD. Vs BANGALORE UNIVERSITY	PARVEZ BASHISTA	9818044644	parvezbadv@gmail.com	13.05.2026
				CS (COMM)/405/2026	CS (COMM)/405/2026	16-05-2026	JAGDISH PRASAD SHARMA Vs M/s ECO WEAR PRIVATE LIMITED through its director Manish kalra	ARUN KUMAR VERMA	9899538156	ARUNVRM1985@GMAIL.COM	06.05.2026
				CS (COMM)/406/2026	CS (COMM)/406/2026	16-05-2026	Zydus Wellness Products Ltd	GURUSWAMY NATRAJ	9811808373	LITIGATION@GNATRAJ.COM	15.05.2026
				Ex.COMM - Award by Arb. Comm./77/2026	Ex.COMM - Award by Arb. Comm./77/2026	18-05-2026	CULTFIT HEALTHCARE PRIVATE LIMITED Vs HARMEET SINGH AHLUWALIA	VIBHOR AGARWAL	9717488878	alchambers.gurugram@gmail.com	12.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Ex.COMM - Award by Arb. Comm./79/2026	Ex.COMM - Award by Arb. Comm./79/2026	18-05-2026	Axis Bank Ltd Vs AKBAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	14.05.2026
				CS (COMM)/411/2026	CS (COMM)/411/2026	18-05-2026	RAJVEER CHEMICALS Vs RAUNAK RONDELLA LAUNDROMAT PRIVATE LTD	KKHATUN	9711186772	advocateraunak152@gmail.com	16.05.2026
				Ex.COMM - Award by Arb. Comm./82/2026	Ex.COMM - Award by Arb. Comm./82/2026	19-05-2026	M/S OUTLINE DESIGN INTERIORS INDIA PVT. LTD. Vs IILM INSTITUTE FOR HIGHER EDUCATION AND ORS	NABHISHEK RITABH SHUKLA	9899382755	arshukla.law@gmail.com	08.05.2026
				EXECUTION (COMM.)/154/2026	EXECUTION (COMM.)/154/2026	20-05-2026	State Bank of India Vs Sushma	DHARMENDRA SINGH	8800784740	shubhi1673@gmail.com	15.05.2026
				CS (COMM)/429/2026	CS (COMM)/429/2026	22-05-2026	CANARA BANK Vs KATTAR FASHION STUDIO (PARTNERSHIP FIRM THROUGH ITS PARTNER)	KUMAR VISHWJEET	9718909886,8882642450	adv.vishwjeet@gmail.com	19.05.2026
				CS (COMM)/430/2026	CS (COMM)/430/2026	23-05-2026	State Bank of India Vs Partha Pratim Chakraborty	DHARMENDRA SINGH	8800784740	shubhi1673@gmail.com	21.05.2026
				OMP (COMM.)/107/2026	(I) OMP (I) (COMM.)/107/2026	26-05-2026	CARS 24 FINANCIAL SERVICES PVT. LTD. Vs KAMAL MUDULI	RIT ARORA	7838737001	ritarora91@gmail.com	22.05.2026
				OMP (COMM.)/108/2026	(I) OMP (I) (COMM.)/108/2026	26-05-2026	CARS 24 FINANCIAL SERVICES PVT. LTD. Vs DIPESH TANWAR	RIT ARORA	7838737001	ritarora91@gmail.com	19.05.2026
				OMP (COMM.)/113/2026	(I) OMP (I) (COMM.)/113/2026	26-05-2026	CARS24 FINANCIAL SERVICES PRAIVTE LIMITED Vs MOHD ARIF	RIT ARORA	7838737001	ritarora91@gmail.com	18.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OP PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/436/2026	CS (COMM)/436/2026	26-05-2026	BHUSHAN DEALMARK PRIVATE LIMITED Vs JS CONSTRUCTION	SHAKEEL SARWAR WANI 8750618722	sswanassociates@gmail.com	05.05.2026
				CS (COMM)/437/2026	CS (COMM)/437/2026	26-05-2026	M/S S V COLLECTION Vs SANJAY KULSHRESHTHA AND ANR	RAJESH KUMAR 931119926	rajeshparewa02@gmail.com	22.05.2026
				Ex.COMM - Award by Arb. Comm./90/2026	Ex.COMM - Award by Arb. Comm./90/2026	30-05-2026	Axis Bank Ltd Vs RAKESH	MAYANK MAHAJAN 9873347330	mayank_mahajano5@yahoo.com	08.05.2026
				CS (COMM)/445/2026	CS (COMM)/445/2026	30-05-2026	Ms IBA Crafts Pvt Ltd Vs M/s Rapid Finance and Anr	MUKESHWAR NATH DUBEY 9889888773	eminentjurists@gamil.com	21.05.2026
				CS (COMM)/453/2026	CS (COMM)/453/2026	30-05-2026	MS SG CONSTRUCTION Vs ENGINEERING PROJECTS (INDIA) LIMITED (EPIL)	RENUKA ARORA 9958307722/9999590009	advranasumit@smail.com	25.05.2026
				CS (COMM)/454/2026	CS (COMM)/454/2026	30-05-2026	MANMACHINE PVT.LTD. Vs AUTOMOTIVES ADITYA ENTERPRISES	SHWETA TIWARI 8368180177	Shweta.tiwari@manmachinecarcare.com	26.05.2026
36	SH. DEVENDER KUMAR, JUDGE (COMMERCIAL COURT)	EAST DISTRICT	209	CS COMM 74	1471/2026	05-05-2026	BANK OF MAHARASHTRA Vs VISHNU KUMAR PATHAK	SSH BIJAY MOHAN GOSWAMI 9015893668	advbmg2016@gmail.com	05.05.26
			209	CS COMM 74	1473/2026	05-05-2026	BANK OF MAHARASHTRA Vs DEEPAK KUMAR	SSH BIJAY MOHAN GOSWAMI 9015893668	advbmg2016@gmail.com	05.05.26
			209	CS COMM 74	1474/2026	05-05-2026	BANK OF MAHARASHTRA Vs OMBIR	SSH BIJAY MOHAN GOSWAMI 9015893668	advbmg2016@gmail.com	05.05.26
			209	CS COMM 74	1539/2026	11-05-2026	BANSAL SALES CORP PVT. LTD. Vs SHANKAR PLYWOOD HOUSE	SSH ABHISHEK AGGARWAL 9811114489	girishadvocate@yahoo.co.in	11.05.26
			209	CS COMM 74	1542/2026	12-05-2026	TULIP SHIPPING SERVICES Vs ANUJ KHURANA	SSH TARUN AGGARWAL 9999960284	advtarun1983@gmail.com	11.05.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			209	CS COMM 74	1647/2026	15-05-2026	VINGATOR VS PRADNYA CONNECT BUSINESS	SH PRANAV KANTI	9891026402	pranavlegal@gmail.com	15.05.26	
			209	CS COMM 74	1661/2026	16-05-2026	BALAR MARKETING PVT. LTD. VS SAMSUBRAMANI	SH SHRESHTH JAIN	9871206484	shreshth@lawkins.in	16.05.26	
			209	CS COMM 74	1663/2026	16-05-2026	ATUL KR ROHTAGI VS GRANITE HILL PROPERTIES PVT. LTD.	SH PIYUSH SINGH	9958012518	counsel.piyush@gmail.com	16.05.26	
			209	CS COMM 74	1669/2026	16-05-2026	PINWHEEL TRAVEL ANDSH EXPERIENCE PVT. LTD. VSK.P.JAYARAM VENETIAN VACATION	SH K.P.JAYARAM	8588891346	advkjpjayaram@gmail.com	16.05.26	
			209	CS COMM 74	1696/2026	19-05-2026	SH RISHABH JAIN VS MUKESH CHANDRA	SH BALMUKUND SINGH	9953801581	advbmsingho@gmail.com	19.05.26	
			209	CS COMM 74	1709/2026	20-05-2026	ADITYA AGGARWAL VS NYSAA RETAIL VENTURE PVT. LTD.	SH ABHISHEK GUPTA	9718062292	thesuitslawfirm@gmail.com	20.05.26	
			209	CS COMM 74	1744/2026	22-05-2026	MARQUEE ONE EVENTS LLP VS ECO GREENS BUILDTECH P. LTD.	SH VIPUL KUMAR	8587919896	filing.cjllp@gmail.com	22.05.26	
			209	CS COMM 74	1772/2026	25-05-2026	PUNJAB NATIONAL BANK VS 11 TRADERS	SH ALOK CHANDRA MAINA	8745891899	alokmania46@gmail.com	23.05.26	
			209	CS COMM 74	1781/2026	26-05-2026	SHARDA GUPTA VS NYSAA RETAIL VENTURE OVT. LTD.	SH ABHISHEK GUPTA	9718062292	thesuitslawfirm@gmail.com	25.05.26	
			209	CS COMM 74	1812/2026	29-05-2026	MOHAMMAD ASLAM VS THE NEW INDIA ASSURANCE CO. LTD.	SH IMRAN KHAN	9958944158	lawadvisor.imrankhan1990@gmail.com	29.05.26	
			209	CS COMM 74	1841/2026	30-05-2026	ADITYA AGGARWAL VS MAYASHEEL RETAIL INDIA LTD.	SH ABHISHEK GUPTA	9718062292	thesuitslawfirm@gmail.com	30.05.26	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	1472/2026	06-05-2026	BANK OF MAHARASHTRA VS PAWAN KUMAR	SH BIJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	05.05.26	
			101	CS COMM 74	1484/2026	06-05-2026	PUNJAB AND SIND BANK VS SHARDA BHATIA	SH GIRISH VERMA	9811135305	legal.gva@gmail.com	05.05.26	
			101	CS COMM 74	1495/2026	07-05-2026	TIRUPATI SALES CORP VS PAPER PRODUCT	SH NIRBHAY KR SINHA	9971140827	nirbhaysinha196@gmail.com	06.05.26	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			101	OMP MISC COMM	1514/2026	07-05-2026	SANYAM CHANDNA VS AHUJA AND ANAND BUILDWELL P LTD.	SH SATYENDRA KUMAR	9871211544	srandpartnersllp@gmail.com	07.05.26
			101	OMP MISC COMM	1515/2026	07-05-2026	DEEPA CHANDNA VS AHUJA AND ANAND BUILDWELL P LTD.	SH SATYENDRA KUMAR	9871211544	srandpartnersllp@gmail.com	07.05.26
			101	OMP MISC COMM	1516/2026	07-05-2026	HARISH CHANDNA AND SONS HUF VS AHUJA AND ANAND BUILDWELL P LTD.	SH SATYENDRA KUMAR	9871211544	srandpartnersllp@gmail.com	07.05.26
			101	CS COMM 74	1519/2026	11-05-2026	MOTHER DAIRY FRUIT AND VEGETABLE PVT. LTD. VS UNITED INDIA INSURANCE COMPANY LTD.	SH FIROZ KHAN	8588819983	firoz_khanadv@rediffmail.com	07.05.26
			101	CS COMM 74	1532/2026	11-05-2026	ELAT BIOMEDICALS PVT. LTD. THRU DIRECTOR PHILIP VARGHESE VS ARA HEALTHCARE PVT. LTD.	SH S.K. PARIHAR	9810176628	advocatekdksparihar@gmail.com	08.05.26
			101	CS COMM 74	1535/2026	11-05-2026	PRANAV MEDIATECH SOLUTIONS INDIA PVT. LTD. VS SHEKHAR SUNDER GUNDIL	SH SHRESHTH JAIN	9871206484	shreshth@lawkins.in	08.05.26
			101	CS COMM 74	1545/2026	11-05-2026	DANVIR SINGH VS KINDLE INFRAHEIGHTS PVT. LTD.	SH VIRENDRA KR. MAHATO	9911580330		11.05.26
			101	OMP COMM 73	1578/2026	15-05-2026	SHIR DURGA SCAFFOLDING NOIDA PVT. LTD. VS SHRI BALAJI INFRADEVELOPERS PVT. LTD.	SH GURSAT SINGH VACHHER	9811105891	gursat@gsvlegal.com	13.05.26
			101	CS COMM 74	1626/2026	14-05-2026	VISTA FURNISHING LTD. VS ELEGANT DECOR	SH YUGANSHU SHARMA	9810801939	contact@syslaw.in	13.05.26
			101	CS COMM 74	1634/2026	14-05-2026	BANK OF BARODA VS SANJAY SHARMA	MS GEETANJALI SHARMA	8447833470	advocate.134@gmail.com	14.05.26
			101	CS COMM 74	1694/2026	19-05-2026	BANK OF BARODA VS HARIOM DWIVEDI	SH UMESH JOSHI	9910568669	advocateumesh2005@gmail.com	19.05.26
			101	CS COMM 74	1695/2026	20-05-2026	BTC TRADERS PVT. LTD. VS OASIS PEALTECH PVT. LTD.	SH JASPREET SINGH	9899641617	jaspreet.law@gmail.com	19.05.26
			101	CS COMM 74	1702/2026	20-05-2026	MAHAVIR PAPERS TRADING PVT. LTD. VS TRIPLE 999 RETAIL PVT. LTD.	SH ANIL KUMAR PANDEY	9810438858		19.05.26
			101	ARB A COMM 79	1707/2026	20-05-2026	BLUESTAR LTD VS ADITYA BIRLA CAPITAL LTD.	SH UMANG TYAGI	9999178173	office@umangtyagi.com	20.05.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			101	CS COMM 74	1785/2026	25-05-2026	TENERON LTD VS DC AGENCIES PVT LTD.			SH RISHABH BANSAL	9999456920	rishabhbnsl@gmail.com	25.05.26
			101	CS COMM 74	1786/2026	26-05-2026	GE ENTERPRISES THRU RAMAN KUMAR SHARMA VS SHIV TELECOM			SH UTKARSH KUMAR	8010904858	utkarshkmr93@gmail.com	25.05.26
			101	CS COMM 74	1803/2026	29-05-2026	SHIVLOK ENTERPRISES VS JAYAS EXPORT			SH PRABHUNATH RAM CHAUDHARY	9818593185	pnsharda64@gmail.com	26.05.26
			101	CS COMM 74	1807/2026	29-05-2026	SHAHNAZ PARVEJ BHAGA VS SUDHIR KUMAR AGGARWAL			SH PRAMOD SINGH	9871724396	chauhanpramod833@gmail.com	26.05.26
			101	CS COMM 74	1826/2026	30-05-2026	STATE BANK OF INDIA VS PULKIT KAMBOJ			SMS SHALINI UPDHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	29.05.26
			101	CS COMM 74	1832/2026	06-06-2026	CHEMSYNTH SYNERGIES VS BRAOD LIFE CARE SCIENCES PVT. LTD.			SH R.C.TIWARI	9868118015	rctiwariadv@gmail.com	30.05.26
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	39/2026	07-05-2026	KOTAK MAHINDRA BANK LIMITED Vs DEEPAK KUMAR			MAHIP DATTA PARASHAR	9911481624, 8233119499	mahipdatta@gmail.com	01-05-2026
			---do--	C.S. (COMM)	40/2026	11-05-2026	STATE BANK OF INDIA Vs AKBAR			KAMAL MEHTA	9868249232	kamal77mehta@gmail.com	07-05-2026
			---do--	C.S. (COMM)	41/2026	11-05-2026	BIMAL KUMAR DAFTARY Vs M V MATKETING AND SALES PVT LTD			PANKAJ KUMAR SRIVASTAVA	9871807789, 9582774498	lawyerpankaj.com@gmail.com	11-05-2026
			---do--	C.S. (COMM)	42/2026	15-05-2026	BSES YAMUNA POWER LIMITED Vs MAHIPAL SINGH			ARUN SHARMA	9899900140	arunadvocate2010@gmail.com	14-05-2026
			---do--	C.S. (COMM)	43/2026	15-05-2026	BSES YAMUNA POWER LIMITED Vs CHATAR SINGH			ARUN SHARMA	9899900140	arunadvocate2010@gmail.com	14-05-2026
			---do--	C.S. (COMM)	44/2026	18-05-2026	SH BHANU SINGH PROP Vs MR JASVIR SINGH, PROP			RASHUTOSH ABHISHEK	955552354	aalegalservices4774@gmail.com	18-05-2026
			---do--	C.S. (COMM)	45/2026	19-05-2026	VINEET KUMAR AGGARWAL PROP OF MS MAHA LAXMI METALS Vs DACC INTERNATIONAL PRIVET LIMITED THROUGH ITS			ABHAY MOHAN SHARMA	7011702973	abhaymohan@gmail.com	18-05-2026
			---do--	C.S. (COMM)	46/2026	19-05-2026	VINEET KUMAR AGGARWAL PROP OF MS MAHA LAXMI METALS Vs ABDUL SAMI			ABHAY MOHAN SHARMA	7011702973	abhaymohan@gmail.com	18-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do--	C.S. (COMM)	47/2026	20-05-2026	PS GRAPHICS INDIA PRIVATE LIMITED Vs MR SHANKER DAYALSINGH TIWARI	AMIT KUMAR	9953198936	advamitsinghbunty@gmail.com	19-05-2026
			---do----	C.S. (COMM)	48/2026	23-05-2026	BANK OF BARODA Vs PURAN SINGH CHAUHAN	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	22-05-2026
			---do----	C.S. (COMM)	49/2026	23-05-2026	BANK OF BARODA Vs ANJALI CHAUHAN	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	22-05-2026
			---do----	C.S. (COMM)	50/2026	25-05-2026	ABHIMANYU JOSHI Vs VDI AUTOWHEELS	YOGESH VERMA	9810057219	tverma2508@gmail.com	21-05-2026
			---do----	C.S. (COMM)	51/2026	29-05-2026	STATE BANK OF INDIA Vs AMAL K	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	28-05-2026
			---do----	C.S. (COMM)	52/2026	29-05-2026	STATE BANK OF INDIA Vs PIYUSH JAMDAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	28-05-2026
			---do----	C.S. (COMM)	53/2026	29-05-2026	STATE BANK OF INDIA Vs PRODIP GOSWAMI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	28-05-2026
			---do----	C.S. (COMM)	54/2026	29-05-2026	STATE BANK OF INDIA Vs ANIL KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	28-05-2026
			---do----	EX.(COMM) AWARD	25/2026	06-05-2026	KOTAK MAHINDRA PRIME LTD Vs SAMREEN M	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	02-05-2026
			---do----	EX.(COMM) AWARD	26/2026	06-05-2026	KOTAK MAHINDRA PRIME LTD Vs SUMAN J	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	01-05-2026
			---do----	EX.(COMM) AWARD	27/2026	11-05-2026	HDB FINANCIAL SERVICES LIMITED Vs MOHD MUSTAKEEM	RAHUL BHARDWAJ	9013493108	rbhardwaj9338@gmail.com	02-05-2026
			---do----	EX.(COMM) AWARD	28/2026	11-05-2026	KIRTI TEXTILES PRIVATE LIMITED Vs AVG CREATION	GOURAV GUPTA	9711998149	gouravguptalawyer@gmail.com	21-04-2026
			---do----	EX.(COMM) AWARD	29/2026	11-05-2026	EQUITAS SMALL FINANCE BANK LIMITED Vs KOMESH KUMAR	ROHIT KUMAR	9315739702	rohitkumar9842@gmail.com	11-03-2026
			---do----	EX.(COMM) AWARD	30/2026	11-05-2026	TATA CAPITAL LIMITED Vs AMIT KUMAR	S. P. RANA	9953455007	sprana2013.sr@gmail.com	05-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do----	EX.(COMM) AWARD	31/2026	11-05-2026	AXIS BANK LTD Vs SHABANA PARVIN	RAHUL CHAUHAN	9971891788	info@avalegal.com	21-01-2026
			---do----	EX.(COMM) AWARD	32/2026	15-05-2026	MONEYWISE FINANCIAL SERVICES PVT LTD Vs ESS KAY ENTERPRISES	MEHVISH KHAN	9319212148	khanmehvish2189@gmail.com	12-05-2026
			---do----	EX.(COMM) AWARD	33/2026	19-05-2026	AXIS BANK LTD Vs KAMAL KANT	MAYANK MAHAJAN	9873347330	mayank.mahajan05@gmail.com	14-05-2026
			---do----	EX.(COMM) AWARD	34/2026	19-05-2026	AXIS BANK LTD Vs KALE	MAYANK MAHAJAN	9873347330	mayank.mahajan05@gmail.com	14-05-2026
			---do----	EX.(COMM) AWARD	35/2026	19-05-2026	AXIS BANK LTD Vs AARTI	MAYANK MAHAJAN	9873347330	mayank.mahajan05@gmail.com	14-05-2026
			---do----	EX.(COMM) AWARD	36/2026	19-05-2026	AXIS BANK LTD Vs ANJALI	MAYANK MAHAJAN	9873347330	mayank.mahajan05@gmail.com	13-05-2026
			---do----	EX. (COMM)	40/2026	02-05-2026	ZUBAIR ALAM Vs MS AL ALI INDUSTRIES PVT LTD	MOHD. TARIQ	9811038156	advocatetariqyagi@gmail.com	30-04-2026
			---do----	EX. (COMM)	41/2026	12-05-2026	NAR BHADUR ROKA Vs GIRISH PANT	SHAIENDER PRATAP SINGH	9871881699	shailenderpratapsinghadv@gmail.com	12-05-2026
			---do----	EX. (COMM)	42/2026	13-05-2026	MEENU JAIN Vs SACHIN KUMAR	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	13-05-2026
			---do----	MISC DJ	215/2026	02-05-2026	RK ENTERPRISES Vs SAMI ENTERPRISES	AMIT MISHRA	8527900653	amitmishraadvocatemsawfirm@gmail.com	30-04-2026
			---do----	MISC DJ	216/2026	02-05-2026	SAMI ENTERPRISES Vs RK ENTERPRISES	AMIT MISHRA	8527900653	amitmishraadvocatemsawfirm@gmail.com	30-04-2026
			---do----	MISC DJ	225/2026	04-05-2026	RUVIENT PRIVATE LIMITED Vs MOCKBOARD EDUTECH PVT LTD	ALOK SHARMA	9953433853	aloksharma@live.in	02-05-2026
			---do----	MISC DJ	235/2026	11-05-2026	M/S JSB SATYAM Vs MS SUDHARAKARA INFRATECH PVT LTD AND ORS	RAVI RANJAN	8447990925	advravianjan.official@gmail.com	01-05-2026
			---do----	MISC DJ	239/2026	13-05-2026	SYNDICATE BANK NOW CANARA BANK Vs SHADAB AHMED	SUBHASH CHANDRA LOCHAKIA	8882753043	subhashadv76@gmail.com	12-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do----	MISC DJ	247/2026	21-05-2026	M/S BINDAL SMELTING PVT .LTD Vs ELECTRONK POWER BATTERIES THROUGH ITS PROPRIETOR SAHIB KAUR	AMIT TIWARI	9268469577	AMIT_106@YAHOO.CO.IN	15-05-2026
			---do----	MISC DJ	257/2026	29-05-2026	MS FREEMANS MEASURES PVT LTD Vs BANK OF INDIA	SUNIL PANDEY	7011889751	cplslawfirm@gmail.com	22-05-2026
			---do----	OMP (COMM)	1/2026	05-05-2026	M/S DELTA COMPUTER Vs TATA CAPITAL	PRAMOD TRIPATHI	-	-	29-04-2026
			---do----	OMP (COMM)	2/2026	23-05-2026	ZUBAIDA KHATOON Vs M/S RELIANCE JIO INFOCOMM LIMITED	FEROZ KHAN	9810162561	-	19-05-2026
39	SH. PRITAM SINGH DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	04-05-2026	MISC DJ/478/2026	Metal Monger Vs Mr Manu Bansal	ASHU SUKLA	9582628330	arlegal266@gmail.com	28.04.2026
			301, New Court Building	CS (COMMERCIAL)	05-05-2026	CS (COMM)/242/2026	STATE BANK OF INDIA Vs Ratan Soni proprietor of Krish Garments	SUCHITADIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	27.04.2026
			301, New Court Building	CS (COMMERCIAL)	06-05-2026	Execution (Comm.)/90/2026	PRAVEEN KUMAR Vs ANAND SHARMA	SUDHIR GUPTA	9311041979	advsudhirbaghel@gmail.com	05.05.2026
			301, New Court Building	CS (COMMERCIAL)	06-05-2026	Execution (Comm.)/91/2026	LEVI STRAUSS AND CO Vs KKK GARMENTS AND ORS	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	18.04.2026
			301, New Court Building	CS (COMMERCIAL)	06-05-2026	Execution (Comm.)/92/2026	Bank of Baroda Vs HARSH KUMAR	GEETANJALIS HARMA	8447833470	advocate.134@gmail.com	16.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS/COMMERCIAL	06-05-2026	Execution (Comm.)/93/2026	Sh Ram Raj Tiwari Proprietor of Ms Annmol Enterprises Vs Delhi Urban Shelter Improvement Board DUSIB Through its Chief Executive Officer	KUMAR SUSHOBHAN	9810137773	ADVOCATESUSHOMHAM@GMAIL.COM	13.04.2026
			301, New Court Building	CS (COMMERCIAL)	06-05-2026	CS (COMM)/246/2026	Punjab National Bank Vs Satya	JYOTI GAUTAM	7000041067	JYOTLGAUTAM20108YAI100.CO	02.05.2026
			301, New Court Building	CS (COMMERCIAL)	07-05-2026	CS (COMM)/250/2026	MS PAHWA FUR FABRICS PVT LTD THROUGH ITS DIRECTOR RAMESH KUMAR PAHWA Vs RELIANCE INFRATEL PVT LTD	NIKHIL TUNEJA	8882628406	advnikhil97@gmail.com	30.04.2026
			301, New Court Building	CS (COMMERCIAL)	07-05-2026	CS (COMM)/251/2026	SAVI POLYMERS LLP Vs RAJ KUMAR AGARWAL	AKSHAYGUPTA	7701991780	akshaygptl4@gmail.com	04.05.2026
			301, New Court Building	CS (COMMERCIAL)	08-05-2026	MISC DJ/503/2026	SHANKER DENIM Vs SHREE JAI GURU TEXTILE AGENCIES	ANKIT AGGARWAL	9911704639	adv.ankit87@yahoo.com	25.04.2026
			301, New Court Building	CS (COMMERCIAL)	11-05-2026	CS (COMM)/254/2026	M/S BHARAT CONSTRUCTION Vs EVARASCON-PAWAN JOINT VENTURE	KARTIKAY KUMAR MUDGAL	7088552214	advuroojch@gmail.com	07.05.2026
			301, New Court Building	CS (COMMERCIAL)	11-05-2026	CS (COMM)/255/2026	GAURAV BANSAL Vs VINEETA JAIN	PANKAJ SINGH A	9891475320	PankujsmghaLadvocate@gmail.com	05.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	12-05-2026	CS (COMM)/259/2026	BHUMIKA WADHWA Vs GARVIT KUMAR AND ANR	GOPASHREE RAMAN	7303051514	GPASHREERAMAN@GMAIL.COM	12.05.2026
			301, New Court Building	CS (COMMERCIAL)	13-05-2026	CS (COMM)/260/2026	B L AGRO INDUSTRIES LIMITED Vs MAA SARASWATI ENTERPRISES	RAJESH SHARMA,	9312400662	thecaltrade@gmail.com	30.04.2026
			301, New Court Building	CS (COMMERCIAL)	16-05-2026	CS (COMM)/268/2026	TAMILAND MERCANTILE BANK LTD Vs RIDHAAN REFRIGERATION	SACHIN MIGLANI	9289100001	Sachinmigani.clc@gmail.com	08.05.2026
			301, New Court Building	CS (COMMERCIAL)	18-05-2026	CS (COMM)/269/2026	KINSHUK JAIN Vs ASK BARICS	V.K.GOEL&UJJ WALJAIN)	9818651449	jaiuijwal271@gmail.com	04.05.2026
			301, New Court Building	CS (COMMERCIAL)	19-05-2026	OMP (COMM)/12/2026	M/S MADHUR COMPUTECH PVT LTD Vs M/S AFFORDABLE EXPORTS PVT LTD	HEMANT GUPTA	981108506	vakilhra@hotmail.com	11.05.2026
			301, New Court Building	CS (COMMERCIAL)	19-05-2026	Ex. - Award by Arb./38/2026	Axis Bank Ltd Vs ZEENAT KHATOON	MAYANK MAHAJAN	9873347330	Mayank mahajano5@yahoo.com	14.04.2026
			301, New Court Building	CS (COMMERCIAL)	19-05-2026	Execution (Comm.)/101/2026	STATE BANK OF INDIA Vs Ravinder Kumar Sahu	ARUNU PADHYAY	9045375818	UPADHYAYARUN137@GMAIL.COM	30.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	19-05-2026	CS (COMM)/274/2026	ASHOK KUMAR MOHATTA Vs RAVINDRA KUMAR SHARMA	ANIL KUMAR SINGH	9410441434	ANILKUMAR SINGH@GMAIL.COM	11.05.2026
			301, New Court Building	CS (COMMERCIAL)	21-05-2026	CS (COMM)/277/2026	NIKHIL JAIN Vs TANWAR CREATION	KAMAL GARG	9560570576	Mailkamalgarg@gmail.com	19.05.2026
			301, New Court Building	CS (COMMERCIAL)	22-05-2026	CS (COMM)/280/2026	SACHIN JAIN Vs DHERAJ KUMAR	JIGYASARATHI	8936076812	rathiiyvasal2Yremail.com	07.05.2026
			301, New Court Building	CS (COMMERCIAL)	22-05-2026	CS (COMM)/281/2026	M/S Brainwave Medical Technologies Pvt Ltd Vs Vivek Sciences Through Sole Proprietor Director Mr Santosh Mehrotra	Chakitan Vikram Shekher Papta & Chirag	9129999918	CHAKITANPAPTA@GMAIL.COM	18.05.2026
			301, New Court Building	CS (COMMERCIAL)	25-05-2026	Ex. - Award by Arb./42/2026	AXIS BANK LTD Vs PUNIT KUMAR SINGH	MAYANK MAHAJAN	9873347330	mayank_mahajanOS@y;iff)o.com	06.05.2026
			301, New Court Building	CS (COMMERCIAL)	25-05-2026	Execution (Comm.)/105/2026	NEC WIRE AND CABLE PVT LTD Vs SHASHANK RAI	PAWAN KUMAR	9873347330	PAWANKUMAR@GMAIL.COM	24.05.2026
			301, New Court Building	CS (COMMERCIAL)	25-05-2026	CS (COMM)/289/2026	Nisha Walia Vs Ayan Sharma	KARTIK SANSAL	8882532301	KARTIKLAW@GMAIL.COM	19.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	25-05-2026	MISC DJ/604/2026	NICE WEDDING CARDS PVT LTD Vs 3 FATE TECHNOLOGIES PVT LTD	ANUJ GUPTA	9999936866	aga.justice@gmail.com	20.05.2026
			301, New Court Building	CS (COMMERCIAL)	26-05-2026	Execution (Comm.)/108/2026	shree bankey behari fabrics ltd Vs ASHU SHARMA PROP KESHAVNA ENTERPRISES	RAKESH NAUTIYAL	9717565756	rakesh.nautival21@gmail.com	2005.2026
			301, New Court Building	CS (COMMERCIAL)	26-05-2026	Execution (Comm.)/109/2026	shree bankey behari fabric pvt ltd Vs HITESH MAKKAR PROP H HNAUTIYAL CREATION	RAKESH NAUTIYAL	9717565756	rakesh.nautival21@gmail.com	20.05.2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	04-05-2026	Execution (Comm.)/86/2	Seema khandelwal Vs Pramod Kumar Singh	Sachin Kumar	9911839770	syadev803@gmail.com	03-05-2026
			ROOM NO 208	COMMERCIAL	04-05-2026	Execution (Comm.)/87/2	LAXMI NARAIN Vs MAYASHEEL RETAIL INDIA LTD	Ankur Gupta	9810751758	advarun@gmail.com	29-04-2026
			ROOM NO 208	COMMERCIAL	06-05-2026	Ex. - Award by Arb./34/2	KOTAK MAHINDRA PRIME LTD Vs SUNIL KUMAR	Amit Kumar Sinha	9990659331	kmpspartner@gmail.com	01-05-2026
			ROOM NO 208	COMMERCIAL	08-05-2026	Ex. - Award by Arb./37/2	HDB FINANCIAL SERVICES LIMITED Vs RAJINDRA TOUR AND TRAVELS PRIVATE LIMITED	Rahul Bhardwaj	8376049807	amarnathrbc@yahoo.com	06-05-2026
			ROOM NO 208	COMMERCIAL	08-05-2026	Execution (Comm.)/97/2	suneet finman pvt ltd Vs SAHEED AHMAD	Ateeque Ahmed	9911016872	atiquealig1562@rediffmail.com	07-05-2026
			ROOM NO 208	COMMERCIAL	08-05-2026	CS (COMM)/252/2026	Bank of India Vs Ram Bhool Singh	V. P. Tiwari	9990182901	vptiwariadvocate@gmail.com	06-05-2026
			ROOM NO 208	COMMERCIAL	12-05-2026	CS (COMM)/258/2026	MS unifier supply chain solution Vs MS RESPONSE CARGO AND LOGISTICS	Ankur Sharma	7838388684	ankursharma2869@yahoo.com	07-05-2026
			ROOM NO 208	COMMERCIAL	14-05-2026	Execution (Comm.)/98/2	MS QSS ENTERPRISES PVT LTD Vs MS VSNS INDUSTRIES	Vishnu Kant Pandey	9871949697	pandeyvishnukant.pandey@gmail.com	11-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	14-05-2026	CS (COMM)/263/2026	Dheeraj Goel Vs Sunny Jaiswal		Priyesh Srivastava	8910306338	lawchambersfgl@gmail.com	13-05-2026
			ROOM NO 208	COMMERCIAL	14-05-2026	CS (COMM)/264/2026	VAISHALI GUPTA Vs SACHIN SETHI		Lalit Narayan Singh	9350086610	advinsingh9@gmail.com	13-05-2026
			ROOM NO 208	COMMERCIAL	18-05-2026	Execution (Comm.)/100/2026	BANK OF BARODA Vs RAHUL UPADHYAY		RAJESH KUMAR BANYAL	9810872353	Not Mention	16/05/2026
			ROOM NO 208	COMMERCIAL	18-05-2026	CS (COMM)/270/2026	STATE BANK OF INDIA Vs SURAJ PANDEY		KAMAL MEHTA	9868249232	kamal77mehta@gmail.com	16-05-2026
			ROOM NO 208	COMMERCIAL	18-05-2026	CS (COMM)/272/2026	Bank of Baroda Vs Rajesh Kumar		Umesh Joshi	9910568669	advocateumesh2005@gmail.com	16-05-2026
			ROOM NO 208	COMMERCIAL	22-05-2026	CS (COMM)/282/2026	GAURAV ARORA Vs RANVEER SINGH		Abhiraj Jain	8750394811	abhiraj.jain@gmail.com	18-05-2026
			ROOM NO 208	COMMERCIAL	22-05-2026	CS (COMM)/283/2026	M/s Suresh Apparels Vs MANISH GUPTA		Bharat Gupta	9268300000	bharat.guptarkca@gmail.com	22-05-2026
			ROOM NO 208	COMMERCIAL	22-05-2026	CS (COMM)/284/2026	B L AGRO INDUSTRIES LIMITED Vs SAPAR PE FOOD (P) LTD		Rajesh Sharma	9312400662	thecaltrade@gmail.com	19-05-2026
			ROOM NO 208	COMMERCIAL	23-05-2026	CS (COMM)/286/2026	Harey Krishna Cables Pvt Ltd Through its Authorised Representative Vishnu Kumar Sharma		Varun Dewan	9899799332	sharma26abhishek26@gmail.com	22-05-2026
			ROOM NO 208	COMMERCIAL	23-05-2026	MISC DJ/603/2026	WARDHMAN CLOTH STORE PVT LTD Vs TOPSHOP IMPEX		Sunny Jain	9266715001	Not Mention	23-05-2026
			ROOM NO 208	COMMERCIAL	23-05-2026	CS (COMM)/287/2026	Bank of Baroda Vs Vinay Kumar		Joshi Associates	9910568669	advumeshjoshi@gmail.com	22-05-2026
			ROOM NO 208	COMMERCIAL	23-05-2026	Ex. - Award by Arb./41/2026	Axis Bank Ltd Vs SHARANYA RAJ		Mayank Mahajan	9873347330	mayank_mahajan05@yahoo.com	19-05-2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	EX(COMM) 88/2026	04.05.2026	PRIYA SINGH VS SUMIT KAUSHIK	ABHISHEK KUMAR	8802636284		advabhishek	30.04.2026		
			CS(COMM) 241/2026	04.05.2026	PUNJAB NATIONAL BANK VS AMIT SOLANKI	JYOTI GAUTAM	7000041067		iyoti_gautam201	04.05.2026		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			ARB AWARD	05.05.2026	MOHIT KUMAR BHATI VS MAHESH GUPTA ANR	HARSHIT BHARDWAJ	9599438202	advharshitbhard	10.01.2026		
			CS(COMM)	06.05.2026	SHRI BABA ELECTRIC CORPORATION VS GREEN YARDS INTERIORS AND DEVELOPERS PVT LTD	NARENDRA	9354172365	narendra.cyosys	06.05.2026		
			EX ARB AWARD	06.05.2026	KOTAK MAHINDRA PRIME LTD VS RAJENDER KUM	SAGAR MISHRA	7053284188	sagarmishra2490	29.04.2026		
			EX(COMM)	06.05.2026	M/S STANDARD TRADERS VS M/S REEKOMED HEALTH CARE AND SURGICAL PRODUCTS	GULSHAN SHARMA	8451245698	gulshansharmaa	06.05.2026		
			EX(COMM)	06.05.2026	ARIHANT JAIN VS SAKKERA SRIDHAR GOUD	MOHIT KHANNA	8800268148	advmohitkhanna	22.04.2026		
			EX(COMM)	06.05.2026	GM MODULAR PVT LTD VS PARBAT SINGH	RAHUL KUMAR	8475124567	unitedmark@united.com	04.05.2026		
			EX(COMM)	07.05.2026	BAJRANG LAL GUPTA VS M/S JP AVIATION SERVICES PVT LTD	RAHUL NEGI	9650293523	rahulnegiadv@g	04.05.2026		
			CS(COMM)	11.05.2026	FOXTECH MECH ENGINEERS PVT LTD VS J C AUTOMATION LLP	SATISH KUMAR	9811053833	officesatishkadv	04.05.2026		
			CS(COMM)	12.05.2026	RAJESH TAYAL VS SUDHANNYA GHOSH & ANR.	VIJAY KUMAR GOEL	8368965219	vijaykumargoel	27.03.2026		
			CS(COMM)	12.05.2026	RAJESH DURGEY WEARS VS MISHU ENTERPRISES	MUNISH CHOOKER	98733440929	munishchhokeri	08.05.2026		
			CS(COMM)	15.05.2026	SURESH JAIN VS ANIL DHINGRA	PADAM K KHANNA	9818539988	padamkumarkhan	12.05.2026		
			MISC DJ	16.05.2026	JAFFCON ENTERPRISES VS M/S MAHAVIR ELECTRIC	M K GUPTA	9312284789	advmkgupta@gm	16.05.2026		
			CS(COMM)	18.05.2026	SH. AMARJEET KUMAR SHARMA VS SH. SUNIL KUMAR	DHEERAJ JAIN	9560925506	shubhamsaraiwa	17.05.2026		
			CS(COMM)	20.05.2026	HITKARY PHARMACY INDIA PVT LTD & ANR VS SSG PHARMA PVT LTD & ANR	RISHI RAJ SHARMA	9650140864	raryllegal@gmail	18.05.2026		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			CS(COMM) 276/2026	20.05.2026	BARBARIKA TEX FAB VS MANSI & ANR		ANIL KUMAR SINGH	9810288424		anilsinghand company@gmail	14.05.2026		
			MISC 590/2026	DJ 20.05.2026	SRINDER SINGH VS M/AUTONE MARKETING & ORS.		ADITYA DEV SHARMA	9818069233		adityadevsharma	19.05.2026		
			CS(COMM)278/2026	21.05.2026	JITENDER KUMAR VS VIKAS ADLAKHA		PRIYESH SRIVASTAVA	9942231515		lawchambersfgl	14.05.2026		
			EX(COMM) 104/2026	23.05.2026	BANK OF BARODA VS IMRAN		RAJNISH KR BANYAL	9810872353		rajnish-122@yahoo	23.05.2026		
			MISC 605/2026	DJ 25.05.2026	STATE BANK OF INDIA VS SANJAY SRIVASTAV		ARUN UPADHYAY	9045375818		upadhyayarun13	22.05.2026		
			MISC 607/2026	DJ 25.05.2026	S.K ENGINEERING WORKS VS M/S NIPUN APPLIANCES		KAMLESH BATEJA	9911917966		kamleshadv@gm	22.05.2026		
			EX(COMM) 107/2026	26.05.2026	M/S GALAXY NON WOVEN VS MOHD FAEEM		ARCHIT SINGHAL	9599043045		legal@sigmalega	23.05.2026		
			CS(COMM) 291/2026	26.05.2026	ANKIT JINDAL VS DHARMENDRA SINGH		AKSHAY AGGARWAL	9871352356		agg_akshay2605	25.05.2026		
			CS(COMM) 292/2026	26.05.2026	STATE BANK OF INDIA VS M/S RUPAM SALES CORPORATION		ARUN UPADHYAY	9045375818		advarunupadhy	26.05.2026		
			CS(COMM) 293/2026	30.05.2026	SANJAY AGGARWAL VS POOJA KESHARWANI		KUMAR VIKRAM	9810073178		adv_kvikram05	18.05.2026		
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/240/2026	02-05-2026	PASCO MOTORS LLP Vs ASHOK KUMAR TAILOR AND ANR		Sonu Vivek(P),	9311352666	drassociates.alawfirn@gmail.com	28-04-2026	
				COMMERCIAL	MISC DJ/485/2026	04-05-2026	VEE PEE FABRICS PVT LTD Vs SURAJ KUMAR SHAW		Kunal Madan(P),	8178766086	admin@kmalawoffice.com	09-05-2026	
				COMMERCIAL	MISC DJ/484/2026	04-05-2026	VEE PEE FABRIC PRIVATE LIMITED Vs TEXMART CREATIONS PVT LTD AND ORS		Kunal Madan(P),	8178766086	admin@kmalawoffice.com	14-05-2026	
				COMMERCIAL	CS (COMM)/243/2026	05-05-2026	PUNJAB NATIONAL BANK Vs AAKASH SOLANKI		Jyoti Gautam	7000041067	JYOTI_GAUTAM2010@YAHOO.COM	04-05-2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	CS (COMM)/244/2026	05-05-2026	SUSHEEL KUMAR SARIN Vs MOHIT JAIN PROPRIETOR VARDHMAN TOYS AND PLASTIC	Amit Sikri	9810211670	advocates.asa@gmail.com	2-5-2026
				COMMERCIAL	CS (COMM)/245/2026	05-05-2026	SMT. NIRMALA DEVI AND AN. Vs MR. BIMAL PRASAD JAIN AND ORS	Sanjeev Kumar Sarwal	8377834348	sanjeevsarwal1975@gmail.com	02-05-2026
				COMMERCIAL	Ex. - Award by Arb./36/2026	06-05-2026	Kotak Mahindra Bank Limited Vs Himanshu Choudhary	ARUN SETHI	9810834369	promptlawsolutions@gmail.com	28-04-2026
				COMMERCIAL	CS (COMM)/248/2026	06-05-2026	M/S MADHUBAN Vs M/S KARRICURRY AND ANOTHER	Sunil Gupta	8860313311	advsg@yahoo.com	04-05-2026
				COMMERCIAL	CS (COMM)/249/2026	06-05-2026	RAJ KAMAL AGGARWAL Vs SIMRANJEET SINGH GROVER	KUSHAGRA GOEL	9711443294	goellawoffices@gmail.com	05-05-2026
				COMMERCIAL	CS (COMM)/261/2026	13-05-2026	SATO ARGOX INDIA PVT. LTD. THROUGH ITS AR Vs A3 SOLUTIONS AND ORS.	Amit Kumar Singh	9871291420	jurisprudence011@gmail.com	08-05-2026
				COMMERCIAL	CS (COMM)/262/2026	13-05-2026	M/S NITCHEM POLYMERS LLP. Vs M/S GDECOR INDUSTRIES INDIA PVT LTD	PRATYARK AVATSA	9667797450	gdecor2017@gmail.com	12-05-2026
				COMMERCIAL	CS (COMM)/266/2026	15-05-2026	ASHOK KUMAR MOHATTA Vs RAM LALIT	NEELAM MALIK	7303296156	neelam.malik8512@gmail.com	11-05-2026
				COMMERCIAL	CS (COMM)/267/2026	15-05-2026	ASHOK KUMAR MOHATTA Vs SANTOSH KUMAR JHA	NEELAM MALIK	7303296156	neelam.malik8512@gmail.com	11-05-2026
				COMMERCIAL	MISC DJ/569/2026	16-05-2026	Ekta Promoters Pvt Ltd Vs Sahara India	SATISH SHARMA	9213120025	-	12-05-2026
				COMMERCIAL	Execution (Comm.)/99/2026	16-05-2026	akeel ahmad Vs mohit jaiswal	PRAVEEN YADAV	9910235151	PRAVEEN198280@GMAIL.COM	16-05-2026
				COMMERCIAL	CS (COMM)/273/2026	18-05-2026	Ms. Gauri Sharma Vs Ms. Gauri Nitin Sharma Vs M/s Nextus Ventures Pvt. Ltd.	ALOK SHARMA	9811983001	378ww378@gmail.com	14-05-2026
				COMMERCIAL	Ex. - Award by Arb./39/2026	19-05-2026	AXIS BANK LTD. Vs MEENAKSHI SHARMA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	14-04-2026
				COMMERCIAL	Execution (Comm.)/102/2026	20-05-2026	SH. EJAJUL SHAIKH PROP M/S PACIFIC PRODUCTS AND SOLUTION Vs M/S GARUDA CONSTRUCTION AND	SASHISH	7827826962	ASHISHLEGAL22@GMAIL.COM	16-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	CS (COMM) 279/2026	21-05-2026	BANK OF INDIA VS M/S VIJAY KUMAR JAIN AND SONS THROUGH ITS PROPRIETOR/PARTNER SHRI	Sanjiv Kumar	7042995369	SANJIVO416@GMAIL.COM	17-05-2026
				COMMERCIAL	Execution (Comm.)/103/2026	21-05-2026	OP AND SONS TRADERS PVT. LTD. Vs SH. RAJAGOPAL JAYACHANDRAN, SOLE PROPRIETOR OFF. M/S R.V.	Jatin Aggarwal	9953283177	jka.legal@gmail.com	06-04-2026
				COMMERCIAL	Ex. - Award by Arb./40/2026	21-05-2026	EQUITAS SMALL FINANCE BANK LIMITED Vs M/S SAPHAIRA TRANSPORT PVT LTD.	ROHIT KUMAR	9315739702	rohitkumar9842@Gmail.Com	10-04-2026
				COMMERCIAL	CS (COMM)/288/2026	23-05-2026	STATE BANK OF INDIA Vs SOSANTI MINZ	SALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	20-05-2026
				COMMERCIAL	CS (COMM)/285/2026	23-05-2026	MOHAMMAD SAGIR MALIK Vs SH. AZHAR BASHIR	HIMAL AKHTAR	9810456889	LEGUMLAWFIRM@GMAIL.COM	19-05-2026
				COMMERCIAL	CS (COMM)/290/2026	25-05-2026	Punjab National Bank Vs Khushal Sikri and Ors	Jyoti Gautam	7000041067	JYOTI_GAUTAM2010@YAHOO.COM	21-05-2026
				COMMERCIAL	Execution (Comm.)/106/2026	25-05-2026	M/s Arihant Enterprises Vs Mr. Rahul Aggarwal	ATUL KUMAR JAIN	9810040036	ATULHIGHCOURT2000@YAHOO.COM	23-05-2026
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM)/328/2026	02-05-2026	State Bank of India Vs CHANCHAL DEVI	Ravindra Narayan Singh(P),	8076466594	advmarayan@gmail.com	09-09-2026
					CS (COMM)/327/2026	02-05-2026	State Bank of India Vs SAYRA	Ravindra Narayan Singh(P),	8076466594	advmarayan@gmail.com	09-09-2026
					CS (COMM)/326/2026	02-05-2026	VIDIT GOYAL Vs RAJESH BATHJIA	Hitesh Kumar(P),	9811141234	adv.ranapradeep@gmail.com	20-08-2026
					CS (COMM)/332/2026	05-05-2026	MS ASHOK DYESTUFF PVT LTD Vs MR DINESH KUMAR PROPRIETOR OF MS DK LAMINATION	Chirag Khurana(P),	8587876969	Advkhurana.chirag@gmail.com	10-09-2026
					CS (COMM)/333/2026	05-05-2026	FIVE FRIENDS ENTERTAINMENT TRUST Vs SACHIN KHURANA	Vaibhav Gupta(P),	7982592275	advocates@rvrlegal.com	18-09-2026
					CS (COMM)/331/2026	05-05-2026	ZYDUS WELLNESS PRODUCTS LIMITED Vs SURINDER KUMAR JINDAL	Samarth Kapoor(P),	9599518268	sukrit@ksandk.com	19-08-2026
					CS (COMM)/337/2026	07-05-2026	DECENT SECURITIES PVT LTD Vs Mehul Kirti Kumar Mehta	Rahul Rai(P),	9654471828	advocates@rvrlegal.com	06-08-2026

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					CS (COMM)/338/2026	07-05-2026	BALAJI INTERNATIONAL Vs Sunrise Light House	Ankit Sibbal(P),	9818133353	krtrkt2l@gmail.com	05-06-2026
					CS (COMM)/339/2026	07-05-2026	UNION BANK OF INDIA Vs M/s RAJ lshan Pharma Through its Proprietor Mrs Pooja Rani	KUMAR(P),	9650776104	krtrkt2l@gmail.com	10-06-2026
					CS (COMM)/340/2026	07-05-2026	UNION BANK OF INDIA Vs M/s RAJ COOL AIR Through its Proprietor Mrs SALMA	KUMAR(P),	9650776104	krtrkt2l@gmail.com	10-06-2026
					CS (COMM)/341/2026	07-05-2026	UNION BANK OF INDIA Vs M/s RAJ SHUBHAM ENTERPRISES Through its Proprietor Sh MANMOHAN KUMAR	KUMAR(P),	9650776104	krtrkt2l@gmail.com	10-06-2026
					CS (COMM)/343/2026	07-05-2026	Nishant Ghode Vs Sajiwan Kumar	Palash Pandey(P),	7898837921,	advocatepalashpandey@gmail.com	02-07-2026
					CS (COMM)/336/2026	07-05-2026	UNION BANK OF INDIA Vs M/s RAJ SHRI RAM MURTI ENTERPRISES Through its Proprietor Ms REKHA	KUMAR(P),	9650776104	krtrkt2l@gmail.com	10-06-2026
					CS (COMM)/342/2026	07-05-2026	Nishant Ghode Vs Sajiwan Kumar	Palash Pandey(P),	7898837921,	advocatepalashpandey@gmail.com	02-07-2026
					CS (COMM)/351/2026	08-05-2026	M/S UPERCON MARKETING PVT. LTD Vs M/S ADVANCE VENTILATION PVT LTD	R. GUPTA(P),	9811365932	advocates@rvrlegal.com	10-06-2026
					CS (COMM)/350/2026	08-05-2026	M/S SURBHI CONBUILD PVT LTD Vs M/S ADVANCE VENTILATION PVT LTD	R. GUPTA(P),	9811365932	advocates@rvrlegal.com	10-06-2026
					CS (COMM)/346/2026	08-05-2026	Pankaj Gupta Vs Ashraf Ansari and anr	MUSKAN AGGARWAL(P),	8287770481	varunadvocate727@gmail.com	06-06-2026
					CS (COMM)/345/2026	08-05-2026	INDIA IPO M/S BMARKT TECAMAT PVT LTD Vs M/S RRM PAL SINGH(P), CONSULTANT PVT LTD THROUGH ITS DIRECTORS	NARINDER PAL SINGH(P),	9654222789	np Singh290179@gmail.com	06-06-2026
					CS (COMM)/347/2026	08-05-2026	Ankur Paper Traders Vs XPer Printers	Ankit Sharma(P),	9868444402	advankitsharmal@gmail.com	06-06-2026
					CS (COMM)/349/2026	08-05-2026	M/S BALAJI INTERNATIONAL Vs M/S SUNRISE LIGHTING LOUNGE	Ankit Sibbal(P),	9818133353	advankitsharmal@gmail.com	05-06-2026
					CS (COMM)/348/2026	08-05-2026	M/S HI-TECH PIPES LTD Vs M/S PD METAL CRAFT PVT LTD AND ORS	Purvesh Buttan(P),	9871495838	cstarunverma@gmail.com	13-08-2026

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					CS (COMM)/353/2026	11-05-2026	HARJINDER SINGH Vs SANJAY KULPATI	SATISH PRAKASH(P),	7042 198312	info@centurylawfirm.in	20-08-2026
					CS (COMM)/355/2026	13-05-2026	JAPMEET LUXURY HOLIDAYS PRIVATE LIMITED Vs ANKIT KHANNA	RAJESH JANGRA(P),	9871495838	cstarunverma@gmail.com	10-06-2026
					CS (COMM)/358/2026	14-05-2026	KERA FINE INDIA PVT LTD AND ORS Vs UNIVERSAL BEAUTY AND ORS	Dhruv Grover(P),	41590700	jabhay@AMSShardul.com	03-07-2026
					CS (COMM)/360/2026	15-05-2026	STATE BANK OF INDIA Vs SK Nurislam	TARANNUM JAHAN(P),	8010812345	advocatepankai2018@gmail.com	07-09-2026
					CS (COMM)/359/2026	15-05-2026	UNION BANK OF INDIA Vs M/s DEVIKA ENTERPRISES Through its Proprietor Mrs MALA	RAJ KUMAR(P),	9650776104	krtrkt2l@gmail.com	29-09-2026
					CS (COMM)/367/2026	18-05-2026	MOGLI LABS (INDIA) PVT LTD Vs GREEN MAT PVT LTD	Tarun Verma(P),	9871495838	cstarunverma@gmail.com	06-06-2026
					CS (COMM)/365/2026	18-05-2026	GARNERTECH INNOVATION PVT LTD Vs SAMRIDHI HIGHWAY SOLUTIONS PVT LTD AND ORS AND ORS	Pratishtha Verhwani(P),	9953652710	advniteshmehra@gmail.com	06-06-2026
					CS (COMM)/366/2026	18-05-2026	M/s Credco Sourcing Private Limited Vs M/s Shakmbhri Polymers	sudesh kumar goyal(P),	98110-52237	sudeshgoyal@hotmail.com	06-06-2026
					CS (COMM)/368/2026	18-05-2026	M/S Credco Sourcing Private Limited Vs M/S K K Polycolor Asiatic Limited	sudesh kumar goyal(P),	98110-52237	sudeshgoyal@hotmail.com	06-06-2026
					CS (COMM)/375/2026	19-05-2026	Bonami Software Pvt Ltd Vs KBS Technologies Pvt Ltd AND ORS	Rajesh Kumar Hooda(P),	9818270463	rajeshkumarhooda30@gmail.com	04-06-2026
					CS (COMM)/373/2026	19-05-2026	INDIAN BANK Vs NIKHIL JAIN	ASHRAF KHAN(P),	7827272828	advankitdagar@hotmail.com	04-06-2026
					CS (COMM)/374/2026	19-05-2026	M/S HAL OFFSHORE LTD Vs M/S THE NEW INDIA ASSURANCE CO LTD	SMUKESH AGGARWAL(P),	9971990798		04-06-2026
					CS (COMM)/381/2026	20-05-2026	BANK OF BARODA Vs Vinay Kumar Gupta	Geetanjali Sharma(P),	8588821631	advocate.134@gmail.com	16-09-2026
					CS (COMM)/382/2026	20-05-2026	BANK OF BARODA Vs Kundan Kumar Rai	Geetanjali Sharma(P),	8588821631	advocate.134@gmail.com	16-09-2026

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					CS (COMM)/383/2026	20-05-2026	SIDDHARTH GUPTA Vs MILAN TANNA	PRANAV DWIVEDI(P),	9131988405	advpranavdewedi@gmail.com	15-09-2026
					CS (COMM)/390/2026	22-05-2026	Pawan Kumar Jain Vs Ishwar Singh	ADITYA KALA(P),	911045555	akaditiyakala@gmail.com	01-08-2026
					CS (COMM)/394/2026	25-05-2026	Union Bank of India Vs Sunita Rani and Anr	SANTOSH KUMAR(P),	9718196946	advomprakashsingh@gmail.com	08-06-2026
					CS (COMM)/395/2026	25-05-2026	Piyush Bindal Proprietor of Ms Neha Paper Traders Vs Gaurav Bansal Partner of Ms Blue Orchard Inc	Sarthak Verma(P),	8527817330,	prannayjaiin@gmail.com	09-06-2026
					CS (COMM)/398/2026	26-05-2026	BANK OF BARODA Vs SHANKAR KUMAR	Geetanjali Sharma(P),	8588821631	advocate.134@gmail.com	16-09-2026
					CS (COMM)/400/2026	29-05-2026	Arun Saini Vs Bajaj Finance Limited	Dharmender Bhan(P),	9971796299	dharmender.dharmendra@gmail.com	07-08-2026
					CS (COMM)/401/2026	29-05-2026	NARESH KUMAR Vs RAVINDER KUMAR	VIVEKANAND JHA(P),	9312370952	vivekjha1975@gmail.com	02-07-2026
					CS (COMM)/402/2026	29-05-2026	PUNJAB NATIONAL BANK Vs Ram Jee Singh Prop of Indrani Agencies	Ajay Sharma(P),	9891399593	AJAYSHARMA2635@GMAIL.COM	30-09-2026
					CS (COMM)/403/2026	30-05-2026	JASWANT SINGH Vs ACKOVINAY GENERAL INSURANCE COMPANY LIMITED	KUMAR(P),	9810209025	soniandasso706@gmail.com	03-07-2026
					CS (COMM)/404/2026	30-05-2026	NITIN SINGH Vs LAKSHAY SHARMA	Bharat Bhushan Jain(P),	8447004930	himanshu87@gmail.com	30-09-2026
					CS (COMM)/406/2026	30-05-2026	Vivek Emobility Pvt Ltd Vs National Insurance Co Ltd	Amit Kumar Maihan(P),	987189784	savlawassociate@gmail.com	01-07-2026
					CS (COMM)/405/2026	30-05-2026	ANGEL ENTERPRISE Vs LOTUS ADVERTISING AND INTERIORS	Rahul Kumar Pandit(P),	9313117332	advrk.paliwal@gmail.com	13-08-2026
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS (COMM)/329/2026	02-05-2026	Ms KM TRADERS Vs M/s R S DEVENDER(P),	SPRING INDUSTRY	9716169844	advtarundabas@gmail.com	25.04.2026
					CS (COMM)/330/2026	04-05-2026	CANARA BANK Vs SHREE BALAJI MAKERS N TRADERS	DEEPANJAL CHOUDHARY(P),	8390227354	deepanjch@gmail.com	25.04.2026

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					CS (COMM)/334/2026	05-05-2026	BANK OF MAHARASHTRA Vs SUKHRAM MAURYA	SHAILESH KUMAR(P),	9891285888	advshaileshkumar	27.04.2026
					CS (COMM)/335/2026	05-05-2026	State Bank of India Vs Babul Singh	Siddharth(P),	NA	NA	28.04.2026
					CS (COMM)/344/2026	07-05-2026	GODSONS TAPES PRIVATE LIMITED Vs SAGAR ENTERPRISES	ANUJ KUMAR SHARMA(P),	7973981758	advvasudhaery@outlook.com	28.04.2026
					CS (COMM)/352/2026	08-05-2026	THE SOUTH INDIAN BANK LTD Vs RAKESH KUMAR SACHDEVA	Arun Kumar Shukla(P),	8586863313	arunkumarshuklaT@gmail.com	29.04.2026
					CS (COMM)/354/2026	12-05-2026	SHRABONI DHARA Vs M/S MYRIGACIO WORLD PRIVATE LIMITED	Navneet Sharma(P),	9868546432	navneetsharmaadvocate@gmail.com	02.05.2026
					CS (COMM)/356/2026	13-05-2026	SALUJA MEDICOSE PVT LTD Vs AARNA HEALTH CARE	SATISH SANSI(P),	9560012821	NA	02.05.2026
					CS (COMM)/357/2026	13-05-2026	AMS POLYMERS LIMITED Vs HINDUSTAN FLEX LIMITED	Bhaskar Vali(P),	9560012821	NA	02.05.2026
					CS (COMM)/361/2026	15-05-2026	CHINTAN JAIN Vs ANTRIKSH REALTECH PVT LTD	HIMANSHU PAL(P),	9013888822	himanshupal22@gmail.com	05.05.2026
					CS (COMM)/362/2026	15-05-2026	SSPLC PVT LTD Vs M/S SVELECTRONICS	RAHUL BANSAL(P),	9711142200	rahulbansal@gamil.com	05.05.2026
					CS (COMM)/363/2026	15-05-2026	State Bank of India Vs Hawaibam Surchandra Singh	Siddharth(P),	9650776104	siddharth104@gmail.com	06.06.2026
					CS (COMM)/364/2026	15-05-2026	MS ASHOK DYESTUFF PVT LTD Vs ANKIT	Chirag Khurana(P),	9999306881	c.khurana@gmail.com	07.06.2026
					CS (COMM)/369/2026	18-05-2026	WATERMAN JINDAL INDIA PVT LTD THROUGH ITS AR MRS SORABH GUPTA Vs PARMOD GUPTA PROPRIETOR OF MS	ARCHIT SINGHAL(P),	9582551234	architsinghal@gmail.com	02.05.2026
					CS (COMM)/370/2026	18-05-2026	UNION BANK OF INDIA Vs M/sRAJ KASHIF ENTERPRISES Through its Proprietor Mr MOHD KASHIF	RAJ KUMAR(P),	9205437671	advraj Kumar4@gmail.com	28.04.2026
					CS (COMM)/371/2026	18-05-2026	KPT PIPING SYSTEM PVT LTD Vs AGARWAL INFRAWORKS LLP AND ORS	JITU(P),	NA	NA	04.05.2026

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					CS (COMM)/376/2026	19-05-2026	Barter Beam Pvt Ltd Vs New Gupta Packers			Shiv Kapoor(P),	9871704611	NA	11.05.2026
					CS (COMM)/377/2026	19-05-2026	State Bank of India Vs SHAMBHU SABRAN			Ravindra Narayan Singh(P),	9868523230	advrnarayan@gmail	12.05.2026
					CS (COMM)/378/2026	19-05-2026	State Bank of India Vs SAGAR			Ravindra Narayan Singh(P),	9868523230	advrnarayan@gmail	08.05.2026
					CS (COMM)/379/2026	19-05-2026	State Bank of India Vs SHUBHAM KUMAR			Ravindra Narayan Singh(P),	9868523230	advrnarayan@gmail	04.05.2026
					CS (COMM)/380/2026	19-05-2026	State Bank of India Vs KARISHMA SHRAMA			Ravindra Narayan Singh(P),	9868523230	advrnarayan@gmail	12.05.2026
					CS (COMM)/385/2026	21-05-2026	INDIAN BANK Vs NOOR HASAN PROP OF SHAIN SUPPLIER			ASHRAF KHAN(P),	9555777622	com	15.05.2026
					CS (COMM)/386/2026	21-05-2026	HYGOSAP PHARMA PVT LTD Vs KRISHAN SHARMA			Pranav Sapra(P),	9953290847	pranavsapra.adv@wgm ail.com	11.05.2026
					CS (COMM)/387/2026	21-05-2026	HYGOSAP PHARMA PVT LTD Vs GUMMA PRASAD			Pranav Sapra(P),	9953290847	pranavsapra.adv@wgm ail.com	02.05.2026
					CS (COMM)/388/2026	21-05-2026	GURDIP SINGH ARNEJA Vs VIDYARTHI UNIFPRMS INDIA PVT LTD			NITIN MITTAL(P),	9711142200	advnitinmittal@gmail.com	18.05.2026
					CS (COMM)/389/2026	21-05-2026	ASHA RAM AND SONS Vs DURGVINAYAK INDUSTRIES			Naman Aggarwal(P),	9811209030	advnamanaggarwal@gmail.com	11.05.2026
					CS (COMM)/391/2026	22-05-2026	UNION BANK OF INDIA Vs M/S PRAJ K COMMUNICATION			RAJ KUMAR(P),	9711232232	r.kumar@gmail.com	08.05.2026
					CS (COMM)/392/2026	22-05-2026	SUNIL JAIN Vs INFRASTRUCTURE		JRS	Shreya Singh(P),	9650501903	singhshreya74@gmail.com	13.05.2026
					CS (COMM)/393/2026	23-05-2026	Avni Bansal Vs Rachita Narang			Neeraj Gupta(P),	9818310262	bbsharma@gmail.com	14.05.2026
					CS (COMM)/396/2026	25-05-2026	LR BUILDERS PVT LTD Vs MS VODAFONE IDEA LTD		MS	Humraz Singh(P),	8802200600	parnavdwivedi21@gmail.com	11.05.2026

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					CS (COMM)/397/2026	25-05-2026	UNION BANK OF INDIA Vs DEEPAK BANSAL	RAJ KUMAR(P),	9711232232	r.kumar@gmail.com	18.05.2026
					CS (COMM)/399/2026	26-05-2026	HARYANA FIBRE INDUSTRIES Vs SHIV SHAKTI FIBRE INDUSTRIES	atender khatri(P),	9899584189	advyatenderkhatri@gmail.com	23.05.2026
45	SH. JAGDISH KUMAR, JUDGE, COMMERCIAL COURT	NORTH DISTRICT	307	Civil	CS (COMM.)/289/2026	02-05-2026	NARENDER SINGH Vs NEERAJ GOEL	RAHUL MANGLA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/707/2026	02-05-2026	Vipul mangla Vs Shradha Maheshwari	SUSHANT DAHIYA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/92/2026	04-05-2026	Rekha Devi Vs Shri Vinod Kumar Tyagi Since Deceased Through his LRs Smt Name Not Known	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/294/2026	04-05-2026	Raghav Kaushik Vs M/S ZURICH KOTAK GENERAL INSURANCE COMPANY (INDIA) LIMITED	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/858/2026	04-05-2026	HDFC BANK LTD Vs ASHWANI GUPTA	ANURAG PARASHAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/859/2026	04-05-2026	HDFC BANK LTD Vs CODE INC	MANNAT KOHLI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/93/2026	05-05-2026	Seema Gupta Vs M/S Jagannath Polymers Limited	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/94/2026	05-05-2026	UBIX BIOSCIENCE PRIVATE LIMITED Vs SAN GLOBAL HOSPITALITY	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/95/2026	05-05-2026	SATIN FINSERV LTD Vs RAMJANO	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/868/2026	05-05-2026	AXIS BANK ltd Vs MADAN GURJAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/871/2026	05-05-2026	AXIS BANK ltd Vs YADAV ROCK LOGISTICS PRIVATE LIMITED	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/872/2026	05-05-2026	AXIS BANK ltd Vs ABUSAMA UVES KHAN	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/873/2026	05-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs HARISH S	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/875/2026	05-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs HARSH GUPTA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/876/2026	05-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs MAHIPAL SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/877/2026	05-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs NANDINI VERMA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/879/2026	05-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs VIVEK SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/880/2026	05-05-2026	Kotak Mahindra Bank Ltd Vs SAPNA OIL CARRIER 7018	ANSHIKA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/882/2026	05-05-2026	Kotak Mahindra Bank Ltd Vs MOHIT MOHIT 3055	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/883/2026	05-05-2026	Kotak Mahindra Bank Ltd Vs JASRAM 9105	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/885/2026	05-05-2026	Kotak Mahindra Bank Ltd Vs HAMID RANA 3090	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/886/2026	05-05-2026	Kotak Mahindra Bank Ltd Vs JUST QUALITY CONCRETE 6010	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/887/2026	05-05-2026	SHRIRAM FINANCE LIMITED Vs GAURAV TOMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/96/2026	06-05-2026	BOBBY KUMAR Vs MS STAR MOUNT BEVERAGES PVT LTD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/297/2026	06-05-2026	KANHA DECALS PVT LTD Vs SL POLYCOAT PVT LTD And ORS	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/888/2026	06-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs ROSHAN VERMA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/889/2026	06-05-2026	Nissan Renault Financial Services India Private Limited Vs VIKAS NANDRAM 7901	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/890/2026	06-05-2026	Nissan Renault Financial Services India Private Limited Vs ALFIYAJ SAJID SHAHIKH5974	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/891/2026	06-05-2026	Nissan Renault Financial Services India Private Limited Vs LAKHAN MAHAVEER 2007	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/892/2026	06-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs DHEERAJ KUMAR UPADHYAY	NEERAJ(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/893/2026	06-05-2026	Kotak Mahindra Bank Ltd Vs TASUVER 6922	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/894/2026	06-05-2026	Kotak Mahindra Bank Ltd Vs MAHESH VISHWAS 7856	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/895/2026	06-05-2026	Kotak Mahindra Bank Ltd Vs RAMU SINGH 9401	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/896/2026	06-05-2026	Kotak Mahindra Bank Ltd Vs KULDEEP GIRI 2867	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/897/2026	06-05-2026	Nissan Renault Financial Services India Private Limited Vs YASMIN AYYUBBHAI SHAIKH 8082	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/898/2026	06-05-2026	Kotak Mahindra Bank Ltd Vs INDERJEET SINGH 9892	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/18/2026	07-05-2026	PRISHA INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED Vs HDB FINANCIAL SERVICES LIMITED	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/300/2026	07-05-2026	Ms Osho Trade Services LLP Vs Smt Sushma Garg	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/301/2026	07-05-2026	SANJAY GOEL Vs SONALI BADAL	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/754/2026	07-05-2026	Sanjeev Taneja Nikko Vs ISHTAKHAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/915/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs K D ENTERPRISES 6767	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/916/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs SHAKUNTALA 8614	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/917/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs SAHZAD 9117	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/918/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs LAKHAN SINGH 3560	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/919/2026	07-05-2026	KOTAK MAHINDRA BANK LTD Vs ISHWAR DEVI SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/920/2026	07-05-2026	Nissan Renault Financial Services India Private Limited Vs VIPULCHANDRA SURESHCHANDRA SONI 6369	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/941/2026	07-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs PRAMOD JANKI PANDEY	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/944/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs SAGAR 2705	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/945/2026	07-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs ABHISHEK S	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/948/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs SHEHZAD ALI 6680	MUKESH KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/951/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs ARUN KUMAR 8256	ACHIN MITTAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/952/2026	07-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs CHIRAG GOYAL	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/953/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs AKASH BAISLA 7388	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/954/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs AKHLESH PASWAN 2400	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/955/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs JAIR BHAGWAN 8615	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/956/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs KUSAAM PAL 1431	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/957/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs MOHD GULFAM 7320	Dashok gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/958/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs JUGENDRA SINGH 8860	ADAITA KUMAR ROUT(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/959/2026	07-05-2026	Kotak Mahindra Bank Ltd Vs MUKESH KUMAR 5660	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/99/2026	08-05-2026	STATE BANK OF INDIA Vs SERTO CHUNGJAHAO KOM	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/100/2026	08-05-2026	SANJEEV MARWAH Vs SAVVY GRAND HOTELS PVT TD	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/304/2026	08-05-2026	Aay Bee Enterprises Vs M/s Eva Alu Panel Ltd	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/960/2026	08-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs ABHISEK SHARMA	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/961/2026	08-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs RAVEENA BALBIR KHAN	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/962/2026	08-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs YOGESH S	NITIN MEHTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/963/2026	08-05-2026	SHRIRAM FINANCE LIMITED Vs ANKUR BAJAJ	GAURAV MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/964/2026	08-05-2026	SHRIRAM FINANCE LIMITED Vs VIKRAM KUMAR	Vikas Bhardwaj(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/965/2026	11-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs AKRAM R	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/966/2026	11-05-2026	Kotak Mahindra Bank Ltd Vs NAVEEN KUMAR 9586	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Ex.Comm - Award by Arb.Comm/58/2026	12-05-2026	M/S SUNDARAM FINANCE LTD. Vs PRATAP SINGH AND ORS.	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/305/2026	12-05-2026	ANKUR MINOCHA Vs KRITI MONGA Alias KRITI MALHOTRA	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/970/2026	12-05-2026	SHRIRAM FINANCE LTD. Vs SAMEER DAHIYA	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/971/2026	12-05-2026	SHRIRAM FINANCE LTD Vs SAMEER DAHIYA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/972/2026	12-05-2026	SHRIRAM FINANCE LTD. Vs YOGESH KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/973/2026	12-05-2026	SHRIRAM FINANCE LTD. Vs DEEPAK	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/19/2026	13-05-2026	SWAMI SHRADDHANAND COLLEGE Vs NARESH KUMAR JAIN	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/310/2026	13-05-2026	SONIA GOYAL Vs IFFCO TOKIO GENERAL INSURANCE CO. LTD.	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/986/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SOHAIB MOHD MUBEEN ANSARI	Amit Kumar Maihan(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/987/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHUBHAM GURJAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/988/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SOGARWAL AKASH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/989/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SWATANTRA KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/990/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH DNYANESHWAR BHIKOLE	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/991/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs DEEPAK KASHYAP	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/992/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs BHAWAN PUNDIR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/993/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs DELHI PLYWOOD AND TIMBER	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/994/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs JAMEEN HASAN	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/995/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs JITENDER KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/101/2026	14-05-2026	SANJEEV TANEJA Alias NIKKO Vs ISRAR AHMED ANWAR AHMED	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/102/2026	14-05-2026	SANJEEV TANEJA Alias NIKKO Vs TAHIR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/314/2026	14-05-2026	M/S SHIVANSH ENTERPRISES Vs M/S NEURON INDIA	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/996/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs AMIT KUMAR	MAYANK AHUJA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/997/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs B S CONSTRUCTION	Amit Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/998/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs AJEET KUMAR	Amit Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/999/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs HASHMI KASIM ENTERPRISES	HARDIK AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1000/2026	(1)14-05-2026	Kotak Mahindra Bank Ltd Vs AMAR	SUSHIL SAPRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1003/2026	(1)14-05-2026	Kotak Mahindra Bank Ltd Vs AAVNI CONSTRUCTION AND TRANSPORT	Harshit Jain(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1005/2026	(1)14-05-2026	Kotak Mahindra Bank Ltd Vs BIJENDER KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1007/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs DINESH KUMAR	Sanskar Saraf(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1009/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs SUDAMA	BHANU MOHAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1011/2026	14-05-2026	AXIS BANK ltd Vs NAIM KHAN	Bharat Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1014/2026	14-05-2026	AXIS BANK ltd Vs RUPSEN SHRIWASTAV	Bhaskar Vali(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1016/2026	14-05-2026	KOTAK MAHINDRA BANK LTD Vs RAVICHANDRAN C NATTAR	BHANU MOHAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/317/2026	15-05-2026	AISHWARYA GROWERS PVT LTD Vs P M TRADERS	GIRISH VERMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/321/2026	16-05-2026	Bank Of Baroda Vs AJAY KUMAR	GIRISH VERMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					MISC DJ/818/2026	16-05-2026	SANJEEV TANEJA Alias NIKKO Vs ISHTAKHAR	GIRISH VERMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				Ex.Comm - Award by Arb.Comm/59/2026		18-05-2026	Axis Bank Ltd Vs CHONSHINGPHARUNG	GIRISH VERMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/843/2026	18-05-2026	KUNWAR ANAND Vs VINOD SUKHANI	Shagun Shahi Chugh(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				Execution (Comm.)/104/2026		19-05-2026	ATUL TANEJA Vs RAJINDER SINGH SACHDEVA	PANKAJ KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				CS (COMM.)/325/2026		19-05-2026	Sushil Kumar Agro Private Limited Vs DULAL KUNDU	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/850/2026	19-05-2026	Mumbai Fresh Foods LLP Vs SPICE N GRILLED FOODS PVT LTD	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				Execution (Comm.)/107/2026		20-05-2026	ASHOK KUMAR GUPTA Vs JASWINDER KAUR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/108/2026	20-05-2026	ATUL TANEJA Vs RAJINDER SINGH SACHDEVA	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/328/2026	20-05-2026	GSI ENTERPRISES PRIVATE LIMITED Vs RAJBEER SINGH MAAN	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/329/2026	20-05-2026	BANK OF BARODA Vs M/SRAJESH SIDDHARTHA TRADERS AND ANR.	JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/330/2026	20-05-2026	BANK OF BARODA Vs M/S JASH ENTERPRISES AND ANR.	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/331/2026	20-05-2026	BANK OF BARODA Vs M/S ERIKA FLUID POWER AND ANR.	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/332/2026	20-05-2026	BANK OF BARODA Vs M/S GARG ENTERPRISES AND ANR.	Pawan Kawrani(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/333/2026	20-05-2026	Innovision Vs DTWELVE SPACES	Pooja Garg(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					MISC DJ/861/2026	21-05-2026	Satin Finserv Ltd Vs MOHD. ISANR ANR.	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/64/2026	22-05-2026	Axis Bank Ltd Vs AMAN KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1032/2026	(1)22-05-2026	PEEJAY FINANCE CO LTD Vs LALIT KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1033/2026	(1)22-05-2026	AXIS BANK LTD Vs ASHISH RAJPOOT	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1034/2026	(1)22-05-2026	KOTAK MAHINDRA BANK LTD Vs RAFEEK AHMED	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1035/2026	(1)22-05-2026	KOTAK MAHINDRA BANK LTD Vs SUDARSHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1036/2026	(1)22-05-2026	KOTAK MAHINDRA BANK LTD Vs PADMALATA RAKESH PANDEY	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/339/2026	23-05-2026	NITIN KWATRA Vs SANDEEP BAGHLA Alias MONU	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1037/2026	(1)23-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs VITTHAL YADAV	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1038/2026	(1)23-05-2026	SHRIRAM FINANCE LIMITED Vs SANDEEP MANN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1039/2026	(1)23-05-2026	SHRIRAM FINANCE LIMITED Vs PAWAN KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/66/2026	25-05-2026	HDB FINANCIAL SERVICES LIMITED Vs KUNA SO DUSASAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/340/2026	25-05-2026	Bank of Baroda Vs MAIRAJ KAMALY	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/341/2026	25-05-2026	Bank Of Baroda Vs ABHIJETA SHARMA	DINESH JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/342/2026	25-05-2026	NEETU SHARMA Vs BUNDL TECHNOLOGIES PRIVATE LIMITED	shudhansu(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/882/2026	25-05-2026	NARESH AGGARWAL Vs BHALCO INDUSTRIES PVT LTD	shudhansu(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1041/2026	25-05-2026	KOTAK MAHINDRA BANK LTD Vs GOPAL AGRAWAL	Abhinay Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1042/2026	(1) 25-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs ATIK AHMAD	Kunal Malik(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1043/2026	(1) 25-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs BRAJESH SAHU	Kunal Malik(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1044/2026	(1) 25-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs DEEPIKA GUPTA	Kunal Malik(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1045/2026	(1) 25-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs DHARAMVEER CHAUDHARY	Yajur Chhabra(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1046/2026	(1)25-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs RAJESH KUMAR	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1050/2026	(1)25-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs SANTOSH KUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1054/2026	(1)25-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs HEMANT B	AACHAL KESHAV RAJGOPAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1055/2026	(1)25-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs LALI T	AACHAL KESHAV RAJGOPAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1056/2026	(1)25-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs RAJESH MEENA	AACHAL KESHAV RAJGOPAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1057/2026	(1)25-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs RAKESH KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1058/2026	(1)25-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs SAPNA YADAV	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1059/2026	(1)25-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs SHIVA YADAV	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/345/2026	26-05-2026	STATE BANK OF INDIA Vs AMIT KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/346/2026	26-05-2026	STATE BANK OF INDIA Vs KAMTINMANG	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/347/2026	26-05-2026	STATE BANK OF INDIA Vs JAI PRAKASH THROUGH LR MS. BINTU	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/348/2026	26-05-2026	CS DIAGNOSTICS INDIA Vs M/EXPEDIENT HEALTHCARE MARKETING PVT LTD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/349/2026	26-05-2026	STATE BANK OF INDIA Vs RAJU R	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/350/2026	26-05-2026	STATE BANK OF INDIA Vs JAYANT PAL	Vikas Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/351/2026	26-05-2026	STATE BANK OF INDIA Vs HARI KISHAN	Nishant Kaushik(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1061/2026	26-05-2026	TATA CAPITAL LTD Vs SHREE HARI OM BUILDERS	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1062/2026	(I) 26-05-2026	SHRIRAM FINANCE LIMITED Vs VIKAS DAGAR	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/356/2026	29-05-2026	M S AG INTERNATIONAL Vs MOTILAL MANISH KUMAR	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/900/2026	29-05-2026	RAJESH KUMAR Vs STATE BANK OF INDIA	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1071/2026	29-05-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JITENDRA SINGH	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1072/2026	(I) 29-05-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KALYAN SINGH	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM.)/1073/2026	(1)29-05-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NITIN S	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1074/2026	(1)29-05-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs CHANDRA D	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1075/2026	(1)29-05-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DEEPAK R	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1076/2026	(1)29-05-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DIYA UDAI PAL	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (1) (COMM.)/1077/2026	29-05-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAZIA SULTAN	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1078/2026	(1)29-05-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHIT KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Misc Ex/11/2026	30-05-2026	ASHOK SARAF Vs kapil kumar gupta	Mayank Singhal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Ex.Comm - Award by Arb.Comm/67/2026	30-05-2026	SUNDARAM FINANCE Vs RAM KUMAR SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/905/2026	30-05-2026	INDIAN BANK Vs S K TELECOM	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/906/2026	30-05-2026	Ms Star Packaging Vs Ms Aroma Spice Industries	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1087/2026	(1)30-05-2026	Kotak Mahindra Bank Ltd Vs JUBER BUILDING MATERIAL 2831	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1089/2026	(1)30-05-2026	Kotak Mahindra Bank Ltd Vs JUBER BUILDING MATERIAL 9130	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (1) (COMM.)/1091/2026	30-05-2026	Kotak Mahindra Bank Ltd Vs SURAJ 8817	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1092/2026	(1)30-05-2026	Kotak Mahindra Prime Ltd Vs ASAD KHAN 0690	NITIN MEHTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (COMM.)/1095/2026	(1)30-05-2026	Kotak Mahindra Prime Ltd Vs PRAKHAR GUPTA 9486	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1096/2026	(1)30-05-2026	Kotak Mahindra Prime Ltd Vs DINESH SINGH 0401	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1097/2026	(1)30-05-2026	Kotak Mahindra Prime Ltd Vs MOHIT DRALL 8539	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1098/2026	(1)30-05-2026	Kotak Mahindra Prime Ltd Vs VIJAY ROHILLA 5556	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1099/2026	(1)30-05-2026	Kotak Mahindra Bank Ltd Vs ARVIND KUMAR 3036	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1100/2026	(1)30-05-2026	Kotak Mahindra Bank Ltd Vs SONU 8355	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1101/2026	30-05-2026	Kotak Mahindra Bank Ltd Vs VIKAL 8646	MAYANK MAHAJAN(P)		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1102/2026	30-05-2026	Kotak Mahindra Prime Ltd Vs BALVINDER SINGH 0251	MAYANK MAHAJAN(P)		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1103/2026	30-05-2026	RBL BANK LTD Vs ANKIT KUMAR SINGH	MAYANK MAHAJAN(P)		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1104/2026	30-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY RAMASHANKAR SHARMA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1105/2026	30-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PATEL MOHJANGRA SOYAB A	RAJESH JANGRA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1106/2026	30-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIKET LAXMAN BHINGARDEVE	RAJESH JANGRA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1107/2026	30-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PATEL HARISHCHANDRA D	RAJESH JANGRA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1108/2026	30-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL BABAN SONAWANE	RAJESH JANGRA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1109/2026	30-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BABBI SINGH MAHENDRA SINGH DHUNNA	RAJESH JANGRA		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1110/2026	30-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs THAKKAR MANOJKUMAR HASMUKHLAL	RAJESH JANGRA		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1111/2026	30-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AHIR RAO KAMLAKAR RAGHUNATH	RAJESH JANGRA		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1112/2026	30-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs EVA JAYESH SHAH	RAJESH JANGRA		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1113/2026	30-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANGITABEN JITENDRABHAI SOLANKI	RAJESH JANGRA		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1114/2026	30-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ALKA KHANNA	RAJESH JANGRA		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
46	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCI AL COURT)	NORTH	303	Civil		05-05-2026	AXIS BANK LTD Vs GAYATRI RAM	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	

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						05-05-2026	AXIS BANK LTD Vs GAYATRI RAM	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						05-05-2026	NIDHAN POLYCHEM PVT LTD Vs Anil Yadav	ATUL PARMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						05-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs USHA GUPTA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						05-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs TWINCE MEHTA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						05-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs PARDEEP SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						05-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs PARAS RAM	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						05-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs MOHD SUHAIL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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						05-05-2026	ShriRam Finance Limited Vs JAIRAM KUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						05-05-2026	HDFC BANK LTD Vs VIJAY DHAMEEJA	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						05-05-2026	Kotak Mahindra Bank Ltd Vs JUSTI QUALITY CONCRETE oo6	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						05-05-2026	Kotak Mahindra Bank Ltd Vs MS RITIKA MILK TANKER	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						05-05-2026	Kotak Mahindra Bank Ltd Vs HARIMOHAN GUPTA 2419	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						05-05-2026	Kotak Mahindra Bank Ltd Vs DEEPAK KUMAR 6016	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						05-05-2026	Kotak Mahindra Bank Ltd Vs SUMAN 7806	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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						05-05-2026	BANK OF BARODA Vs SEEMA AND ORS	Deepa Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						06-05-2026	Kotak Mahindra Bank Ltd Vs SIDHI TRADERS 7260	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						06-05-2026	Kotak Mahindra Bank Ltd Vs RAM KISHOR 8328	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						06-05-2026	Kotak Mahindra Bank Ltd Vs VINOD 5349	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						06-05-2026	Kotak Mahindra Bank Ltd Vs ANKUSH SINGH 4034	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						06-05-2026	Kotak Mahindra Bank Ltd Vs CRAFT AUDIO 2910	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						06-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs DEEPAK KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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						06-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs GENSINGH MADANSINGH RAJPUT	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						06-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs NARKESH M	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						06-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs NAVEEN KUMAR SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						06-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs SANDEEP KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						06-05-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs SONU KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS (COMM)/263/2026	02-05-2026	State Bank of India Vs SONI SONI	Ankit Ahlawat(P),	9711450504	ankitahlawat@gmail.com	02.05.2026
			603	Commercial Suit	CS (COMM)/264/2026	02-05-2026	State Bank of India Vs Vikas Kumar AND ANR	Ankit Ahlawat(P),	9711450504	ankitahlawat@gmail.com	02.05.2026
			603	Commercial Suit	CS (COMM)/265/2026	02-05-2026	MR RAHUL DEV (PROP OF GTB PLASTOLOGY) Vs MR SACHIN MUNJAL	JAGRITI JAIN(P),	7042312792	lawfirm@unsolvedlegal.com	02.05.2026
			603	Commercial Suit	CS (COMM)/272/2026	04-05-2026	Continental Carriers Private Limited Vs Dream Weaver Private Limited	Rajan Miglani(P),	9811432766	surjit.singh@continentallgroup.com	04.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Commercial Suit	CS (COMM)/273/2026	04-05-2026	PUMA SE Vs ASHOK KUMAR	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	02.05.2026
			603	Commercial Suit	CS (COMM)/275/2026	04-05-2026	SHRI DURGA SCAFFOLDING Vs SHRADHASABURI ENGINEERS PRIVATE LIMITED	GURSAT SINGH VACHHER(P),	9811105891	gursat@gsvlegal.com	22.03.2026
			603	Commercial Suit	CS (COMM)/281/2026	05-05-2026	CANARA BANK Vs SHIV KUMAR PROP OF FIRM M/S MAX SOLUTION	CHITRA MALHOTRA(P),	9289449309	marsolution59289@gmail.com	05.05.2026
			603	Commercial Suit	CS (COMM)/295/2026	08-05-2026	M/S DURA BUILD CARE PVT LTD Vs M/S HIL LIMITED	Sanjay Shukla(P),	8130271774	b.banerjee@durabuiltcare.com	04.05.2026
			603	Commercial Suit	CS (COMM)/296/2026	12-05-2026	PUMA SE Vs ASHOK KUMAR	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	02.05.2026
			603	Commercial Suit	CS (COMM)/297/2026	12-05-2026	VINOD TIWARI Vs PUSHPA RAI	RUPESH KUMAR MISHRA(P),	9891539006	sandmthz@gmail.com	11.05.2026
			603	Commercial Suit	CS (COMM)/300/2026	13-05-2026	AARGUS GLOBAL LOGISTICS PVT LTD Vs APEX INTERCONTINENTAL PVT LTD	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	11.05.2026
			603	Commercial Suit	CS (COMM)/308/2026	18-05-2026	UNION BANK OF INDIA Vs Rekha	ALKA MISHRA(P),	9711343590	advocateshyamjha@gmail.com	11.05.2026
			603	Commercial Suit	CS (COMM)/312/2026	19-05-2026	Rajiv Solanki Vs Anu Miglani	Nand Kishore Aggarwal(P),	9818342898	aggarwalassociates.cp@gmail.com	11.05.2026
			603	Commercial Suit	CS (COMM)/313/2026	19-05-2026	ASHA RANI GROVER Vs VISHWAS KUMAR	Amit Chauhan(P),	9873224151	memberexecutive@gmail.com	18.05.2029
			603	Commercial Suit	CS (COMM)/314/2026	19-05-2026	BANK OF BARODA Vs Navita Aggarwal	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	16.05.2029
			603	Commercial Suit	CS (COMM)/317/2026	19-05-2026	SMSEA FREIGHT INDIA PRIVATE LIMITED Vs M/S Star EDI Services	SUDHANSHU SINGH(P),	8700455338	litigation@hslawchambers.com	16.05.2026
			603	Commercial Suit	CS (COMM)/324/2026	20-05-2026	Punjab National Bank Vs Roshan Lal	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	13.05.2026
			603	Commercial Suit	CS (COMM)/325/2026	20-05-2026	Rishab Kumar Sharma Alias Rishabh Mishra Vs The Madhav Coop Urban Thrift and Credit Society Ltd	GAJENDRA PAL SINGH(P),	9818389203	gaursunit500@gmail.com	15.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	Commercial Suit	CS (COMM)/330/2026	21-05-2026	State Bank of India Vs Ram Dayal Jayani	Mohit Tiwari(P),	9301232373	advkmiahra@outlook.com	19.05.2026
			603	Commercial Suit	CS (COMM)/336/2026	22-05-2026	PUMA SE Vs VICKY PATEL	Gautam Bhasin(P),	9999306881	11.gautambhasin@gmail.com	21.05.2026
			603	Commercial Suit	CS (COMM)/338/2026	23-05-2026	Punjab National Bank Vs SAFIKUR RAHMAN	VED PRAKASH(P),	9711900673	advocateprakashved@gmail.com	22.05.2026
			603	Commercial Suit	CS (COMM)/341/2026	25-05-2026	PUMA SE Vs ANUJ GUPTA	Gautam Bhasin(P),	9999306881	11.gautambhasin@gmail.com	21.05.2026
			603	Commercial Suit	CS (COMM)/342/2026	25-05-2026	Devender Singh Vs Des Raj Sidana And Anr	Nand Kishore Aggarwal(P),	9818342898	aggarwalassociates.cp@gmail.com	23.05.2026
			603	Commercial Suit	CS (COMM)/343/2026	25-05-2026	State Bank of India Vs Sanjaykam Tikhak	Mohit Tiwari(P),	9310232373	advkmiahra@outlook.com	21.05.2026
			603	Commercial Suit	CS (COMM)/346/2026	26-05-2026	MS YR ENTERPRISE Vs M LAKSHMI ENTERPRISE	SMAHESH(P),	9599478425	NOT AVAILABLE	23.05.2026
			603	Commercial Suit	CS (COMM)/347/2026	26-05-2026	M/S Round The Clock Security Service Vs M/S Alpha Corp Management Services Pvt Ltd	Neeraj Kumar(P),	8130467588	advocate.nkg1974@gmail.com	14.05.2026
			603	Commercial Suit	CS (COMM)/348/2026	26-05-2026	Jayati Wires And Cables LLP Vs Ambey Ferrous Pvt Ltd and Ors	Suraj Gupta(P),	9266641386	valiksurajgupta@gmail.com	23.05.2026
			603	Commercial Suit	CS (COMM)/350/2026	29-05-2026	UNDER ARMOUR INC Vs ANUJ GUPTA	Gautam Bhasin(P),	9999306881	eludication.legal@outlook.com	26.05.2026
			603	EXECUTION	Execution (Comm)/156/2026	04-05-2026	DECATHLON SPORTS INDIA PRIVATE LIMITED Vs TIRUPATI BUILDINGS AND OFFICES PRIVATE LIMITED	MAYA RAMESH(P),	7992389836	fanasia@gmail.com	25.04.2026
			603	EXECUTION	Execution (Comm)/161/2026	08-05-2026	AXIS BANK LTD Vs VIVEK KUMAR SINGH	VIMAL KHURANA(P),	7970440025	shivhamjha@firstassociates.in	07.05.2026
			603	EXECUTION	Execution (Comm)/169/2026	16-05-2026	AXIS BANK LTD Vs RITEV MARKETING SOLUTIONS	VIMAL KHURANA(P),	7970440025	shivhamjha@firstassociates.in	08.05.2026
			603	EXECUTION	Execution (Comm)/171/2026	18-05-2026	SARITA RANI Vs VINAY CHAUDHARY	JYOTI VERMA(P),	9999440419	vikasbhatia280@gmail.com	04.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	EXECUTION	Execution (Comm)/172/2026	18-05-2026	AXIS BANK LTD Vs ASHUTOSH KUMAR	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	14.05.2026
			603	EXECUTION	Execution (Comm)/173/2026	18-05-2026	AXIS BANK LTD Vs KETAN	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	14.05.2026
			603	EXECUTION	Execution (Comm)/174/2026	18-05-2026	AXIS BANK LTD Vs SEEMA HUDDA	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	14.05.2026
			603	EXECUTION	Execution (Comm)/181/2026	23-05-2026	M/S DAKSH ENTERPRISES Vs M/S ADROITS ENGICON PVT LTD	SAKASH JANGHU(P), 8750052500	advocatejhanghu@gmail.com	22.05.2026
			603	EXECUTION	Execution (Comm)/182/2026	25-05-2026	STATE BANK OF INDIA Vs PRAMOD	Mohit Tiwari(P), 9301232373	advjkmishra@outlook.com	20.05.2026
			603	EXECUTION	Execution (Comm)/187/2026	26-05-2026	AXIS BANK LTD Vs MANOJ	VIMAL KHURANA(P), 7970440025	shivhamjha@firstassociates.in	18.05.2026
			603	EXECUTION	Execution (Comm)/188/2026	26-05-2026	THREE ACES GLOBAL LOGISTICS PVT LTD Vs UMA SHANKAR BHATT	STATE(P), NOT AVAILABLE	NOT AVAILABLE	25.05.2026
			603	EXECUTION	MEx/49/2026	30-05-2026	M/s Tadashii Electronics Vs M/s Protonics Medical Systems Pvt Ltd	Naveen Saxena(P), 9810040542	naveensaxena542@gmail.com	26.05.2026
			603	ARBITRATION UNDER SECTION 9	OMP (COMM)/18/2026	05-05-2026	KRISHI RASAYAN EXPORTS PVT LTD Vs M/S GOYAL AND GOEL STAINLESS STEELS	SHIV SHANKAR(P), 9810148367	legalvibes.lawfirm@gmail.com	04.05.2026
			603	ARBITRATION UNDER SECTION 9	OMP (COMM)/21/2026	29-05-2026	NHDC LIMITED Vs Vijay Kumar Jain	KRISHNA KUMAR SINGH(P), 9891416768	kksinghadv9@gmail.com	22.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1581/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALWINDER SINGH	Rahul Bhardwaj(P), 8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1583/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHEGVEWARA RAGHUVANSHI	Rahul Bhardwaj(P), 8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1584/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURVINDER SINGH 0512	Rahul Bhardwaj(P), 8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1585/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIRENDRA MAURYA 1023	Rahul Bhardwaj(P), 8376049807	advocateashok.1@gmail.com	17.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1586/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKRAM SINGH 0100	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1588/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANISH DIXIT 8989	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1589/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAGTAR SINGH 6717	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1605/2026	05-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Manisha B	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1606/2026	05-05-2026	CHOLAMANDALAM INVESTMENT AND COMPANY LIMITED Vs Sunil Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1607/2026	05-05-2026	CHOLAMANDALAM INVESTMENT AND COMPANY LIMITED Vs Bharat Transport	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1608/2026	05-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shokat Ali	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1609/2026	05-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1610/2026	05-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shiv Gorakhnath Traders	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1611/2026	05-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Arjun	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1616/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDEEP J	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1617/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHISHEK PATI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1618/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAHILA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1619/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUKHWINDER SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026

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			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1620/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK JYOTI Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1621/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GEETA SAXENA Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1622/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AJAY KUMAR SHARMA Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1633/2026	07-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak Taneja SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1634/2026	07-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Jalaj Jain SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1635/2026	07-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Monu Surender SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1636/2026	07-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Manoj Kumar SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1637/2026	07-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohit Kumar Sharma SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1638/2026	07-05-2026	M/s cholamandalam investment and finance co ltd Vs Karam Chand SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1639/2026	07-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Jaskaran Singh Bedi SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1674/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UMESH NARAYAN JAISWAL 1256 Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1675/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANSOO YADAV 1219 Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1676/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANSHUL J 9192 Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1677/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CAR ZONE 6729 Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026

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			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1678/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIRENDER KUMAR 7852	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1679/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITESH DUBEY 1650	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1680/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AIROFLY TRAVELS PVT LTD	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1713/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Max Automobile Carriers	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1714/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Matibullah A	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1715/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Priya S	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1716/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sanjeev Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1717/2026	12-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Sani Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1718/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Balaji Enterprises	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1719/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vasim B	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1720/2026	12-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Astra	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1721/2026	12-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Kapil Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1722/2026	12-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Rajvir	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1723/2026	12-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURPREET SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026

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			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1756/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANJINDER SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1757/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KHUSHAL NAEEM	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1758/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPAT LAL MEWARA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1759/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMAD AEJAZ ANSARI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1760/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LAKHAN T	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	17.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1761/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs Hari Vikash	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1762/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs Vikram	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1763/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs Bobby	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1764/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs Subhash Chand	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1765/2026	14-05-2026	KOTAK MAHINDRA BANK LTD Vs RAKESH KUMAR	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1766/2026	14-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Braham Prakash	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1767/2026	14-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Devendar Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1768/2026	14-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Surender Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1769/2026	14-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Anju O	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026

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			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1770/2026	14-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Praveen Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1771/2026	14-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIVAM GAUTAM	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1772/2026	14-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VXA GLOBAL LLP	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1773/2026	14-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJ CONTRACTOR	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1774/2026	14-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAHAB UDDIN BARBHUIYA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1775/2026	14-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRABHPREET SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1785/2026	15-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANGAL SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1786/2026	15-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KAPIL CHAUDHARY	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1787/2026	15-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KATYAYINI PAPERS MILLS PRIVATE LIMITED	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1788/2026	15-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARYAN GUPTA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1789/2026	15-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURPREET SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1790/2026	15-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RUCHI BAJPAI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1791/2026	15-05-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Kavita Jaiswal	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1792/2026	15-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUBHAN M	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	02.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1793/2026	15-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AJAY KUMAR SINGH	Rahul Bhardwaj(P),	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1794/2026	15-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANOJ GOHAIN	Rahul Bhardwaj(P),	advocateashok.1@gmail.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1812/2026	16-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mdfurqan M	SUMIT KUMAR(P),	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1813/2026	16-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Prem Yadav	SUMIT KUMAR(P),	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1814/2026	16-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Satyadev Singh	SUMIT KUMAR(P),	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1815/2026	16-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ashish Narula	SUMIT KUMAR(P),	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1816/2026	16-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Angus Business Services	SUMIT KUMAR(P),	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1817/2026	16-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Arvind Kumar	SUMIT KUMAR(P),	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1818/2026	16-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Rajesh Kumar	SUMIT KUMAR(P),	associatesrsgarg2@gmail.com	24.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1840/2026	18-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAMESH KUMAR MAINI	Rahul Bhardwaj(P),	advocateashok.1@gmail.com	30.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1841/2026	18-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANDHYA A	Rahul Bhardwaj(P),	advocateashok.1@gmail.com	30.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1842/2026	18-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AJAY CONSTRUCTION COMPANY	Rahul Bhardwaj(P),	advocateashok.1@gmail.com	30.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1843/2026	18-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SWATI P	Rahul Bhardwaj(P),	advocateashok.1@gmail.com	30.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1844/2026	18-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANDEEP R	Rahul Bhardwaj(P),	advocateashok.1@gmail.com	30.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1845/2026	18-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK MARETHA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	30.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1846/2026	18-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAMESHWAR D	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	30.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1847/2026	18-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TANING DODUM	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	30.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1848/2026	18-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANPREET KAUR SIDDANA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	30.04.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1849/2026	18-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Faizan Ansari	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1850/2026	18-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Rajpaul	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1851/2026	18-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Pawan	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1871/2026	19-05-2026	Ms Kotak Mahindra Bank Limited Vs Radhe Kumar Ray	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1873/2026	19-05-2026	M/s KOTAK MAHINDRA BANK LTD Vs Ashok	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1874/2026	19-05-2026	Ms Kotak Mahindra Bank Limited Vs Jasant Rathor	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1875/2026	19-05-2026	M/s KOTAK MAHINDRA BANK LTD Vs Ravinder Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1876/2026	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Fazil I	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1877/2026	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Subhash B	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1878/2026	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Yadvender Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1900/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANAND KUMAR KASHYAP	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	28.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1901/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JITESH BURI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	28.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1902/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJIT SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	28.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1903/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ATIK AHMAD	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	28.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1904/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YOGESH KUMAR	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	28.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1905/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BABA INDUSTRIES	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	28.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1906/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRASHANT PRATAP SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	28.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1907/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD MAAZ SIDDIQUI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	28.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1933/2026	21-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amar Chand	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1934/2026	21-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Lakshay Road Carrier	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1935/2026	21-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Pradeep O	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1936/2026	21-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ram Govind	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1937/2026	21-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandel Traders	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1938/2026	21-05-2026	Ms Suryoday Small Finance Bank Limited Vs Shree Ganesh Tour and Travels	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1939/2026	21-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Orangaib S	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1968/2026	22-05-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs NICIA FOOD AND DRINKS PRIVATE LIMITED	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	15.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1969/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJUNGBHADUR PARTAP SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	15.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1970/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KRISHAN GOPAL	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	15.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1971/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PUNEET VASHISHT	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	15.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1972/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRAKASH KANWAR	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	15.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1973/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURAJMAL R	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	15.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1974/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SITA RAM	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	15.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/1999/2026	25-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Devender	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	12.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/2000/2026	25-05-2026	Ms Kotak Mahindra Bank Limited Vs Rihan Packers	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	12.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/2001/2026	25-05-2026	Ms Kotak Mahindra Bank Limited Vs Ram Lakhani Yadav	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	12.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/2002/2026	25-05-2026	Ms Kotak Mahindra Bank Limited Vs Mohit Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	12.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/2003/2026	25-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Devendra Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	12.05.2026
			603	Arbitration Conciliation Act, 1996--9	& OMP (I)(COMM)/2004/2026	25-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Star Audio Systems	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	12.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2005/2026	25-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Alpi Sharma	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	12.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2006/2026	25-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VEDIC MONK ECO TECH PVT LTD	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	08.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2007/2026	25-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ZAHEER ABBAS	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	08.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2008/2026	25-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHAVEER GUPTA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	08.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2009/2026	25-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANINDITA PATHAK	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	08.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2010/2026	25-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT V	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	08.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2011/2026	26-05-2026	IDFC FIRST BANK LTD Vs RAVI DHARM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	15.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2012/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DUBLA NAVIN RAVINDRABHAI	Vishal Khattar(P),	9717182168	vandana.kapoor@patinelaawoffice.com	05.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2013/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RATHOD SANDIPKUMAR JAYANTIBHAI	Vishal Khattar(P),	9717182168	vandana.kapoor@patinelaawoffice.com	05.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2014/2026	26-05-2026	Toyota Financial Services India Limited Vs AYESHA TOURS AND TRAVELS	Vishal Khattar(P),	9717182168	vandana.kapoor@patinelaawoffice.com	05.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2015/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRAKASH PREMNATH JAISWAL	Vishal Khattar(P),	9717182168	vandana.kapoor@patinelaawoffice.com	05.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2016/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRATHAMESH AJIT GAYAKWAD	Vishal Khattar(P),	9717182168	vandana.kapoor@patinelaawoffice.com	05.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2017/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAGAR SUDAM SHINDE	Vishal Khattar(P),	9717182168	vandana.kapoor@patinelaawoffice.com	05.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2018/2026	26-05-2026	Toyota Financial Services India Limited Vs RAKESH PRAKASH PATIL	Vishal Khattar(P),	9717182168	vandana.kapoor@patinelaawoffice.com	05.05.2026

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			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2029/2026	30-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Satpal	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2030/2026	30-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Imaran	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2031/2026	30-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Pradeep Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2032/2026	30-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Gurlal Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2033/2026	30-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Dharm Raj	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2034/2026	30-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Partap Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2035/2026	30-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Dinesh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2036/2026	30-05-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Swapnil Waman Kadu	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	20.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2037/2026	30-05-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs NIFDI Institute of Fashion Design Limited	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	20.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/2038/2026	30-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIT C	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	20.05.2026
			603	Commercial Suit	CS (COMM)/274/2026	04-05-2026	PUMA SE Vs ASHOK KUMAR	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	02.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1975/2026	22-05-2026	CARRIL SOLUTION PRIVATE LIMITED Vs ROHIT KALIA	KUSHAGRA BANSAL(P),	9999468603	advocatevikasharma1@gmail.com	20.05.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1558/2026	02-05-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs SHAMA PARVEEN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1560/2026	02-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Neha Awana	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1561/2026	02-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manoj Kumar Choudhary	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1562/2026	02-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Rakesh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1563/2026	02-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Sukhdev Masih	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1564/2026	02-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Subhash	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1565/2026	02-05-2026	M/S KOTAK MAHINDRA BANK LTD Vs Vinod Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1559/2026	02-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Saddam Husain	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1606/2026	05-05-2026	CHOLAMANDALAM INVESTMENT AND COMPANY LIMITED Vs Sunil Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1607/2026	05-05-2026	CHOLAMANDALAM INVESTMENT AND COMPANY LIMITED Vs Bharat Transport	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1608/2026	05-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shokat Ali	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1609/2026	05-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1610/2026	05-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shiv Gorakhnath Traders	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1611/2026	05-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Arjun	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
			603	Arbitration Conciliation 1996--9 Act,	&OMP (I)(COMM)/1605/2026	05-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Manisha B	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	18.04.2026
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL	SOUTH-WEST	613	Commercial Suit	OMP (I)(COMM)/1557/2026	02-05-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Kayyum Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46141

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
	<b>COURT-02</b>		613	Commercial Suit	CS (COMM)/269/2026	02-05-2026	IDBI BANK LIMITED Vs Ram Interiors	ANKIT JAIN(P), 9643801028	advjainlawchambers@gmail.com	46141
			613	Commercial Suit	CS (COMM)/271/2026	04-05-2026	PUMA SE Vs Ashok Kumar	GAUTAM BHASIN 9999306881	eludicatoin.legal@outlook.com	46143
			613	Commercial Suit	ExCOMM - Award by Arb Comm/28/2026	04-05-2026	Sundaram Finance Ltd Vs PARMOD KUMAR RAI and ORS	MANISHA BARUAH(P), 8826750777	manishabaruahlegal@gmail.com	46142
			613	Commercial Suit	CS (COMM)/288/2026	05-05-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs TRACX LOGIS INDIA PRIVATE LIMITED	Adv Ashish(P), 8750998800	advocateashish91@gmail.com	46141
			613	Commercial Suit	CS (COMM)/284/2026	05-05-2026	Jaibalaji Worldwide Venture Finance Limited Vs Bhagwan Das	RAJIV BAJAJ(P) / HANSRAJ CHAUHAN 9310906078	ADV.HANSRAJCHAUHAN706@GMAIL.COM	46142
			613	Commercial Suit	CS (COMM)/283/2026	05-05-2026	STATE BANK OF INDIA Vs P KARTHICK	Ravindra Narayan Singh(P), 9868523230	ADV.NARAYAN@MAIL.COM	46137
			613	Commercial Suit	CS (COMM)/289/2026	05-05-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs AMRIT SEAIR EXPRESS PVT LTD	Adv Ashish(P), 8750998800	advocateashish91@gmail.com	46141
			613	Commercial Suit	CS (COMM)/290/2026	05-05-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs SHWET LOGISTICS	Adv Ashish(P), 8750998800	advocateashish91@gmail.com	46141
			613	Commercial Suit	OMP (I)(COMM)/1615/2026	05-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAMCHANDRA JAYALWAL	Vishal Khattar(P),/ Vandana Kapoor 011-47018254	info@patinelawoffices.com	46144
			613	Commercial Suit	OMP (I)(COMM)/1651/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARVINDER KAUR 4179	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	46146
			613	Commercial Suit	OMP (I)(COMM)/1661/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUJIBUDDIN HAKIMUDDIN FAROOQUI	Vishal Khattar(P),/ Vandana Kapoor 011-47018254	info@patinelawoffices.com	46144
			613	Commercial Suit	OMP (I)(COMM)/1660/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHENDARA BHRAURO LINGE	Vishal Khattar(P),/ Vandana Kapoor 011-47018254	info@patinelawoffices.com	46144
			613	Commercial Suit	OMP (I)(COMM)/1659/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LAXMI DINESH PAWAR	Vishal Khattar(P),/ Vandana Kapoor 011-47018254	info@patinelawoffices.com	46144
			613	Commercial Suit	OMP (I)(COMM)/1658/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KIRAN CHANDRAKANT MHARANUR	Vishal Khattar(P),/ Vandana Kapoor 011-47018254	info@patinelawoffices.com	46144

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			613	Commercial Suit	OMP (I)(COMM)/1657/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VAIBHAV SAWANT	Vishal Khattar(P),/ Vandana Kapoor	011-47018254	info@patinelawoffices.com	46144
			613	Commercial Suit	OMP (I)(COMM)/1656/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PAVAN KUMAR 9777	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46128
			613	Commercial Suit	OMP (I)(COMM)/1655/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUKESH SONI 0920	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46147
			613	Commercial Suit	OMP (I)(COMM)/1643/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANDEEP KUMAR 9524	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46147
			613	Commercial Suit	OMP (I)(COMM)/1644/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AVNEESH KUMAR 2173	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46141
			613	Commercial Suit	OMP (I)(COMM)/1645/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUPREME SOLUTIONES 8119	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46141
			613	Commercial Suit	OMP (I)(COMM)/1646/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHTASH KUMAR 6543	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46141
			613	Commercial Suit	OMP (I)(COMM)/1647/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SEEMA S 0513	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46141
			613	Commercial Suit	OMP (I)(COMM)/1648/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PAVAN PRAKASH 8226	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46142
			613	Commercial Suit	OMP (I)(COMM)/1649/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SIRTAZJIT SINGH 2847	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46143
			613	Commercial Suit	OMP (I)(COMM)/1650/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TWINKLE GUPTA 8433	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46146
			613	Commercial Suit	OMP (I)(COMM)/1654/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YOGESH RAMESH 3115	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46147
			613	Commercial Suit	OMP (I)(COMM)/1653/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATYAM SINGH 9754	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46147
			613	Commercial Suit	OMP (I)(COMM)/1652/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIPESH KUMAR SINGH 9202	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46147

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/1640/2026	07-05-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs KISHOR JIJABHAI THROAT 7776	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	46140
			613	Commercial Suit	OMP (I)(COMM)/1641/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NISHA DEVI 7579	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	46139
			613	Commercial Suit	OMP (I)(COMM)/1642/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRAKASH GUPTA 5834	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	46141
			613	Commercial Suit	ExCOMM - Award by Arb Comm/31/2026	11-05-2026	AXIS BANK LTD Vs AJAY KUMAR SAINI	VIMAL KHURANA(P), /SHIVAM KUMAR JHA 9953286200, 7970440025	shivamjha@firstassociates.in	46148
			613	Commercial Suit	ExCOMM - Award by Arb Comm/32/2026	11-05-2026	AXIS BANK LTD Vs KALI RAM	VIMAL KHURANA(P), /SHIVAM KUMAR JHA 9953286200, 7970440025	shivamjha@firstassociates.in	46148
			613	Commercial Suit	ExCOMM - Award by Arb Comm/33/2026	11-05-2026	AXIS BANK LTD Vs Surender Singh	VIMAL KHURANA(P), /SHIVAM KUMAR JHA 9953286200, 7970440025	shivamjha@firstassociates.in	46148
			613	Commercial Suit	ExCOMM - Award by Arb Comm/30/2026	11-05-2026	AXIS BANK LTD Vs MONU KUMAR	VIMAL KHURANA(P), /SHIVAM KUMAR JHA 9953286200, 7970440025	shivamjha@firstassociates.in	46148
			613	Commercial Suit	OMP (I)(COMM)/1696/2026	11-05-2026	RBL BANK LTD Vs MAYANK KUMAR 1050	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	46148
			613	Commercial Suit	OMP (I)(COMM)/1697/2026	11-05-2026	IDFC FIRST BANK LTD Vs MUKESH KUMAR GAUTAM 4766	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	46148
			613	Commercial Suit	OMP (I)(COMM)/1698/2026	11-05-2026	RBL BANK LTD Vs PRITI DEVI 8971	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	46148
			613	Commercial Suit	OMP (I)(COMM)/1699/2026	11-05-2026	IDFC FIRST BANK LTD Vs BTN LOGISTICS 0655	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	46148
			613	Commercial Suit	OMP (I)(COMM)/1705/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Anil Ray	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	46148
			613	Commercial Suit	OMP (I)(COMM)/1700/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Khushal Dhanatri	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	46148
			613	Commercial Suit	OMP (I)(COMM)/1701/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sumit Chand Yadav	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	46148

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/1704/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Rahaman Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46148
			613	Commercial Suit	OMP (I)(COMM)/1706/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Najar Mohammad	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46148
			613	Commercial Suit	OMP (I)(COMM)/1707/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Montu Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46149
			613	Commercial Suit	OMP (I)(COMM)/1708/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Kayyum Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46149
			613	Commercial Suit	OMP (I)(COMM)/1709/2026	12-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU HAZARIKA 7074	Rahul Bhardwaj(P),	9013493108	<a href="mailto:advocateashok.1@gmail.com">advocateashok.1@gmail.com</a>	46148
			613	Commercial Suit	OMP (I)(COMM)/1710/2026	12-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YASMEEN J 9602	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46148
			613	Commercial Suit	OMP (I)(COMM)/1711/2026	12-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NISHANT BHARDWAJ 6856	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46148
			613	Commercial Suit	OMP (I)(COMM)/1712/2026	12-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAMTA G 8673	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46148
			613	Commercial Suit	OMP (I)(COMM)/1781/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs Sonu	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46153
			613	Commercial Suit	OMP (I)(COMM)/1780/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs Rajpal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46153
			613	Commercial Suit	OMP (I)(COMM)/1779/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs Devender	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46153
			613	Commercial Suit	OMP (I)(COMM)/1778/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs Jai Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46153
			613	Commercial Suit	OMP (I)(COMM)/1776/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs Dalvir	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46153
			613	Commercial Suit	OMP (I)(COMM)/1777/2026	14-05-2026	Kotak Mahindra Bank Ltd Vs Ashok Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46153

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/1784/2026	14-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LALTA SINGH	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46151
			613	Commercial Suit	OMP (I)(COMM)/1783/2026	14-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ATUL KUMAR 4570	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46151
			613	Commercial Suit	OMP (I)(COMM)/1782/2026	14-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SEEMA SINGH 1824	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46151
			613	Commercial Suit	CS (COMM)/303/2026	15-05-2026	PUNJAB NATIONAL BANK Vs SOHAN SINGH	Raghav Sharma(P),	9711900673, 9811577425	VSRADVISORS@GMAIL.COM	46153
			613	Commercial Suit	CS (COMM)/302/2026	15-05-2026	MS SHRI RAM TRADERS Vs MS R S BUILDERS and ORS	NITISH KUMAR RAI(P),	9868720400	nitish.kaushiko7@gmail.com	46155
			613	Commercial Suit	OMP (I)(COMM)/1811/2026	16-05-2026	M/s Kotak Mahindra Bank Ltd Vs Suraj Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46156
			613	Commercial Suit	OMP (I)(COMM)/1809/2026	16-05-2026	M/s Kotak Mahindra Bank Ltd Vs Husain	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46156
			613	Commercial Suit	OMP (I)(COMM)/1808/2026	16-05-2026	M/s Kotak Mahindra Bank Ltd Vs Satish Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46156
			613	Commercial Suit	Execution (Comm)/168/2026	16-05-2026	TechCurators Private Limited Vs M/S Otomeyt World LLP	Varun Chawla(P),	9971195999	varun@legalcare.co.in	46156
			613	Commercial Suit	OMP (I)(COMM)/1810/2026	16-05-2026	M/s Kotak Mahindra Bank Ltd Vs Anil Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46156
			613	Commercial Suit	OMP (COMM)/19/2026	19-05-2026	ROHITASH YADAV Vs KOTAK MAHINDRA BANK LTD	Ankit Gaurav kainth(P),	9811885554	ankit_legal@yahoo.com	46156
			613	Commercial Suit	CS (COMM)/311/2026	19-05-2026	KARATE INDIA ORGANISATION Vs KARATE INDIA	ANMOL CHADHA(P),	9953040048	lawcmchambers@gmail.com	46158
			613	Commercial Suit	CS (COMM)/315/2026	19-05-2026	Sumer Singh Vs Rarh Electronics	satya Prakash Yadav(P),	7303578214	astreaprofessionals@gmail.com	46158
			613	Commercial Suit	CS (COMM)/318/2026	19-05-2026	KAMAL Vs CHANDA	Praveen Suri(P),	9810928188	praveensuri73@gmail.com	46159

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	CS (COMM)/319/2026	19-05-2026	Union Bank of India Vs Sakshi			ALKA MISHRA(P),	9312872882	<a href="mailto:advocatedhananjay@yahoo.com">advocatedhananjay@yahoo.com</a>	46158
			613	Commercial Suit	ExCOMM - Award by Arb Comm/34/2026	19-05-2026	Axis Bank Ltd Vs JATIN KUMAR			MAYANK KALRA	9873347330	<a href="mailto:mayamk_mahajan05@yahoo.com">mayamk_mahajan05@yahoo.com</a>	46155
			613	Commercial Suit	ExCOMM - Award by Arb Comm/35/2026	19-05-2026	Axis Bank Ltd Vs SAURABH			MAYANK SEHGAL	9873347330	<a href="mailto:mayamk_mahajan05@yahoo.com">mayamk_mahajan05@yahoo.com</a>	46156
			613	Commercial Suit	ExCOMM - Award by Arb Comm/36/2026	19-05-2026	Axis Bank Ltd Vs SANJEEV KUMAR			MAYANK MAHAJAN	9873347330	<a href="mailto:mayamk_mahajan05@yahoo.com">mayamk_mahajan05@yahoo.com</a>	46156
			613	Commercial Suit	OMP (I)(COMM)/1862/2026	19-05-2026	YES BANK LIMITED Vs USHA DEVI			ANANJAY SINGH(P),	7455023130	<a href="mailto:asaplegalandadvocates@gmail.com">asaplegalandadvocates@gmail.com</a>	46157
			613	Commercial Suit	OMP (I)(COMM)/1872/2026	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Sarif			RAVI SHANKAR GARG	9958683230	<a href="mailto:associatesrsgarg@gmail.com">associatesrsgarg@gmail.com</a>	46147
			613	Commercial Suit	OMP (I)(COMM)/1879/2026	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Jubair Ahmed			RAVI SHANKAR GARG	9958683230	<a href="mailto:associatesrsgarg@gmail.com">associatesrsgarg@gmail.com</a>	46158
			613	Commercial Suit	OMP (I)(COMM)/1880/2026	19-05-2026	Kotak Mahindra Bank Ltd Vs Sitaram Transport Co			RAVI SHANKAR GARG	9958683230	<a href="mailto:associatesrsgarg@gmail.com">associatesrsgarg@gmail.com</a>	46158
			613	Commercial Suit	OMP (I)(COMM)/1882/2026	19-05-2026	Kotak Mahindra Bank Ltd Vs Afsar			RAVI SHANKAR GARG	9958683230	<a href="mailto:associatesrsgarg@gmail.com">associatesrsgarg@gmail.com</a>	46158
			613	Commercial Suit	OMP (I)(COMM)/1883/2026	19-05-2026	Kotak Mahindra Bank Ltd Vs Harpal			RAVI SHANKAR GARG	9958683230	<a href="mailto:associatesrsgarg@gmail.com">associatesrsgarg@gmail.com</a>	46158
			613	Commercial Suit	OMP (I)(COMM)/1886/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANAND SHANKAR MANI TRIPATHI 3111			Rahul Bhardwaj(P),	9013493108	<a href="mailto:advocateashok.1@gmail.com">advocateashok.1@gmail.com</a>	46155
			613	Commercial Suit	OMP (I)(COMM)/1888/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK RAJ KUMAR 2546			Rahul Bhardwaj(P),	9013493108	<a href="mailto:advocateashok.1@gmail.com">advocateashok.1@gmail.com</a>	46155
			613	Commercial Suit	OMP (I)(COMM)/1890/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HEMANG GIRISCHANDRA TRIVEDI 8378			Rahul Bhardwaj(P),	9013493108	<a href="mailto:advocateashok.1@gmail.com">advocateashok.1@gmail.com</a>	46155
			613	Commercial Suit	OMP (I)(COMM)/1892/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD HANIF 9761			Rahul Bhardwaj(P),	9013493108	<a href="mailto:advocateashok.1@gmail.com">advocateashok.1@gmail.com</a>	46155

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			613	Commercial Suit	OMP (I)(COMM)/1893/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAGAR LAXKAR 4135	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46157
			613	Commercial Suit	OMP (I)(COMM)/1895/2026	19-05-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs ANIL LALARAM 8404	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46156
			613	Commercial Suit	CS (COMM)/328/2026	20-05-2026	State Bank of India Vs Harendra Kumar	Mohit Tiwari(P),	9301232373	advjkmishra@outlook.com	46160
			613	Commercial Suit	CS (COMM)/327/2026	20-05-2026	Canara Bank Vs BHUPINDER SHARMA PROPRIETOR OF SHARMA ELECTRONICS	sumit virmani(P),	9873245548	virmanilawco@gmail.com	46157
			613	Commercial Suit	OMP (I)(COMM)/1929/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU KUMAR 1421	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46160
			613	Commercial Suit	OMP (I)(COMM)/1930/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJ SHARMA 7164	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46160
			613	Commercial Suit	OMP (I)(COMM)/1931/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAHUL SINGH PARIHAR 7972	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46160
			613	Commercial Suit	OMP (I)(COMM)/1932/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YOGINDER V 7979	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46160
			613	Commercial Suit	OMP (I)(COMM)/1924/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIVAM PANDEY 7956	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46158
			613	Commercial Suit	OMP (I)(COMM)/1925/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROCKY KASANA 2010	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46158
			613	Commercial Suit	OMP (I)(COMM)/1926/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU SONI 4222	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46158
			613	Commercial Suit	OMP (I)(COMM)/1927/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS 2582	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46158
			613	Commercial Suit	OMP (I)(COMM)/1928/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAHUL SINGH 1724	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46160
			613	Commercial Suit	OMP (I)(COMM)/1922/2026	20-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Saleem B	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	46160

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			613	Commercial Suit	OMP (I)(COMM)/1923/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURJANT SINGH 0105	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46158
			613	Commercial Suit	OMP (I)(COMM)/1943/2026	21-05-2026	M/s Kotak Mahindra Bank Ltd Vs Dinesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	46158
			613	Commercial Suit	OMP (I)(COMM)/1945/2026	21-05-2026	M/s Kotak Mahindra Bank Ltd Vs Rajbir	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	46161
			613	Commercial Suit	OMP (I)(COMM)/1946/2026	21-05-2026	Suryoday Small Finance Bank Limited Vs Shree Ganesh Tour and Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	46162
			613	Commercial Suit	OMP (I)(COMM)/1947/2026	21-05-2026	Suryoday Small Finance Bank Limited Vs Shree Ganesh Tour and Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	46162
			613	Commercial Suit	MISC DJ ADJ/480/2026	21-05-2026	RAM GOPAL MAHAJAN Vs Anuroop Dahiya	rajesh sharma(P),	9810109461	rajeshsharmaadvocate@gmail.com	46162
			613	Commercial Suit	CS (COMM)/331/2026	21-05-2026	Spigen India Pvt Ltd Vs Guruji all mobile repair	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	46161
			613	Commercial Suit	OMP (I)(COMM)/1940/2026	21-05-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Sandeep Ranjot Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	46161
			613	Commercial Suit	OMP (I)(COMM)/1941/2026	21-05-2026	M/s Kotak Mahindra Bank Ltd Vs Raj Manti	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	46161
			613	Commercial Suit	OMP (I)(COMM)/1942/2026	21-05-2026	M/s Kotak Mahindra Bank Ltd Vs Pushpender	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	46161
			613	Commercial Suit	OMP (I)(COMM)/1944/2026	21-05-2026	M/s Kotak Mahindra Bank Ltd Vs Raghuvveer	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	46161
			613	Commercial Suit	OMP (I)(COMM)/1702/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sachin Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	46148
			613	Commercial Suit	OMP (I)(COMM)/1703/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bishnoi Road Carrier	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	46148
			613	Commercial Suit	CS (COMM)/335/2026	22-05-2026	Puma Se Vs T K Shah	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	46162

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			613	Commercial Suit	CS (COMM)/344/2026	25-05-2026	NARESH GOYAL Vs MS SHAURYA PRATAP INFRA CARE	ANAND DUGGAL(P),	7042421170	anandlegal421@gmail.com	46163
			613	Commercial Suit	OMP (I)(COMM)/1998/2026	25-05-2026	Kotak Mahindra Bank Ltd Vs Naresh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	46163
			613	Commercial Suit	Execution (Comm)/183/2026	25-05-2026	SUSHILA DEVI GUPTA Vs ATTRACTIVE AUTOMOBILES	Aditya Trehan(P),/Adyant	9810667858	aditya@adyantlegal.com	46156
			613	Commercial Suit	CS (COMM)/345/2026	25-05-2026	NATIONAL INSURANCE COMPANY LTD AND ANR Vs CHETAK LOGISTICS LTD	RAMESH KUMAR	7838671742	chiramelco@hotmail.com	transferred from Hon'ble DHC
			613	Commercial Suit	OMP (I)(COMM)/2020/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIVAM MB	Rahul Bhardwaj(P), 9929	9013493108	advocateashok.1@gmail.com	46164
			613	Commercial Suit	OMP (I)(COMM)/2021/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NISHA NISHA	Rahul Bhardwaj(P), 2208	9013493108	advocateashok.1@gmail.com	46164
			613	Commercial Suit	OMP (I)(COMM)/2023/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARENDER UB	Rahul Bhardwaj(P), 9728	9013493108	advocateashok.1@gmail.com	46165
			613	Commercial Suit	OMP (I)(COMM)/2025/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU BHASEEN 6472	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46165
			613	Commercial Suit	OMP (I)(COMM)/2026/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs WASSIM MB	Rahul Bhardwaj(P), 3292	9013493108	advocateashok.1@gmail.com	46165
			613	Commercial Suit	OMP (I)(COMM)/2027/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SIMPI SHUKLA	Rahul Bhardwaj(P), 5980	9013493108	advocateashok.1@gmail.com	46165
			613	Commercial Suit	OMP (I)(COMM)/2019/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ADIL R 5909	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46164
			613	Commercial Suit	OMP (I)(COMM)/2022/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MEHAL SINGH	Rahul Bhardwaj(P), 4551	9013493108	advocateashok.1@gmail.com	46164
			613	Commercial Suit	OMP (I)(COMM)/2024/2026	26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAHUL KUMAR 0420	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	46165
			613	Commercial Suit	OMP (I)(COMM)/2028/2026	29-05-2026	DALVIR SINGH Vs ASCLEPIUS WELLNESS PRIVATE LIMITED	PRAVEEN ARYA(P),	9999029539	advpraveenarya@gmail.com	46164

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	CS (COMM)/351/2026	29-05-2026	SWASTIK AUTOMOTIVES INDIA Vs BALAJI ENTERPRISE	sarandeep singh(P),	8448840902	adv.sarandep@gmail.com	46168
			613	Commercial Suit	CS (COMM)/352/2026	29-05-2026	State bank of India Vs Surinder Paul	Mohit Tiwari(P),/ Jitender Kumar Mishra	9310232373	advjkmishra@outlook.com	46163
			613	Commercial Suit	OMP (I)(COMM)/1922/2026	20-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Saleem B	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	46160
			613	Commercial Suit	OMP MISC (COMM)/2/2026	30-05-2026	Jitender Kumar Vs Union of India	AADISH JAIN(P) SANJOY BHAUMIK	9810288405	bhaumik.sanjoy@gmail.com	46171
49	SH. GAUTAM MANAN, JUDGE, COMMERCIAL COURT-03	SOUTH-WEST DISTRICT	614	COMMERCIAL SUIT	CS (COMM)/266/2026	02-05-2026	STATE BANK OF INDIA VS SHUBHAM DOGRA	MR. ANKITA AHLAWAT	9711450504	ANKIT AHLAWAT@GMAIL.COM	29.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/267/2026	02-05-2026	STATE BANK OF INDIA VS HIMANSHU	MR. ANKITA AHLAWAT	9711450504	ANKIT AHLAWAT@GMAIL.COM	29.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/268/2026	02-05-2026	STATE BANK OF INDIA VS MD NAZIM SAIFI	MR. ANKITA AHLAWAT	9711450504	ANKIT AHLAWAT@GMAIL.COM	29.04.2026
			614	EXECUTION	EX.COMM - AWARD BY ARB. COMM./29/2026	04-05-2026	BHAGWAN SHARMA VS DELHI DEVELOPMENT AUTHORITY	MR. RAJNI VOHRA	8820304179	ADVRAJNIVOHRA@GMAIL.COM	02.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/270/2026	04-05-2026	MOOL CHAND VS NETAJI SUBHASH UNIVERSITY OF TECHNOLOGY	MR. SAMEER KHAN	9818151568	ADVOCATESAMEERKHAN786@GMAIL.COM	02.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/278/2026	04-05-2026	STATE BANK OF INDIA VS BIBHUTI BHUSAN BEHERA	MR. R.N. SINGH	9868523230	ADVRNARAYAN@GMAIL.COM	02.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1566/2026	04-05-2026	KOTAK MAHINDRA BANK VS SANDEEP KUMAR PRITHVI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1567/2026	04-05-2026	KOTAK MAHINDRA BANK VS RAJ KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1568/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SANDEEP SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1569/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUBHASH O	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.05.2026

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			614	ARBITRATION	OMP (I)(COMM.)/1570/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS ASRAF TRADERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1571/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS MUKESH MAHESHWARI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1572/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS VINAY S	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1573/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS AJAB SINGH CONSTRUCTION	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1574/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS NITESH KUMAR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1575/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS BAJRANG SAINI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1576/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS YASHPAL B	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1577/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS BANBARI T	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1578/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS MOHD TASLIM KHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1579/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS RIJAVAN B	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1580/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS ANIL SHANKAR T	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1582/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUSHIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1587/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SARFARAZ K	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1590/2026	04-05-2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHAHNAWAZ M	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.04.2026

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			614	ARBITRATION	OMP (I)(COMM.)/1591/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS JAISHANKAR KISHAN SINGLA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1592/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VSSHANKAR MURLIWALA TRADERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1593/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VSSHANKAR PINKI P	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1594/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS RAJSHANKAR KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1595/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VSSHANKAR AJMER MANSOORI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1596/2026	04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VSSHANKAR AMOLIK TRADERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	28.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/280/2026	05-05-2026	ANJU GUPTA VS GROW STAR INFRA	MR. PRATEEK CHAUDHARY	9205650812	CHAUDHARYANDCHAUDHARY@HOTMAIL.COM	02.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/285/2026	05-05-2026	BHARTI S DABAS VS NISHU KUMARI	MR. AAKASH GODRA	9015220306	GODARAKASH212@GMAIL.COM	02.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/286/2026	05-05-2026	QUICKSHIP GLOBAL EXPRESS VS COCO EXPRESS	MR. ASHISH BANSAL	8750998800	ADVOCATEASHISH91@GMAIL.COM	02.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/287/2026	05-05-2026	INEXT LOGISTICS AND SUPPLY CHAIN VS TRACX LOGIS INDIA	MR. ASHISH BANSAL	8750998800	ADVOCATEASHISH91@GMAIL.COM	02.05.2026
			614	EXECUTION	EXECUTION (COMM.)/158/2026	06-05-2026	RAHUL GUPTA VS MANISH CHADHA	MR. NETRAPAL SINGH	9868643592	ADV.NPS80@GMAIL.COM	04.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/292/2026	07-05-2026	BANK OF INDIA VS RAJ BIR	MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	05.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/293/2026	07-05-2026	BANK OF INDIA VS RAJ KUMAR	MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	02.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/294/2026	07-05-2026	GSI ENTERPRISES VS SAP ELECTROCONTRACTS	MR. PRAGYA ANAND	9910358225	OFFICE@VALI.CO.IN	28.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	ARBITRATION	OMP (COMM.)/1/2026 MISC.	08-05-2026	VICHITRA CONSTRUCTIONS VS GENERAL MANAGER TELECOM DISTRICT BSNL AMBALA	MR. ARIHANT JAIN	9811799646	ARIHANT1992@HOTMAIL.COM	02.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1663/2026	08-05-2026	TOYOTA FINANCIAL SERVICES VS SURAJ VERMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	04.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1664/2026	08-05-2026	TOYOTA FINANCIAL SERVICES VS NARENDRA KUMAR GUSAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1665/2026	08-05-2026	TOYOTA FINANCIAL SERVICES VS VAGHELA BALBHADRASINH S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1666/2026	08-05-2026	TOYOTA FINANCIAL SERVICES VS MOHIT KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1667/2026	08-05-2026	TOYOTA FINANCIAL SERVICES VS ANJU PANDE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1668/2026	08-05-2026	TOYOTA FINANCIAL SERVICES VS RENU KHOSLA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1669/2026	08-05-2026	TOYOTA FINANCIAL SERVICES VS JITENDRA KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1670/2026	08-05-2026	TOYOTA FINANCIAL SERVICES VS NITISH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1671/2026	08-05-2026	TOYOTA FINANCIAL SERVICES VS BHANU SHRIWASTAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1672/2026	08-05-2026	TOYOTA FINANCIAL SERVICES VS JMR TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1673/2026	08-05-2026	TOYOTA FINANCIAL SERVICES VS SHIVKANT PUROHIT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1681/2026	08-05-2026	RBL BANK LTD VS SHAIK ABDUL MUSAVEER	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@GMAIL.COM	30.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/298/2026	12-05-2026	SAG GLOBAL LOGISTICS VS AMBROTHERS CARGO	MR. CHIRANJEEV SUGNADH	999966087	ADVESUGANDH@GMAIL.COM	04.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	ARBITRATION	OMP (I)(COMM.)/1724/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1725/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1726/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1727/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1728/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1729/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1730/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1731/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1733/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1734/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1735/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1736/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1737/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1738/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	ARBITRATION	OMP (I)(COMM.)/1739/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS KASMA BAI	MR. RAHUL BHARDWAJ	8376049807	<a href="mailto:ADVOCATEASHOK.1@GMAIL.COM">ADVOCATEASHOK.1@GMAIL.COM</a>	30.04.2026
			614	ARBITRATION	OMP (I)(COMM.)/1741/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS JADAV NAVALSINH KALUSINH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	EXECUTION	OMP (I)(COMM.)/1742/2026	12-05-2026	TOYOTA FINANCIAL SERVICES VS KISHOR KASHINATH KALE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	30.04.2026
			614	EXECUTION	EXECUTION (COMM.)/166/2026	13-05-2026	AXIS BANK LTD VS SANDEEP	MR. SHIVAM KR JHA	7970440025	SHIVAMJHA@FIRSTASSOCIATES.IN	06.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/301/2026	15-05-2026	ATUL PHANSALKAR VS NISHA SOBTI	MR. PARTH SARATHI	8349644767	PARASAGGARWALADV@GMAIL.COM	06.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1795/2026	15-05-2026	KOTAK MAHINDRA BANK VS NEERAJ	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	06.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1796/2026	15-05-2026	KOTAK MAHINDRA BANK LTD VS SONU	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	06.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1797/2026	15-05-2026	KOTAK MAHINDRA BANK LTD VS PAWAN KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	06.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1798/2026	15-05-2026	KOTAK MAHINDRA BANK LTD VS SANJAY PANDEY	MR. RAVI SHANKAR	9911883603	<a href="mailto:ASSOCIATESRSGARG1@GMAIL.COM">ASSOCIATESRSGARG1@GMAIL.COM</a>	06.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1799/2026	15-05-2026	KOTAK MAHINDRA BANK LTD VS RAJESH	MR. RAVI SHANKAR	9911883603	<a href="mailto:ASSOCIATESRSGARG1@GMAIL.COM">ASSOCIATESRSGARG1@GMAIL.COM</a>	06.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1800/2026	15-05-2026	KOTAK MAHINDRA BANK LTD VS DEEPAK KUMAR	MR. RAVI SHANKAR	9911883603	<a href="mailto:ASSOCIATESRSGARG1@GMAIL.COM">ASSOCIATESRSGARG1@GMAIL.COM</a>	06.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1801/2026	15-05-2026	KOTAK MAHINDRA BANK LTD VS RAVINDER RAMCHANDER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	06.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1802/2026	15-05-2026	KOTAK MAHINDRA BANK LTD VS GANGA RAM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	06.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1803/2026	15-05-2026	KOTAK MAHINDRA BANK LTD VS ASHOK KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	06.05.2026

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			614	ARBITRATION	OMP (I)(COMM.)/1804/2026	15-05-2026	KOTAK MAHINDRA BANK LTD VS RAM KISHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	06.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1805/2026	15-05-2026	KOTAK MAHINDRA BANK LTD VS PARDEEP KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	06.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1806/2026	15-05-2026	KOTAK MAHINDRA BANK LTD VS AJIT KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	06.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/305/2026	16-05-2026	BANK OF BARODA VS DEEPAK NAYAK	MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	12.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/307/2026	16-05-2026	PUNJAB NATIONAL BANK VS MEGHA GUPTA	MR. PARAS AGGARWAL	9810600656	PARASAGGARWALADV@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1819/2026	16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS AYAAN TRANSPORT SERVICES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1820/2026	16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS A PHARMACY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1823/2026	16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUNIL KUMAR NISHAD	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1824/2026	16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS VIJAY KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1825/2026	16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS BISHNOI ROAD CARRIER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1826/2026	16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS AONE LOGISTICS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1827/2026	16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS HAMID KHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1828/2026	16-05-2026	KOTAK MAHINDRA BANK LTD VS MUKESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1829/2026	16-05-2026	KOTAK MAHINDRA BANK LTD VS MAHIPAL SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026

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			614	ARBITRATION	OMP (I)(COMM.)/1830/2026	16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS BISHNOI ROAD CARRIER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1831/2026	16-05-2026	KOTAK MAHINDRA BANK LTD VS JAYANT ENTERPRISE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1832/2026	16-05-2026	KOTAK MAHINDRA BANK LTD VS DHARAMENDER YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1833/2026	16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUNIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1834/2026	16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUBODH B	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1835/2026	16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS MONU S	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1836/2026	16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS BIJENDER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1837/2026	16-05-2026	KOTAK MAHINDRA BANK LTD VS SUBHASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1838/2026	16-05-2026	KOTAK MAHINDRA BANK LTD VS MANJEET	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1839/2026	16-05-2026	KOTAK MAHINDRA BANK LTD VS ALI RAJA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1852/2026	18-05-2026	KOTAK MAHINDRA BANK LTD VS ARVIND KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1853/2026	18-05-2026	KOTAK MAHINDRA BANK LTD VS NAJAR MOHAMMAD	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1854/2026	18-05-2026	KOTAK MAHINDRA BANK LTD VS PRAMOD KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1855/2026	18-05-2026	KOTAK MAHINDRA BANK LTD VS AMIT KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026

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			614	ARBITRATION	OMP (I)(COMM.)/1856/2026	18-05-2026	KOTAK MAHINDRA BANK LTD VS SOHAN SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1857/2026	18-05-2026	KOTAK MAHINDRA BANK LTD VS RAJEEV SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1858/2026	18-05-2026	KOTAK MAHINDRA BANK LTD VS SURENDER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1859/2026	18-05-2026	KOTAK MAHINDRA BANK LTD VS JITENDRA KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARGI@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (COMM.)/20/2026	19-05-2026	ROYALE MERIDIAN INDIA VS UNION OF INDIA	MR. ASHISH CHAUHAN	9999468603	ASHISHCHAUHAN@AKASSOCIATES.ORG.IN	12.05.2026
			614	EXECUTION	EXECUTION (COMM.)/175/2026	19-05-2026	AXIS BANK LTD VS SHARDA KUMARI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@GMAIL.COM	12.05.2026
			614	EXECUTION	EXECUTION (COMM.)/176/2026	19-05-2026	AXIS BANK LTD VS RAM BABU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@GMAIL.COM	12.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/316/2026	19-05-2026	RAGHUNATHJI FUELS OPC VS NKG INFRASTRUCTURE	MR. PRAMOD KUMAR YADAV	8802915569	PRAMODYADAV60180@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1868/2026	19-05-2026	YES BANK LIMITED VS PREM BABU SHARMA	MR. ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATE@GMAIL.COM	12.05.2026
			614	EXECUTION	EXECUTION (COMM.)/177/2026	20-05-2026	BANK OF MAHARASTRA VS SAJID	MR. PRAVEEN KUMAR RAJPUT	9891273738	PKRAJPUT2012@GMAIL.COM	12.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/326/2026	20-05-2026	VIKHYAT GULATI VS VVM TWENTY 1 HOSPITALITY OPC	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1908/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS SUKHVINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1909/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS HARSH CHABBRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1914/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS BHARAT JULKA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	ARBITRATION	OMP (I)(COMM.)/1915/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS DISTANCE TRAVELS		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1916/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS MAKSOOD A		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1917/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS SAYARA BANO		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1918/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS NAMAN NAIK		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1919/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS BALRAM MEENA		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1920/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS ABHIJEET BHARTI		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1921/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS GURSHER SINGH		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/337/2026	22-05-2026	LUMINATION INDIA INFRATECH VS SURYA CONSTRUCTION COMPANY		MR. SANJEEV KUMAR	9891490070	SANJEEVADVOCATE@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1958/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS MOHAMMAD SABIR		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1959/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS ARSAD F		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1960/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS JAGIR KAUR		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1961/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS ADITYA S		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1962/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS GAUTAM KAKKAR		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1963/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS SUNEEL KUMAR		MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	ARBITRATION	OMP (I)(COMM.)/1964/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS RAJAN KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1965/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS SAJJAD KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1966/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS MUKESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1967/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS GAURAV KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1976/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS MOHIT GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1977/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS SADDAM ALI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1978/2026	22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS PREETI KHARE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	08.05.2026
			614	EXECUTION	OMP (I)(COMM.)/1979/2026	23-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS NK ROAD CARRIER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1980/2026	23-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SACHIN PAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1981/2026	23-05-2026	KOTAK MAHINDRA BANK VS BHOOP SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1982/2026	23-05-2026	KOTAK MAHINDRA BANK VS ARSHDEEP SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1983/2026	23-05-2026	KOTAK MAHINDRA BANK VS KIRAN SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1984/2026	23-05-2026	KOTAK MAHINDRA BANK VS KRISHAN KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1985/2026	23-05-2026	KOTAK MAHINDRA BANK VS KULDEEP	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	ARBITRATION	OMP (I)(COMM.)/1986/2026	23-05-2026	KOTAK MAHINDRA BANK RAKESH KUMAR		MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1987/2026	23-05-2026	KOTAK MAHINDRA BANK IRFAN		MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1988/2026	23-05-2026	KOTAK MAHINDRA BANK IKRAM AHMAD		MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1989/2026	23-05-2026	KOTAK MAHINDRA BANK JATAN SINGH		MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1990/2026	23-05-2026	KOTAK MAHINDRA BANK SHAHRUKH KHAN		MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	08.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1991/2026	23-05-2026	KOTAK MAHINDRA BANK HEMRAJ		MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	11.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1992/2026	23-05-2026	KOTAK MAHINDRA BANK RAJBALA		MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	11.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1993/2026	23-05-2026	KOTAK MAHINDRA BANK SURAJ KUMAR		MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	11.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1994/2026	23-05-2026	KOTAK MAHINDRA BANK GURU KRIPA PACKAGING		MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	11.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1995/2026	23-05-2026	KOTAK MAHINDRA BANK KESHARIYA		MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	11.05.2026
			614	ARBITRATION	OMP (I)(COMM.)/1996/2026	23-05-2026	KOTAK MAHINDRA BANK SHAUKAN ALI		MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	11.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/340/2026	25-05-2026	PUMA SE VS MONU KUMAR		MR. GAUTAM BHASIN	9999306881	LEGAL@OUTLOOK.COM	19.05.2026
			614	EXECUTION	EXECUTION (COMM.)/184/2026	26-05-2026	STATE BANK OF INDIA VS ASHOK KUMAR		MR. JITENDER KR MISHRA	9310232373	ADVJKMISHRA@OUTLOOK.COM	20.05.2026
			614	EXECUTION	EXECUTION (COMM.)/185/2026	26-05-2026	STATE BANK OF INDIA VS NIRMALA		MR. JITENDER KR MISHRA	9310232373	ADVJKMISHRA@OUTLOOK.COM	23.05.2026

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			614	EXECUTION	EXECUTION (COMM.)/186/2026	26-05-2026	STATE BANK OF INDIA VS BHARTI	MR. JITENDER KR MISHRA	9310232373	ADVJKMISHRA@OUTLOOK.COM	26.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/354/2026	30-05-2026	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999306881	LEGAL@OUTLOOK.COM	23.05.2026
50	SH. AJAY GULATI-I-DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	Execution (Comm.)	157/2026	04-05-2026	YUKTI KHATTAR Vs Rahul Ahuja	P.S. RANA	9818215153	rana.legal.x41a@gmail.com	23.04.2026
			509	CS (COMM)	276/2026	04-05-2026	STATE BANK OF INDIA Vs ANKIT KUMAR	R.N. SINGH	9868523230	advrnarayan@gmail.com	27.04.2026
			509	CS (COMM)	277/2026	04-05-2026	STATE BANK OF INDIA Vs MOHAN LAL	R.N. SINGH	9868523230	advrnarayan@gmail.com	25.04.2026
			509	CS (COMM)	279/2026	04-05-2026	Shiv Shakti Plaza Vs Sudesh Wati	Y.K. DUBEY	9891589898	ykubey@gmail.com	29.04.2026
			509	OMP (I)(COMM.)	1597/2026	04-05-2026	Kotak Mahindra Bank Ltd Vs Shri Ji Traders	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	28.04.2026
			509	OMP (I)(COMM.)	1598/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJEEV BAGGA 3097	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	27.04.2026
			509	OMP (I)(COMM.)	1599/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHISHM MUNJAL 2131	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	27.04.2026
			509	OMP (I)(COMM.)	1600/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TOSHIT GUPTA 7731	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	27.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			509	OMP (I)(COMM.)	1601/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIPIN KUMAR 5893	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	27.04.2026
			509	OMP (I)(COMM.)	1602/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANBIR SINGH 8623	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	27.04.2026
			509	OMP (I)(COMM.)	1603/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JITENDER SINGH 1270	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	27.04.2026
			509	OMP (I)(COMM.)	1604/2026	04-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KRISHAN YADAV 6981	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	27.04.2026
			509	CS (COMM)	282/2026	05-05-2026	union bank of India Vs md Faisal Ali	ROHTAS KUMAR JAJORIA	9869750997	rkjajoria26@gmail.com	30.04.2026
			509	MISC DJ ADJ	433/2026	05-05-2026	Babloo Saini Vs Vital Home Care	KNikhlesh Vashishth	9911363574	nikhleshvashishth@gmail.com	02.05.2026
			509	OMP (I)(COMM.)	1612/2026	05-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARMENDRA RATHOD	VANDANA KAPOOR	9717182168	vandana.kapoor@patilawoffices.com	02.05.2026
			509	OMP (I)(COMM.)	1613/2026	05-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANKABHAI KARSHANBHAI RABARI	VANDANA KAPOOR	9717182168	vandana.kapoor@patilawoffices.com	02.05.2026
			509	OMP (I)(COMM.)	1614/2026	05-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARENDRA GOPAL	VANDANA KAPOOR	9717182168	vandana.kapoor@patilawoffices.com	02.05.2026

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			509	Execution (Comm.)	159/2026	06-05-2026	MS Dura Build Care Pvt Ltd Vs Jagriti Kumari	SANJAY SHUKLA	9711067747	sanjayshukla84.adv@gmail.com	24.04.2026
			509	Execution (Comm.)	160/2026	06-05-2026	M/S DURA BUILD CARE PVT LTD Vs RAJU DEBNATH	SANJAY SHUKLA	9711067747	sanjayshukla84.adv@gmail.com	24.04.2026
			509	CS (COMM)	291/2026	06-05-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs XPRESS LINKERS COURIER THROUGH ITS PROPRIETOR DAMAN JINDIA	ASHISH BANSAL	8750998800	advocateashish91@gmail.com	30.04.2026
			509	OMP (I)(COMM.)	1623/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARVINDER SINGH RATHEE 0971	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	29.04.2026
			509	OMP (I)(COMM.)	1624/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH KUMAR KANDA 6925	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	29.04.2026
			509	OMP (I)(COMM.)	1625/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARAMJIT SINGH 7229	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	01.05.2026
			509	OMP (I)(COMM.)	1626/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEVENDRA KUMAR DAS 8184	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	01.05.2026
			509	OMP (I)(COMM.)	1627/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ELECTRIC ONE MOBILITY PRIVATE LIMITED 5058	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	01.05.2026
			509	OMP (I)(COMM.)	1628/2026	06-05-2026	Kotak Mahindra Bank Ltd Vs Aryan Infraheight Private Limited	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	01.05.2026

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			509	OMP (I)(COMM.)	1629/2026	06-05-2026	Kotak Mahindra Bank Ltd Vs Rajvir RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	16.04.2026
			509	OMP (I)(COMM.)	1630/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL KUMAR BHARDWAJ & CO. 1006	8376049807	advocateashok.1@gmail.com	05.05.2026
			509	OMP (I)(COMM.)	1631/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUSTAKEEM BHARDWAJ & CO. KHAN 5166	8376049807	advocateashok.1@gmail.com	05.05.2026
			509	OMP (I)(COMM.)	1632/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMAD BHARDWAJ & CO. CHAND 3632	8376049807	advocateashok.1@gmail.com	05.05.2026
			509	OMP (I)(COMM.)	1682/2026	08-05-2026	Kotak Mahindra Bank Ltd Vs Vijay Kumar RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	06.05.2026
			509	OMP (I)(COMM.)	1683/2026	08-05-2026	Kotak Mahindra Bank Ltd Vs Rati Ram RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	05.05.2026
			509	OMP (I)(COMM.)	1684/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOSIN KHAN VANDANA KAPOOR	9717182168	vandana.kapoor@patinlawoffices.com	16.04.2026
			509	OMP (I)(COMM.)	1685/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PAWANKUMAR DRAMCHAND SHARMA VANDANA KAPOOR	9717182168	vandana.kapoor@patinlawoffices.com	02.05.2026
			509	OMP (I)(COMM.)	1686/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NIKHIL SHAH VANDANA KAPOOR	9717182168	vandana.kapoor@patinlawoffices.com	02.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	1687/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PEARLKAPOOR TOURIST	VANDANA KAPOOR	9717182168	vandana.kapoor@patinelawoffices.com	02.05.2026
			509	OMP (I)(COMM.)	1688/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARMENDRA U	VANDANA KAPOOR	9717182168	vandana.kapoor@patinelawoffices.com	02.05.2026
			509	OMP (I)(COMM.)	1689/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OMKAR BHAUSAHEB SHINDE	VANDANA KAPOOR	9717182168	vandana.kapoor@patinelawoffices.com	02.05.2026
			509	OMP (I)(COMM.)	1690/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MISQUITTA ALICE GILROY	VANDANA KAPOOR	9717182168	vandana.kapoor@patinelawoffices.com	02.05.2026
			509	OMP (I)(COMM.)	1691/2026	08-05-2026	RBL BANK LTD Vs SARVESH SINGH 6955	MAYANK MAHAJAN	9873347330	mayankmahajan05@yahoo.com	05.05.2026
			509	OMP (I)(COMM.)	1692/2026	08-05-2026	RBL BANK LTD Vs RAHUL 3808	MAYANK MAHAJAN	9873347330	mayankmahajan05@yahoo.com	05.05.2026
			509	Execution (Comm.)	162/2026	11-05-2026	AXIS BANK LTD Vs SUSMITA GURUNG	MAYANK MAHAJAN	9873347330	mayankmahajan05@yahoo.com	06.05.2026
			509	Execution (Comm.)	163/2026	11-05-2026	AXIS BANK LTD Vs PHILIP WILLIAM	MAYANK MAHAJAN	9873347330	mayankmahajan05@yahoo.com	06.05.2026
			509	Execution (Comm.)	164/2026	11-05-2026	AXIS BANK LTD Vs JAGDISH KUMAR	SHIVAM KUMAR JHA	7970440025	shivamjha@firstassociates.in	06.05.2026

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			509	OMP (I)(COMM.)	1693/2026	11-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAKESH DASS 6201	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	06.05.2026
			509	OMP (I)(COMM.)	1694/2026	11-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAN YADAV 4245	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	06.05.2026
			509	OMP (I)(COMM.)	1695/2026	11-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIRENDER SINGH 2116	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	06.05.2026
			509	Execution (Comm.)	165/2026	12-05-2026	SORAYA PAPER AND MARKETING PVT LTD Vs ALGORITHM PACKAGING TECHNOLOGY PVT LTD	MIHIR GARG	9899143739	contact@thelawlens.com	09.05.2026
			509	OMP (I)(COMM.)	1732/2026	12-05-2026	Nirbhey Bhatia Vs Akshay Kumar	SUHAIL SEHGAL	98 11532983	ssehgal@ssalaw.in	08.05.2026
			509	OMP (I)(COMM.)	1740/2026	12-05-2026	Kotak Mahindra Bank Ltd Vs Deepak kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	08.05.2026
			509	Execution (Comm.)	167/2026	13-05-2026	MANISH KUMAR Vs M/S BIRD CLOTHING AND ORS	RAMESH KUMAR JAIN	9868028932		11.05.2026
			509	OMP (I)(COMM.)	1743/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL TANWAR 4315	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	09.05.2026
			509	OMP (I)(COMM.)	1744/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAMESH BISHNOI 8890	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	09.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			509	OMP (I)(COMM.)	1745/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARUNDEEP SINGH 1660	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	09.05.2026
			509	OMP (I)(COMM.)	1746/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS 3736	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	09.05.2026
			509	OMP (I)(COMM.)	1747/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAHANAZ BEGUM 7936	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	09.05.2026
			509	OMP (I)(COMM.)	1748/2026	13-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL R o869	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	09.05.2026
			509	OMP (I)(COMM.)	1749/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs Mahender	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	11.05.2026
			509	OMP (I)(COMM.)	1750/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs Pawan Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	11.05.2026
			509	OMP (I)(COMM.)	1751/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs Krishan Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	11.05.2026
			509	OMP (I)(COMM.)	1752/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs Anil Malik	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	11.05.2026
			509	OMP (I)(COMM.)	1753/2026	13-05-2026	KOTAK MAHINDRA BANK LTD Vs Rakesh Jaibir	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	11.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			509	OMP (I)(COMM.)	1754/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs Sandeep Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	11.05.2026
			509	OMP (I)(COMM.)	1755/2026	13-05-2026	KOTAK MAHINDRA BANK LTD Vs Mukesh Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	11.05.2026
			509	OMP (I)(COMM.)	1807/2026	15-05-2026	Kotak Mahindra Bank Ltd Vs Surender	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	16.04.2026
			509	Execution (Comm.)	170/2026	16-05-2026	Mukesh Kumar Gupta Vs Mridula Sangal	PANKAJ SINGH	9718304696		11.05.2026
			509	CS (COMM)	304/2026	16-05-2026	M/S Vee Indoroad TRANSPORT PRIVATE LIMITED Vs M/S NKG INFRASTRUCTURE LIMITED	ANKIT GAUR	782777830	advankitgaur@gmail.com	13.05.2026
			509	CS (COMM)	306/2026	16-05-2026	PUNJAB NATIONAL BANK Vs Roshan Kumar Jha	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	13.05.2026
			509	OMP (I)(COMM.)	1821/2026	16-05-2026	Ms Kotak Mahindra Bank Limited Vs Ravindra Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	14.05.2026
			509	OMP (I)(COMM.)	1822/2026	16-05-2026	Ms Kotak Mahindra Bank Limited Vs Komal	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	14.05.2026
			509	CS (COMM)	309/2026	19-05-2026	BANK OF BARODA Vs Rita Devi	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	16.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS (COMM)	310/2026	19-05-2026	TLG INDIA IMITED Vs PICCADILY HOTELS PVT LTD	AMIT TYAGI	9910082777	amittyagi@aadhyalegal.com	16.05.2026
			509	CS (COMM)	320/2026	19-05-2026	MS CG LOGISTICS PVT LTD VS SMARTLYNX AIRLINES	ARVIND DHINGRA	9810308483	arvind.dhingra.advocate@mail.com	18.05.2026
			509	CS (COMM)	321/2026	19-05-2026	SANTOSH KUMAR SHAH VS MSEPICURIAN FOODS PVT LTD.	SATENDER CHAUDHARY & VIKASH KUMAR	9999032552	satendersingh992@gmail.com	16.05.2026
			509	CS (COMM)	322/2026	19-05-2026	SURUCHI PURI VS KAPIL KUMAR	SUSHANT DAHIYA	9711112974	sushant_dahiya@hotmail.com	12.05.2026
			509	CS (COMM)	323/2026	19-05-2026	AARGUS GLOBAL LOGISTICS PVT LTD VS BERUSK EXPORTS LLP	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	11.05.2026
			509	MISC DJ ADJ	472/2026	19-05-2026	IDBI BANK LTD. VS M/S KRISHNASTEEL WORKS	NISHI CHAUDHARY	9899154299	nishi.eap@gmail.com	16.05.2026
			509	OMP (I)(COMM.)	1860/2026	19-05-2026	Kotak Mahindra Bank Ltd Vs Mustkim	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	16.05.2026
			509	OMP (I)(COMM.)	1861/2026	19-05-2026	Kotak Mahindra Bank Ltd Vs Sunder	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	16.05.2026
			509	OMP (I)(COMM.)	1863/2026	19-05-2026	Kotak Mahindra Bank Ltd Vs Jai Parkash	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	16.05.2026

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			509	OMP (I)(COMM.)	1864/2026	19-05-2026	Kotak Mahindra Bank Ltd Vs Rajender Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	16.05.2026
			509	OMP (I)(COMM.)	1865/2026	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sajid Khan	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	16.05.2026
			509	OMP (I)(COMM.)	1866/2026	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Maryam Sultan	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	16.05.2026
			509	OMP (I)(COMM.)	1867/2026	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Wajid K	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	16.05.2026
			509	OMP (I)(COMM.)	1869/2026	19-05-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs RADHA RAMAN ENTERPRISES 0904	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	14.05.2026
			509	OMP (I)(COMM.)	1870/2026	19-05-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AMEEN YUNUS DOSANI 7076	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	14.05.2026
			509	OMP (I)(COMM.)	1881/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SULTAN MALIK 2800	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	13.05.2026
			509	OMP (I)(COMM.)	1884/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIDHARTH PAL 4446	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	13.05.2026
			509	OMP (I)(COMM.)	1885/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JYOTI VIJ 8592	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	13.05.2026

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			509	OMP (I)(COMM.)	1887/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GORA LAL BHARDWAJ & CO. 8008	RAHUL BHARDWAJ & CO. 8376049807	advocateashok.1@gmail.com	13.05.2026
			509	OMP (I)(COMM.)	1889/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY YADAV BHARDWAJ & CO. 3858	RAHUL BHARDWAJ & CO. 8376049807	advocateashok.1@gmail.com	13.05.2026
			509	OMP (I)(COMM.)	1891/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS 2581	RAHUL BHARDWAJ & CO. 8376049807	advocateashok.1@gmail.com	15.05.2026
			509	OMP (I)(COMM.)	1894/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRAVIN KUMAR CHATURVEDI 7412	RAHUL BHARDWAJ & CO. 8376049807	advocateashok.1@gmail.com	13.05.2026
			509	OMP (I)(COMM.)	1896/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YASH VARDHAN VIJAYVERGIA 8427	RAHUL BHARDWAJ & CO. 8376049807	advocateashok.1@gmail.com	13.05.2026
			509	OMP (I)(COMM.)	1897/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHARANJIT KAUR 2561	RAHUL BHARDWAJ & CO. 8376049807	advocateashok.1@gmail.com	15.05.2026
			509	OMP (I)(COMM.)	1898/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIVANK CHAUDHARY 8819	RAHUL BHARDWAJ & CO. 8376049807	advocateashok.1@gmail.com	13.05.2026
			509	OMP (I)(COMM.)	1899/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SACHIN L 8947	RAHUL BHARDWAJ & CO. 8376049807	advocateashok.1@gmail.com	13.05.2026
			509	CS (COMM)	329/2026	20-05-2026	State Bank of India Vs BRAJPAL AHIRWAR	JITENDER KUMAR MISHRA 9310232373	advjkmishra@outlook.com	16.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	1910/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS 2580	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	16.05.2026
			509	OMP (I)(COMM.)	1911/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHANUPRAKASH TIWARI 6731	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	16.05.2026
			509	OMP (I)(COMM.)	1912/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL B 5842	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	18.05.2026
			509	OMP (I)(COMM.)	1913/2026	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMBIKA PRASAD 6521	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	18.05.2026
			509	Execution (Comm.)	178/2026	21-05-2026	MS SANRACHNA MULTIPURPOSE CONSULTANCY SERVICES PVT LTD Vs NATIONAL HIGHWAYS AUTHORITY OF INDIA	RAHUL SHARMA	9810109329	sharma_rahul301@yahoo.com	05.05.2026
			509	Execution (Comm.)	179/2026	21-05-2026	M. R. TELECARE PVT LTD Vs ANKUR TYAGI	HARMESH KUMAR	9871019871	advharmeshkr@gmail.com	19.05.2026
			509	Execution (Comm.)	180/2026	21-05-2026	Axis Bank Ltd Vs ASHISH MISHRA	MAYANK MAHAJAN		mayank_mahajan05@yahoo.com	13.05.2026
			509	CS (COMM)	332/2026	21-05-2026	M/S E3 PANEL INDUSTRIES Vs VIKAS BHASIN PROPRIETOR OF M/S GURUJI INTERIORS	SANJAY HARJANI	7827867679	e3legal@gmail.com	18.05.2026
			509	CS (COMM)	333/2026	21-05-2026	ICS GEORGIA INC Vs Darshnaben Vivek Kathpalia	KAPIL KHER	9891072729	anilkher@gmail.com	14.05.2026

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			509	OMP (I)(COMM.)	1948/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Rohtash Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	19.05.2026
			509	OMP (I)(COMM.)	1949/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Butta Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	19.05.2026
			509	OMP (I)(COMM.)	1950/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Pappu	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	19.05.2026
			509	OMP (I)(COMM.)	1951/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Sunil	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	19.05.2026
			509	OMP (I)(COMM.)	1952/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Narender Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	19.05.2026
			509	OMP (I)(COMM.)	1953/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Hemraj	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	19.05.2026
			509	OMP (I)(COMM.)	1954/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Ravinder	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	19.05.2026
			509	OMP (I)(COMM.)	1955/2026	21-05-2026	IDFC FIRST BANK LTD Vs BANAK SINGH 4299	MAYANK MAHAJAN	9873347330	mayank_mahajano5@yahoo.com	14.05.2026
			509	OMP (I)(COMM.)	1956/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Anil	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	19.05.2026

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			509	OMP (I)(COMM.)	1957/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Jatinder Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	19.05.2026
			509	CS (COMM)	334/2026	22-05-2026	DYNAMIC AIR AND SEA CARGO PVT LTD Vs RAMA VISION LIMITED	SHIVAM SHARMA	9654545855	legal@shivamsharma.in	20.05.2026
			509	CS (COMM)	339/2026	23.05.2026	ABHISHEK AGGARWAL PROP OF MS ESSAY SPORTS Vs MRS SHIKHA VIG PROP OF M/S BEYOND UNIFORMS	JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	21.05.2026
			509	OMP (I)(COMM.)	1997/2026	23.05.2026	Kotak Mahindra Bank Ltd Vs Virender Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	21.05.2026
			509	CS (COMM)	349/2026	26.05.2026	PUNJAB NATIONAL BANK Vs BALKAR SINGH	AAKASH JHANGU	8750052500		23.05.2026
			509	CS (COMM)	353/2026	30.05.2026	XXXXX VS YYYY	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	27.05.2026
<b>TOTAL</b>							<b>2323</b>				